CENTARA INTERNATIONAL MANAGEMENT COMPANY LIMITED
999/99 RAMA I ROAD, PATHUMWAN, BANGKOK 10330, THAILAND
SERVICE PROVIDERS.
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THAILAND
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
HOTEL SERVICES; HOTEL ACCOMMODATION SERVICES; RESERVATION SERVICES FOR HOTEL ACCOMMODATION;
RESERVATION SERVICES FOR RESORT ACCOMMODATION; ROOM HIRE; PROVISION GENERAL PURPOSE
CONVENTION FACILITIES FOR SPORTS, CONCERTS, BANQUETS, SOCIAL FUNCTIONS, CONVENTIONS, TRADE SHOWS
AND EXHIBITIONS; BANQUETING SERVICES; BAR SERVICES; CAFE SERVICES; RESTAURANT SERVICES; PROVIDING
CAFETERIA, COCKTAIL LOUNGE AND COFFEE SHOP SERVICES; SNACK BAR FOOD COOKING SERVICES; PROVIDING
OF FACILITIES FOR CONVENTIONS AND EXHIBITIONS; INFORMATION, ADVISORY AND CONSULTANCY SERVICES
RELATING TO THE ABOVE.
2588607    30/08/2013
JALPA TIMBADIA AND DELAFRUIZ TANGRI
JALPA TIMBADIA
DELAFRUIZ TANGRI
trading as ;CHOCOLATISSIMO
House No. 8, Gautham No. 2, A.B.Nair Road, Juhu, Vile Parle West, Mumbai 400049
Service Provider
Address for service in India/Attorney address:
IP GURUS
A-45 SEC-63 NOIDA 201307 U.P
Used Since :15/07/2013
MUMBAI
Services for providing food and drink, Confectionery & patisserie.
2679787    17/02/2014
FOODINDEX RESTAURANTS PVT LTD
trading as ;FOODINDEX RESTAURANTS PVT LTD
I-244, TARAPORE GARDENS, OSHIWARA LINK ROAD, ANDHERI(WEST), MUMBAI-400 053.
SERVICE PROVIDER
Private Limited Firm
Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, IST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.
Used Since :23/11/2013
MUMBAI
HOTEL,RESTAURANTS & CAFE SERVICES
2771077    09/07/2014
M PRINCE (INCOME TAX PAN:BIBPP4820K)
trading as ;M/s. PRINCE HOTEL (VAT TIN:33405762496)
NO 243, THIRAVIANADA PURAM, NEAR VETERINARY HOSPITAL, VIRUDHU NAGAR - 626 001, TAMIL NADU, INDIA
PROVIDING FOOD PREPARATIONS, SNACKS & DRINKS FOR HUMAN CONSUMPTION, CATERING SERVICES, RUNNING OF
RESTAURANT, HOTEL, FOOD OUTLET, ICECREAM PARLOUR, SNACK BAR, CAFETERIA, SWEET & FASTFOOD STALLS
ALL IN CLASS-43
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
P. VIMAL KUMAR
NO.34, SVPNS STREET, VIRUDHU NAGAR-626 001, TAMIL NADU
Used Since :14/07/2011

CHENNAI
"PROVIDING FOOD PREPARATIONS, SNACKS AND DRINKS FOR HUMAN CONSUMPTION, CATERING SERVICES,
RUNNING OF RESTAURANT, HOTEL, FOOD OUTLET, ICECREAM PARLOUR, SNACK BAR, CAFETERIA, SWEET AND
FASTFOOD STALLS ALL INCLUDED IN CLASS-43"

The mark should be used as a whole.
LOTTE

2987564   17/06/2015
LOTTE SHOPPING CO., LTD.
1,SOGONG-DONG,JUNG-GU,SEOUL,REPUBLIC OF KOREA
SERVICE PROVIDERS.
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
To be associated with:
1449142

KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION; RESTAURANTS; CANTEENS; MOTELS;BOARDING HOUSES; HOTELS; YOUTH HOSTELS; ACCOMMODATION BUREAUX [HOTELS, BOARDING HOUSES]; TOURIST HOMES; HOLIDAY CAMP SERVICES [LODGING]; PROVIDING CAMPGROUND FACILITIES; RETIREMENT HOMES; DAINURSERIES [CRECHES]; BOARDING FOR ANIMALS; RENTAL OF MEETING ROOMS; RENTAL OF COOKING APPARATUS; RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE; BAKERY SERVICES FOR THE PROVISION OF FOOD.
3094775  05/11/2015
BIBHUDUTTA PATTNAIK
Anikesh Sahoo
Bibhudutta Pattnaik
Sanjeev Rana
trading as ;BIRYANI ZOINT
High Court Colony, Post - Arunodaya Nagar, Cuttack 753012
SERVICE PROVIDER
Partnership Firm
Address for service in India/Attorney address:
PREM RAJA KUMARI
F-97, 4th Floor, Anna Nagar East, Chennai- 600102
Used Since :22/11/2013
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK, CAFÉS, CAFETERIAS, CANTEENS, FOOD AND DRINK CATERING, HOTELS, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS IN USE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BIRYANI EXCEPT AS DEPICTED.
3114167  01/12/2015
M/S PANINO FOODS INDIA PRIVATE LIMITED
trading as ;M/s Panino Foods India Private Limited
Opposite Inox Mall, Vaishnavi Squar, Wardhman Nagar, Nagpur-440018, Maharashtra
Providing Services
Private Limited Company

Address for service in India/Attorney address:
SAJAL DUTTA
PO-Prafullanagar, PS-Ashoknagar, District-24 Parganas (North), Pin-743268, West Bengal, India
Used Since :01/02/2010

MUMBAI
Fast Food Restaurant Services, Provision Providing of Food And Drink, Food And Drink Catering Services for Fair And Exhibition Facilities, Restaurant Services, Providing of Drink
MASHAL HOTELS PVT. LTD.
Jhoomerghat, Rasalpura, Rau, Indore - 453446, Madhya Pradesh
SERVICE PROVIDER
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since: 01/04/2011
MUMBAI
Services of providing food & drinks; temporary Accommodation
3152754  06/01/2016
KARAN KHATRI
4/11 Ground Floor, Geeta Colony, Delhi - 31
Service Provider

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :06/01/2016

DELHI
Food delivery, Restaurant services.
CLEOPATRA RESORTS.
trading as ; Cleopatra Resorts.
F-5, Silver Inn Apts. Char Rasta, Canacona, Goa-403702.
Service Provider

**Address for service in India/Attorney address:**
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

**Used Since**: 13/09/2006

**MUMBAI**

PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION

*THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.*

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
3182102  11/02/2016
MARS ENTERPRISES
OFF INTERNATIONAL AIRPORT APPROACH ROAD, MAROL, ANDHERI (EAST), MUMBAI-400059.
SERVICE PROVIDER
A LIMITED COMPANY
Address for service in India/Attorney address:
BHAGWATI AND CO
4 G 2 Court Chambers, new marine Lines, Mumbai - 20
Used Since :03/02/2016
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
THE MARK TO BE USED AS A WHOLE AND AS APPEARING IN THE LABEL SUBMITTED IN TM A.
Habibi Express

3220832  28/03/2016
ARABIAN HOSPITALITY PRIVATE LIMITED
5, Zamrudpur, Kailash Colony Extension, New Delhi - 110048.
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE,
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Used Since :05/01/2016

To be associated with:
3100233

DELHI
Services for providing food and drink; temporary accommodation; quick service restaurants; bar services, cafés, catering, snack-bars, tourist homes, canteens, hotel reservations, hotels
3276709  05/06/2016
RITESH ASHOK PORWAL
trading as ;Ritesh Ashok Porwal
370, Shivajinagar, Lunavat Plaza, Near MSEB, Shivaji Putla Chowk, Pune-411005
Service Provider
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since :01/05/2016
MUMBAI
Providing Banquet and social Function facilities, Temporary Accommodation, Providing of Food and Drinks, catering services, Restaurant Services
MANJEET SINGH
trading as ;PAPA CHINESE FOOD
SHOP NO 15, A-2 BLOCK, PASCHIM VIHAR, NEW DELHI-110063
RESTAURANT SERVICES

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/01/2012

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3322686  29/07/2016
NAMITH NAJEEB
trading as ;Chaipedia Cafe
34/687 C, Nazmiya, Kalathil Paramba, P.O Civil Station, Calicut, Pin-673020
SERVICE PROVIDER
SOLO PROPRIETOR
Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018
Used Since :01/01/2016
CHENNAI
PROVIDING FOOD AND DRINK, CAFETERIAS, RESTAURANTS.
3373547  28/09/2016
HATIM SHARAFALI ICECREAMWALA
trading as ;TAJ ICECREAM
63 A WING SEA LORD APARTMENTS, 117 CUFFE PARADE, G. D. SOMANI MARG, MUMBAI-400005
MANUFACTURER AND RETAILER
AN INDIAN NATIONAL
Used Since :01/09/2016
MUMBAI
ICECREAM PARLOUR
THE MARK TO BE USED AS WHOLE AND AS APPEARING THE LABEL PROVIDED IN TM A.
AL-TAJ BIRIYANI Vaniyambadi Special Biriyanı

3406867  09/11/2016
A.R. ALTHAF
trading as ; AL-TAJ BIRYANI
NO.57/125, BHARATHI SALAI, TRIPLICANE, CHENNAI - 600005, TAMILNADU
Service Provider

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since : 01/01/2012

To be associated with:
2646577

CHENNAI
Services for providing food and drink, Restaurant Services, Canteen services, Catering services, Cafeteria services, Cooking services, Food hygiene services, Hotel catering services

No exclusive right over BIRIYANI VANIYAMBADI SPECIAL BIRIYANI separately except as substantially shown in the representation of the mark.
SPRINGBAY BATH WATER PVT. LTD.
trading as ;Springbay Bath Water Pvt. Ltd.
F-30 Azad Marg,C-Scheme,Jaipur - 302001
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :20/10/2016

AHMEDABAD
Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1942, 24/02/2020 Class 43

3409597 11/11/2016
JOYS ENTERPRISES PRIVATE LIMITED
trading as ;JOYS ENTERPRISES PRIVATE LIMITED
Door No: TC/11/949, Joys Palace, T.B.Road, Thrissur- 680 021, Kerala
SERVICE PROVIDER
REGISTERED
Address for service in India/Attorney address:
ADV.TONY CHACKO
DOOR NO: 9/525-14/35 TO 9/525-14/43, CHICAGO TOWER, 5TH FLOOR IKKANDA WARRIER ROAD, NEAR MALAYALA MANORAMA, THRISSUR, KERALA, – 680 001
Used Since :06/12/2000
To be associated with:
1532963, 3406120, 3407689
CHENNAI
HOTEL, RESTAURANT, CAFÉ, LODGING, LUXURY ROOMS, BAR, INDOOR AND OURDDOR CATERING,
SHIVAM CO-OP PVT LTD.

3470791  31/01/2017

trading as ;SHIVAM CO-OP PVT LTD.

S.No 183/1/4/Kha/Min-1, Patwari Halka No.74, Gram Piproda Khurd, Guna Bypass (Nh3) Tehsil/District Guna 473001 Madhya Pradesh

SERVICE PROVIDER

Address for service in India/Attorney address:

NAVKAR ASSOCIATES

103 gold plaza,M.G. road indore

Proposed to be Used

MUMBAI

SERVICE PROVIDER OF Business Of Hotels, Restaurants, Cafes, Holiday Camps, Resorts, Taverns, Refreshment Rooms, Party Hall/Disco Theque And Swimming Pools And Licensed Wine, Bear, Spirits And Manufactures Of Aerated Mineral And Artificial Water And Other Drinks And Also To Keep Evolving In Other Fields Of Businesses For Fulfilment Of Future Requirements Of Our Countryside.
NEW SANTOSH DHABA JASHAN

3504686 04/03/2017

MR. DINESH SANKLA

trading as ;NEW SANTOSH DHABA JASHAN

4-1-969/970/101- 108, AHUJA ESTATE, ABIDS, HYDERABAD- 500001, TELANGANA, INDIA.

SERVICE PROVIDER

Address for service in India/Agents address:

R.V.R. ASOCIATES.

FLAT NO. G-4,#3-4-543 & 544, LAXMI NILAYAM, ADJ:YMCA GROUND, NARAYAN GUDA, HYDERABAD - 500 027.

Used Since :10/06/2003

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT.
3541644   04/05/2017
SH. AMAR TULSIYAN TRADING AS WIZARD FRAGRANCES
A-15, Sector-13, GIDA, Gorakhpur (U.P.).
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3423694.
3562669  02/06/2017
SANTOSH BHAGWAN CHAUDHARI
Room No.1 Pimpleshwar Wadi, Dr.Peter Dia’s Road, Bandra West, Mumbai - 400050
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant Services.
PIXBRIDGE LIMITED
ALPHA HOUSE, 646C, KINGSBURY ROAD, KINGSBURY, LONDON NW9 9HN, UNITED KINGDOM
SERVICE PROVIDER
COMPANY INCORPORATED UNDER LAWS OF UNITED KINGDOM
Address for service in India/Attorney address:
ARJITA, ADVOCATE
405 B, PINNACLE BUSINESS TOWER, BEHIND ATRIUM HOTEL-BESIDE VIVANTA BY TAJ, SURAJKUND ROAD,
FARIDABAD, HARYANA-121001.

Proposed to be Used
MUMBAI
PROVISION OF FOOD AND DRINK: CAFES, CAFETERIAS, TAKEAWAYS; PROVISION OF FOOD AND DRINK; FOOD DELIVERY; COTE AND BISTRO SERVICES; SALAD BARS; SANDWICH BARS; CATERING SERVICES; RESTAURANT SERVICES; CATERING SERVICES FOR THE PROVISION OF BUFFETS; TAKE-OUT FOODSERVICES
KITTY KO

3589861   12/07/2017
BHARAT HOTELS LIMITED
Barakhamba Lane, New Delhi - 110 001, India
An Indian Company incorporated under the Indian Companies Act, 1956
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since :22/03/2017
To be associated with:
2187293
DELHI
Hotel & restaurant services rendered in procuring lodgings, rooms, hotels, motels, hotel reservations; rental of meeting rooms, temporary accommodation, tents; tourist homes; providing foods and drink, bar services, cafes, cafeterias, canteens, self service restaurants, fast food restaurants, fast food restaurants, snack-bars, catering and serving food and drinks, buildings, holiday camp services and all such services rendered by hotels included in class 43.
The Applicant wishes to claim rights in all the colours.
3609146  09/08/2017
RGF HOLIDAY & RESORTS (INDIA) PVT. LTD.
302/273 3RD FLOOR, SOUTH EXTENSION CENTRE, MASJID MOTH, SOUTH EXTN-PART-2 DELHI-110049
SERVICE PROVIDER

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
E-48, 3rd Floor, Jhilmil Colony, Delhi - 110095

Proposed to be Used
DELHI
TEMPORARY ACCOMMODATIONS, HOTEL ACCOMMODATION RESERVATIONS, HOLIDAY CAMPS.
DECCANGRILL

3621007    26/08/2017
PANDURANG RAMA POOJARI
1204/3, Ghole Road, Shivajinagar, Pune 411004, Maharashtra
Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
S.R.No 19/3, Tukaram Naik Path, Behind Chhajed Petrol Pump, Bopodi, Pune - 411020

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
purple greene global gourmet

3648748  04/10/2017

VIKRAMADITYA SHARMA
B3/3258 VASANT KUNJ, NEW DELHI-110070
SERVICES PROVIDER

Address for service in India/Attorney address:
ABHILASHA JINDEL
A-1/24, SRI AGRASEN APARTMENTS, PLOT NO. 10 DWARKA SECTOR-7, DELHI-110075

Proposed to be Used

DELHI

SERVICES BY PERSONS AND ESTABLISHMENT TO PREPARE AND SERVE FOOD AND DRINK FOR CONSUMPTION,
BAR, RESTAURANT, FOOD SCULPTING, SNACK-BAR, CAFE, CAFETERIA

No exclusive rights over the word gourmet.
3655892  12/10/2017
JYOTI PRADIP BUNDHE TRADING AS BUNDHE FOODS
Daregaon Block Sector, Tandulwadi Sindhkedraja Road, Daregaon Buldhana Maharashtra 443202
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
SANJEEV GOEL
507, 5th Floor, Amba Tower, DC Chowk Sector 9, Rohini, Delhi 110085

Proposed to be Used
MUMBAI
Services for providing food and drink;
3656757   13/10/2017
JASPAL SINGH TEJA
trading as ;AURO
201, 2ND FLOOR, ARBINDO MARKET, HAUZ KHAS NEW DELHI 110016
SERVICE PROVIDER
Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054
Used Since :01/07/2017
DELHI
SERVICES FOR PROVIDING FOOD, CATERING AND DRINK; TEMPORARY ACCOMMODATION
3656760  13/10/2017
SONI KHEMANI
trading as ;SILVER SPOONS
C-7, SEC-18, VASUNDHARA GHAZIABAD-201012 U.P
SERVICE PROVIDER
Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054
Used Since :01/02/2001
DELHI
SERVICES FOR PROVIDING FOOD, CATERING AND DRINK; TEMPORARY ACCOMMODATION
3666734    31/10/2017
ALLDAY FOODS CO., LTD.
SUITE 2, 3FLOOR, NO. 10 EVE STREET, BELIZE CITY, BELIZE.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALLI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK, IN INTERNATIONAL CLASS 43.

Transliteration: “QING”, “CHA”, “DA”, “REN”.

3670551  06/11/2017
MR. KARTIK HARISINGHANEY
trading as ;BISTRO 37
SHOP NO. 11, GODAWARI COMPLEX, SECTOR 37, NOIDA, INDIA U.P.
SERVICE PROVIDER
Address for service in India/Attorney address:
SAURABH ARORA
28/90, 3RD FLOOR, WEST PATEL NAGAR, NEW DELHI-110008
Used Since :21/07/2014
DELHI
CAFE, RESTAURANT AND BAR SERVICES
3671302 07/11/2017

VIKRAMADITYA SHARMA
B3/3258 VASANT KUNJ, NEW DELHI-110070
SERVICE PROVIDER

Address for service in India/Attorney address:
ABHILASHA JINDEL
A-1/24, SRI AGRASEN APARTMENTS, PLOT NO. 10 DWARKA SECTOR-7, DELHI-110075

Proposed to be Used

To be associated with:
3648748, 3671298

DELHI

SERVICES BY PERSONS AND ESTABLISHMENT TO PREPARE AND SERVE FOOD AND DRINK FOR CONSUMPTION, BAR, RESTAURANT, FOOD SCULPTING, SNACK-BAR, CAFE, CAFETERIA
LOVEIT

3684186   22/11/2017
MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR-144410, PUNJAB
SERVICE PROVIDER

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2017

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
MAMBO

3684189   22/11/2017
MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR-144410, PUNJAB
SERVICE PROVIDER

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/01/2017

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
RIO4

3686607  24/11/2017

BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR-144410, PUNJAB.
SERVICE PROVIDER

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APARTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since: 01/05/2017

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
3688857  27/11/2017
NAND GOPAL L. KUDCHADKAR
House No : 409, Baman Wado, Candolim , North Goa- 403515, Goa
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :07/11/2017

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, BOARDING HOUSE BOOKINGS, FOOD SCULPTING, RESTAURANT SERVICES, SELF-SERVICE RESTAURANT SERVICES, TOURIST HOME SERVICES
3728628  16/01/2018
ELECTRA EVENTS & EXHIBITIONS INDIA PRIVATE LIMITED
81/1, Adchini Sri Aurobindo Marg New Delhi 110017
An Indian company within the meaning of the Companies Act, 1956

**Address for service in India/Agents address:**
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

**Proposed to be Used**
DELHI
Providing exhibition facilities; Provision of exhibition facilities; Providing exhibition facilities in hotels; Providing conference, exhibition and meeting facilities; Provision of conference, exhibition and meeting facilities; Providing food and drink catering services for fair and exhibition facilities, Undertaking interior projects as contractor.
M/S HOTEL GIRRAJ INN
Goverdhan, Mathura-281001 (U.P.)
Partnership Firm

Address for service in India/Agents address:
GAURAV AGRAWAL.
M/S SHAURYA REGISTRATION CO., 30-A, JAGANNATH PURI, MATHURA 281001, (U.P.)

Used Since 25/08/2014

DELHI

Restaurants and temporary accommodation, Hotel management, boarding, catering and Hotel services.
3762020  23/02/2018
ANUP PRAKASH PATANGE
FLAT No. 12/B, RUPALI HEIGHTS, SUVARNABAUG COLONY, LANE No. 20, DAHANUKAR COLONY NEAR HOTEL MIRCH MASALA KOTHURU 411038
INDIVIDUAL

Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHURU, PUNE - 411 038.

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
IMRAN PARWAZ SHAIKH
Sector No. 25/A/3 F 2 Block, Pimpri MIDC, Pune - 411018.
Proprietor

Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048

Used Since: 17/12/2016

MUMBAI

Services for providing food and drink, temporary accommodation, restaurants, restaurants (self services), bars, snack-bars, lounge services, hotels, cafes, Cafeterias, canteens, caterings, takeaway outlets, banquet hall, food courts, icecream parlour.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BIRIYANI HOUSE.
Area restricted to the state of MAHARASHTRA.
ROOMS TREE
3789056   26/03/2018
SONIA BHARDWAJ
203, Mariano Gracinda, Naika Waddo, Calangute, Goa – 403516
SINGLE FIRM
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Proposed to be Used
MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ROOMS.
3799540  07/04/2018
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :10/11/2016
To be associated with:
3398245, 3432127, 3799539
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE EXPRESSION KITCHEN & BAR AND WORD CHINA SEPARATELY.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:743774, 1524661,1950257 AND 2596558.
WE CAN SERVE

3809143  18/04/2018

NIMISH GULABDAS THAKKAR
B/108,109 AND 111, KANARA BUSINESS CENTRE, NEAR EVEREST GARDEN, LAXMI NAGAR, GHATKOPAR (EAST), MUMBAI-400075
SERVICE PROVIDER
INDIVIDUAL

Proposed to be Used
MUMBAI

PRESCHOOLER AND INFANT CARE AT DAYCARE CENTERS, PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, PROVIDING TRAINING SERVICES IN RELATION TO HOTEL MANAGEMENT AND CATERING SERVICES
THE KITCHEN
Shop No 33 & 38, Vivekanand Udyog Sankul, Opp Niharika Vasundhara Complex, Vasant Vihar Main Road, Thane, Maharashtra-400601
Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :21/08/2010

MUMBAI
Services for providing food and drink; temporary accommodation
Continental COFFEE

3815834    25/04/2018
CCL PRODUCTS (INDIA) LIMITED
Duggirala, Guntur, Andhra Pradesh - 522330.
SERVICE
Public Listed Company

Address for service in India/Attorney address:
RAJASEKHAR GOPALAJOSYULA
Murty Associates, Advocates, 7-1-24/2/D, 1st Floor, Greendale, Ameerpet, Hyderabad – 500016, Telangana, INDIA.

Proposed to be Used
CHENNAI
Services for providing food and drink, temporary accommodation.
BALVINDER NAIN, KULDEEP SINGH, SANJAY KUMAR
DOGRAN MOHLLA, RANA CHOWK HISAR-125001
Applicant is trust namely Roti Bank (Formerly Known as Shree Balaji Charitable Trust) Vide Regn No.- 6855

Address for service in India/Attorney address:
DHIRENDER TRIPATHI
OFFICE NO.203 SECOND FLOOR NITIKA TOWER 1ST BEHIND AKASH CINEMA, AZADPUR DELHI-110033

Proposed to be Used
DELHI
Charitable Services, namely providing food and drink catering
HITCHKI

3830329   11/05/2018
MIRAIH HOSPITALITY AND GOURMET SOLUTIONS PRIVATE LIMITED
PLOT NO. B2/24, ROAD NO.16, WAGLE INDUSTRIAL ESTATE, THANE-400604
SERVICE PROVIDER
INDIVIDUAL
Used Since :10/05/2017

MUMBAI
SERVICE FOR PREPARING AND PROVIDING FOOD AND DRINK FOR CONSUMPTION AND SERVICES PROVIDED TO
OBTAIN BED AND BOARD IN HOTELS, BOARDING HOUSES OR OTHER ESTABLISHMENTS PROVIDING TEMPORARY
ACCOMMODATION.
Quarter Canteen

3836300  17/05/2018
AALLIA HOSPITALITY PRIVATE LIMITED
201, ANAND CENTER, 3RD FLOOR, DR. AMBEDKAR ROAD, OPP. BROWNIE POINT, BANDRA (WEST)MUMBAI, MAHARASHTRA. INDIA. PIN- 400050

Body Incorporate

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
FLAT NO. 102, TULSI NIWAS, PUSHTIKAR SOCIETY, JOGESHWARI (W), MUMBAI 400 102

Proposed to be Used
MUMBAI
RESTAURANT, BAR, CAFE, HOTEL, MOTEL, PUBS AND CATERING SERVICES.
MAAKHAN BHOG

3854069 07/06/2018

M/S. SHREE MAHESHWARI CONFECTIONERS
4, AMARSHILP, NANPURA, TIMALIYAWAD, SURAT-395001 GUJARAT INDIA

PARTNERSHIP FIRM

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since :15/10/1987

AHMEDABAD

PROVIDING FOODS AND DRINK, HALWAI (CATERING SERVICES); BAR & COCKTAIL LOUNGES; FOOD PREPARATION; SELF-SERVICE CAFETERIA SERVICES; TAKE-AWAY FOOD AND DRINK SERVICES; FAST-FOOD RESTAURANT SERVICES, TEMPORARY ACCOMMODATION, RESTAURANT, CAFÉS, CATERING SERVICES, CANTEEN SERVICES
SOUTHERN SPICE

3856683    11/06/2018
M/S SOUTHERN SPICE HOTELS PVT LTD.,
#F3/G3, Anita Enclave, Plot No: 127, Road No. 10, Jubilee Hills, Hyderabad-500035, Telangana State, India.
A company Registered under companies Act 1956

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Used Since :09/09/1998

CHENNAI

Services for providing food and drink; Temporary accommodation.
FoodMe
3866779  21/06/2018
NEHA YESHWANT CHAPHEKAR
C/4 SHREE KUNJ SOCIETY, HANUMAN ROAD, VILE PARLE (EAST), MUMBAI - 400 057
individual
Address for service in India/Agents address:
GAJRIA & CO.
304, PUSHPA BHUVAN, NEAR STRAND CINEMA, COLABA, MUMBAI - 400 005.
Proposed to be Used
MUMBAI
providing food and drink
PIZZA SAZIANTE

3868513    23/06/2018

KARTIK ANAND
T-11 Konark Campus Viman Nagar Pune 411014
Service Provider
Individual

Proposed to be Used

MUMBAI

Provision of pizza parlours, restaurants, hotels, provision of food, drink and beverages, corporate hospitality for provision of food and beverages, provision of food and beverages in restaurants, preparation and provision of food and beverage for immediate consumption, catering services for provision of food and beverage, club services for provision of food and beverages
INOX LEISURE LTD.
Viraj Towers, 5th Floor, Next to Andheri Flyover, Western Express Highway, Andheri (East), Mumbai – 400093
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :15/04/2017

MUMBAI
Services for providing food and drink; temporary accommodation
3913353   10/08/2018
AMIT SETHIA TRADING AS, M/S. MAHAVEER FOOD POINT
4/B, Tirthdev Bhoomi Complex, Keshavnagar road, Nr. Subhashbridge Circle, Ahmedabad-380027.
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)
Used Since :01/04/2000

AHMEDABAD
Fast Food Services
3914737  13/08/2018
PAKSHAL PRITHVIRAJ SANGHVI
1ST FLOOR, VEETRAG CHAMBERS, 46 CAWASJI PATEL STREET, FORT, MUMBAI - 400 001
INDIVIDUAL

Proposed to be Used
MUMBAI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, FAST FOOD SERVICES, RESTAURANT,
TAKEAWAY SERVICES AND CATERING SERVICES

The trade mark is restricted to use the mark in the state of Maharashtra.
Thai Five

3918058  16/08/2018

SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053

Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
3928499  28/08/2018
GURMEET SINGH GUNERIA
‘Abhinavan’, S. No. 89/2A, Mumbai Pune Bypass Road, Tathawade, Pune, Maharashtra 411033,
proprietor
Address for service in India/Agents address:
GEORGE N. ANTONY ASSOCIATES.
14, "SOHAM COMPLEX” D.P.ROAD, AUNDH, PUNE-411007.
Proposed to be Used
MUMBAI
services of food and beverages
THE MARK TO BE USED AS APPEARING THE LABEL PROVIDED IN TM A.
MUMBAI EXPRESS CAFE

3941230  10/09/2018

PROTECTOR CONSULTANCY AND HOSPITALITY SERVICES
SHOP NO # 4, NIRDHAR APARTMENT, SUVARNA HOSPITAL BUS STOP, KASTUR PARK, BORIVALI [WEST], MUMBAI – 400 092.
PARTNERSHIP FIRM

Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT, CAFÉ, COFFEE SHOP, COFFEE BAR, TEA ROOM, BAKERY, CAFETERIA, CANTEEN, FAST FOOD, SELF SERVICE RESTAURANT, CARRY-OUT RESTAURANT, DRVETHROUGH RESTAURANT SERVICES, CATERING SERVICES, SNACK-BARS, LOUNGE SERVICES, TAKEAWAY, BANQUET HALL, FOOT COURT.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION (BANQUETS HALL)
MR. FAHAD HANIF KADAWALA AND MR. FAIZ HANIF KADAWALA,
502, CLAMAR BUILDING, JUNCTION OF 16TH ROAD AND 29TH ROAD, BANDRA (W) MUMBAI 400050
SERVICE PROVIDER
JOINT APPLICANT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
MUMBAI
Restaurants, Fast Food and Bar Services
3969670   10/10/2018
M/s. MILAN HOTEL
MILAN CHAR RASTA, JAM-KHAMBHADIYA, DEVBHoomI DWARKA-361305
PARTNERSHIP FIRM

Address for service in India/Attorney address:
DARSHIT AHYA
Office No.729, Star Plaza, Phulchhab Chowk, Rajkot-360001
Used Since :01/04/2004

AHMEDABAD
PROVIDING RESTAURANT SERVICES AND DINNING HALL SERVICES AS WELL AS HOTEL ROOM SERVICES ETC.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Services restricted in the state of Gujarat only...
GOODCHEER INNOVATIONS PVT. LTD.
K-604, COSMOS, MAGARPATTA CITY, HADAPSAR, PUNE - 411 028, MAHARASHTRA
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELY ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL, MOTEL AND RESTAURANT SERVICES; SELF-SERVICE RESTAURANTS, SNACK BARS, CANTEEN SERVICES, CAFE AND CAFETERIA SERVICES; ICE-CREAM PARLOURS; BAR SERVICES; CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES; RENTAL OF TENTS AND TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE; PROVIDING CAMPGROUND FACILITIES.
3980374   23/10/2018
PANDIT RAMJILAL SHARMA
KALYANESHWAR MANDIR, MILAN MEDICAL BACK SIDE, SUBHASH MARG, BAGADIYA BHAWAN, C-SCHHEME, JAIPUR, RAJASTHAN
SERVICE PROVIDER

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Used Since: 27/02/1996

AHMEDABAD
CHAT BHANDAR, TEMPORARY ACCOMODATION SERVICES INCLUDED IN CLASS 43.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.

Services restricted in the state of Rajasthan only.
3985374 27/10/2018
PRAKASHINI ENTERPRISE
101, MEGA ROYAL, 1ST FLOOR, NEAR PATEL PRAGATI MANDAL WADI, HANI PARK CHAR RASTA, ADAJAN, SURAT-395009

Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
RESTAURANT SERVICES
DAYALDAS LALWANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SATYUG RESTAURANT
61, Gudri Chouraha, Near Mahakaleshwar Mandir, Ujjain - 456006, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/02/2002

MUMBAI
Services for providing food and drink

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
4000143  16/11/2018
KRISHNA ANUDEEP DEVATA
TUCKAR VIHAR AWHO ENCLAVE, P7, PUNE - 411028
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Hotel services, Restaurant services, Services for providing food and drink; Temporary accommodation
NARANG VENTURES INDIA
Narang View, 10/A Narangs, Ground Floor, Cycle Society, 1st Gate, 1st Building, Rasta Peth, Quarter Gate, Pune-411011.
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
PROVIDING FOOD, DRINKS AND TEMPORARY ACCOMMODATION
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
BOMBAY BOROUGH

4013215  30/11/2018
DELUXE CATERERS PVT. LTD.
1, Rashid Mansion, Ground Floor, Dr. Annie Besant Road, Lotus, Worli, MUMBAI 400018,
Private Limited

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
providing food and drink; food and drink takeaway services; restaurants and restaurant services; self-service restaurants; cafes services; cafeteria services; canteen services; bar; bar services; catering services; snack bar; wine bar; services for providing food and drink; quick service restaurants; cocktail bar; wine bar; arranging of meals in public houses and/or hotels; rental of chairs, table, table linen; restaurant information services
K’S VERANDAH

4021182  08/12/2018
PANKAJKUMAR VALJIBHAI SHELIYA (PROPRIETOR) TRADING AS K’S VERANDAH
GROUND FLOOR, GANGA HOUSE, NEXT TO NEXA SHOWROOM, NEAR ISCON MALL, PIPLOD, SURAT – 395007,
GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
RESTAURANT SERVICES, CAFETERIA AND RESTAURANT SERVICES
SHOTT

4022441   10/12/2018

SHOTT AMUSEMENT LLP
22 UPPER GROUND FLOOR, MEGH MAYUR PLAZA, PARLE POINT, ATHWA LINES, SURAT - 395007 GUJARAT INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since :25/05/2015

AHMEDABAD

PROVIDING FOODS AND DRINK, HALWAI (CATERING SERVICES); BAR & COCKTAIL LOUNGES; FOOD PREPARATION;
SELF-SERVICE CAFETERIA SERVICES; TAKE-AWAY FOOD AND DRINK SERVICES; FAST-FOOD RESTAURANT
SERVICES, TEMPORARY ACCOMMODATION, RESTAURANT, CAFES, CATERING SERVICES, CANTEEN SERVICES
SAHIL CHAPLOT
A/502 Kalatirth, Nr Prernatirth Temple, Jodhpur Gam, Ahmedabad, Gujarat - 380015
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 10/12/2018

AHMEDABAD

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL SERVICES, HOTEL RESERVATIONS

IN USE.
4026842  14/12/2018
JAGDISHKUMAR LAXMANBHAI PUROHIT SOLE PROPRIETOR OF PRASANG CATERERS
2, "VRAJ", Arogya Nagar, Surat Tennis Club Lane, Athwalines, Surat-395007 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :01/04/2004
AHMEDABAD
services in respect of Out Door Catering, Canteen, Restaurants, Hotel, Café, Self Service Restaurants
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
DOSAKA

4036925   25/12/2018

ANIL SHARMA S/O. SH. OM PRAKASH SHARMA
F-71, MAHAVEER MARG, C-SCHEME, JAIPUR (RAJ.)
SINGLE FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Services for providing food and drink; temporary accommodation
M/S SHIVLING FOODS SERVICES PVT LTD
SHIV SUKH, NEAR POWER HOUSE, JAIL WELL, BIKANER, RAJASTHAN
BODY INCORPORATE

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Used Since: 27/11/2017

AHMEDABAD

PROVIDING FOOD AND DRINKS, RESTAURANTS, CAFE, HOTELS, PROVIDING TEMPORARY ACCOMODATIONS UNDER CLASS 43.

NO EXCLUSIVE RIGHT DESCRiptIVE MATTERS APPEARING IN THE MARK / LABEL...

Services restricted in the state of Rajasthan only...
4047923  05/01/2019
MR. KISHORBHAI G. SHAH PROPRIETOR OF M/S. HOTEL KALPANA
TEEN BATTI CHOWK, JAMNAGAR-361001 (GUJARAT) INDIA.

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since :19/07/1977

AHMEDABAD
TEMPORARY ACCOMMODATION SERVICES, RESTAURANT SERVICES PROVIDED BY HOTELS, RESTAURANT AND HOTEL SERVICES INCLUDED IN CLASS-43.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.

Services restricted in the state of Gujarat only...
NEW LUCKY

4048821 07/01/2019

NEW LUCKY RESTAURANT
OPP CITY COLLEGE, NEAR DINBAI TOWER, LAL DARWAJA, AHMEDABAD. 380001. GUJARAT - INDIA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since: 01/01/1961

AHMEDABAD

SERVICES FOR PROVIDING FOOD AND DRINK IN CLASS 43

Services restricted in the state of Gujarat only.
4053104  11/01/2019
VADILAL INTERNATIONAL PVT LTD
A Company Incorporated under the Indian Company's Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since: 01/06/2014

AHMEDABAD
Services for providing food, drink, restaurant, temporary accommodation, catering, canteens and cafes, Snack-bars

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
GLENDA AQUA FOODS AND PACKS PVT.LTD. REPRESENTED BY ITS MANAGING DIRECTOR, MR. PAULOSE V MATHEW
Door No. 5/703, Pathickal Building, Thrikkaryoor P.O, Kothamangalam, Ernakulam
Private Limited Company

Address for service in India/Attorney address:
R. HARIKRISHNAN
HK LEGAL NITHA WARRIAM ROAD, COCHIN-682 016.

Proposed to be Used
CHENNAI

Services for providing food and drink; temporary accommodation.
4063037  21/01/2019

BETTA COFFEE
No.3/4 Residency Road, Bangalore 560001
Service Providers
Partnership Firm

Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
NO.29, SESHASHRI, I "C" CROSS, SN LAYOUT, BASAVESHWAR NAGAR, BANGALORE - 560 079.
Used Since :01/01/2015

CHENNAI
Cafeterias and restaurants services included under class 43
4071733    30/01/2019
BHAVESH DAVE

Address for service in India/Attorney address:
JAY D. SHAH, ADVOCATE
A-601, RATNAMANI TOWER, JODHPUR CROSS ROAD, SATELLITE, AHMEDABAD- 380 015, (GUJRAT)

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT AND CATERING SERVICES, FOOD AND DRINK CATERING, OUTSIDE CATERING, MOBILE CATERING.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3691917.
4083185  11/02/2019
MAHESH ICE CREAM AND JUICE PARLOUR
SHOP NO. 11, RAJ MANDIR, CORNER, NEAR DUMAS RESORT, SURAT
INDIVIDUAL
Address for service in India/Agents address:
RAVISHANKAR PERIWAL
OFFICE NO.4036, TRADEHOUSE
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANTS, CAFES, CATERING, CANTEENS, SNACK BAR, ICE-CREAM AND JUICE PARLOR, AS INCLUDED IN CLASS-43.
4096229  22/02/2019
PADMA VAJJIPARTHI
D.NO.74-8-1-9/2C,J D NAGAR 3 LINE,PATAMATA,VENKATESWARAPURAM,KRISHNA,ANDHRA PRADESH-520010,INDIA
PROPRIETOR
Address for service in India/Attorney address:
KANAKA DURGA CH
VISAKHAPATNAM
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation,restaurant,canteen,street vendors
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4111370  08/03/2019
Fungised Solutions Private Limited
B-52, 4th Cross, KSIDC Industrial Estate, Devasandra Industrial Area, Mahadevapura, Bengaluru-560048
Body Incorporate
Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore-560052
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
UNCLE SAM'S KITCHEN

4130537   27/03/2019

GUNIT SINGLA
NO.5, FIRST STREET, VARADHARAJA PURAM STREET, PALLIKARANAI, CHENNAI-600 100.
SOLE PROPRIETRIX TRADING UNDER THE NAME AND STYLE OF "UNCLE SAM'S KITCHEN"

Address for service in India/Attorney address:
JACOB KURIAN
NEW NO 21 (OLD NO 11), 2ND AVENUE, HARRINGTON ROAD, CHETPET, CHENNAI- 600031.

Used Since :02/10/1997

CHENNAI
Services for providing food and drink including Indoor and Outdoor Catering Services being services included in Class 43.
4155053  23/04/2019
CHETAN ENTERPRISES
3rd Floor, L.E.P.I Centro Mall, M.G Road, Vijayawada - 520010, Andhra Pradesh
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :04/08/2016

CHENNAI
Services for providing food and drink, temporary accommodation, restaurant
4161564 29/04/2019
TRUFFLES HOSPITALITY PRIVATE LIMITED
#20, LUSKAR HOSUR ROAD, ADUGODI, BANGALORE - 560 030, KARNATAKA
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
Services for providing food and drink; hotel, restaurant, café restaurant; take away restaurant services; hotel and restaurant reservations services; Restaurants featuring home delivery; Provision of conference, exhibition and meeting facilities; Rental of banquet and social function facilities for special occasions; Food and drink catering for banquets; Catering services; Contract food services; Snack bars; food preparation for others on an outsourcing basis; providing food and drink catering services for sports events, concerts, conventions and exhibitions; providing food and drink as part of hospitality services.


THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1839913.
4186453   24/05/2019
TONY ABRAHAM
Ground Floor, XVIII/495,496,497, K K Road, Kalathipady, Kottayam, Kerala - 686010
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
4187155  25/05/2019
A.S. SAJEETH SHARIFF, PROPRIETOR, TRADING AS DAAWATH FOODS & CATERERS
NO.2, J.K GARDENS, NEAR HOLY FAMILY CONVENT, SUNGAM BYE PASS ROAD, COIMBATORE - 641001, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL, RESTAURANT, CATERING SERVICES, SELF-SERVICE RESTAURANTS, RESTAURANT SERVICES, CAFES AND CAFETERIAS, PROVIDING OF TEMPORARY ACCOMMODATION, TAKE AWAY FOOD AND DRINKS SERVICES, FAST FOOD SERVICES

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU.
GLOBEX

4187452  25/05/2019
MR. ATLURI VIJAYA VENKATA PRASAD
H.No.8-2-293/82/A/1134, Flat No. 1134, Road No.59, Behind Chutneys, Jubilee Hills, Hyderabad - 500 033, Telangana, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :10/01/2019

CHENNAI

Services Relating To Procurement To Sale Of Food And Drinks, Restaurants, Restaurants (Self Services), Bars, Snack-Bars, Lounge Services, Hotels, Cafes, Cafeterias, Canteens, Caterings, Takeaway Outlets, Banquet Hall, Food Courts, Ice-Cream Parlour.
4194874  01/06/2019
SANKAR ARUMUGAM
17F1/56A, Odanthurai, Kothagiri Road, Mettupalayam
Hotel
Individual

Proposed to be Used

CHENNAI
Services For Providing Food And Drink, Hotel And Motel Services, Restaurant Services, Cafes, Cafeterias, Snack Bar, Canteens, Preparation And Sale Of Carry Out Foods And Beverages, Indoor And Outdoor Catering Services, Fast Food Restaurants, Outlets, Eateries

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4198985  06/06/2019
N GOPINATH
NO.44/57, A.S.K. BUILDING, C.P. RAMASWAMY ROAD, ABHIRAMAPURAM, CHENNAI-600 018. TAMIL NADU, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR

Proposed to be Used

CHENNAI

PREPARATION OF FOOD AND BEVERAGES; PROVISION OF FOOD AND BEVERAGES; RESTAURANT SERVICES; CAFE SERVICES; TAKE AWAY FOOD AND BEVERAGE SERVICES.
CCL PRODUCTS (INDIA) LIMITED
CCL Products (India) Limited, Duggirala, Guntur District - 522330. Andhra Pradesh.

Address for service in India/Attorney address:
RAJASEKHAR GOPALAJOSYULA
Murty Associates, Advocates, 7-1-24/2/D, 1st Floor, Greendale, Ameerpet, Hyderabad – 500016, Telangana, INDIA.

Proposed to be Used
CHENNAI
Services for providing food and drink, temporary accommodation and all other services

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
GOD’S OWN COUNTRY

4204212  12/06/2019

DEPARTMENT OF TOURISM, GOVERNMENT OF KERALA
Park View, Thiruvananthapuram, Kerala – 695033, India
Department under the Government of Kerala

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :01/02/1995

CHENNAI
hotel information; providing information about temporary accommodation services; providing on-line information relating to holiday accommodation reservations; services for providing food and drink; serving of tea, coffee, cocoa, carbonated drinks or fruit juice beverages; temporary accommodation; hotel, motel and resort services; restaurants; bar and catering services; preparation and provision of food and drink for consumption on and off the premises; fast food restaurant services, self-service restaurants services; snack bars; takeaway food and drink services; cafes; cafeterias; canteens; cocktail lounges; ice cream parlours; coffee, tea and juice bar services
4204430  12/06/2019
SANKAR MUTHUSAMY
VIJAYAGIRI, NEAR NEW BUS STAND, THAVAKARA, KANNUR-670 001, KERALA STATE, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
PROVIDING OF FOOD AND DRINKS, RESTAURANTS, CAFETERIAS, CANTEEN, CATERING SERVICES, SNACK BARS AND ICE CREAM PARLOURS.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KERALA.
4208720  17/06/2019
SADIQALI VAIDYARAKATH
VAIDYARAKATH HOUSE, KATTILANGADI, TANUR PO, MALAPPURAM DT, KERALA-676302.
SERVICES PROVIDER
SOLE PROPRIETOR
Used Since :31/01/2018
CHENNAI
CANTEENS, CAFETERIAS, FOOD SCULPTING, FOOD AND DRINK CATERING, RESTAURANTS AND HOTELS AND RENTAL OF TEMPORARY ACCOMMODATION.
4210525  19/06/2019
VIKAS SOLANKE
4804A/4804B, Shriya Jupiter, Upper Ground Floor, Gokul Road, Hubli- 580030
Proprietorship

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
Restaurant, restaurant with bar, cafeteria, services for providing food and drink, temporary accommodation.
*The mark should be used as a whole and Subject to association with application no:4210524.*
Trade Marks Journal No: 1942, 24/02/2020 Class 43

4217842  26/06/2019
NIBRAS KAREEM
SHAWARMA DADDY, NEAR CSEZ, SEAPORT-AIRPORT ROAD, KAKKANAD, PIN-682037
Sole Proprietor
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.
Proposed to be Used
CHENNAI
Providing of food and drink.
For use in the state of Kerala only.
4220073  28/06/2019
M/S. EMBASSY ONE DEVELOPERS PRIVATE LIMITED
No – 8, Bellary Road, Ganganagar, Bengaluru – 560032, Karnataka, India
tm-01
Address for service in India/Agents address:
 S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Hotel Services; Restaurant, Catering, Cafes, Cafeterias, Canteens, Food Stalls, Catering, Food Court, Bar Services, Snack Bar, Accommodation Services, Bar And Cocktail Lounge Services; Resort Lodging Services; Food and drink catering for cocktail parties, Provision Of General Purpose Facilities For Meetings, Conferences And Exhibitions; Provision Of Banquet And Social Function Facilities For Special Occasions; And Reservation Services For Hotel Accommodations.
4226481  05/07/2019
S.AYESHA BANU
trading as ;DELIVIRO
FLAT NO. 12/30, THIRD FLOOR, TNHB, LIG, PHASE - 111, T.N.HOUSING BOARD ROAD, SHOLIGANALLUR, CHENNAI - 600119
SERVICE PROVIDER
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4229035  08/07/2019
JS CATERERS
No. 36, 7th Main, 2nd Phase, Girinagar 4th block, BSK III Stage, Bengaluru 560085
Partnership Firm

Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,
Used Since :26/11/2016

CHENNAI
Providing of Food and Drink, outdoor catering services
Trade Marks Journal No: 1942, 24/02/2020 Class 43

4237091 16/07/2019
JAYAKUMAR trading as; TRIADSS
F2, First Floor, EsElEn Flats, No.2, 11th Main Road, Vijaya Nagar, Velachery, Chennai - 600042
Legal Services proprietor

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Proposed to be Used
CHENNAI
Providing food and beverages, Drive inn Food Court, Restaurant and Food Services

Exact logo which i was uploaded

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU.
4301656   23/09/2019
MAHENDER SAINI
HOUSE NO. 336, MOHALLA SALAMPURA,WARD NO. 18, NARNAUL, HARYANA
INDIVIDUAL NAME
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
CATERING SERVICES, FOOD AND DRINKS PERVICES INCLUDED IN CLASS 43
4302218 24/09/2019
RAMANDEEP SINGH (PROPRIETOR),
384-385, Focal Point, Mehta Road, Amritsar-(Punjab);
Proprietorship
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )
Used Since :01/05/2015
DELHI
SERVICE FOR PROVIDING FOOD AND DRINK; BARS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, HOTELS, SNACK BARS, BAR, TAKE AWAY FOOD OUTLETS, CAFE RESTAURANT, COFFEE SHOPS, TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43,
4302988  25/09/2019
DAKRA INTERIORS PRIVATE LIMITED
DAKRA HOUSE, KAISER COLONY, JORA TALAB, BARIATU, RANCHI, JHARKHAND-834009, INDIA
Private Limited Company
Address for service in India/Attorney address:
AKHILESH KUMAR SINGH
# 13, Sector-18, Faridabad, Haryana-121002
Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION BEING INCLUDED IN CLASS 43
Trade Marks Journal No: 1942, 24/02/2020 Class 43

M/S. DAYAL STEEL AND CONSTRUCTION PRIVATE LIMITED
WARD NO. 10, IN FRONT OF MGM MEDICAL COLLEGE, P.O. & P.S. - MGM, DIMNA ROAD, MANGO, JAMSHEDPUR - 831018
AN INDIAN COMPANY
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since: 01/11/2017
KOLKATA
NIGHT CLUBS (PROVISION OF FOOD & DRINK); COCKTAIL LOUNGE SERVICES; HOOKAH LOUNGE SERVICES;
COCKTAIL LOUNGE BUFFETS; BAR AND COCKTAIL LOUNGE SERVICES; BUFFET SERVICES FOR COCKTAIL
LOUNGES; RESTAURANT, BAR AND COCKTAIL LOUNGE SERVICES; HOTELS, MOTELS AND SERVICES FOR
PROVIDING FOOD AND DRINK

Mark should be read as a whole.
M/S POT SAKORA
FOOD COURT LEVEL THIRD,-3RD FLOOR,TERRACE AREA(ADJACENT TO KFC,WORLD TRADE PARK,JAIPUR
SERVICE PROVIDER

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD

CAFE & RESTAURANT SERVICES INCLUDED IN CLASS 43.
MR. GOPAL YADAV TRADING AS M/S. JAY GOPAL MATKA CHAI
Shop No:-20 Pavelian Plaza ,RS-75, 80, 89 NR-Markpoint, Karvada Road , Dindoli, Surat.
Proprietor
Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat(India)
Proposed to be Used
AHMEDABAD
PROVIDING AND SERVING ALL KINDS OF FOOD,DRINKS,EATABLES AND BEVERAGES INCLUDING TEA AND COFFEE, PACKED FOOD, FAST FOOD, FALLING UNDER CLASS 43.
Transliteration : TRANSLITERATION OF THE MATTER APPEARING IN THE (GUJARATI) LABEL IS JAY GOPAL MATKA CHAI
KOLUKKUMALAI

KOLUKKUMALAI
4309950  01/10/2019
THE KOTTAGUDI PLANTATIONS PRIVATE LIMITED
111, VELAYUTHAM ROAD, SIVAKASI - 626123, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :28/09/1938

CHENNAI
BOOKING OF HOTEL ACCOMMODATION; BOOKING OF TEMPORARY ACCOMMODATION; TRAVEL AGENCY SERVICES
FOR BOOKING HOTEL ACCOMMODATION; TRAVEL AGENCY SERVICES FOR BOOKING TEMPORARY
ACCOMMODATION; RESERVATION AND BOOKING SERVICES FOR HOTELS, RESTAURANTS AND HOLIDAY
ACCOMMODATION; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4310369  02/10/2019
SANTRIPT FOODS
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :29/07/2019
MUMBAI
PROVIDING FOOD & DRINKS.
Mark should be read as a whole.
4311657  04/10/2019
BAITHACK CUISINES PRIVATE LIMITED
FLAT NO.201 TANMAY BLDG.HETAL PARK NEAR JANGID ESTATE MIRA ROAD (EAST)THANE-401107
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK
4311658  04/10/2019
BAITHACK CUISINES PRIVATE LIMITED
FLAT NO.201 TANMAY BLDG. HETAL PARK NEAR JANGID ESTATE MIRA ROAD (EAST) THANAN-401107
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK
M/S. PRAKASH KI MASHOOR KULFI
12-13, FRUIT LANE, AMINABAD, LUCKNOW, UP INDIA
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007

Used Since :04/04/1968

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL SERVICES, RESTAURANT, CATERING, BAR AND COCKTAIL LOUNGE SERVICES, RESORT LODGING SERVICES, PROVISION OF GENERAL PURPOSE FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS, PROVISION OF BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS, AND RESERVATION SERVICES FOR HOTEL ACCOMMODATIONS.
4312006  04/10/2019
MR. SANJEEV KAPOOR, MR. SANAM KAPOOR
trading as ;M/S COPENHEGAN HOSPITALITY & RETAILS
BOOTH NO.10, SECTOR-9-D, CHANDIGARH-160009, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
ANKUR BANSAL
C-88 Greenwoods City sector-45, Gurgaon, Haryana-122003
Used Since :01/07/2013
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
4312007    04/10/2019

MR. SANJEEV KAPOOR, MR. SANAM KAPOOR
trading as ;M/S COPENHEGAN HOSPITALITY & RETAILS
BOOTH NO.10, SECTOR-9-D, CHANDIGARH-160009, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
ANKUR BANSAL
C-88 Greenwoods City sector-45, Gurgaon, Haryana-122003
Used Since :01/07/2013
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
QSECO SERVICES PRIVATE LIMITED
PLOT NO 4,5,6,7 FLAT103 FLR 1, WING B, YASH PARADISE SECTOR 8A YASH PARADISE CHSL, ARIOLI, MUMBAI, THANE, MAHARASHTRA, INDIA, 400708
A PRIVATE LIMITED COMPANY
Used Since :21/08/2018

MUMBAI
RESTAURANT AND BAR; HOTELS; HOOKAH BAR SERVICE; CAFES; CAFETERIAS; SNACK BARS; SELF SERVICE RESTAURANTS; RENTAL OR RESERVATION OF TEMPORARY ACCOMMODATION; CATERING SERVICES, FOOD AND DRINK SERVICES ALL INCLUDED IN CLASS 43
4312378  04/10/2019
BLOSSOM HOSPITALITY
SCO NO. 51, MADHYA MARG, SECTOR-26, CHANDIGARH-160019
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :30/05/2019
DELHI
Providing Food & Drink, Catering Services, Mobile & Outside Catering Services, Restaurant Services, Fast-food Restaurant Services, Hotel-Motel Services, Take-away Food Services, Self-service Restaurants, Hospitality services [food and drink], Cocktail Lounge, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlors.
Mark should be read as a whole.
4312638  04/10/2019
CHIRAG DIPAKBHAI CHUDASAMA
B-2/5, MITRA BAZAR, CARANZALEM, NORTH GOA - 403002
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Cafe services, Services for providing food and drink; Temporary accommodation
Proposed to be Used

MUMBAI

HOTEL SERVICES, HOTEL RESERVATIONS, RESORT HOTELS, HOTEL CATERING SERVICES, ARRANGING HOTEL ACCOMMODATION, HOTEL ROOM BOOKING SERVICES, HOTEL SERVICES PREFERRED BY CUSTOMERS INCLUDED IN CLASS 43
4313617   05/10/2019
SATISH KUMAR ( TRADING AS : BHOLA SHANKAR KACHODI WALE )
S/O SH. SHYAM LAL, CIVIL HOSPITAL, CHHOTA BAZAR, SHAHDARA DELHI-110032.
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2005
DELHI

Services for providing food and drink; temporary accommodation.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4314157 07/10/2019
MR. VIJAY S. SHETTY TRADING AS BABAS CANTEEN
MLCP GROUND, 1ST FLOOR, CSMIA TERMINAL, 1B DOMESTIC AIRPORT, VILEPARLE EAST, MUMBAI 400099
PROPRIETOR
Address for service in India/Agents address:
RAJENDRAKUMAR U. TIWARI
SAINTH CO-OP HSG. SOCIETY LTD., C-1, ROOM NO.24, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400018.

Proposed to be Used
MUMBAI
Cafe services; cafeterias services; restaurant services; self-service restaurants; tourist restaurants; tea rooms; snack-bars; catering; serving food and drinkcatering services which are included in class 43
4317820  11/10/2019
MR. DIBYENDU BINDAL MR. SHAILESH AGRAWAL MR. ASHOK BINDAL MRS. MEGHNA AGRAWAL
trading as: ICESPICE INC
1, MITHILA SHOPPING CENTRE V. MEHTA ROAD JVPD SCHEME VILE PARLE (WEST) MUMBAI-400049
A PARTNERSHIP FIRM
Used Since: 28/10/2018
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION, PROVIDING FOOD AND DRINK CATERING SERVICES FOR SPORTS EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS, BAR SERVICES, SNACK-BAR AND CANTEEN SERVICES, RESTAURANT SERVICES, PUBS, SELF-SERVICE RESTAURANTS, RENTAL OF TEMPORARY ACCOMMODATION, FOOD AND DRINK CATERING, CAFETERIA SERVICES, CAFE SERVICES, BOARDING HOUSE SERVICES, HOTEL RESERVATIONS, HOTEL SERVICES, RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS, HOSPITALITY SERVICES, TEMPORARY ACCOMMODATIONS, INCLUDED IN CLASS 43
MASALA LAB

4319471  14/10/2019
AYUSH GUPTA
SHOP NO-UGF, G-240 SUSHANT SHOPPING ARCADE, SUSHANT LOK-1, GURGAON HARYANA- 122001, INDIA

PROPRIETOR- MASALA LAB

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used

DELHI

RESTAURANT SERVICES, DELICATESSENS [RESTAURANTS], HOTEL RESTAURANT SERVICES, BARS, CANTEEN SERVICES, SNACK-BAR AND CANTEEN SERVICES, CAFETERIA AND CANTEEN SERVICES, ARRANGING OF BANQUETS, FOOD AND DRINK CATERING FOR BANQUETS, BANQUETING SERVICES, ICE CREAM PARLORS, TAKEAWAY SERVICES, TAKEAWAY FOOD SERVICES.
4319850   14/10/2019
MRS. ROSHNI NADAR MALHOTRA - MANAGING TRUSTEE TRADING AS HCL FOUNDATION
806, Siddhartha, 96, Nehru Place, New Delhi - 110019
Trust created under the Indian Trust Act, 1882
Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.
Used Since :20/07/2019
DELHI
Services for providing food and drink; temporary accommodation.
4320349 14/10/2019
MR. MANI PAHWA TRADING AS TWO BROTHER'S BAKERY CAFE
Collector's Bungalow, Civil Lines Colony, Beside, Drogapara Rd, Raigarh, Chhattisgarh 496001
Proprietor

Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA
Used Since :07/12/2017

Mumbai
Services For Providing Food And Drinks, Temporary Accomodation, Hotel And Lodge Services, Cafe And Coffee Bar, Restaurant Services, Foods And Drinks Take Away Services, Canteen Services, Snack - Bars And Bar Services Included In Class 43.
Talaff Hindustani

4322402  16/10/2019

JAYESH MAHADEV RAJBHOJ
4/323/P Near Anand Floar Mill, Opp Anand Park, Morwadi, Cideo, Nashik -422010

Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Teahouse services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4323141  17/10/2019
NATURAL DANAPANI RETREAT
SHAKTI SADAN BHARTPURI RAMNAGAR UTTARAKHAND- 244715
Partnership Firm
Used Since :02/07/2019
DELHI
Services for providing food and drink; temporary accommodation as being including in class 43 as per Nice Classification.
4326381   21/10/2019
BIPIN PANSARI
FLAT NO D117, RAJA ARISTOS, DODDAKAMMANAHALLI MAIN ROAD, OFF BANNERGHATTA MAIN ROAD,
BANGALORE - 560076

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Temporary accommodation, Hotel accommodation services, Temporary accommodation reservations, Providing temporary accommodation, Temporary accommodation services, Booking of temporary accommodation, Reservation of temporary accommodation, Provision of holiday accommodation, Providing temporary accommodation for guests, Booking of temporary accommodation via the Internet, Rental of rooms as temporary living accommodation, Temporary accommodation and catering services for guests, Reservation of temporary accommodation via the Internet, Providing information about temporary accommodation services, Rental of rooms as temporary living accommodations, Hostels, Hostel services, Tourist hostel services, Youth hostel services
TAKE UR SCOOP

4326875  21/10/2019
TAKEUR SCOOP PRIVATE LIMITED
PO. ETHELBARI CROSSING, DIST. ALIPURDUAR, PIN: 735204,
PRIVATE LIMITED

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
FOOD OUTLETS, CAFÉ SHOPS, FOOD PREPARATION AND CATERING, ALL TYPES OF PARCEL FOOD SERVICES, ALL SERVICES RELATED TO THE PROCUREMENT OF FOOD AND DRINKS
NEW HOTEL SUBHANI

4327023 21/10/2019

SUBHANI SHAIK
ASST NO 114346, SAI NAGAR, NALLAPADU
PROPRIETOR

Address for service in India/Attorney address:
MAMILLAPALLI SUDHEER
# 4-23-55, NTR COLONY II LANE, AMARAVATHI ROAD, GUNTUR, ANDHRA PRADESH

Used Since: 02/01/2010

CHENNAI
SERVICES FOR PROVIDING FOOD & DRINKS
4327361  22/10/2019
MR. PAWAN CHANDNANI
38, CHAMBAL MARG, KHACHROD ROAD, NAGDA, UJJAIN DISTRICT, MADHYA PRADESH, INDIA.

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
MUMBAI
RESTAURANT SERVICES; PROVISION OF FOOD AND DRINK; PREPARATION OF FOOD AND BEVERAGES; FOOD AND DRINK CATERING.
4329768    24/10/2019

SH. VINAY SHEEL GAUTAM TRADING AS BNG ENTERPRISES.
C-1, SECTOR-23, NOIDA, U.P.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.

Mark should be read as a whole.
M/S. Sego Fresche, Door No. 6/239, 240, 241 & 242, Ground Floor, Near HDFC Bank, Ramanattukara Post, Pin - 673 633, Kozhikode District, Kerala, India

Providing food and drink; cafe, tea and snack bar services; restaurant and hotel services; catering services
4332827  29/10/2019
M/S. RIGA FOODS LLP
C-107, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI, SOUTH DELHI, DELHI, 110020, INDIA
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Used Since :23/02/2017

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION

THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
4336228   02/11/2019
ABHIJIT MOHANTY PROPRIETOR OF BEWAKOOF BAWARCHI
NEAR ITER COLLEGE ROAD, JAGAMARA, JAGAMOHAN NAGAR, KHANDAGIRI, ODISHA-751030, BHUBANESWAR
Proprietorship Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
KOLKATA
Services for providing Food and Drink
4364604    02/12/2019
NIMBALKAR SHARAYU NITESH
CHINTAMANI CO-OP HOUSING SOC, FLAT NO. 301, NEAR KASBA PETH POST OFFICE 587, KASBA PETH, PUNE- 411011
Sole Proprietor

Proposed to be Used
MUMBAI
Catering services.
4386424  23/12/2019
MR. SURAJ AMARLAL BAJAJ
Bajaj Niwas, Plot No. 712, Linking Road, Opp. C.K.P. Club Hall, Khar West, Mumbai – 400 052.
Individual
Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAT X LANE, R.N.4, MUMBAI-400004.
Used Since :01/11/2019
MUMBAI
Providing food and drink; Temporary accommodation.
FOODBURG ; Taste You Deserve

4399310    06/01/2020
UNIQUE FOODS AND BEVERAGES
438 A, SHOP NO.7, OPP. ANU AGENCY, SHANIWAR PETH, KARAD, DISTT.: SATARA, MAHARASHTRA - 415110

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Services for providing food and drink; Temporary accommodation
4401983  08/01/2020
SOUMIK HARISHANKAR BANERJEE
G 18 AND 19 SERENE MEADOWS, GANGAPUR ROAD, NASHIK 422017, INDIA
Address for service in India/Attorney address:
CRAWFORD BAYLEY & CO
STATE BANK BUILDINGS, N.G.N VAIDYA MARG FORT, MUMBAI 400 023
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Frycab Eats

4402979 09/01/2020

RAHUL SHARMA
HOUSE NO. 728, WARD NO 4, TEHSIL ROAD, MORI GATE, HISAR, HARYANA, INDIA
SERVICE PROVIDER

Proposed to be Used

To be associated with:

4233108

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK TEMPORARY ACCOMMODATION, RESTAURANTS SELF SERVICE RESTAURANTS, HOTELS, CATERING, CANTEENS, CAFETERIA CAFES, BAR SERVICES & ALL BEING GOODS INCLUDED IN CLASS 43
MR. VAIBHAV NARESHBHAI VADADORiya
Shop No. 6, 7, 8, Kanaiya Dairy Farm, Ashirwad Complex, Katargam Main Road, Surat 395004, Gujarat.
Individual

Address for service in India/Attorney address:
NILESH DEOKAR
S-14, Heta Complex, Nr. L.P. Savani School, Honey Park Road, Adajan, Surat (Gujarat)

Proposed to be Used
AHMEDABAD
Restaurant, Hotel, Self Service Café, Food Catering, Snacks Bar, Fast Food Restaurant, Cafeterias, Ice Cream Parlor, Juice Center
MELON HOSPITALITY PVT. LTD.
C-1, GHANSHYAM PARK, OMNAGAR, VASAI (W), DIST. PALGHAR – 401 202
BODY-INCORPORATE INCLUDING LIMITED COMPANY

Address for service in India/Attorney address:
INNOVATIVE CONSULTANTS
A-4/501, Vaishnavi Park, Shankar Pawshe Road, Kailash Nagar, Kalyan East, Kalyan, Thane, Maharashtra - 421306

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOSPITALITY SERVICES
4404305    10/01/2020
M/S. SANDWICH JUNCTION
HIG 1A, HB COLONY, TATIBANDH, RAIPUR, CHHATTISGARH-492099
Partnership Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Used Since : 05/09/2012

MUMBAI
Services For Providing Food And Drinks; Temporary Accommodation; Restaurant Services For The Provision Of Food
And Beverages; Food And Beverage Preparation Services; Catering Services in class 43
SIZZLINSLICE
4406287   12/01/2020
M/S LECKER FOODS AND COMPANY
U-1/9, DLF PHASE III, GURUGRAM, HARYANA
Partnership duly commenced under Partnership Act, 1932
Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52
Proposed to be Used
DELHI
Service for Providing of food and beverages, drinks in restaurants and bars, Temporary accommodation, Serving of tea, coffee, cocoa, carbonated drinks or fruit juice beverages, Ice cream parlours, Ice cream parlour services, Coffee house, Café and snack-bar services, Bar Services, Cafeteria, Pub, Club, Lounge, Disco, Restaurant and Hotel Services included in Class 43
LUDO BAR AND LOUNGE

4406595   13/01/2020
RIPU DAMAN SHARMA
15/137, BLOCK 15, GEETA COLONY, DELHI-110031
Individual

Address for service in India/Attorney address:
SHRIKANT
9/44, 3rd floor, ramesh nagar, new delhi 110015

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation as included in Class 43.
4406673  13/01/2020
DAVID ANDREW D'SOUZA
H. NO. E/759, SauntaVaddo, Baga, Calangute, Goa - 403516
Proprietor
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Psychedelic Hues

4406753  13/01/2020
K.RASHMI NANDITA
trading as ;PSYCHEDELIC HUES
NO.57,GANDHI IRWIN ROAD, EGMORE,CHENNAI-600 008.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
V.SELVAPERUMAL, D.KUMARALINGAM
NO.257,ANGAPPA NAICKEN STREET,4TH FLOOR,CANARA BANK BUILDINGS,PARRYS,CHENNAI,TAMILNADU

Proposed to be Used

CHENNAI
CAFE SHOP, CAFE RESTAURANT, PROVIDING FOOD AND DRINKS, FAST FOOD, SNACKS BARS, FOOD OUTLET,
RESTAURANT, PROVISION FOR FOOD AND DRINKS, CAFETERIAS AND ICE CREAM PARLOUR.
MASALA STORIES
4406893   13/01/2020
VIVEK TALIA
E6 SWAMINARAYAN COMPLEX, BESIDES ITC BUILDING, MAJURA GATE, RING ROAD, SURAT-395002
INDIVIDUAL
Address for service in India/Attorney address:
RICHA GOYAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007
Proposed to be Used
AHMEDABAD
RESTAURANT SERVICES, CAFE, CAFETERIAS, SELF SERVICE RESTAURANT, OUTDOOR CATERING, SNACK BARS,
HOTEL SERVICES AND SERVICES RELATING TO PROVIDING FOOD AND DRINKS INCLUDED IN CLASS 43
HUNGRY HEIGHTS
4407496  14/01/2020
PAWAN GANDHI
9/1, Geeta colony, Krishna Nagar, Delhi-110031
Services for providing food and Drink, Temporary Accommodation
INDIVIDUAL
Used Since: 31/01/2017
DELHI
Services for providing food and drink; temporary accommodation
M.JABARULLA TRADING AS AXN BIRIYANI CENTRE
NO.13, KNP COLONY LAYOUT 2ND STREET, KANGEYAM CROSS ROAD, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI

Hotel and restaurant services, Serving food and drink in restaurants and bars, Hotel, motel and resort services, Take-away fast food services, Self-service restaurants.
4407848   14/01/2020
VEL CHAKRA COFFEE PRIVATE LIMITED
trading as ;VEL CHAKRA COFFEE PRIVATE LIMITED
No.16/31, Kandappa Chetty Street, Kothawal Bazaar, Parrys corner, Chennai 600 0001
Private Limited Company
Address for service in India/Attorney address:
K.S. SARAVANAN, ADVOCATE
OLD NO.14, NEW NO. 36, MAHATMA GANDHI ROAD, SHASTHRI NAGAR, CHENNAI-600041
Proposed to be Used
CHENNAI
HOTELS, RESTAURANT, CATERING, SNACK BARS, SELF SERVICE RESTAURANT AND RESORTS.
4407970  14/01/2020
GAURAV GARG
155 Pocket-1, Jasola Vihar, New Delhi - 110025
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Rental of temporary accommodation, Rental of rooms as temporary living accommodations, Rental of temporary accommodation in holiday homes and flats.
4408040  13/01/2020
FIRST FIDDLE F&B PRIVATE LIMITED
B6/22, First Floor, Safdarjung Enclave, New Delhi – 110029
COMPANY
Address for service in India/Attorney address:
BASIL LAW CHAMBERS
101, SHREE DURGAJI SHOPPING COMPLEX, POCKET-2, CENTRAL MARKET, MAYUR VIHAR PHASE-1 DELHI 110091
Proposed to be Used
To be associated with:
4233656
DELHI
Services for providing food and drink; Cafe, bar, restaurant and catering services
KENAT FOODS

4408655   15/01/2020
MR. SHAVEIZ KHAN PROPRIETOR TRADING AS M/S KENAT FOODS
5/68, STREET NO.23, BRAHMPURI NEW DELHI-110053
A Sole Proprietorship Firm

Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007

Proposed to be Used

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL SERVICES, RESTAURANT, CATERING, BAR AND COCKTAIL LOUNGE SERVICES, RESORT LODGING SERVICES, PROVISION OF GENERAL PURPOSE FACILITIES FOR MEETINGS, CONFERENCES, PROVISION OF BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS, AND RESERVATION SERVICES FOR HOTEL ACCOMODATIONS.
4409471  16/01/2020
VIJAYAKUMARAN
Arangath House, Enkarad via, Manalithara, Thrissur-680589
Individual
Address for service in India/Attorney address:
LAKSHMI KRISHNADAS
ROOM.NO.29,IIIND FLOOR, CITY CASTLE BUILDING, EAST FORT, THRISSUR-680 005

Proposed to be Used
CHENNAI
Temporary accommodation Hotels, hostel and boarding houses, holiday and tourist accommodation Provision of event facilities and temporary office and meeting facilities Rental of furniture, linens, table settings, and equipment for the provision of food and drink Provision of food and drink Food and drink catering Temporary accommodation information, advice and reservation services
LAZEEZ FOOD

4409697  16/01/2020

MOHD. ANAS
SG-48 GALLERIA SHOPPING COMPLEX DLF PHASE IV GURGAON HARYANA INDIA
INDIVIDUAL

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
To be associated with:
2300282

DELHI
Cafe services, Restaurant services, Catering services, Providing food and beverages
4410189  16/01/2020
RIMPA YUSUF BOOTWALA
501, PRABHAT HEIGHTS, SECTOR- 9, PLOT NO-178, ULWE RAIGAD – 410206, MAHARASHTRA, INDIA
HOMEMADE ON MY PLATE
Address for service in India/Attorney address:
LAHANE SANJEEV
KOHINOOR COTTAGE FLAT NO: 301 NEAR STATION ROAD OPP GOVINDA APT SIDE UHLASNAGAR 4( E) PIN : 421004
Proposed to be Used
MUMBAI
SERVICE FOR PROVIDING FOOD AND DRINKS, TIFFIN SERVICES, CATERING SERVICES
Skinny Coffee

4410238  16/01/2020
DROPKAFFE FOOD & BEVERAGES PRIVATE LIMITED
470/A, Srikanteshwara Nilaya, DSMR Building, 4th Main Road, Adugodi Road, Koramangala Village, Bangalore (Urban), Karnataka - 560030
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
BAKEPOINTE FOODS PRIVATE LIMITED
2/317/4, MICHEL TOWERS, CHUNGAM, THRISSUR, KERALA - 680004
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant services; Café and cafeteria services; Café and restaurant services; Providing food and drinks in Internet cafes; Food and drink catering by bakeries
DR. BHANG

4411128  17/01/2020

UNITED TESLA HEMP COMPANY
9th Floor, 920 Unit No-9, Corporate Park 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai - 400071, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation.
4411945  18/01/2020
SHEIKH JUNED SHEIKH CHHOTE SAHAB
2341/A/49, SANJAY BAGH COLONY
Services for providing food and drink; temporary accommodation
Individual
Used Since: 01/12/2019
MUMBAI
Services for providing food and drink; cafés, cafeterias, catering of food and drink, restaurants, snack-bars and temporary accommodation
ADIYOGI HEALTH & FITNESS RESORT
HEALTH IS HAPPINESS

4411985   18/01/2020
VIJAY HANUMANT ZAGADE
470/B NARAYAN PETH NR LOKHANDE TALIM , S P COLLEGE PUNE
Health and Fitness Resort
PROPRIETOR
Proposed to be Used
MUMBAI
HEALTH AND FITNESS RESORT
4412248  18/01/2020
MRS. TANVI KEDAR SABLE TRADING AS: KRUSHNAKALA MISAL
SHOP NO - 12, NINAD HOUSING SOC, OPP. RAMCHANDRA SABHAGRUH, SOMANATH NAGAR, WADGAONSHERI, PUNE - 411014, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, CAFE, HOTEL, RESTAURANT, SNACKS, MISAL HOUSE, FAST FOOD SERVICES
La Veranda

4412289   18/01/2020

QASR HOTELS COCHIN PRIVATE LIMITED
12/971 B, Y TOWER, CIVIL LANE ROAD, KAKKANAD P.O, VAZHAKKALA, KOCHI-682030
INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU, KOTTAYAM, KERALA – 686 001

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
4413729  20/01/2020
PRASANNA ABHYANKAR
902, Nandini CHS, 139 Model Town, Andheri (W)- 400061, Maharashtra
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services.
4413749   20/01/2020
DEVENDRA KUMAR
80/1 Pasrat , Kamarau Gali, Jhansi, Uttar Pradesh - 284002
Individual Proprietor trading as New Sarwariya Doogd Evam Mishthan Bhandar

Address for service in India/Attorney address:
DEVESH AGARWAL
15, GOPAL NIKHRA, JHANSI, UTTAR PRADESH
Used Since :01/11/2017

DELHI
Services for providing food and drink , Providing food and beverages
4414198  21/01/2020
AMIT KUMAR
trading as ;SAHIB KI HAVELI
10, SHIVAM MONREVE, SINDHU BHAVAN ROAD, B/H AME GUJARATI RESTAURANT, BODAKDEV, AHMEDABAD - 380054
Address for service in India/Attorney address:
YASHMA MATHUR
13, FIRST FLOOR, MARUTINANDAN COMPLEX, OPP. H.P. PETROL PUMP, BOPAL - 380058
Proposed to be Used
AHMEDABAD
CAFES, CAFETERIAS, FOOD AND DRINK CATERING, HOTELS, HOTEL RESERVATIONS, RESTAURANT, SELF SERVICE RESTAURANT, SNACK BARS AND FOOD SCULPTING.
4414329  21/01/2020
MRS.R.SARADHA., TRADING AS M/S.KALIUGA.
284 - 20th Street, V.G.V.Vijey Garden, Kangayam Road, Tirupur- 641606, Tamilnadu, India.
Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Services of providing food and drink, Temporary Accommodation.
MR. M. SAKTHIVEL TRADING AS M/S. SELVAM SWEETS
NO. 13, OLD NO. 9, SOUTH MADA STREET, VILLIVAKKAM, CHENNAI – 600049,
Proprietorship

Address for service in India/Attorney address:
SILAMBUOLI M
NO.22/21, BRAHMIN STREET, SAIDAPET, CHENNAI-600015
Used Since :01/06/1980

CHENNAI
Serving Snacks, Food and Drinks. Serving Bakery Items, Pastry and Confectionery. Ice Cream Parlor, Snacks Bar, Café and Cafeteria.

Trade Mark : SELVAM INIPAGAM
Simhapuri

4414622   21/01/2020
M/S. SAI RAM HOSPITALITY
Plot No.18 & 19, Sy No 11/7, Khanamet, Hyderabad – 500081, Telangana, India.
m-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Restaurants, Bar, Hotels, Cafes, Cafeterias, Coffee Shops, Sport Bar, Sport Lounge, Resorts, Food and drink catering by bakeries Multi Cuisine Restaurant, Food Stalls, Catering, Outdoor Catering, Food Court, Sweet Stalls, Bar Services, Snack Bar, Accommodation Services, Banquets Halls, Boarding & Lodging, Boarding Houses, Rental of Temporary Accommodation.
M/S. SAI RAM HOSPITALITY
Plot No.18 & 19, Sy No 11/7, Khanamet, Hyderabad – 500081, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Restaurants, Bar, Hotels, Cafes, Cafeterias, Coffee Shops, Sport Bar, Sport Lounge, Resorts, Food and drink catering by bakeries Multi Cuisine Restaurant, Food Stalls, Catering, Outdoor Catering, Food Court, Sweet Stalls, Bar Services, Snack Bar, Accommodation Services, Banquets Halls, Boarding & Lodging, Boarding Houses, Rental of Temporary Accommodation.
M/S. K S BAKERS PRIVATE LIMITED
Plot No.90 & 91, Opp. PJR Stadium, Chandanagar, Hyderabad – 500 050, Telangana, India

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

To be associated with:

3480139

CHENNAI

Ice Cream Parlours, Coffee Shop, Cafeterias, Restaurants, Hotels, Resorts.
JAM ROMEO
4415077    21/01/2020
NITESH MATHUR S/O. SH. KAILASH LAL MATHUR
TRADING AS M/S. UNIVERSAL SELECTIVE AT- 33, SARDAR CLUB SCHEME, Ratanada, Jodhpur, Rajasthan
Proprietorship Firm

Address for service in India/Agents address:
G. D. Bansal & Associates.
M-118-B, Mahesh Colony, Laxmi Mandir Phatak, Jaipur - 302 015. (Rajasthan)

Proposed to be Used
AHMEDABAD
Hotels, Hotel reservations, Hotel accommodation services, Hotel restaurant services, Resort hotel services, Hotel catering services, Hotel room booking services, Booking of hotel accommodation, Hotels, hostels and boarding houses, holiday and tourist accommodation, Services for providing food and drink; Temporary accommodation, Reservation of temporary accommodation in the nature of holiday homes, Private members dining club services, Private members drinking club services, Night club services [provision of food], Club services for the provision of food and drink, Pubs, Catering services specialised in cutting ham by hand, for fairs, tastings and public events, Motel services.
DIPAYAN DEY TRADING AS ROLL UP VENTURE
7a Park Lane, Ground Floor, Kolkata- 700016, West Bengal
Proprietorship

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Restaurant services.
4415299  22/01/2020
SIVASAKTHI HATCHERIES & FARMS
NO.1/300, UDUMALPET ROAD, CHITHAMBALAM, PALLADAM-641 664, TIRUPUR-DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Services for providing food and drink, Restaurant services, Self-service restaurants, Hotel and motel services, Snack-bar and Canteen services, Ice cream parlours and Catering services.
4415833  22/01/2020
MR. GOVIND YADAV (PROPRIETOR) TRADING AS INFINITY FOODS AND BEVERAGES
301, MAHAKAL SAMPANN, VARAH MIHIR MARG, TOWER SQUARE UJJAIN, 456001
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Services for providing food and drink, Restaurant Services; Cafe
INTUITIVE HOSPITALITY

4416049  22/01/2020

PRANAV KUMAR

FLAT NO.B6-1202 RAMKY ONE NORTH, DODDABALLAPURA YELAHANKA MAIN ROAD, YELAHANKA, OPPOSITE BMSIT COLLEGE, BANGALORE NORTH, BANGALORE-560064, KARNATAKA, INDIA.

SOLE PROPRIETOR

Address for service in India/Attorney address:

VIDYUT BEDEKAR

TREE OF LIFE ASSOCIATES, 413, 3A CROSS, HRBR LAYOUT, 2ND BLOCK, KALYAN NAGAR, BANGALORE-560043, KARNATAKA

Proposed to be Used

CHENNAI

TO PROVIDE HOSPITALITY SERVICES.
LIFESTYLE MANAGER

4416052   22/01/2020
PRANAV KUMAR
FLAT NO.B6-1202 RAMKY ONE NORTH, DODDABALLAPURA YELAHANKA MAIN ROAD, YELAHANKA, OPPOSITE BMSIT COLLEGE, BANGALORE NORTH,BANGALORE-560064, KARNATAKA, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
VIDYUT BEDEKAR
TREE OF LIFE ASSOCIATES, 413, 3A CROSS, HRBR LAYOUT, 2ND BLOCK, KALYAN NAGAR, BANGALORE-560043, KARNATAKA

Proposed to be Used
CHENNAI
TO PROVIDE HOSPITALITY SERVICES.
HUEX
4416056  22/01/2020
PRANAV KUMAR
FLAT NO.B6-1202 RAMKY ONE NORTH, DODDABALLAPURA YELAHANKA MAIN ROAD, YELAHANKA, OPPOSITE BMSIT COLLEGE, BANGALORE NORTH,BANGALORE-560064, KARNATAKA, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
VIDYUT BEDEKAR
TREE OF LIFE ASSOCIATES, 413, 3A CROSS, HRBR LAYOUT, 2ND BLOCK, KALYAN NAGAR, BANGALORE-560043, KARNATAKA

Proposed to be Used
CHENNAI
TO PROVIDE HOSPITALITY SERVICES.
HWH HOLDINGS LTD.
Part of 8th floor, 8th Floor, Al Maqam Tower, Adgm Square, Al Maryah Island, Abu Dhabi, United Arab Emirates
A company existing under the laws of the Abu Dhabi Global Market, a free zone located within Abu Dhabi, United Arab Emirates

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation; café and cafeteria services; restaurant services; snack-bar services; catering services for the provision of food and drink; fast-food restaurant services; food preparation services; mobile catering services; mobile restaurant services; providing information about restaurant services; providing information about temporary accommodation services; take-away food and drink services; take-out restaurant services.
4416683  23/01/2020
VIKAS DEVIDAS HANDE
NEAR MARUTI MANDIR,HANDEWADI,URULI DEVACHI,DIST.PUNE-412308
Active

Address for service in India/Attorney address:
VINIT R PATIL
S No.41/54/B5, Bungalow No.15, Kaustubh Bungalow H.A.Housing Society,Erandwane, Pune-411038. Maharashtra

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4417199  23/01/2020
PURUJIT SINGH TANWAR
Vill. Baldeyan, Tehsil District Shimla, 171007
Individual
Address for service in India/Agents address:
RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C, CHANDIGARH-160035.

Proposed to be Used
DELHI
RESTAURANT SERVICES, FOOD AND DRINK TAKEAWAY SERVICES, QUICK SERVICE RESTAURANT SERVICES; SELF-
SERVICE RESTAURANT SERVICES, TEMPORARY ACCOMMODATION, COFFEE SHOP, SPA, SNACK BARS, FOOD
CATERING SERVICES, CAFES, ICE CREAM PARLOURS, CAFETERIA, AND ALL FOOD AND DRINK PREPARATION
INCLUDED IN CLASS 43.
4417211 23/01/2020
MUIDAPAPPU AVAKAYI THROUGH MR. VIJAY MARELLA
Plot No.28, GOKUL PLOTS, Hafeezpet
proprietorship
Address for service in India/Attorney address:
ARJITA, ADVOCATE
405 B, PINNACLE BUSINESS TOWER, BEHIND ATRIUM HOTEL-BESIDE VIVANTA BY TAJ, SURAJKUND ROAD, FARIDABAD, HARYANA-121001.
Used Since: 07/12/2019
CHENNAI
food and beverages: serving all traditional dishes from state of Andhra Pradesh & Telangana
GUDDAN’S
4417309   23/01/2020
Sumit Gupta s/o. Sh. Suresh Gupta
2206, Sundar Nagar, Ward No.2, Kotra, Ajmer, Regional College Ajmer, Rajasthan-305004
Single Firm
Address for service in India/Attorney address:
RICHA VAISHNAV
1-gha-14, jawahar nagar, jaipur
Proposed to be Used
AHMEDABAD
Cafeterias, Fast-food restaurant services, Take-away fast food services, Restaurant services, Services for providing food and drink; Temporary accommodation, Food preparation services, Preparation of food and beverages, Hospitality services [food and drink], Food and drink catering
4417331   23/01/2020
NAMGYAL WANGCHUK KALON
G-31, 2ND FLOOR, TULIP GARDEN, SUSHANT LOK-2, SECTOR-57, GURGAON, HARYANA-122001
INDIVIDUAL FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
RESTAURANTS, BAR INCLUDED IN CLASS 43
DHANPAL GROUP

4417334   23/01/2020
Rekha Gupta w/o. Sh. Sumit Gupta
Proprietor of M/S Dhanpal Group at- Near Suchna Kendra, Jaipur Road, Ajmer, Rajasthan-305001
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
RICHA VAISHNAV
1-gha-14, jawahar nagar, jaipur
Used Since :05/06/2017

AHMEDABAD
Cafeterias, Fast-food restaurant services, Take-away fast food services, Restaurant services, Services for providing food and drink; Temporary accommodation, Food preparation services, Preparation of food and beverages, Hospitality services [food and drink], Food and drink catering
4417454  23/01/2020
SULA VINEYARDS PRIVATE LIMITED
901 Huhtown Solaris, N. S. Phadke Marg, Andheri (East), Mumbai – 400069
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
1296308, 2807338

MUMBAI
Services for providing food and drinks, restaurants and bars, temporary accommodations, tourist homes, hotels, resorts and guest houses
Trade Marks Journal No: 1942, 24/02/2020 Class 43

4417514 23/01/2020
SHUBHAM SHRIKANT NAIK
B-13, 3RD FLOOR, CHINTAMANI SOCIETY, AMBEGAON PATHAR, PUNE – 411 046
INDIVIDUAL

Address for service in India/Agents address:
BHUSHAN SOHANLAL KOTECHA
10, D WING, SECOND FLOOR, KK MARKET, DHANKAWADI, PUNE-411043.

Proposed to be Used
MUMBAI
FOODS, DRINKS, RESTAURANTS, FOOD STALLS, BARS, CLUBS, LOUNGES AND EATERIES OF ALL KINDS, CATERING SERVICES
4417913  24/01/2020
ZAMINDARA VAISHNO DHABA
RAYA MORE, VIJAYPUR, SAMBA, JAMMU AND KASHMIR-181133
PROP. NAME-MANJEET KAUR

Address for service in India/Attorney address:
SHIKHA GUPTA & ASSOCIATES
106,SHRIRAM COMPLEX,C-20, EAST KRISHNA NAGAR,DELHI-110051

Proposed to be Used
DELHI

Services for providing food.
4418018    24/01/2020
LEIZURE MOUNT HERITAGES AND RESORTS LLP
4/539, First Floor Maria Plaza, Kalamassery, Kochi,Ernakulam, KL 683104.
LLP
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
ALI REZA NIKNIYAT
B 3 HERMES HOUSE 1989 CONVENT STREET OPP KUMAR CORNER CAMP PUNE CITY MAHARASHTRA 411001
Single Firm
Proprietorship Firm

Proposed to be Used

MUMBAI

Restaurants, Café, Services for providing food and drinks included under class 43
4418174  24/01/2020
SREERAMA BALAKRISHNA VINOD
No. 8, Diwan Madhav Rao Road, Basavanagudi, Bangalore-560004
Individual
Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Restaurant services, Fast-food restaurant services.
4418301   24/01/2020
SH.VIKRAM SONDHI PROPRIETOR OF M/S HOTEL DPOLO
HOTEL DPOLO, VILLAGE BHATER SHEELA ROAD DHARAMSHALA (H.P) 176057
Proprietorship Firm
Address for service in India/Attorney address:
LEGAL INTELLECT
F-405, 4th FLOOR, ADITYA TOWER, COMMERCIAL COMPLEX, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092
Used Since :03/03/2018
DELHI
Services for providing food and drink; Temporary accommodation
4418431    24/01/2020
Z SODA/HUB
13/2A, POOMPUHAR NAGAR, REDHILLS ROAD, KOLATHUR, CHENNAI, TAMIL NADU-600099
Partnership Firm
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation.
4418472  24/01/2020
AVITA HOSPITALITY LLP
Shop 15, Opp. Panjarpol Guruvihar, S No. 98/2, Plot No. 9/10, Bhosari, Pune - 411039
Body Corporate (Registered Legal Entity)

Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,

Proposed to be Used
MUMBAI

Services for providing food and drink, services of restaurants, hotels and bar, hospitality services.
ESSENCE AT LADAKH

4418741  24/01/2020

NYASA HOSPITALITY
801, 802, NIRMAL TOWER, 26, BARA KHAMBHA ROAD, NEW DELHI-110001
PARTNERSHIP FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I P EXPECTATION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI

HOTEL & RESTAURANT SERVICES RENDERED IN PROCURING LODGINGS, ROOMS, HOTELS, MOTELS, HOTEL RESERVATIONS; RENTAL OF MEETING ROOMS, TEMPORARY ACCOMMODATION, TENTS; TOURIST HOMES; PROVIDING FOODS AND DRINK, BAR SERVICES, CAFES, CAFETERIAS, CANTEENS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, SNACK-BARS, CATERING AND SERVING FOOD AND DRINKS, BUILDINGS, HOLIDAY CAMP SERVICES AND ALL SUCH SERVICES RENDERED BY HOTELS INCLUDED IN CLASS 43
Nege & Ju

4418895  24/01/2020
THE ONE HOSPITALITY LLP
C-15, Qutab Institutional Area, New Delhi – 110016
Limited Liability Partnership

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024

Proposed to be Used
DELHI

Services for providing Food and Beverages; Restaurant, Bar and Lounge Services.
4418939  24/01/2020
ANUSREE KUNNATH RAMDAS
Pulimparambil House, RSAC Road, Near RSAC Club, Poonithura, Vytila, Ernakulam - 682019
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
Transliteration: THOOSHANILA
BAIDYANATH

4419219    24/01/2020
SHREE BAIKYANATH AYURVED BHAWAN PVT. LTD.
1 GUPTA LANE KOLKATA West Bengal- 700006 India.
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
KOLKATA
Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1942, 24/02/2020 Class 43

SREEJITH VIJAYAN
Vijaysree, Mukundapuram P.O, Chavara, Kollam, Kerala
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
providing of food and drink; food cooking services; food preparation services; coffee, tea and juice bar services; snack-bar services; cafe and cafeteria services; bar and bistro services; cocktail lounge services; ice cream parlors; hotel and restaurant services, including sit-down service of food and take-out restaurant services; preparation and provision of food and drink for consumption on and off the premises; fast-food restaurant services; restaurants featuring home delivery; catering services; mobile restaurant services
flock COLIVING

4419434  24/01/2020
FLOCK COLIVING LLP
FLAT NO. H-38, G.F., WHITE HOUSE, SECTOR-57, M2K, GURUGRAM Gurgaon HR 122001 IN LLP

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1942 ,   24/02/2020           Class 43

4419616    25/01/2020
IOIVY ENTERPRISES PRIVATE LIMITED
C/O JAFAR ALI, SANGAM VIHAR COLONY FAUJI CHAURAH, JHANSI, UTTAR PRADESH, 284003
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Restaurant services,Café and restaurant services
4419617    25/01/2020
IOIVY ENTERPRISES PRIVATE LIMITED
C/O JAFAR ALI, SANGAM VIHAR COLONY FAUJI CHAURAHA, JHANSI, UTTAR PRADESH, 284003
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Restaurant services, Café and restaurant services
ACHARYAS N MARKS

4419935    25/01/2020
MRS. SHARMILA RAJESH ACHARYA
Shree Gokulanand Hotel, Western Express Highway, Dahisar-East, Mumbai-400068
Individual

Address for service in India/Attorney address:
LEENA S PATKI
5/1, Jay Gagan, Liberty Garden, Road No. 3, Malad (W), Mumbai - 400 064

Proposed to be Used
MUMBAI

Services providing for Hotels, Rental of rooms, Catering (food) being included in class 43
xoraano

4419947   25/01/2020
JITESH ANIL ZOPE
Telephone Colony, Near lions club, Malkapur
Food and Food delivery services
Individual person

Proposed to be Used
MUMBAI
food and drink catering, Food delivery services, self-service restaurants, restaurants, canteens
MonkChef

4419951    25/01/2020
YUG SAMRAT
C-7/192, Safdarjung Development Area, New Delhi-110016
INDIVIDUAL

Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8

Proposed to be Used
DELI
RESTAURANT; CAFETERIA; LOUNGE; TEA-ROOM; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANT RESERVATION SERVICES; PROVIDING FOOD AND DRINK IN RESTAURANTS AND BARS.
4420137    25/01/2020
YASH SANTOSH KHAIRKAR
Global Trade Center, 2nd Floor, Plot No.31(A), Ramkrishna Nagar, Near Deo Nagar, Khamla Road, Nagpur – 440 015
Single Firm

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI

Services For Providing Food And Drink; Temporary Accommodation; Electronic Information Services Relating To Hotels; Providing On-Line Information Relating To Holiday Accommodation Reservations All Included In Class 43.
4420269   25/01/2020
PARTH TAKALKAR PROPRIETOR OF AMORE MIO
SHREE APARTMENT 571, NARAYANPETH, KELKAR STREET., NEAR KESRI WADA, PUNE-411030, MAHARASHTRA
Proprietorship Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
MUMBAI
Services of providing Food and Drinks in class 43
4421040   27/01/2020
CHIRIVELLA RAMANA MOORTHY
2-1-437/8 3RD FLOOR,NALLAKUNTA,NEAR FEVER HOSPITAL,HYDERABAD,ANDHRA PRADESH - 500044

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Hotel services; Hotel and restaurant reservation services; Hotel, restaurant and catering services; Hotel, motel and resort services; Hotel, restaurant and cafe services; Providing online information relating to hotel reservations; Providing online information relating to hotel reservations; Booking of temporary accommodation in hotels and boarding houses; Reservation of temporary accommodation in hotels and boarding houses; Arranging hotel accommodation; Providing hotel accommodation; Hotel catering services
SINGALILA

4422099  28/01/2020

SINGALILA TEA ESTATE PRIVATE LIMITED
208/ 209/ 210, 2ND FLOOR, VIPUL PLAZA, SUNCITY, SECTOR-54, GURUGRAM, HARYANA-122001, INDIA

Private Limited Company

Address for service in India/Agents address:
PRAKASH VERMA
Plot no.14, Rajbagh Colony, Sahibabad, Near Rajbagh Metro Station, and Jain Mandir Road, Ghaziabad-201005, Uttar Pradesh.

Used Since :31/05/2016

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; HOTEL SERVICES; HOTEL RESTAURANT SERVICES; RESORT HOTEL SERVICES; HOTEL CATERING SERVICES; HOTEL ACCOMMODATION SERVICES; HOTEL RESERVATION SERVICES.
4422219    28/01/2020
SALEEM P G
MANOJ, PERINGADI, PERINGADI P O, PERINGADI S O, KANNUR, KERALA - 673312
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Restaurant services, Cafeteria and restaurant services, Hotel and restaurant services
4423472  29/01/2020
SANDHYA A SETH
1004/1005, Crystal Court Chs Ltd., Chandivali Road, Rambaug, Powai, Mumbai 400 076
An Individual – An Indian Resident

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Services for providing food and drink
4423526    29/01/2020
K.MOHANRAJ
NO.4/374-1, VINAYAGAR KOVIL STREET, SAPPANIMADAI, MADHUVARAYA PURAM, COIMBATORE - 641 114,
COIMBATORE DIST, TAMILNADU.

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Restaurant services, Providing restaurant services, Providing information relating to hotels, Providing food and drink in Internet cafés, Cafés, Coffee shop services and Catering services.
Mister KA

4423823    29/01/2020

KARTIK ANAND
T 11, KONARK CAMPUS, VIMAN NAGAR, PUNE 411014
Individual

Address for service in India/Agents address:
NAVIN MAHESHWARI
38-AASHIRWAD BUNGLOW, SAHAWAS SOC. KARVE NAGAR, PUNE - 411 052.

Proposed to be Used

MUMBAI

Services for providing food and drink; temporary accommodation
SONACHI PHARMA PRIVATE LIMITED
II, A-38, RAJ INDL COMP PREMISES CHS LTD, MILITARY ROAD, MAROL, ANDHERI EAST, MUMBAI SUBURBAN, MAHARASHTRA, 400059

Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091

Proposed to be Used

MUMBAI

Restaurant services, Restaurant services for the provision of fast food, Fast-food restaurant services, Provision of food and drink in restaurants, Providing restaurant services covered in class 43.
TRYMOX

4424486   29/01/2020

SOMBIR
VILLEGSEWAHA, JIND
Individual

Address for service in India/Attorney address:
PARTEEK
#969/11, ASHRI GATE, BAJRAN MOHALLA, JIND-126102

Proposed to be Used
DELHI

Providing Services for Resorts, Hotels, Arranging meals for hotels
4425343  30/01/2020
THE WAXPOL INDUSTRIES LIMITED
9, MITTER HOUSE, 71, GANESH CHANDRA AVENUE, KOLKATA: 700013
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :10/10/2008
KOLKATA
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL CUM RESORT.
SHREEHAPPIEROLL

4425503   30/01/2020

HAPPY ROLL
Flat No 6, Vastav Vaibhav Aprtment ,Near Swami Samarth Mandir, Prashant Nagar, Pathardi Phata, Nashik- 422010.
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhuma Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Providing Food & Soft Drink
4426002    31/01/2020
PARVEEN KUMAR GUPTA
C-75, PARSHANT VIHAR, DELHI-110085
Individual
Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4427038  31/01/2020
KOLAPPAN A, PROPRIETOR OF M/S. MIDNIGHT EAT
NO.93/2, D BLOCK, 3rd STREET, ANNA NAGAR EAST, CHENNAI- 600102, TAMILNADU, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since :22/07/2019

CHENNAI

HOTEL, RESTAURANT, CAFE AND BAR SERVICES, JUICE BAR SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK IN RESTAURANTS, PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION, PROVIDING FOOD AND DRINK IN INTERNET CAFES, TAKEAWAY FOOD AND DRINK SERVICES, MOBILE RESTAURANT SERVICES, FAST FOOD AND NON-STOP RESTAURANT SERVICES, SERVING FOOD AND DRINK IN RETAIL AND TAKEAWAY ESTABLISHMENTS, CATERING SERVICES, OUTSIDE CATERING SERVICES, TEAHOUSE SERVICES
Proposed to be Used

CHENNAI

Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
4429045  03/02/2020

MR. RANJEET SHANTILAL KHANNA
SAHAKAR NAGAR POLICE STATION - 669, MANTAG SOCIETY, SAHAKAR NAGAR NO- 01, PARVATI, PUNE - 411009, MAHARASHTRA, INDIA
Individual

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, CAFE, HOTEL, RESTAURANT, SNACKS, MISAL HOUSE, FAST FOOD SERVICES
MANANIYAAAMDAAR
SHENDRIYAGULACHACHAHA

4429960  04/02/2020
AMOL MANOHAR SHINDE
“23 FATA, ASU ROAD, ALGUDEWADI, PHALTAN, SATARA, MAHARASHTRA-415523, INDIA”
Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used
MUMBAI
Restaurants, Hotel restaurant services, Self-service restaurants, Cafeteria and restaurant services, Tea rooms, Teahouse services
2806073 09/09/2014
MIRAJ LIYAKAT ALI KHAN REAL ESTATE AND RESORTS PVT. LTD.
04, A-WING, KAPALESHWAR APT. KARJAT, RAIGAD DIST. MAHARASHTRA-410201
SERVICE PROVIDER
A COMPANY ESTABLISHED AS PER THE LAWS OF INDIA
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
MUMBAI
AYURVEDIC HEALTH CARE CUM REHABILITATION CENTRE, MASSAGE BEAUTY CARE, AS INCLUDED IN CLASS 44
MUSKAN MEDICAL CENTER PVT.LTD.
C-201 AMRAPALI EXOTICA APTS, PLOT NO E-08 SEC-50 NOIDA 201301
SERVICE PROVIDER
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAM VIHAR DELHI 110092
Used Since: 24/07/2012
DELHI
RUNNING HOSPITALS; PROVIDING HOSPITAL SERVICES, MEDICAL DIAGNOSTICS & CLINICS, MEDICAL & HYGIENIC CARE, BEAUTY CARE FOR HUMAN BEINGS INCLUDED IN CLASS 44.
3245271   28/04/2016
YOURDOST HEALTH SOLUTIONS PRIVATE LIMITED
trading as ;YOURDOST HEALTH SOLUTIONS PRIVATE LIMITED
1st Floor, BDA Site No 9, 9th Main, Sector 6, HSR Layout, Bangalore - 560102
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
M V SWAROOP
17/5, First Floor, Ganpath Apartments, Krishna Street, T Nagar, Chennai- 600 017

Proposed to be Used

CHENNAI
A WEB SITE THAT PROVIDES AN ONLINE COUNSELLING AND EMOTIONAL SUPPORT PLATFORM DESIGNED TO FOSTER MENTAL HEALTH, WHICH CONNECTS USERS WITH THE RIGHT EXPERTS, INCLUDING PSYCHOLOGISTS, PSYCHOTHERAPISTS, COUNSELLORS, LIFE COACHES, CAREER GUIDES, MENTORS, WHO PROVIDE PERSONALIZED GUIDANCE THROUGH ONE TO ONE SESSIONS (TEXT, AUDIO OR VIDEO).
Cue Life
3262810  18/05/2016
KALYANA CHAKRAVARTHY PILLA
Flat no. 302, 3rd Floor, Preeti Building, Doctors Coop Hsg Society, KC Marg, Bandra Reclamation, Bandra West, Mumbai- 400025
Manufacturer and Service Provider
Address for service in India/Attorney address:
BRIJESHWAR DAYAL MATHUR
63/12 IST FLOOR MAIN RAMA ROAD, NEW DELHI
Used Since :15/03/2016
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
3286604  16/06/2016
SUMMIT ONLINE TRADE SOLUTIONS PVT. LTD.
401, Krushal Commercial Complex, G. M. Road, Above Shopper Stop, Chembur (W), Mumbai - 400089, Maharashtra
SERVICE PROVIDER
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
BHARTI
3357984  08/09/2016
BHARTI ENTERPRISES (HOLDING) PRIVATE LIMITED
BHARTI CRESCENT 1, NELSON MANDELA MARG, VASANT KUNJ, NEW DELHI – 110070, INDIA
Service providers
Address for service in India/Attorney address:
INTTL ADVOCARE.
F-252,WESTERN AVENUE SAINIK FARMS NEW DELHI-110 062
Used Since :01/04/2016
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC; BEAUTY CARE FOR ANIMALS; AGRICULTURE, HORTICULTURE; FORESTRY SERVICES, GARDENING, HEALTH CARE, HOSPITAL SERVICES, MEDICAL ASSISTANCE, NURSING HOME, PHARMACY, TELEMEDICINE SERVICES
3359337  10/09/2016
RUDOLF MEDICAL SERVICES PVT. LTD.
10/2066, Balaji Nagar, Shrinagar, Raipur - 492001, Chhattisgarh
Service Providers

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :15/08/2016

MUMBAI
Pathology services relating to the treatment of persons, Medical laboratory services for the analysis of samples taken from patients, Providing information in the fields of health and wellness, Medical information, Medical diagnostic services
No exclusive right over the othe other descriptive words Specialty and labs and image.
Amazon Series

3383393    06/10/2016

BEAUTY ESSENTIALS MARKETING PRIVATE LIMITED
trading as ;BEAUTY ESSENTIALS MARKETING PRIVATE LIMITED

UNIT NO. 5, 2ND FLOOR, CANDELAR BUILDING, ST JOHN BAPTIST ROAD, BANDRA WEST, MUMBAI 400050

SERVICE PROVIDERS
A company incorporated under the Indian Companies Act.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/02/2011

MUMBAI
MEDICAL, HYGIENIC AND BEAUTY CARE SERVICES; BEAUTY SALON AND SPA; LAZER COSMETIC CLINIC; SKIN AND
HAIR CARE SERVICES, HAIR IMPLANTATION, HAIR DRESSING SALONS; ORGANIZING AND RUNNING MEDICAL
CLINICS, NURSING HOMES AND HOSPITALS; CLINICAL AND PHARMACY ADVICE; PLASTIC SURGERY; PROVIDING
INFORMATION ON HEALTHCARE AND PERSONAL HYGIENE, PUBLIC BATH FOR HYGIENE PURPOSE, CONSULTANCY
AND ADVISORY SERVICES THEREOF; PHYSICAL THERAPY, PHYSIOTHERAPY AND PSYCHOLOGICAL THERAPY AND
CONSULTANCY OF THEREOF; MEDITATION AND YOGA SERVICES; HEALTH FITNESS AND MEDICAL INFORMATION
SERVICES; TELEMEDICINE SERVICES.
HEALTHUM

3384190   06/10/2016
SUMITKUMAR SAVJIBHAI GAJERA
NANA SAMADHIYALA, TALUKA UNA, DISTRICT GIR SOMNATH, PINCODE 362565, GUJARAT STATE, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Used Since :02/10/2016

AHMEDABAD

PROVIDING INFORMATION IN THE FIELDS OF HEALTH CARE, MEDICAL DISEASES, MEDICAL TREATMENTS;
PROVIDING SERVICES RELATING TO MEDICAL THROUGH WEBSITE, MOBILE AND MOBILE APPLICATIONMEDICAL
SERVICES; HOSPITALS, MEDICAL CLINIC AND HEALTHCARE SERVICES; MEDICAL ASSISTANCE; MOBILE CLINIC AND
HEALTHCARE SERVICES; MEDICAL DIAGNOSTIC SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “HEALTH” APPEARING ON THE LABEL /
MARK..

Services restricted in the state of Gujarat only.
BEAUTY NETWORK

3462283  19/01/2017

DOCSUGGEST HEALTHCARE SERVICES PRIVATE LIMITED
3rd Floor, Krislon House, Krishnalal Marwah Marg, Sakinaka, Andheri East, Mumbai 400072
a service provider
An Indian Company

Address for service in India/Attorney address:
DHANANJAY MODGALYA, ADVOCATE
Ziffi, 3rd Floor, Krislon House, Krishnalal Marwah Marg, Sakinaka, Andheri East, Mumbai - 400072, INDIA

Used Since : 15/01/2017

MUMBAI

hygienic and beauty care services
Amore Health Essentials

3561529  01/06/2017

AMORE HEALTH ESSENTIALS PVT.LTD.
12, 1ST FLOOR, LAHAR BROS. MANSION OPP. KEM HOSPITAL, DR.E.BORGES MARG, PAREL, MUMBAI - 400012, MAHARASHTRA, INDIA
MANUFACTURER, RETAILER, DISTRIBUTOR, TRADER
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ARJUN T.BHAGAT & CO.
6/B, SHAHEEN APARTMENTS,132/1,MODY STREET, 1ST FLOOR,P.B.NO.1865, FORT MUMBAI-400 001

Proposed to be Used

MUMBAI
HUMAN HEALTHCARE SERVICES, HEALTH COUNSELLING, HEALTHCARE CENTERS, HUMAN HYGIENE AND BEAUTY CARE, CLINICS AND DIAGNOSTIC CENTRES; MEDICAL HEALTH CARE CONSULTANCY SERVICES, ADVISORY SERVICES RELATING TO COSMETICS AND BEAUTY TREATMENT, SALON AND SPA SERVICES; BEAUTY COUNSELLING AND CONSULTATION; COUNSELLING AND CONSULTATION FOR BEAUTY CARE, SKIN CARE, COSMETICS, MEDICINES, HEALTHCARE AND NUTRITION
3599637   26/07/2017
DR. UJJWALA VERMA PROPRIETOR OF JIYA SKIN CARE CLINIC
POCKET A/263, SARITA Vihar, Delhi - 110076
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Used Since :12/08/2013
DELHI
MEDICAL SERVICES SKIN CARE, HAIR TREATMENT LASER AND COSMETIC DERMATOLOGY EXPECT BEAUTY SALON
3631214    09/09/2017
STORKS MEDI-TEK PRIVATE LIMITED
OFFICE NO. 4, 2ND FLOOR, "PARTHMILAN", NR. NEST HOTEL, NAVRANGPURA, AHMEDABAD - 380009, GUJARAT
Body Incorporate

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA
Used Since :01/04/2017

AHMEDABAD
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Symbol of Rupees. ..
THE GLAM BAR
3641342  22/09/2017
AKANKSHA KALRA
11-12 ROYAL ACCORD BUILDING 3, LOKHANDWALA, ANDHERI (WEST), MUMBAI-400053
SERVICE PROVIDER
INDIVIDUAL
Proposed to be Used
MUMBAI
SERVICES RELATING TO SALON AND SPA, HYGENIC AND BEAUTY CARE FOR HUMAN BEINGS
364914   27/09/2017
VERTICAL FARMING TECHNOLOGIES PRIVATE LIMITED
3rd Floor, No. 615 14th Cross, J.P. Nagar- Phase 1 Bangalore- 560078
A Company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Proposed to be Used
CHENNAI
Garden care services; design of gardens; installation of garden beds; horticulture services; garden maintenance;
gardener and gardening services; farming services; hydroponic farming services; cultivation of plants; agricultural
services, namely, planting, growing, fertilizing, pruning and picking vegetables and fruits; organic farming services in the
field of fruits and vegetables; greenhouse services; leasing of agricultural equipment.
MEDIKART HEALTHCARE SYSTEMS PVT. LTD.
FF-45, OMAXE SQUARE, JASOLA DISTRICT CENTRE, NEW DELHI -110025
REGISTERED COMPANY

Address for service in India/Attorney address:
SHRIHAR TRIPATHI
FF-24, Omaxe Square, Jasola District Centre, New Delhi-110025

Used Since :31/03/2014

DELHI
MEDICAL COUNSELLING; MEDICAL CONSULTATION; MEDICAL ASSISTANCE; MEDICAL NURSING; MEDICAL SCREENING; MEDICAL TESTING; MEDICAL CARE SERVICES; EMERGENCY MEDICAL ASSISTANCE; MEDICAL EVALUATION SERVICES; MEDICAL TREATMENT SERVICES; MEDICAL SPA SERVICES; RENTAL OF APPARATUS AND INSTALLATIONS IN THE FIELD OF MEDICAL TECHNOLOGY; MEDICAL CONSULTANCY FOR SELECTING APPROPRIATE WHEELCHAIRS, COMMODES, INVALID HOISTS, WALKING FRAMES AND BEDS; PROVIDING INFORMATION RELATING TO THE RENTAL OF MEDICAL MACHINES AND APPARATUS; RENTAL OF BEDS SPECIALLY MADE FOR MEDICAL TREATMENT PURPOSES; MEDICAL CARE AND ANALYSIS SERVICES RELATING TO PATIENT TREATMENT; PROVIDING MEDICAL INFORMATION FROM A WEBSITE; CONSULTANCY AND INFORMATION SERVICES RELATING TO THE MEDICAL PRODUCTS; PROVIDING NEWS AND INFORMATION IN THE FIELD OF MEDICINE ALL INCLUDED IN CLASS-44
VINOD KUMAR  
76, CHAITANYA PURAM, NAUCHANDI COMPOUND, MEERUT (U.P.)  
MANUFACTURERS AND MERCHANTS  
Address for service in India/Agents address:  
AALOK KANSAI, ADVOCATE.  
50, CHAITANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).  

Proposed to be Used  
DELHI  
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS
3698759  09/12/2017
MED360 PRIVATE LIMITED
12-A, southern Avenue, Maharani bagh, New Delhi-110065
private limited company

Address for service in India/Agents address:
G. RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033.

Proposed to be Used
DELHI
MEDICAL SERVICES, TELEMEDICINE, ONLINE MEDICAL CONSULTATION, HOUSE CALL FOR DOCTORS, TELEMEDICINE CONSULTATION included in class 44
3718056 03/01/2018
MOHD MUFEED ALVI TRADING AS DR. ALVI CLINIC
AGRA ROAD, ZAMA MASZID, GHASIPUR, ALIGARH, MUSEPUR JALAL, UTTAR PRADESH, 202150
INDIVIDUAL
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Proposed to be Used
DELHI
MEDICAL AND HOSPITAL SERVICES
Touch of Drama for Therapy
3742913    02/02/2018
ANUPRIYA MEENAKSHI BANERJEE
1102, Devaarti Building, Narayan Pathare Marg, Sitladevi Mandir Road, Mahim (West), Mumbai 400016, Maharashtra, India
Sole Proprietor
Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India
Used Since :04/05/2016
MUMBAI
Health Center Services, Health Counselling, Health Care, Services of a Psychologist, Therapy Services
3758186  20/02/2018
BINAL MAULIK DESAI
trading as: HAPPY HEALING PHYSIO CLINIC
306, SAMAAN-II, OPP. SHELL PETROL PUMP, PRAHLADNAGAR, AHMEDABAD - 380015 - GUJARAT
Proposed to be Used
AHMEDABAD
PHYSIOTHERAPY SERVICES.
MUSK ESTHETICS LLP
7/8, GROUND FLOOR, SHANGRILA ARCADE, SHYAMAL CROSS ROAD, 100 FEET RING ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT, INDIA
Limited Liability Partnership

Address for service in India/Attorney address:
NITIN SURENDRA BHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAH BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Medical consultations, Hair Transplantation, Hair restoration, Haircare services, Hair implantation, Hair replacement, Permanent hair removal and reduction services, Cosmetic laser treatment for hair growth, Skin care salons, Laser skin tightening services, Cosmetic laser treatment of skin, Cosmetic facial and body treatment services, Injectable filler treatments for cosmetic purposes, Therapeutic treatment of the face, Cosmetic treatment for the face, Laser skin rejuvenation services.
Proprietorship
PARIMALA JAGGESH, PROPRIETOR OF M/S. NUTRIAFFAIR
NO: 147, 5th MAIN, 6th CROSS, KEB LAYOUT, SANJAYNAGAR, BANGALORE – 560 094, KARNATAKA, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
DIETARY ADVICE, CONSULTANCY AND SERVICES, WEIGHT REDUCTION DIET PLANNING AND SUPERVISION, PROVIDING INFORMATION RELATING TO DIETARY AND NUTRITIONAL GUIDANCE, HEALTH COUNSELING, LIFESTYLE COUNSELING, NUTRITION COUNSELING, COUNSELING IN THE FIELD OF MENTAL HEALTH AND WELLNESS

No exclusive right over the word DIET separately except as substantially shown in the representation of the mark.
PROPRIETORSHIP

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proosed to be Used

AHMEDABAD
Hospital services and Medical services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
3852528  05/06/2018
RAINBOW CHILDREN'S MEDICARE PRIVATE LIMITED
Plot No. 22, Road No. 10 Banjara Hills, Hyderabad - 500034
A Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Proposed to be Used
CHENNAI
Medical and health care services; hospital services; medical consultations; medical diagnostic testing, screening, monitoring and reporting services; conducting medical physical evaluations; medical ultrasound imaging services; medical services in the field of gynecology and obstetrics; medical services in the field of women and child health care services.
Transliteration : BIRTHRIGHT
3854487  07/06/2018
RIVERSIDE RESORTS & HOLIDAY HOMES PVT. LTD.
Resort Rio, Tambudki, Arpora Bardez, Goa – 403518, India
Private Limited Company
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since :04/12/2010
MUMBAI
Health spa services; beauty salons, hair, skin & body treatment; massage; hygienic and beauty care for human beings.
HEADSTART DENTISTRY
50/381A, VM Complex, Potta, Poonithura, Ernakulam, Kerala 682038
Proprietorship

Address for service in India/Attorney address:
PRAVEEN THOMAS ABRAHAM
Puthoor Villa, Maramon PO, Pathanamthitta, Kerala Pin-689549
Used Since: 15/01/2018

CHENNAI
3900022  27/07/2018

VIJAY KRISHNADAS PARIKH (INDIAN NATIONAL, PROPRIETOR), TRADING AS ADVANCE INTERNATIONAL
G-1, Ruchi Tower, 60 Feet Road, Opp. ICICI Bank, Bhayandar (W), THANE - 401101, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Medical services
SPAN HEALTHCARE CONSULTING PRIVATE LIMITED
No.15/2, 11th Main, 13th Cross, Malleswaram
Private Limited Company
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :16/06/2016

CHENNAI
Medical consulting and healthcare consulting services with respect to blood banking, blood component preparation, cord
blood banking, plasma fractionation, regulatory and legal assistance, turnkey projects for blood banking and stem cell
banking etc., educational seminars and training programs related to the above
Healpha
3907660   04/08/2018
CONCENT SOLUTIONS PRIVATE LIMITED
144, Durgavihar Colony, Trimulgherry, Secunderabad-500015, Telangana
Private Limited Company
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/12/2017
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
INNOVATION TECHNOLOGY RESEARCH FOUNDATION, REPRESENTED BY ITS CHAIRMAN, ANURAG MAHALWALA
PLOT NO. 141, F-102, SIDDHART HOMES, NEAR INDIAN BANK, M.P. NAGAR, ZONE – II, BHOPAL – 462011 (M.P.)

Society

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

MUMBAI
Medical services, Alternative medicine services, Aquaculture services, Aromatherapy services, Chiropractics, dentistry, Health care, health centers, health counseling, medical clinic services, medical advice for individuals with disabilities, medical analysis services relating to treatment of persons, physiotherapy, services of a psychologist, speech therapy services, Telemedicine services.
SANKALPA’S MEDICAL NUTRITION THERAPY

3914056  11/08/2018

DR. PANDURANG KADAM
14, MADHUSUDHAN, KULASHREE SOCIETY NO. 2, IN FRONT OF MADHAVBAUGH SANE CARE, KARVENAGAR, PUNE-411052, MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI CLINIC SERVICES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1368947.
3919479  18/08/2018
MR. DEENBANDHU G. TRIVEDI TRADING AS NEW ZEEL RAINWEAR
61, SHERIFF DEVJI STREET, (CHAKLA STREET), MASJID BUNDER, MUMBAI-400003, MAHARASHTRA, INDIA

PROPRIETORSHIP

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
HOSPITAL SERVICES.
KAJOL BAFNA
trading as : DRADIM ENTERPRISES
B 31, SIDDHACHAL DARSHAN, LOVE LANE, BYCULLA, OPP SETH MOTISHA JAIN TEMPLE, NEAR BYCULLA POLICE STATION, MUMBAI 400027.

Proposed to be Used
MUMBAI
CONSULTANCY SERVICES RELATING TO COSMETICS, COSMETIC MAKE-UP SERVICES, SKIN CARE SALONS SERVICES.
3930688  30/08/2018
SPECTRUM CLINICAL RESEARCH PRIVATE LIMITED
401, 4TH FLOOR, KSHAMALAYA, 37 NEW MARINE LINES, MUMBAI - 400 020, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
MEDICAL SERVICE; VETERINARY SERVICE; HYGIENIC AND BEAUTY CARE SERVICE FOR HUMAN BEING & ANIMALS;
AGRICULTURE SERVICES, HORTICULTURE & FORESTRY SERVICES; MEDICAL LABORATORY SERVICES FOR
ANALYSIS OF SAMPLES TAKEN FROM A PATIENT.
SPECTRUM CLINICAL RESEARCH PRIVATE LIMITED
401, 4TH FLOOR, KSHAMALAYA, 37 NEW MARINE LINES, MUMBAI - 400 020, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used

MUMBAI
MEDICAL SERVICE; VETERINARY SERVICE; HYGIENIC AND BEAUTY CARE SERVICE FOR HUMAN BEING & ANIMALS;
AGRICULTURE SERVICES, HORTICULTURE & FORESTRY SERVICES; MEDICAL LABORATORY SERVICES FOR
ANALYSIS OF SAMPLES TAKEN FROM A PATIENT.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1307294.
3932594    31/08/2018
Hiralal B Deora S/o Bhawarlal Deora
#293/11, Near Swimming Pool, Opposite: 7th Main Road, 1st Left, 2nd Right, RPC Layout, 2nd Stage, Hempinagar, Vijayanagar, Bangalore – 560 040
Shubham Men’s Parlour
Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used

CHENNAI
Beauty salons, Hair implantation, Hairdressing salons, Health spa services, Manicuring, Massage, Sauna services, Tattooing, Turkish baths being services included in Class 44.

The mark may be considered as Label.

The mark should be used as a whole and Subject to restrict the area to South India only.
DRISHYAM

3933928  03/09/2018

DRISHYAM FILMS PRIVATE LIMITED
H. NO. 774, WARD NO. 33, BLOCK NO. 307, KAMDAR COMPLEX, NAGPUR - 440018, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI

VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
ABSOLUTE PRECISION

3940974   10/09/2018

DR. SANTOSH SHETTY
IMPERIAL HEIGHTS, 4004 B, OPP. FIRE STATION BRIGADE, BEST COLONY, GOREGAON WEST, MUMBAI
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Medical services, hospital and clinic
3957027    27/09/2018
TEJAL BAJIRAO THORVE
trading as ;CARE AND CURE DENTAL AND XRAY CLINIC
SHOP NO.4, OM TRIMURTI STY., JIJAINAGAR, DOMBIVALI (EAST)-421201, (INDIA)
INDIVIDUAL
Used Since :16/11/2005
MUMBAI
DENTAL CLINIC INCLUDING CLASSES 44
3957488  27/09/2018
EMPOWERM MOBILITY SOLUTIONS PRIVATE LIMITED
8-2-248/1/7/1 2, Vishnu Bhavan, Punjagutta, Hyderabad, Telangana, 500082
Company

Address for service in India/Attorney address:
ALISHA GANJAWALA
23-24 Ali Chambers, 2nd floor, Nagindas Master Road, Fort, Mumbai-400 023

Proposed to be Used
CHENNAI
medical services, healthcare services, fitness evaluations, nutritional consultancy, emergency medical assistance, telemedicine services, healthcare and medical information services.
REALITY AND YOU

3969343    10/10/2018

SHRRADHA SIDHWANI
SUITE 403, 36 TURNER ROAD, A WING 4TH FLOOR, BANDRA WEST, MUMBAI-400050
INDIVIDUAL

Address for service in India/Attorney address:
AISHWARYA NARGOLKAR
15, PUSHKAR, PATHARE MARG, DADAR (W), MUMBAI--400 028

Proposed to be Used
MUMBAI
SERVICES OF PSYCHOANALYSTS, SERVICES OF PSYCHOLOGISTS
Proposed to be Used
MUMBAI
Provision of Cell Therapy, Medical Treatment including cancer and Immune-disorders.
4009043 27/11/2018
ABDUL RAEEK.K.T
trading as; METROLAB
CHANGUVETTY, KOTTAKKAL (NEAR PUTHUPPARAMBA ROAD) MALAPPURAM, 676501, KERALA
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
V. JAYACHANDRAN
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANTHRA, KOCHI-682020, KERALA.
Used Since: 08/02/2016
CHENNAI
Medical Analysis Services Relating To The Treatment Of Persons Provided By A Medical Laboratory.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY.
RAMESHWARI G DESAI (PROPRIETOR) TRADING AS SILVER DENTAL CLINIC
201, RAJLAXMI EMPIRE, DABHOLI CHAR RASTA, VED ROAD, KATARGAM, SURAT – 395004, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
DENTAL CLINIC SERVICES, COSMETIC DENTISTRY SERVICES, COSMETIC TREATMENT, COSMETICIAN SERVICES
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
4027640 15/12/2018
DR. ANAND GUPTA S/O. LATE DR. S.B. GUPTA M/S. ARAVALI HOSPITAL
332, AMBAMATA SCHEME, UDAIPUR - 313 004 RAJASTHAN
Proprietorship firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since: 01/02/2007

AHMEDABAD
Hospitals, Hospital services, Private hospital services, Hospital nursing home services, Medical treatment services provided by clinics and hospitals in class 44.
JAGDISHBHAI KARSHANBHAI Dhanani & PRABHABEN JAGDISHBHAI Dhanani Partners of Digital AGRIMEDIA
414, WHITE HOUSE, NEAR CH-3, SECTOR-11, GANDHINAGAR - 382011, GUJARAT, INDIA
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. Patel & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since: 22/09/2017

AHMEDABAD
AGRICULTURAL ADVICE, AGRICULTURAL CONSULTANCY, AGRICULTURAL ADVISORY SERVICES, AGRICULTURAL INFORMATION SERVICES, VETERINARY AND AGRICULTURAL SERVICES IN CLASS 44.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
4056352  14/01/2019
DR ABHIJIT VASANT BHAGAT
Flat 605, 6th floor, Vishram Tower No. 2, Sector 9, Shrinagar, Wagle Estate, Maharashtra, PIN-400604
Single Proprietorship

Address for service in India/Attorney address:
RAJARSHI DASGUPTA
Ratna Nilayam, H.No.9-80/1; Behind Mother and Child Hospital; Gollakaa Alwal; Hyderabad-500010
Used Since: 01/02/2018

MUMBAI
alternative medicine services, aromatherapy services, ayurvedic medicine and therapy services, artificial insemination services, medical clinic services, general health counselling and health centers, healthspa services, healthcare, nursing homes, ayurvedic massage, medical clinic services, panchkarma[medical treatment], medical and clinical advice, physiotherapy, psychology services, rehabilitation for substance abuse patients, siddha [medical treatment].
Hey Kudi Salon Services at Home

4078652  06/02/2019

MONIKA KHADATKAR

88A, BAJRANG NAGAR, MANEWADA ROAD, NAGPUR-440027

HYGIENIC AND BEAUTY CARE FOR HUMAN BEING, BEAUTY PALROR SERVICES, SALON SERVICES AT HOME

PROPRIETOR

Proposed to be Used

MUMBAI

Hygienic and Beauty for Human Being, Beauty Parlour Services, Salon Services at Home
4102468  28/02/2019
S.VIGNESH
trading as ;MICROTECH CLINICAL LAB, X-RAY (CR) AND ECG
NO.362, WEST MASI STREET, NADAR LANE, NEAR. VINAYAGAR TEMPLE, MADURAI - 625 001. TAMILNADU, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
MEDICAL SERVICES, CLINICAL LABORATORY, X-RAY AND ULTRASOUND SCAN.
Subject to restrict the area to South India only.
Proposed to be Used
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4191614  30/05/2019
HEALTH & GLOW PRIVATE LIMITED
Site No. 32/5, 2nd Floor, Ganapa Towers, Hosur Main Road, NGR Layout, Roopena Agrahara, Bangalore, Karnataka, India, 560068
A Company Incorporated under the Indian Companies Act, 2013
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :11/07/2018
To be associated with:
2680704, 2680706, 3279427
CHENNAI
SERVICES RELATING TO MEDICAL, HYGIENIC AND BEAUTY CARE FOR HUMANS; HEALTH CARE; HEALTH CARE AND HEALTH COUNSELLING SERVICES; DISPENSARY SERVICES; PHARMACY ADVICE; BEAUTY AND COSMETIC TREATMENT SERVICES; HAIR DRESSING SERVICES; OPTICAL SERVICES; CONSULTATION AND ADVISORY SERVICES RELATING TO THE AFORESAID; BEAUTY SALON SERVICES
4193495  31/05/2019
TWENTY FIRST CENTURY PHARMACEUTICALS PVT LTD
No.360, SIDCO Estate, Ambattur, Chennai – 600 098.
Body Incorporated

Address for service in India/Attorney address:
NAVEEN KUMAR
4096, C Wing, Oberoi Garden Estate, Chandivali, Andheri East, Mumbai 400072
Used Since :21/03/1986

CHENNAI
Pharmaceutical consulting, Providing Pharmaceutical information, Pharmaceutical Services, Medical and Pharmaceutical consultation, Pharmacy advice
4202008 10/06/2019
ANDREW JACOB
122/4, High School Road, Denkanikottal, Denkanikotta, Krishnagiri, Tamilnadu-635107
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 12/10/2012

CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
MEDCHAL DENTAL CLINIC

4217518   26/06/2019
MEDCHAL DENTAL CLINIC
1-336, Sai Leela Complex, Opposite Medchal Police Station, Medchal, Hyderabad - 501401, Telangana
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Medical services
Trade Marks Journal No: 1942, 24/02/2020 Class 44

ISHA BUSINESS PRIVATE LIMITED
No.17, First Floor, Govindasamy Naidu Layout, Singanallur, Coimbatore - 641 005
A company incorporated under the Companies Act

Address for service in India/Attorney address:
R. SATHISH KUMAR
‘SIVAM’ 56, MYLAPPA STREET, AYANAVARAM, CHENNAI - 600 023.
Used Since: 06/07/2009

CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services, beauty salon services, healthcare, health spa services, massage, physiotherapy, yoga therapy, therapy services

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
मनशक्ति Mind Gym

4240444 19/07/2019
HEALTH NEW WAY
76, Mumbai-Pune Road, Varsoli, Lonavala - 410401
Registered
Address for service in India/Attorney address:
SWAROOPA DESAI
B1/402, Omkar CHS, Chikuwadi, Borivali west

Proposed to be Used

MUMBAI
• Performing Non-therapeutic Psychological testing, screening, consultation and counseling. • To provide therapeutical games to train the ADHD (Attention Deficit Hyperactive disorder), ADD (Attention Deficit Disorder) affected people by detecting EEG (Electroencephalogram) of individual and giving biofeedback in real-time as well as reports at the end of the activity. • Exhibitions, Installations and Reports based on activities to understand the psyche & different Mind related aspects to improve the different abilities of Mind & Brain. • Neuro-feedback and biofeedback system to analyse psyche & provide guidance to help people for Mind & Body well-being & Mental Health. • Providing Mental Health and Wellness Information, • Educating through means of counseling and other programs about the impact of mind on body, • Counseling in the field of Mental health and overall wellness of the body, • Counseling relating to the development of children’s mental faculties, Performing Personality Assessment Services and organizing grooming programs for developing a better youth, a better citizen and society at large. • Cognitive development & Holistic brain development program for children & individuals. • Child development program right from prenatal stage to every stage of development in life. • Production and dissemination of Educational Materials with respect to Mind and Body wellbeing and for creating good values (Sanskar) and nurturing them. • Organizing Educational programs for mental and overall human wellbeing, • Holistic psychotherapy. • Non-therapeutic counseling rendered to meet the needs of individuals.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ONIS HOSPITAL
4292233   13/09/2019
NAWNEET KUMAR
FLAT NO. 503, TOWER-22, LOTUS BOULEVARD SECTOR-100, NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH-201301, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS, HEALTHCARE SERVICES, HEALTHCARE CONSULTANCY SERVICES
4302099  24/09/2019
DR. UTKARSH MAHADEO BHINGARE, DR. RUPALI UTKARSH BHINGARE
trading as ;UTKARSH SCAN CENTRE
SIMRAN ELEGANCE, NEXT TO THAKUR HALL, TANDON ROAD, DOMBIVLI (EAST)-421 201
Used Since :01/11/2017
MUMBAI
LABORATORY SERVICES, MEDICAL DIAGNOSTIC SERVICES, FULLY AUTOMATES LAB, X-RAY, ECG, ULTRA SOUND
SCAN, C T SCAN, MRI SCAN, MEDICAL ASSISTANCE.
4302680    24/09/2019
M/S. SEHAT SKIN AND HAIR CLINIC PRIVATE LIMITED
NO.14, PARK STREET, KILPAUK, CHENNAI - 600010, TAMILNADU, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :13/11/2013

CHENNAI
MEDICAL AND HEALTHCARE CLINIC SERVICES, COSMETIC TREATMENT SERVICES FOR THE BODY, FACE AND HAIR, HAIR TREATMENT SERVICES, ADVISORY SERVICES RELATING TO HAIR CARE, CONSULTATION SERVICES RELATING TO SKIN CARE, DERMATOLOGICAL SERVICES FOR TREATING SKIN CONDITIONS, COSMETIC ANALYSIS SERVICES FOR DETERMINING THE MOST APPROPRIATE COSMETICS TO BE USED WITH A PERSON'S FACE SHAPE AND SKIN TONE
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2572923
4305561   27/09/2019
AVINASH AYANIYAT
"KRISHNA NIVAS", P.O. THANAB, KANNUR-670 012, KERALA STATE, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
SMARTVISION EYE HOSPITAL
Door No. 50-53-15/1, Ground Floor, NRI Plot No. 1, North Extension, Seetammadhara, Vishakhapatnam - 530 013, Andhra Pradesh, India
A Partnership Firm
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :01/09/2015
CHENNAI
Medical clinic services; Health clinic services; Medical and healthcare clinic services; Medical services; Medical counseling; Medical testing; Medical assistance; Medical nursing; Medical consultancy; Medical information; Medical examinations; Medical care; Medical diagnostic services; Medical evaluation services; Medical imaging services; Ambulant medical care; Medical and surgical services; Medical and pharmaceutical consultation; Conducting of medical examinations; Medical analysis services for diagnostic and treatment purposes provided by medical laboratories; Medical advice for individuals with disabilities; Medical testing for diagnostic or treatment purposes; Provision of medical information from a website; Medical and nursing services for the elderly; Individual medical counseling services provided to patients; Medical analysis services relating to the treatment of persons provided by a medical laboratory; Medical analysis services for the diagnosis and treatment of persons
4311279   03/10/2019
DHURVRAJSINH JASHVANTSINH RAJ PROPRIETOR OF DEEP'S UNISEX SALON
C - 1/3, GOKULDHAM FLAT, NANDELAV ROAD, BHARUCH, GUJARAT - 392001
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Beauty salon services, Beauty care services
4312039  04/10/2019
R.KABILAN
trading as ;DE INK SMITH
NO:40 SOLAPURIAMMAN KOVIL STREET,NEAR SUN NURSERY SCHOOL, THOTTAPALYAM, VELLORE-632 004.
TAMILNADU, INDIA.
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
TATTOOING SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4312814  04/10/2019
FAB FITNESS
SCO 11-12, BRS NAGAR, LUDHIANA, PUNJAB
PARTNERSHIP
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since: 01/12/2018

DELHI
HEALTH FITNESS SERVICES, GYMNASIUM AND SPA SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
AVENUES GLOBAL TRADE LLP
FLAT NO 802 A WING SHIV KIRTI CHS LTD SHIV DARHAN TOWER CHINCHOLI BUNDER ROAD SONI COMPLEX MALAD MUMBAI CITY MH 400064 IN
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
MUMBAI
1) human healthcare services, 2) herbalism , 3) Advice relating to the medical needs of elderly people, 4) Advice relating to the personal welfare of elderly people [health]
Femina Flaunt Salon – New Day New You

4316738   10/10/2019
BENNETT, COLEMAN & COMPANY LIMITED
The Times of India Building, Dr. D. N. Road, Fort, Mumbai – 400001

Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used

MUMBAI
Providing Hygienic and Beauty care services for human beings including hairdressing, beauty and skin care salon services and providing information and consultancy in relation thereto; Cosmetic treatment services for the body, face and hair; Health and beauty treatment services; Health care and Health centre services and consultancy in relation thereto.
MYSWA

4320310  14/10/2019
RAKESH KUKREJA
B362 B BLOCK DDA TC, KALKAJI, NEW DELHI - 110019
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
LASH ROOM

4323338  17/10/2019
SACHIN MAGGO S/O SUBHASH CHANDER MAGGO
SHOP NO. G-9, GROUND FLOOR, M-49, M-BLOCK MARKET, GREATER KAILASH-1, NEW DELHI 110048
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
LA BLISS

4323871  17/10/2019
S.VIJAYA PANDI
36.GANGHI JI MAIN STREET,THIRUNAGAR 8TH STOP,THIRUNAGAR, MADURAI-625006

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4325608  19/10/2019
EEVA IP & IT SERVICES PVT LTD
FIRST FLOOR, HIG 139, APHB COLONY, BHARATH NAGAR, MOOSAPET, HYDERABAD-500018, TELANGANA, INDIA.
Private limited company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, BEAUTY SALONS, AROMATHERAPY SERVICES, HAIRDRESSING AND MASSAGE SALONS, HAIR IMPLANTATION SERVICES, PEDICURE AND MANICURE SERVICES.

Mark should be read as a whole.
4332035  26/10/2019

KIRAN KUMAR P (INDIAN NATIONAL, PROPRIETOR), TRADING AS KIRAN DENTAL CARE
No-740/2, 9th Main, (Below Subregistrar Office), Kalyana Nagar, 1st Block, HRBR Layout, Banswadi, Bengaluru - 560043, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI
Dental clinic services
AMAR SEVA SANGAM

4333013  29/10/2019

AMAR SEVA SANGAM
trading as ;AMAR SEVA SANGAM
NO.10-2-163,SULOCHANA GARDENS,TENKASI ROAD,AYIKUDI,TIRUNELVELI-627852
TRUST

Address for service in India/Attorney address:
GIRIDHAR & SAI
NO. 319(OLD NO 155), LINGHI CHETTY STREET, III FLOOR, GEORGE TOWN CHENNAI 600001

Used Since :15/06/1981

CHENNAI

MEDICAL AND HEALTH SERVICES;MEDICAL ANALYSIS SERVICES RELATING TO TREAT OF PERSONS WITH DISABILITIES AND MENTAL ILLNESS.
Soul Speak

4398927 06/01/2020
M/S ETERNAL LIGHT LLP
A 205/5, NO 2, SOMDUTT CHAMBER II, AFRICA AVENUE MARG, BHIKAJI CAMA PLACE, NEW DELHI-110066
limited liability partnership (LLP)

Address for service in India/Attorney address:
BHRIGU DUTT ADV
A-205, SOMDUTT CHAMBER-I, AFRICA AVENUE MARG, BHIKAJI CAMA PLACE, NEW DELHI-110066

Used Since :01/01/2019

DELHI
Therapy services , therapy (physical), Ayurveda therapy, Shockwave therapy, Bodywork therapy, Physical therapy,
Meditation services, Medical services, Veterinary services, Hygienic and beauty care for human beings or animals,
Agriculture, horticulture and forestry services.
4403296  09/01/2020
APEX HOSPITALS PRIVATE LIMITED
SP-6, Malviya Industrial Area, Malviya Nagar, Jaipur
Company
Address for service in India/Attorney address:
HARSHA TOTUKA
Chir Amrit Corporate LLP, 6th Floor, 'Unique Destination', Opp. Times of India Office, Tonk Road, Jaipur-302015

Proposed to be Used
To be associated with:
2380931
AHMEDABAD
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services
TRUHAP

4404197  10/01/2020

GANJI PRIYANKA
8-3-228/706, RAHAMATH NAGAR, YOUSUF GUDA, HYDERABAD, TELANGANA - 500045
INDIVIDUAL

Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Used Since :12/05/2015

CHENNAI

MENTAL HEALTH SERVICES, SERVICES OF A PSYCHOLOGIST
Trade Marks Journal No: 1942, 24/02/2020

4404684 10/01/2020

ATHIBAA
2/389A, V.O.C.STREET, M.A.NAGAR, REDHILLS, CHENNAI-52
Partnership Firm

Address for service in India/Agoents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVIL - 638 111, DIST. - TIRUPUR.

Proposed to be Used
CHENNAI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
4404843  10/01/2020
MAXIN K KURIAN
trading as ; EWAYGLOBAL NETZWERK
Karottaparambil house, kurichikkara po, Thannikkudom Kurichikkara, Thrissur, kerala, 680028
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
NAEEM IBRAHIM
THOOMAT HOUSE MOONAMKALLU ORUMANAYUR, CHAVAKKAD THRISSUR KERALA 680512
Proposed to be Used
CHENNAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
AFFORDPLAN SWASTH
4406609   13/01/2020
USEKIWI INFOLABS PRIVATE LIMITED
B1/D4, MOHAN ESTATE, NEW DELHI- 110044, INDIA.
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
To be associated with:
3720150
DELHI
Healthcare; Medical and healthcare services.
4406614    13/01/2020
USEKIWI INFOLABS PRIVATE LIMITED
B1/D4, MOHAN ESTATE, NEW DELHI- 110044, INDIA.
A Private Limited Company incorporated as per the laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
To be associated with:
3720150
DELHI
Healthcare; Medical and healthcare services.
4407516   14/01/2020
ABDUL RAHIMAN K A
OPP. BSNL OFFICE, UNIVERSITY ROAD, DERALAKATTE, MANGALORE 575018.
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since :05/10/2016
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services.
MEDYUG TECHNOLOGY PRIVATE LIMITED
A102, Gopalan Splendor Aptt, Brookefields, Kundalahalli, Bangalore - 560037, Karnataka

Address for service in India/Agents address:
VISWANATH VENKATESH
MANAS, PLOT NO.47 & 48, KRISHNAVENI NAGAR, NORTH STREET, MUGALIVAKKAM,CHENNAI-600125

Used Since: 01/04/2015

To be associated with:
2781775

CHENNAI
Medical Services
SHAH E ALAM
4408013  14/01/2020
SYED AZHAR ALAM
17-8-490/1, Near Dynamic Model High School Chanchal Guda, Malakpet, Hyderabad – 500024, Telangana
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4408790  15/01/2020
MUNAZIR
A-9, Bhagwati Garden, Uttam Nagar, Near Atul Chowk, New Delhi – 110059, India
A citizen of India

Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India

Proposed to be Used
DELHI
Hygienic and beauty care for human beings.
4409365  15/01/2020
SANJEEV KUMAR BANSAL PROPRIETOR OF DELTIN CANCER INSTITUTE
GREEN PALACE ROAD BATHINDA-151001
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIRE SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Hospital services; Medical treatment services provided by clinics and hospitals; Medical consultancy; Medical examinations; Medical testing services
4409566  16/01/2020
KANISHK SURGICAL & SUPER SPECIALITY HOSPITAL
Ajabpur Kalan, Haridwar By-Pass Road, Near Railway-Crossing, Dehradun, Uttrakhand-248001, India
A Partnership Firm, registered under Indian Partnership Act, 1932
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :01/04/2011
DELHI
Medical services; hospital services; occupational health advisory services, particularly hospital and wellness centre services; services relating to the public health system; consulting in respect to hygiene; medical tests and physical fitness tests (strength tests); consulting in respect of preventive medicine; provision of curative care, medical treatment and nursing care; information and consulting in connection with all the aforesaid service.
4409921   16/01/2020
ADN BEAUTY COSMETIC PVT LTD
43, Om Plaza, Near Railway Station, Opp Bus Depot, Nalasopara (W), Palghar - 401203, Maharashtra
A Pvt. Ltd Company Registered under the Companies Act, 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Beauty parlour
SONET SANITARYWARES AN INDIAN PARTNERSHIP FIRM
8-A, NATIONAL HIGHWAY, LALPAR ROAD, MORBI - 363642. GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

SERVICES RELATED TO MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS – 44.
4414111    21/01/2020
E.K. ABDUL HAMEED
S/o Moideen Kunhi Haji, P A P House, Kozhi Bazar, Madayi ,Kannur -670304
INDIVIDUAL
Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT.TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.
Used Since :17/06/1990
CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
Trade Marks Journal No: 1942, 24/02/2020

Class 44

4415576 22/01/2020

R.ARAVINTHAN
NO.29 BLOCK 2, SWATHI TEJAS APARTMENTS, PADMINI GARDEN, NANDAMBAKKAM, CHENNAI-600089.
SOLO PROPRIETOR

Address for service in India/Attorney address:
DEVLN AND J.ZACKARIA
AKASH GANGA E-3, III FLOOR, NO.1, FIRST MAIN ROAD, GANGA NAGAR, KODAMBKAM, CHENNAI-600024

Proposed to be Used

CHENNAI

HAIR FALL TREATMENT, SKIN TREATMENT, TATTOO REMOVAL AND WEIGHT LOSS MANAGEMENT.
4415988    22/01/2020
SMT. PARITA RICHI KOTADIA TRADING AS FAIR DEAL
4 PLUS COMPLEX-301, SARDAR NAGAR MAIN ROAD, ASTRON CHOWK, RAJKOT-360001
SOLE PROPRIETOR

Address for service in India/Agents address:
JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001(GUJARAT).

Proposed to be Used
AHMEDABAD
Medical services; Veterinary Services; Hygienic and Beauty Care for Human beings; Agriculture, Aquaculture, Horticulture and Forestry services.
BIG FAT LOGIC LIFESTYLE

BIG FAT LOGIC LIFESTYLE (OPC) PRIVATE LIMITED
3rd Floor, 4/10, Netaji Nagar, Kolkata 700040, West Bengal,
Private Limited (OPC)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambeaoon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Nutrition consultancy, Lifestyle counseling.
4416071 22/01/2020
BIG FAT LOGIC LIFESTYLE (OPC) PRIVATE LIMITED
3rd Floor, 4/10, Netaji Nagar, Kolkata 700040, West Bengal
Private Limited (OPC)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Nutrition consultancy, Lifestyle counseling.
Ayurbella Clinic

4417932   24/01/2020

DR. MADHU CHAWLA
SHOP NO.2 GROUND FLR VIJAY VILLA, NEAR SANTU BUILDING STATION ROAD ULHASNAGAR-421003

An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI

Health clinic services; Beauty consultations; Wellness and health-related consulting services; Body skin care treatments; Haircare services
4418023    24/01/2020
RAMBHAI NARSIBHAI GHOGHARI
PLOT NO .127 TO 131,1 ST FLOOR ,BEHIND GANGA SHOE ROOM ,KAMREJ,SURAT,GUJARAT-PLOT NO .127 TO 131,1 ST FLOOR ,BEHIND GANGA SHOE ROOM ,KAMREJ,SURAT,GUJARAT-394180
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Laboratory analysis services relating to the treatment of persons, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
4418481  24/01/2020

PRITI AGARWAL W/O. SH. DEEPAK AGARWAL
TRADING AS M/s. ADVANCED ENDOVASCULAR & INTERVENTION RADIOLOGY CENTRE AT- PLOT NO. 146-147, G-102, VIVEK VIHAR, BAJAJ NAGAR, OPP. DAINIK BHASKAR HEAD OFFICE, JAIPUR-302015 RAJASTHAN
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Medical treatment services provided by clinics and hospitals, Hospital services, Medical laboratory services for the analysis of samples taken from patients, Medical laboratory services for the analysis of blood samples taken from patients, Medical analysis services relating to the treatment of persons provided by a medical laboratory, Medical care, Medical clinics, Medical screening, Medical testing, Medical information, Medical counselling, Medical consultation, Medical nursing, Medical services, Medical examinations, Medical treatment services, Medical clinic services, Medical analysis services, Medical diagnostic services, Residential medical treatment services.
The Second Innings House

4418832   24/01/2020
AVSS FOUNDATION
S.C.B NO 1-08-110, PLOT NO 19, AMMA VILLA, AKASH NAGAR, NEW BOWENPALLY, SECUNDERABAD-500011,
TELANGANA, INDIA
TRUST

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used

CHENNAI
Physical Rehabilitation Services; Rehabilitation Of Addicts; Providing Physical Rehabilitation Facilities; Providing Mental
Rehabilitation Facilities; Rehabilitation Of Alcohol Addicted Patients; Rehabilitation Of Drug Addicted Patients;
Rehabilitation Of Substance Abuse Patients; Provision Of Mental Rehabilitation Facilities; Provision Of Physical
Rehabilitation Facilities; Rehabilitation Of Narcotic Addicted Patients; Rehabilitation For Substance Abuse Patients;
Occupational Therapy And Rehabilitation; Cosmetic And Plastic Surgery Clinic Services; Medical And Health Care Clinic
Services; Rental Of Medical Machines And Apparatus; Advisory Services Relating To Medical Apparatus And Instruments;
Mental Rehabilitation Facilities; Provision Of Physical Rehabilitation Facilities; Rehabilitation Of Narcotic Addicted
Patients; Rehabilitation For Substance Abuse Patients; Occupational Therapy And Rehabilitation; Surgery; Laser vision
surgery services; Cosmetic and plastic surgery services; Cosmetic and plastic surgery clinic services; Professional
consultancy in the field of medical technology, medical surgery and orthopedics; Medical and healthcare clinic services;
Mobile medical clinic services; Fitting of Prosthetics; Medical Clinic Services; Health Clinic Services; Dental Clinic
Services; Medical and Healthcare Clinics; Medical and Healthcare Clinic Services; Medical Treatment Services Provided
by Clinics and Hospitals; Medical Evaluation Services for Patients Receiving Rehabilitation for Purposes of Guiding
Treatment and Assessing Effectiveness.
4418860   24/01/2020
KUSUM KASHYAP
B-2/44 SECTOR-16 ROHINI North West Delhi, Delhi – 110089
INDIVIDUAL

Address for service in India/Attorney address:
GURVINDER SINGH
SN-34C, MAKHDOOMPURA, NEAR CHHABRA SWEETS, NAKODAR ROAD, JALANDHAR CITY, PUNJAB - 144001

Used Since :02/12/2019
DELHI

hygiene and beauty care
4418965   24/01/2020

ZAI, ONLINE PHARMACY
102, CLASSIC AVENUE, 6-3-790/7, AMEERPET, HYDERABAD-500016.
PARTNERSHIP FIRM

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used

CHENNAI

HEALTH-RELATED CONSULTING SERVICES; HOSPITALS, CLINICS AND MEDICAL CENTRE; PROVIDING MEDICAL AND CLINICAL SERVICES, HEALTHCARE SERVICES, MEDICAL HEALTH ASSESSMENT SERVICES, MEDICAL ADVISORY SERVICES, MEDICAL DIAGNOSTIC SERVICES (TESTING AND ANALYSIS
MEDISKORA CLINIC

4419711   25/01/2020

DR J GOPALAKRISHNA
H.No.8-2-45/46, 1st floor, Sri Nagar Colony Road, Punjagutta, Hyderabad-500082, Telangana, India

Proprietor

Address for service in India/Attorney address:
ALEXIUS IP ATTORNEYS
H,No 3-6-290,G-20,AZIZ TOWERS,HIMAYAT NAGAR,HYDERABAD-500029,TELANGANA,INDIA

Proposed to be Used

CHENNAI

HEALTH CARE & MEDICAL SERVICES, MEDICAL CLINIC SERVICES, MEDICAL EMERGENCY, BEAUTY & SKIN CARE SERVICES, HAIR CARE SERVICES, HAIR IMPLANTATION, NAIL CLINIC SERVICES, LASERS FOR SKIN, HYGIENIC, MEDICAL AND BEAUTY CARE FOR HUMAN BEINGS
4419764  25/01/2020
NIKHIL KUMAR
House No-66, Rajpura Gur Mandi, Post office, Malka Ganj, North Delhi, Delhi-110007
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
BEAUTY SALON & HAIRDRESSING SALON
4420654    27/01/2020
STAR DENTAL CENTRE PRIVATE LIMITED
Second Floor, New Block, R K Khanna Tennis Stadium, DLTA Complex, 1 Africa Avenue, New Delhi 110029
Private Limited Company
Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1
Proposed to be Used
DELHI
services including medical services, dentistry, medical clinics, hygienic and beauty care for human beings, medical assistance
4421415    27/01/2020
UMA MAURYA
A-301, Mayuresh Residency, Opposites Asian Pants, L.B.S Marg, Bhandup (West), Mumbai, Maharashtra- 400078
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Beauty care services
ANNA CHANDY

4421598  27/01/2020

ANNA CHANDY

Flat No. B1801,17th FLOOR ,MIRAYA ROSE ,SIDDAPURA VILLAGE,VARTHUR HOBLI,
WHITEFIELD ,MAHADEVAPURA ,BENGALURU 560 066 KARNATAKA ,INDIA

ACTIVE

Address for service in India/Attorney address:

VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOORL, MAULA ALI, SECUNDERABAD - 500 040.

Used Since :01/07/2017

CHENNAI

psychological counselling services, medical counselling, marriage guidance counselling lifestyle counselling ,
counselling in the field of mental health and wellness, counselling relating to diet and nutrition, counselling & therapy ,
career counselling (education , training advice ) counselling relating to psychological treatment and relief of medical
ailments providing information in the field of psychological counselling and treatment, psychological coaching, individual
and group psychology services , providing mental health & wellness information mental health services mental health
services including personality testing and personality assessment
4423435 29/01/2020
DR. VIVEK KAKKAR
RH-IV / C-4, SECTOR 9 NORTH, CBD BELAPUR, NAVI MUMBAI - 400 614
PROPRIETOR

Address for service in India/Agents address:
SNEHALATA SHRIDHAR DHOTRE
C36/30, LANE OPP. B-MART, NEAR GOKHALE SCHOOL, SECTOR 12, KHARGHAR, NEW MUMBAI-400210
Used Since :17/10/2009

MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4423445   29/01/2020

P. RASAPPAN
B5, 1ST FLOOR, MIN APARTMENTS, NO. 18, NEW BOAG ROAD, T.NAGAR, CHENNAI 600017
Individual

Address for service in India/Attorney address:
SOWMYA PARASURAMAN
OLD NO. 16A, NEW NO. 54A, MAHALAKSHMI STREET, T. NAGAR, CHENNAI - 600 017.

Proposed to be Used

CHENNAI
VRR Lab blood tests, Automated Biochemistry Analyzers, Health Checkups, Master Health Checkup, Executive Health Checkup, Well Women Health Checkup, Senior Citizen Health Checkup, All Lab Investigations, Diagnostic Tests & Imaging, Blood Tests, MRI Scan, CT Scan, Radiology, Histopathology, Pathology, Biochemistry, Microbiology, Molecular Biology, Haematology, Clinical Pathology, Endocrinology, Cardiology, Hormonal Assays, Drug Assays, Allergy profiles, Ultrasound Scan, TMT, ECG, ECHO, PFT, OPG, Blood Screening, Infectious disease markers
P. MANIKANDAN
trading as ;ME BEAUTY MAESTRO & ACADEMY
NO.C-86,N.E.E.,FORT STATION ROAD,5TH CROSS, THILLAI NAGAR,TRICHY-620018,TAMILNADU,INDIA.
SOLE PROPRIETOR

Proposed to be Used

CHENNAI

BEAUTY SALONS, BEAUTY CARE SERVICES, BEAUTY CONSULTANCY.
4424142  29/01/2020
SMT. YOGITA GAKHAR.
J-13/53, SECOND FLOOR, RAJOURI GARDEN, DELHI-110027.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
BEAUTY SALON, HAIR SALON, BEAUTY PARLOUR AND SPA CENTRE INCLUDED IN CLASS 44.
4427474   01/02/2020
KAUSHIK AARAV & CO
2, 1ST, CROSS VASANTH NAGAR, BANGALORE-560052
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Healthcare
4429071    03/02/2020

REJOICE & RELIVE HEALTH PVT. LTD.
A-4, Sector 49, Sainik Colony, Faridabad – 121001, Haryana, India
An Indian Company incorporated under Companies Act, 2013

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI
Medical and healthcare services; pharmacy dispensary services; telemedicine services; medical diagnostic services;
medical assistance consultancy provided by doctors and other specialized medical personnel; advisory services relating
to health; pharmacy advice; dentist services; physiotherapy; plastic surgery; rest home services; Medicine services in the
field of radiology and nuclear medicine; providing health care information by telephone and the Internet Medical tourism
services being the arranging of medical treatment in another country; Therapeutic services; Ayurveda therapy; reiki
therapy services; psychologists' services;
4429360  04/02/2020
JABER ABDUL WAHAB
PEEVEES MIRAGE, KODATHIPADI, NILAMBUR, MALAPPURAM,KERALA-679329
PROPRIETOR
Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19,Sanhome Estate,Ajri,Kundapura,udupi-576283,karnataka,india
Used Since :11/10/2010
CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals
KWM
Priority claimed from 15/12/2011; Application No.: 1465547; Australia
2348282 14/06/2012
KWM BRANDS PTE LTD.
ONE MARINA BOULEVARD 28-00 SINGAPORE 018989
SERVICE PROVIDER
A COMPANY ORGANIZED UNDER THE LAWS OF SINGAPORE
Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Proposed to be Used
DELHI
LEGAL SERVICES; LEGAL CONSULTATION AND ADVISORY SERVICES; LEGAL RESEARCH SERVICES; LEGAL ADMINISTRATION SERVICES; LEGAL REGISTRATION SERVICES; LEGAL SUPPORT SERVICES; LEGAL AUDITING SERVICES; LEGAL RISK MANAGEMENT SERVICES; LEGAL COMPLIANCE SERVICES; LEGAL DISPUTE MANAGEMENT SERVICES; MEDIATION, ARBITRATION AND DISPUTE RESOLUTION SERVICES; LITIGATION SERVICES; LITIGATION SUPPORT SERVICES; PATENT AND TRADE MARK ATTORNEY AND AGENCY SERVICES; INTELLECTUAL PROPERTY PORTFOLIO MANAGEMENT SERVICES; LEGAL PROJECT MANAGEMENT SERVICES.
Trade Marks Journal No: 1942, 24/02/2020 Class 45

2500390 22/03/2013
Suvidha Seva Kendra
143, Master Mind Building No. 1, Royal Palms, Aarey Milk Colony, Mayur Nagar, Goregaon, Mumbai 65.
Social Services and consultancy for NGOs and companies

Address for service in India/Attorney address:
SYFRON INDIA
5E, Rani Jhansi Road, Jhandewalan Extn. New delhi 110055
Used Since: 08/10/2007

MUMBAI
Social Services and consultancy for NGOs included in class 45
LOTTE
2987566  17/06/2015
LOTTE SHOPPING CO., LTD.
1,SOGONG-DONG,JUNG-GU,SEOUL,REPUBLIC OF KOREA
SERVICE PROVIDERS.
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
To be associated with:
1449142
KOLKATA
LEGAL SERVICES; LITIGATION SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; DETECTIVE AGENCIES; GUARDS; OPENING OF SECURITY LOCKS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; CLOTHING MANAGEMENT; EVENING DRESS RENTAL; CLOTHING RENTAL; DRESS CONSULTANCY; FUNERALS; PET FUNERALS; HOUSEWORK FOR OTHERS; MARRIAGE AGENCIES; WEDDING HALL MANAGEMENT; FORTUNE TELLING; NAME CREATION; PET SITTING; ERRAND AGENCY; ADOPTION AGENCY SERVICES; ORGANIZATION OF RELIGIOUS MEETINGS.
2996216 29/06/2015
CITIZEN TOKEI KABUSHIKI KAISHA
trading as ;CITIZEN WATCH CO., LTD.
1-12,6-CHOME,TANASHI-CHO,NISHI-TOKYO-SHI,TOKYO,JAPAN
SERVICE PROVIDERS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPITIVE MATTERS.
WOMEN OF WORTH

3189085    17/02/2016

M/S L’OREAL
14, rue Royale, 75008 PARIS - France

Service Providers
(Société Anonyme)

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :27/08/2003

DELHI

Personal, social and community services including to honor the accomplishments and contributions of women in various fields, women who have excelled in different spheres of life; the ceremony accentuates the paramount role played by women in society while appreciating their approach, creativities, will-power and determination.
3198818  01/03/2016
PERIMETERS MEDIA PRIVATE LIMITED
7514, SECTOR -D, POCKET-7, VASANT KUNJ, NEW DELHI-110070.
SERVICE PROVIDER
Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :01/04/2012
To be associated with:
3064750, 3198760
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3250817   05/05/2016

LOK BHALAI YUVA DAL (REGD.)
VILL. GAJJU GAZI, P.O. JAURA SINGHA TEHSIL & DISTT. GURDASPUR (PUNJAB).
SERVICE PROVIDERS
A SOCIETY REGD. UNDER THE SOCIETIES REGISTRATION ACT, 1860

Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)

Proposed to be Used
DELHI
PROVIDING SOCIAL SERVICES

Trade Mark : LOK BHALAI YUVA DAL (LOGO)
3251545   05/05/2016
MAATRITVA FOUNDATION
H NO 10 & 11, 2ND FLOOR, BLOCK-B, POCKET-5, SEC-5, ROHINI, DELHI -85
SERVICE PROVIDERS
Address for service in India/Agents address:
KAMAL TRADE MARK & LIAISON SERVICE BUREAU
D-4/1, IIND FLOOR, RANA PRATAP BAGH, DELHI - 110 007.
Used Since :20/10/2015
DELHI
PROVIDING OF SOCIAL SERVICES FOR USE OF THE GENERAL PUBLIC
3436911    20/12/2016

VIVEK VANDAN VARADKAR
trading as; LAKSH SEVA SANSTHA
ROOM NO.3, PARAVATIBAI MORE CHAWL, KHOTKUWA ROAD, MALAD EAST, MUMBAI-400 097, INDIA
SERVICE PROVIDER
AN INDIAN NATIONAL

Address for service in India/Attorney address:
SUBHASH MENON
3/2 LILIYA NAGAR, S.V.ROAD, GOREGAON (W), MUMBAI- 400 104
Used Since :01/06/2016

MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF INDIVIDUALS IN CLASS 45
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3566703  08/06/2017
PRASHANT SERVICES & FACILITY MANAGEMENT PRIVATE LIMITED
H NO. 94, NEAR RAM MANDIR, TEELA JAMAL PURA, BHOPAL (M.P.) 462001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
SERVICE PROVIDER OF SECURITY SERVICE, HOUSE KEEPING, MANPOWER, GAN MAN,
3605438  03/08/2017
YELLOW SAPPHIRE TECHNOLOGIES PVT. LTD.
274, 2ND FLOOR, KAILASH HILLS, NEW DELHI-110065
SERVICE PROVIDER
Address for service in India/Attorney address:
SHRIHAR TRIPATHI
FF-30, OMAXE SQUARE, JASOLA DISTRICT CENTRE, NEW DELHI-110024
Used Since :01/11/2013

DELI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUAL; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUAL; INTELLECTUAL PROPERTY WATCHING SERVICES; PROVIDING DETECTIVE SERVICES FALLING UNDER CLASS 45
3639479    20/09/2017
ROGER MOTORS PVT. LTD.
GONDAL ROAD, NEAR RAJKAMAL PETROL PUMP, RAJKOT, GUJARAT, INDIA
Body Incorporate

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :31/12/1998

AHMEDABAD
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3727661  15/01/2018
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :17/01/2016
To be associated with:
3727657
DELHI
Providing Matrimonial agencies, match making services, Wedding ceremony planning and arranging consultation services, matrimonial detective services, services such as advise on honey moon packages and other allied matrimonial and wedding services both offline and on the internet
Times Soulmate
3727665  15/01/2018
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :17/01/2016
To be associated with:
3727657, 3727661
DELHI
Providing Matrimonial agencies, match making services, Wedding ceremony planning and arranging consultation services, matrimonial detective services, services such as advise on honey moon packages and other allied matrimonial and wedding services both offline and on the internet
3727669    15/01/2018
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :17/01/2016
To be associated with:
2602906, 3727665
DELHI
Providing Matrimonial agencies, match making services, Wedding ceremony planning and arranging consultation services, matrimonial detective services, services such as advise on honey moon packages and other allied matrimonial and wedding services both offline and on the internet
3744589  05/02/2018
D-LINK (INDIA) LIMITED
A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3744590.
aparajit & aparajit

3853647 07/06/2018

APARAJIT NINAWE

I-2, INDRAYANI BUILDING, AAROHI APARTMENT, BEHIND RBI COLONY, AMARAVOTI ROAD, NAGPUR-440033. STATE OF MAHARASHTRA

Individual

Proposed to be Used

MUMBAI

LEGAL SERVICES
3865210  20/06/2018

AKSHAY DHUOT
DHOOT BUNGLOW, STATION ROAD, BANSILAL NAGAR, AURANGABAD-431001 MAHARASHTRA, INDIA
INDIVIDUAL

Proposed to be Used

MUMBAI

COMPUTERIZED SECURITY SERVICES, NAMELY, ELECTRONICALLY MONITORING, DETECTING AND REPORTING ON SUSPICIOUS AND ABNORMAL PATTERNS OF POINT OF SALE ACTIVITY WHICH TYPICALLY INDICATE PROBLEMS SUCH AS THEFT, WRONG DOING, TRAINING ISSUES, OR CUSTOMER SERVICE ISSUES.
MISS. LISHA PANJABI TRADING AS TOM - TEMPLE OF MIRACLES
SHOP NO. 1 (BACKSIDE), MANSAROVER, BLDG, S. V. ROAD, OPP. VIJAY SALES, SANTACRUZ WEST, MUMBAI 400054, MAHARASHTRA, INDIA

PROPRIETORSHIP

Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
TAROT CARD READING SERVICES.
3946258  15/09/2018
M/S. KAUTILYA ACADEMY PVT. LTD.
13, SIDHARTH NAGAR, SCH NO. 44, BHAWAR KUAN CHOURAHA, INDORE (M.P.)
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
3987808  30/10/2018
RAJESH SANKHALA
OFFICE NO 3, GARG BHAWAN, SUNDER VILAS,
PROPRIETORSHIP
Address for service in India/Attorney address:
CHIRAG DUA
997/37, PREM NIWAS, MEHRA GALLI, ALWAR GATE, AJMER, RAJASTHAN, 305001

Proposed to be Used
AHMEDABAD
LAW CONSULTANCY, LEGAL SERVICES

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
FAMILY NETWORK

4027416   15/12/2018

KUSH MAHENDRA NATHADWARAWALA
B15 Nilamber Bungalows No1, Vadodara, GUJARAT.
an Indian National

Address for service in India/Attorney address:
RAHUL SATISH DHOTE
Literati Juris, 12, Tenerife Apt. Little Gibbs road, Malabar Hill, Mumbai 400006

Proposed to be Used

AHMEDABAD

ONLINE SOCIAL NETWORKING SERVICES AND OTHER PERSONAL AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF INDIVIDUALS FALLING UNDER CLASS 45
4030387  18/12/2018
PRITHVI FOUNDATION
P. NO. - 527, BARKAT NAGAR, JAIPUR - 302015, RAJASTHAN
trust
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
Personal and social services rendered by others to meet the needs of individuals
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no right over the globe device.
4048724  07/01/2019
SHAH RAGESH MAHENDRA TRADING AS ONLINE TELEMEDICINE RESEARCH INSTITUTE
B-201, Sukrut Repose, Behind Abhishree Corporate Park, Swagat Bunglow BRTS Lane, Ambli, Ahmedabad 380058, Gujarat, INDIA.
A Sole Proprietorship Firm

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD

Personal and social services rendered by others to meet the needs of individuals, Organization of religious meetings, Adoption agency services, security services for the physical protection of tangible property and individuals.

Color is not claimed
The Art Maison
4088517    15/02/2019
SALONI CHHEDA
201 STHAPATYA FLATS, SAPTARSHI COLONY, NEAR MALHAR POINT, BEHIND D-MART, AKOTA, VADODARA, GUJARAT
Single Firm

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aprtment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.
Used Since :09/08/2016

AHMEDABAD
Customized Gift Boxes

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
BAAHUBALI

4192407  30/05/2019

M/S ARKA MEDIAWORKS ENTERTAINMENT LLP
No.89/90/B, Ashoka Vishnu Capital, 4th Floor, Annapurna Studio Lane, Road No.2, Banjara Hills, Hyderabad-500034, Telangana, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

Personal and Social Services rendered by others to meet the needs of Individuals, Astrological and Spiritual Services, Mediation Services, Online Social Networking Services, Internet-based Social Networking, Social introduction agencies, Dating Services.
4202571    11/06/2019
ANCHOR WELFARE TRUST
NO.35/17, CANAL STREET, KILPAUK GARDEN, CHENNAI - 600010, TAMIL NADU, INDIA
AN INDIAN TRUST
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :18/11/2014
CHENNAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4215232    24/06/2019
SECURENS SYSTEMS PRIVATE LIMITED
Unit No. 301,302,303,304,305 and 306, B Wing, Plot No.X-4/1 and X-4/2,Technocity, Mahape NAVI MUMBAI 400701
Body Corporate
Address for service in India/Agents address:
AMIT K. TRIVEDI
B 63/64, ASHOK SAMRAT, DAFTARY RD., MALAD EAST, MUMBAI-400 097
Used Since :01/04/2019
MUMBAI
Security Services For The Protection Of Material Assets Or Persons
IIT CHENNAI

4228621   08/07/2019

INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036
Statutory Body Corporate

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI,
CHENNAI-600026.
Used Since : 17/07/1996

CHENNAI

Licensing of intellectual property.
4230991   10/07/2019

S.SRI KUMAR
trading as ;G2 SECURITY SERVICES
NO.4/2, LAKSHMIPRABHA COMPLEX, MTP ROAD, KAVUNDAMPALAYAM BUS STOP, COIMBATORE-641 030, TAMILNADU,INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
SECURITY SERVICES

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4231072  10/07/2019
INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036
Statutory Body Corporate

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :25/04/1959

CHENNAI

Licensing of intellectual property.

Subject to association with application no: 4231065.
4311352  03/10/2019
GLOBAL HUMANITY FOUNDATION
VILLAGE JOGIWARA, P.O. LALHARI KALAN, TEHSIL BILASPUR, DISTT. YAMUNANAGAR (HR.)
A TRUST DULY REGISTERED UNDER THE TRUST REGISTRATION ACT 1882
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :20/08/2019
DELHI
Personal & Social Services Rendered by others to meet the needs of Individuals.
4312311  04/10/2019
PREMKUMAR RAVEENDRAN
KRISHNA BHAVAN,THALAVADY,NEERETTUPURAM,P.O,ALAPPUZHA,689 571,KERALA,INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
V. JAYACHANDRAN
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANTHRA, KOCHI-682020, KERALA.

Proposed to be Used
CHENNAI
LEGAL COMPLIANCE AUDITING,REGULATORY COMPLIANCE AUDITING,CERTIFICATION OF LEGAL DOCUMENTS,LICENSING OF INTELLECTUAL PROPERTY IN THE FIELD OF TRADEMARKS (LEGAL SERVICES), INTELLECTUAL PROPERTY CONSULTANTS,COPYRIGHT MANAGEMENT,LEGAL RESEARCH,PATENT ATTORNEY SERVICES.
4312443  04/10/2019
STUTI WASON
E-8, SATYA SHANTI APARTMENTS, SECTOR 13, ROHINI DELHI 110085
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
SHOBHIT TIBREWALA
Lex JMD LLP, B-313, STATESMAN HOUSE, 148, BARAKHAMBA ROAD, CONNAUGHT PLACE, NEW DELHI-110001
Proposed to be Used
DELHI
LEGAL SERVICES
4314530 07/10/2019
CAPSTEER SERVICES PRIVATE LIMITED
VPO MANSURAN, DISTT. LUDHIANA-142029 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :17/12/2018
DELHI
Legal Consultation in the Field of Taxation.
Mark should be read as a whole.
4324901  18/10/2019
SAVE MERIT FOUNDATION THROUGH SECRETARY DR. ANUP MARAR
UG1, Poonam Pride, Pandey Layout, Khamla Road, Nagpur 440025
Society
Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since: 24/09/2019
MUMBAI
Personal and social services rendered by others to meet the needs of individuals, social services included in class 45
4326232  20/10/2019
CUARTA DIMENSION TECHNOLOGY LLP
1-3604, Floor 36th,1, Imperial Tower South, B B Nakahe Marg, Tardeo, Mumbai City,Maharashtra,400034,India
Limited Liability Partnership

Address for service in India/Attorney address:
AISHWARYA NARGOLKAR
15, PUSHKAR, PATHARE MARG, DADAR ( W ), MUMBAI--400 028
Used Since :02/06/2019

MUMBAI
Online social networking services; Social introduction and networking services.
Trade Marks Journal No: 1942, 24/02/2020

KOYE PHARMACEUTICALS PVT LTD
A-10, 3rd Floor, Art Guild House, Phoenix Market City Annexe, LBS Marg, Mumbai – 400070
Body Incorporated

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI

Providing patient advocacy services; coordination of legal, social and psychological services for persons suffering from diseases, ailments or disorders; social services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4333248  30/10/2019
MEHAK KHULLAR TRADING AS LALJES RENT A PARTY DRESS.
J-32 B, CENTRAL MARKET, LAJPAT NAGAR-II, DELHI-110024.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/09/2019
DELHI
Rental of clothing; Rental of jewelry; Rental of dresses and Rental of footwear included in Class 45.
4371410 09/12/2019
PREMOD KUMAR T.
ARUVATHIL HOUSE, P.O. POTHUVACHERY, KANNUR-670 621, KERALA STATE, INDIA
Sole Proprietor
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since: 03/03/2007

CHENNAI
MARRIAGE BUREAU, PLANNING AND ARRANGING OF WEDDING CEREMONIES, MATRIMONIAL SERVICES.
4392296  28/12/2019
CUMMINS INDIA LIMITED
Cummins India Office Campus, Tower A, 5th Floor, Survey No. 21, Balewadi, Pune-411045
Public Limited
Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W), MUMBAI-400078.
Used Since :14/12/2019
MUMBAI
Legal consultation services; Legal information research services; Legal consultancy services; Legal support services; Legal research services; Legal document preparation services; Legal services relating to business; Information services relating to legal matters
4398926 06/01/2020
M/S ETERNAL LIGHT LLP
A 205/5, NO 2, SOMDUTT CHAMBER II, AFRICA AVENUE MARG, BHIKAJI CAMA PLACE, NEW DELHI-110066
limited liability partnership (LLP)
Address for service in India/Attorney address:
BHRIGU DUTT ADV
A-205, SOMDUTT CHAMBER-1, AFRICA AVENUE MARG, BHIKAJI CAMA PLACE, NEW DELHI-110066
Used Since: 01/01/2019
DELHI
personal and social services, Legal services, Security services for the physical protection of tangible property and individuals, Personal and social services rendered by others to meet the needs of individuals.
METTLE LEGAL

4401688 08/01/2020

RANJAN NEGI

trading as ; METTLE LEGAL

523, FIFTH FLOOR, DLF STAR TOWER, SECTOR -30, GURGAON-122001, HARYANA, INDIA.

SERVICE PROVIDER

Address for service in India/Attorney address:

METTLE LEGAL
523, FIFTH FLOOR, DLF STAR TOWER, SECTOR -30, GURGAON-122001, HARYANA, INDIA.

Proposed to be Used

DELHI

LEGAL SERVICES AND CONSULTANCY, LITIGATION SERVICE AND LEGAL RESEARCH, ARBITRATION SERVICE, INTELLECTUAL PROPERTY SERVICE AND CONSULTANCY.
4403800  09/01/2020

SHREE SWAMINARAYAN TEMPLE TRUST
SHREE SWAMINARAYAN ROAD, TIRTH DHAM, BHUJ, KUTCH, GUJARAT – 370 001, GUJARAT STATE, INDIA.
A TRUST ESTABLISHED UNDER THE BOMBAY PUBLIC TRUST ACT, 1950.

Address for service in India/Agents address:
KEDAR G. DAVE.
C/1, AISHWARYA FLATS, SWATI SOCIETY, ISHWARBHUYN, NAVJIVAN, AHMEDABAD-380 014.
Used Since :01/04/1999

AHMEDABAD
ALL KINDS OF SOCIAL ACTIVITIES, CHARITABLE ACTIVITIES, SPREADING AWARENESS ABOUT RELIGION AND RELIGIOUS BASED ACTIVITIES.
Adhivakta Public welfare foundation

4403892 09/01/2020

SUPRIYA RAI
SARAN CHAMBER - 1, PARK ROAD, HAZRATGANJ, LUCKNOW - 226020, UTTAR PRADESH, INDIA

Individual

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
LEGAL SERVICES
10LOBES BRAINOGRAPHY

4406330    10/01/2020
NILESH DESAI
302/ I - wing, Agarwal Nimmit tower, Dahanukar wadi, M G Road, Kandivali West, Mumbai- 400067, Maharashtra
An Indian National

Address for service in India/Attorney address:
KRUTIKA GURAV (AS WAYS AND LAWS)
Rosa Gardenia, B3 1004, Behind Hypercity, Near TMC Garden, Kasarvadavli, Thane (W) - 400615

Proposed to be Used
MUMBAI
Information and Consultancy services relating to health and safety; Fingerprinting services including Fingerprinting analysis; Computer software licensing, Licensing of franchise concepts and technology; Internet based social networking services; Consulting in the field of personal relationship; Counselling relating to spiritual direction; Marriage guidance counselling, Mediation services of marital disputes, Mentoring (Spiritual); Online social networking services accessible by means of downloadable mobile applications.
4407515 14/01/2020

ABDUL RAHIMAN K A
OPP. BSNL OFFICE, UNIVERSITY ROAD, DERALAKATTE, MANGALORE 575018.
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since :05/10/2016

CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4408799    15/01/2020
SANDEEP G RAHEJA
trading as ;SHEILA GOPAL FOUNDATION
TULSI BUILDING, 4TH FLOOR, JUNCTION OF 14TH ROAD AND KHA R PALI ROAD, NEAR KHA R TELEPHONE
EXCHANGE, KHA R (WEST) MUMBAI - 400032
Proposed to be Used
MUMBAI
ORGANISING SOCIAL EVENTS, MEETING AND FACILITATING SOCIAL NETWORKING SERVICES FOR HELPING PATIENT,
CHARITABLE SERVICES, SOCIAL WELFARE ACTIVITIES, CHARITABLE ACTIVITIES, NGO SERVICES, PERSONAL AND
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
KANYASHREE
4409159  15/01/2020
DEPARTMENT OF CHILD DEVELOPMENT, WOMAN DEVELOPMENT AND SOCIAL WELFARE, GOVERNMENT OF WEST BENGAL.
Bikash Bhavan, 10th Floor, Salt Lake, Kolkata-700091.
Government Department.
Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE, 1B, OLD POST OFFICE STREET, KOLKATA 700 001, WEST BENGAL, INDIA.
Used Since : 01/10/2013
KOLKATA
SOCIAL WELFARE SERVICE PROVIDING FINANCIAL SUPPORT TO UNMARRIED ADOLESCENT GIRLS; SOCIAL PROTECTION IN THE FORM OF CONDITIONAL CASH TRANSFERS TO GIRLS BETWEEN THE AGES OF 13 - 19 YEARS, THE CONDITIONS BEING THAT THEY ARE IN EDUCATION AND UNMARRIED AND COME FROM FAMILIES BELOW A CERTAIN INCOME CEILING (YEARLY RS. 1,20,000 ONLY).
4409161 15/01/2020
DEPARTMENT OF CHILD DEVELOPMENT, WOMAN DEVELOPMENT AND SOCIAL WELFARE, GOVERNMENT OF WEST BENGAL.
Bikash Bhavan, 10th Floor, Salt Lake, Kolkata-700091.
Government Department.
Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/10/2013

KOLKATA
SOCIAL WELFARE SERVICE PROVIDING FINANCIAL SUPPORT TO UNMARRIED ADOLESCENT GIRLS; SOCIAL PROTECTION IN THE FORM OF CONDITIONAL CASH TRANSFERS TO GIRLS BETWEEN THE AGES OF 13 - 19 YEARS, THE CONDITIONS BEING THAT THEY ARE IN EDUCATION AND UNMARRIED AND COME FROM FAMILIES BELOW A CERTAIN INCOME CEILING (YEARLY RS. 1,20,000 ONLY).

Transliteration : KANYASHREE
4410647  16/01/2020
NAVIN KUMAR SEHRAWAT
A-7, NANGAL DEWAT, VASANT KUNJ, NEW DELHI-110070
Single firm

Address for service in India/Attorney address:
AMIT TOMAR
Tomar & Associates, 9, Community Centre, 3rd Floor, Opposite Satyawati College, Ashok Vihar Phase-II, Delhi-110052
Used Since :03/11/2018

To be associated with:
3991450
DELHI
Legal and Social Services
4411852  18/01/2020
ARTIH INTELLIGENCE SECURITY & LABOUR SOURCING (OPC) PRIVATE LIMITED
C/O PRADIP CHAKRABORTY, AMRAPURI PO GHOLA, NORTH 24 PARGANAS, KOLKATA, WEST BENGAL, INDIA, 700111
private limited company

Address for service in India/Attorney address:
K.D. SHARMA
1103, NAVYUG APARTMENTS, SECTOR 43, GURUGRAM, HARYANA, INDIA 122002

Proposed to be Used
KOLKATA

Security consultancy, Security services, Airport security services, Security guard services, Security monitoring services, Physical security services, Physical security consultancy, Airline passenger security screening, Passport control services [security], Security marking of goods, Security assessment of risks, Rental of security apparatus, Security services for buildings, Locks (Opening of security -), Public events security services, Monitoring of security systems, Security marking of documents, Security guarding for facilities, Security screening of baggage, Opening of security locks, Rental of security surveillance apparatus, Rental of security surveillance equipment, Inspection (Baggage -) for security purposes, Baggage inspection for security purposes, Microchip security services for pets, Airline passenger security screening services, Monitoring burglar and security alarms, Security inspection services for others, Airport baggage security inspection services, Baggage security inspections for airlines, Security guard services for buildings, Safety, rescue, security and enforcement services, Electronic monitoring services for security purposes, Monitoring of burglar and security alarms, Security services for the protection of property, Identification marking for dogs for security purposes, Security services for the protection of individuals, Security clearance for preparation of identification cards, Providing information relating to security guard services, Consulting services in the field of national security, Security services for the physical protection of individuals, Security control of persons and luggage in airports, Security services for the protection of property and individuals, Rental of equipment for safety, rescue, security and enforcement, Security services for the physical protection of tangible property, Security guard services for the protection of property and individuals, Security services for the physical protection of tangible property and individuals,
FOGG

4413547    20/01/2020
VINI COSMETICS PRIVATE LIMITED
1ST FLOOR, JANKI HOUSE, 2, SUNRISE PARK, OPP. HIMALAYA MALL, DRIVE IN ROAD, BODAKDEV, AHMEDABAD - 380 054. GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since : 06/05/2010

AHMEDABAD
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
WOORI

4414372  21/01/2020

MUKEH KUMAR RANA

House No. 132 Third Floor, Block C-7, Arya Samaj Mandir, Sector- 7, Rohini, Delhi-110085

Proprietor

Address for service in India/Attorney address:

NIKHIL PRUTHI

69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Used Since : 17/12/2014

DELHI

Legal Services
SUSHANTA KUMAR DAS
E-B-77, BADAGADA, PS:- BADAGARH, BRIT COLONY, KHORDA, PIN:- 751018, ODISHA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.

Used Since: 19/01/2020

KOLKATA
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
ABHAYASRI OLDAGE HOME

4417891  24/01/2020

NANGEE ARUNA REDDY (INDIAN NATIONAL, PROPRIETOR), TRADING AS ABHAYASRI OLDAGE HOME
1-307/91, Sri Ram Nagar Colony, Kapra, ECIL, Hyderabad, Telangana- 500062
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI

Personal and social services rendered by others to meet the needs of individuals
4420555   25/01/2020
MEDIAVIGIL TRUST
B-188/189, S/F, JAWAHAR PARK, KHANPUR, NEW DELHI-110062
Trust
Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019
Used Since :13/10/2016
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
IPBRICKLAYER

4420564  27/01/2020
DEEPAI PAUN
B-503, AASHRAY ARISE, NR. SHILAJ CROSS ROAD, AHMEDABAD
Natural Person
Address for service in India/Attorney address:
DEEPAI PAUN
Ahmedabad

Proposed to be Used
AHMEDABAD
Legal Services
Phir Jiyo
4420648  27/01/2020
BHAVIK BAKULESH VORA
24, 2nd Floor, Rajnigandha C.H.S. Limited, 11th Gulmohar Cross Road, JVPD Scheme, MUMBAI 400049
Natural Person

Address for service in India/Attorney address:
ANKU KHANNA
The Attorneys Corporate Law Consultants LLP, L-9, Lower Ground Floor, South Extension-2, New Delhi :- 110049

Proposed to be Used
MUMBAI
Online social networking services; Identification verification services, viz., providing authentication of personal identification information; Social introduction and networking services; User verification services
4421973  28/01/2020
KHADAYATA COMMUNITY BUSINESS FORUM
410 Yusuf Building, Veer Nariman Road, Fort, Mumbai 400001
section 8 company
Address for service in India/Agents address:
AKSHAY VANI
410, YUSUF BUILDING, VEER NARIMAN ROAD, FORT, MUMBAI 400 001.
Used Since :03/08/2017
MUMBAI
personal and social services rendered by others to meet the needs of individuals
4423352   28/01/2020
UGANTA RAJORIA
D-50A MURTIKALA COLONY GOPALAPURA BYPASS ROAD, DURGAPURA, JAIPUR, RAJASTHAN-302018
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS
PROPRIETOR
Proposed to be Used
AHMEDABAD
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY
4424863   30/01/2020
AGS TRANSACT TECHNOLOGIES LIMITED
601/2, Trade World, B-Wing, Kamala City, Senapatı Bapat Marg, Lower Parel (West), Mumbai 400013
Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Used Since : 20/10/2012

To be associated with:
2431018, 3666439

MUMBAI
PERSONAL BACKGROUND INVESTIGATIONS; ASSIGNMENT OF MEMBERSHIP IDENTIFICATION NUMBERS TO AFFIX TO VALUABLES TO FACILITATE THEIR RECOVERY FOLLOWING LOSS OR THEFT; IDENTIFICATION VERIFICATION SERVICES; MAKING PET IDENTIFICATION TAGS AVAILABLE TO OTHERS FOR SECURITY OR LOCATION PURPOSES; SECURITY OR CLEARANCE FOR PREPARATION OF IDENTIFICATION CARDS; MONITORING OF BURGLAR AND SECURITY SYSTEM.
Trade Marks Journal No: 1942, 24/02/2020 Class 45

4427756 01/02/2020
AKHTAR HUSSAIN FOUNDATION
1501, ELITE RESIDENCY CHS LTD., DR. ANANDRAO NAIR ROAD, AGRIPADA, MUMBAI- 400 011
A PUBLIC CHARITABLE TRUST

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI

SOCIAL SERVICES, ORGANIZING OF SOCIAL SERVICES, RELIGIOUS AND CULTURAL PROGRAMS AND PROVIDING
ANCILARY, SERVICES COGNATE AND ALLIED TO SUCH SERVICES, LEGAL SERVICES; SECURITY SERVICES FOR THE
PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES, NGO
SERVICES, CHARITABLE SERVICES, RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
ABP PRIVATE LIMITED
trading as: ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001.
PRINTERS AND PUBLISHERS.
AN INDIAN COMPANY.
Address for service in India/Agents address:
SOUMITRA DATTA, ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001, WEST BENGAL, INDIA.
Used Since: 01/06/2012

KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
Cl.9; CINEMATOGRAPHIC APPARATUS, APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF
SOUND; MAGNETIC DATA CARRIERS, RECORDING DISCS.
Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Cl.38; TELECOMMUNICATIONS.

Trade Mark: ABP ANANDA (‘ANANDA’ IN BENGALI SCRIPT)
2619430 28/10/2013
INTERNATIONAL HIV/AIDS ALLIANCE
PREECE HOUSE 91-101 DAVIGDOR ROAD, HOVE BN3 1RE, UNITED KINGDOM
SERVICES
(CHARITABLE COMPANY REGISTERED UNDER THE LAWS OF UNITED KINGDOM)
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since: 01/07/2007

DELHI
Cl.35; BUSINESS MANAGEMENT; OFFICE FUNCTIONS; DRAWING OF STATEMENTS OF ACCOUNTS; CHARITABLE SERVICES, NAMELY, ORGANISING AND CONDUCTING VOLUNTEER PROGRAMMES; CHARITABLE SERVICES, NAMELY, ORGANISING AND CONDUCTING COMMUNITY BASED SERVICE PROGRAMMES; BUSINESS DEVELOPMENT AND STRATEGIC PLANNING SERVICES; ACCOUNTING SERVICES, TECHNICAL PROJECT MANAGEMENT AND MANAGERIAL ASSISTANCE RELATING TO CHARITABLE SERVICES; OFFICE FUNCTIONS RELATING TO CHARITABLE SERVICES; ADMINISTRATION OF THE LICENSING OF THE GOODS AND SERVICES WHICH ARE RELATING TO CHARITABLE SERVICES; ADVISORY AND CONSULTANCY SERVICES RELATING TO ALL THE AFORESAID.

Cl.41; EDUCATION; ENTERTAINMENT; PROVISION OF TRAINING AND DEVELOPMENT; ORGANISING AND CONDUCTING OF ENTERTAINMENT, SPORTING, CULTURAL AND/OR EDUCATIONAL EVENTS FOR THE PURPOSE OF CHARITABLE FUND RAISING; ORGANISING AND CONDUCTING OF CONFERENCES, SYMPOSIUM, SEMINARS, TRAINING AND COURSES OF INSTRUCTION TO PROMOTE AWARENESS OF HIV AND AIDS AND SEXUAL AND REPRODUCTIVE HEALTH; PROVIDING DEMONSTRATION AND PRACTICAL TRAINING IN RELATION TO HIV AND AIDS AND SEXUAL AND REPRODUCTIVE HEALTH; PROVISION OF INFORMATION PROVIDED ON-LINE FROM A COMPUTER DATABASE OR THE INTERNET TO PROMOTE AWARENESS OF HIV AND AIDS AND SEXUAL AND REPRODUCTIVE HEALTH; ADVISORY AND CONSULTANCY SERVICES RELATING TO ALL THE AFORESAID.

Cl.44; MEDICAL AND HEALTHCARE SERVICES; THE PURCHASE OR OTHERWISE ACQUIRING OF ANTI-RETROVIRAL DRUGS AND OTHER HEALTH PRODUCTS REQUIRED FOR THE FIGHT AGAINST HIV; THE PURCHASE OR OTHERWISE ACQUIRING OF AND PROVISION OF ANTI-RETROVIRAL DRUGS AND OTHER HEALTH PRODUCTS REQUIRED FOR THE PREVENTION AND TREATMENT OF HIV AND AIDS; PROVISION OF MEDICAL ASSISTANCE; PROVISION OF INFORMATION RELATING TO HIV AND AIDS AND SEXUAL AND REPRODUCTIVE HEALTH; PROVISION OF MEDICAL FACILITIES; PROVISION OF MEDICAL SERVICES; HYGIENIC CARE FOR HUMAN BEINGS; MEDICAL CLINICS; PHARMACY SERVICES; PSYCHOLOGICAL COUNSELLING SERVICES RELATING TO PERSONAL BEHAVIOUR; PSYCHOLOGICAL COUNSELING SERVICES RELATING TO HIV AND AIDS AND SEXUAL AND REPRODUCTIVE HEALTH; ADVISORY AND CONSULTANCY SERVICES RELATING TO ALL THE AFORESAID.
“PANTALOONS”

2754522   12/06/2014
ADITYA BIRLA FASHION AND RETAIL LTD.
701-704, 7TH FLOOR, SKYLINE ICON BUSINESS PARK, 86-92, OFF. ANDHERI-KURLA ROAD, MAROL VILLAGE, ANDHERI (EAST), MUMBAI-400059, INDIA
MANUFACTURER AND SERVICE PROVIDER

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
To be associated with:
2565070, 2565074, 2608482, 2611414, 2636960, 2754520, 2754521

MUMBAI
Cl.25; CLOTHING, FOOTWEAR, HEADGEAR
Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
STYLEZIT

2941846  11/04/2015
S.SRIHARSHA
trading as ;STYLEZIT
Stylezit India Private Limited, 71, Ramakrishna Reddy Layout,Mahadevapura, Bangalore 560048, Karnataka
Manufacturer and Merchants
Proprietor

Address for service in India/Attorney address:
N.LAKSHMI PRIYA
F-97,4TH FLOOR,ANNA NAGAR EAST,CHENNAI-600102
Used Since :22/02/2015

CHENNAI

IN USE

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.9: SCIENTIFIC, NAUTICAL,SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; COMPACT DISCS, DVDS AND OTHER DIGITAL RECORDING MEDIA; DATA PROCESSING EQUIPMENT, COMPUTERS; COMPUTER SOFTWARE; FIRE-EXTINGUISHING APPARATUS

Cl.28: GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES
2998208 01/07/2015
CROMA-PHARMA GESELLSCHAFT M.B.H.
INDUSTRIEZEILE 6,2100 LEOBENDORF,AUSTRIA.
MANUFACTURERS AND MERCHANTS.
A LIMITED LIABILITY COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF AUSTRIA.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Princess L I F T EXCEPT AS DEPICTED.
Cl.5; PHARMACEUTICAL PRODUCTS FOR INTRADERMAL USE
Cl.10; SURGICAL AND MEDICAL INSTRUMENTS, NAMELY NEEDLES, SYRINGES, CANNULA AND ABSORBABLE THREADS FOR USE IN DERMATOLOGY.
Trade Marks Journal No: 1942, 24/02/2020 Class 99

2998209  01/07/2015
CROMA-PHARMA GESELLSCHAFT M.B.H.
INDUSTRIEZIEL 6,2100 LEOBENDORF, AUSTRIA
MANUFACTURERS AND MERCHANTS.
A LIMITED LIABILITY COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF AUSTRIA.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Princess INJECTABLES EXCEPT AS DEPICTED.

Cl.5; PHARMACEUTICAL PRODUCTS FOR INTRADERMAL USE
Cl.10; SURGICAL AND MEDICAL INSTRUMENTS, NAMELY NEEDLES, SYRINGES AND CANNULA FOR USE IN DERMATOLOGY
ASTAREAL
2998884  02/07/2015
FUJI CHEMICAL INDUSTRIES CO., LTD.
55 YOKOHOONJI,KAMIICHI-NAKANIIKAWA-GUN,TOYAMA-KEN 930-0397,JAPAN
MANUFACTURERS AND MERCHANTS
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since :11/04/2011
KOLKATA
Cl.1;INDUSTRIAL CHEMICALS; CHEMICAL ADDITIVES NAMELY, OIL CONTAINING CAROTENOIDS, BIOMASS CONTAINING CAROTENOIDS, POWDER MADE FROM OIL CONTAINING CAROTENOIDS, SOLUTIONS MADE FROM OIL CONTAINING CAROTENOIDS, ASTAXANTHIN FOR USE IN THE MANUFACTURE OF FOOD, NUTRITIONAL SUPPLEMENTS, COSMETICS, PHARMACEUTICALS, AND ANIMAL FEED.
Cl.5;NUTRITIONAL SUPPLEMENTS; DIETARY SUPPLEMENTS FOR HUMANS; DIETARY SUPPLEMENTS FOR ANIMALS
ZUKEN INC.
2-25-1, EDAHIGASHI TSUZUKI-KU, YOKOHAMA-SHI, KANAGAWA-KEN 224-8585, JAPAN.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since: 16/12/2003

KOLKATA

CL.9: TELECOMMUNICATION MACHINES AND APPARATUS; ELECTRONIC MACHINES, APPARATUS AND THEIR PARTS; COMPUTER PROGRAMS; TABLET COMPUTERS; ELECTRONIC BOOK READERS; ELECTRONIC CALCULATORS; ELECTRONIC CIRCUITS; GAME PROGRAMS FOR ARCADE VIDEO GAME MACHINES; GAME PROGRAMS FOR HOME VIDEO GAME MACHINES; MEMORY CARDS FOR VIDEO GAME MACHINES; ELECTRONIC CIRCUITS AND CD-ROMS RECORDED WITH PROGRAMS FOR HAND-HELD GAMES WITH LIQUID CRYSTAL DISPLAYS; ELECTRONIC CIRCUITS AND CD-ROMS RECORDED WITH AUTOMATIC PERFORMANCE PROGRAMS FOR ELECTRONIC MUSICAL INSTRUMENTS; DOWNLOADABLE MUSICAL SOUND RECORDINGS; DOWNLOADABLE DIGITAL MUSIC FILES; DOWNLOADABLE GRAPHICS, VIDEO RECORDINGS AND FILMS; DOWNLOADABLE DIGITAL IMAGE FILES; RECORDED VIDEO DISCS AND VIDEO TAPES; PRE-RECORDED AND BLANK VIDEO CASSETTES, DVDS, AUDIO DISCS AND COMPACT DISCS; SMARTPHONES; SMARTPHONE COVERS AND ACCESSORIES; MOBILE PHONES; MOBILE PHONE COVERS AND ACCESSORIES; MATHEMATICAL INSTRUMENTS; PARTS AND ACCESSORIES OF MATHEMATICAL INSTRUMENTS; ELECTRONIC PUBLICATIONS.

CL.42: CREATION, DESIGN, DEVELOPMENT AND MAINTENANCE OF COMPUTER SYSTEMS; CONSULTANCY AND PROVIDING INFORMATION RELATING TO CREATION, DESIGN, DEVELOPMENT AND MAINTENANCE OF COMPUTER SYSTEMS; CREATION, DESIGN, DEVELOPMENT AND MAINTENANCE OF COMPUTER PROGRAMS; CONSULTANCY AND PROVIDING INFORMATION RELATING TO CREATION, DESIGN, DEVELOPMENT AND MAINTENANCE OF COMPUTER PROGRAMS; PROVIDING COMPUTER PROGRAMS; CONSULTANCY AND PROVIDING INFORMATION RELATING TO PROVIDING COMPUTER PROGRAMS; RENTAL OF COMPUTER PROGRAMS; CONSULTANCY AND PROVIDING INFORMATION RELATING TO RENTAL OF COMPUTER PROGRAMS; RENTAL OF COMPUTERS; CONSULTANCY AND PROVIDING INFORMATION RELATING TO RENTAL OF COMPUTERS; CLOUD COMPUTING; CONSULTANCY AND PROVIDING INFORMATION RELATING TO CLOUD COMPUTING; HOSTING WEB SITES; SERVER HOSTING; CONSULTANCY AND PROVIDING INFORMATION RELATING TO HOSTING WEB SITES; CONSULTANCY AND PROVIDING INFORMATION RELATING TO RENTAL OF WEB SERVERS; CONSULTANCY AND PROVIDING INFORMATION RELATING TO RENTAL OF WEB SERVERS; CREATION, DESIGN, DEVELOPMENT AND MAINTENANCE OF WEB SITES; CONSULTANCY AND PROVIDING INFORMATION RELATING TO CREATION, DESIGN, DEVELOPMENT AND MAINTENANCE OF WEB SITES; RENTAL OF ACCESS TIME TO COMPUTER DATABASES; RENTAL OF ACCESS TIME TO COMPUTER PROGRAMS; CONSULTANCY AND PROVIDING INFORMATION RELATING TO RENTAL OF ACCESS TIME TO COMPUTER PROGRAMS; CONSULTANCY AND PROVIDING INFORMATION RELATING TO RENTAL OF ACCESS TIME TO LOCAL COMPUTER NETWORKS; CONSULTANCY AND PROVIDING INFORMATION RELATING TO RENTAL OF ACCESS TIME TO LOCAL COMPUTER NETWORKS; PROVIDING TECHNICAL INFORMATION ABOUT COMPUTERS, COMPUTER SOFTWARE AND COMPUTER NETWORKS; DESIGN SERVICES; CONSULTANCY AND PROVIDING INFORMATION RELATING TO DESIGN SERVICES; TESTING OR RESEARCH ON MACHINES, APPARATUS AND INSTRUMENTS; CONSULTANCY AND PROVIDING INFORMATION RELATING TO TESTING OR RESEARCH ON MACHINES, APPARATUS AND INSTRUMENTS; TECHNOLOGICAL ADVICE RELATING TO COMPUTERS, AUTOMOBILES AND INDUSTRIAL MACHINES; DESIGNING OF MACHINES, APPARATUS, INSTRUMENTS [INCLUDING THEIR PARTS] OR SYSTEMS COMPOSED OF SUCH MACHINES, APPARATUS AND INSTRUMENTS.
NUMIS med

3022810  03/08/2015

MANN & SCHRODER GMBH
BAHNHOEFSRASSE 14,74936 SIEGELSBAICH, GERMANY

MANUFACTURERS AND MERCHANTS.
A LIMITED LIABILITY COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF GERMANY

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Cl.3; BODY CARE AND BEAUTY PRODUCTS, PARTICULARLY MAKE-UP REMOVING PREPARATIONS, ESSENTIAL OILS AND ESSENCES, ANTIPERSPIRANTS, COSMETIC PREPARATIONS FOR BATHS, SKIN CARE PRODUCTS, IN PARTICULAR SKIN CREAMS, DEODORANTS, SCENTED WATER, SHOWER PREPARATIONS, DEPILATORY PREPARATIONS, HAIR CARE PRODUCTS, PARTICULARLY HAIR LOTIONS, SKIN CARE PREPARATIONS, PREPARATIONS FOR SKIN PROTECTION, EAU DE COLOGNE, COSMETICS, LOTIONS FOR COSMETIC PURPOSES, MAKE-UP, NAIL CARE PREPARATIONS, OILS FOR BODY CARE AND COSMETIC PURPOSES, SKIN CARE WATER, SHAVING PREPARATIONS, AFTER-SHAVE LOTIONS, CLEANSING MILK AND CLEANSING OILS FOR BODY AND BEAUTY CARE PURPOSES, BATH FOAMS, SHAMPOO, BEAUTY MASKS, SUN-TANNING PREPARATIONS, SPRAYS, SPRAYS FOR PROTECTION AGAINST SORENESS, CREAMS FOR PROTECTION AGAINST SORENESS, TONICS, TOILET WATER, TISSUES IMPREGNATED WITH COSMETIC LOTIONS, PETROLEUM JELLY (VASELINE) FOR COSMETIC PURPOSES, SOAPS, PARTICULARLY DISINFECTANT SOAPS, DEODORANT SOAPS, MEDICATED SOAPS, SHAVING SOAP, ANTIPERSPIRANT SOAP, MEDICATED SOAPS AND SOAP-FREE WASHING LOTIONS; LIP CARE; DENTIFRICES, IN PARTICULAR TOOTH PASTES, MOUTH WASHES.

Cl.5; MEDICATED SKIN AND BODY CARE PREPARATIONS; DIETETIC SUBSTANCES ADAPTED FOR MEDICAL USE, DISINFECTANTS.
Priority claimed from 13/02/2015; Application No. : 1,715,381 ;Canada
3025990  06/08/2015

XYPEX CHEMICAL CORPORATION
13731 MAYFIELD PLACE,RICHMOND,BC V6V 2G9,CANADA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF CANADA.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since :01/11/2006
To be associated with:
3025990

KOLKATA
Cl.16;BROCHURES; CATALOGUES.
Cl.35;WHOLESALE AND RETAIL SALE OF CONCRETE WATERPROOFING PRODUCTS, NAMELY: CONCRETE
ADDITIVES, COMPOUNDS AND COATINGS FOR WATERPROOFING, FORTIFYING, PROTECTING, CLEANING AND
REPAIRING CONCRETE; ONLINE DIRECTORY SERVICES
Cl.37;CONSULTING SERVICES RELATING TO THE APPLICATION OF WATERPROOFING COATINGS TO CONCRETE;
CONCRETE WATERPROOFING APPLICATION SERVICES; OPERATION OF A WEBSITE IN THE FIELD OF
WATERPROOFING, PROTECTION AND REPAIR OF CONCRETE STRUCTURES
Priority claimed from 29/07/2015; Application No. : 40-2015-0056663 ;Republic of Korea

3029099 11/08/2015

LG ELECTRONICS INC.
128,YEOUI-DAERO,YEONGDEUNGPO-GU,SEOUL,150-721,REPUBLIC OF KOREA
MANUFACTURERS AND MERCHANTS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3029098.

Cl.9; Smart phones; Displays for smart phone; Mobile phones; Wearable smart phones; Wireless headsets; Headsets; Wireless headsets for mobile phone; Wireless headsets for smart phone; Digital set top boxes; Leather cases for mobile phone; Leather cases for smart phone; Flip covers for mobile phone; Flip covers for smart phone; Application software; Software for mobile phone; Software for television; Tablet computers; Monitors for computer; Commercial monitors; Wearable computers; Computers; Printers for computer; LED Displays; Leather cases for tablet computer; Flip covers for tablet computer; Portable computers; Rechargeable batteries; Battery chargers; 3D spectacles; Digital cameras; Network monitoring cameras namely for surveillance; Television receivers; Displays for television receiver; Audio component system composed of surround sound speakers, loudspeakers, tuners, sound mixers, equalizer, audio recorders and radio receivers; Apparatus for recording, transmission or reproduction of sound or images; Earphones; DVD players; Portable media players.

Cl.14; Watches; Parts and fittings for watches; Wrist watches; Electronic clocks and watches; Bracelets (jewelry); Watchbands; Control clocks; Watches with the function of wireless communication; Watches that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs.
Priority claimed from 29/07/2015; Application No. : 40-2015-0056665 ;Republic of Korea

3029101 11/08/2015

LG ELECTRONICS INC.
128,YEOLUI-DAERO,YEONGDEUNGPO-GU,SEOUL,150-721,REPUBLIC OF KOREA
MANUFACTURERS AND MERCHANTS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3029098,3029099.

Cl.9;Smart phones; Displays for smart phone; Mobile phones; Wearable smart phones; Headsets; Wireless headsets for mobile phone; Wireless headsets for smart phone; Digital set top boxes; Leather cases for mobile phone; Leather cases for smart phone; Flip covers for mobile phone; Flip covers for smart phone; Application software; Software for mobile phone; Software for television; Tablet computers; Monitors for computer; Commercial monitors; Wearable computers; Computers; Printers for computer; LED Displays; Leather cases for tablet computer; Flip covers for tablet computer; Portable computers; Rechargeable batteries; Battery chargers; 3D spectacles; Digital cameras; Network monitoring cameras namely for surveillance; Television receivers; Displays for television receiver; Audio component system composed of surround sound speakers, loudspeakers, tuners, sound mixers, equalizer, audio recorders and radio receivers; Apparatus for recording, transmission or reproduction of sound or images; Earphones; DVD players; Portable media players.

Cl.14;Watches; Parts and fittings for watches; Wrist watches; Electronic clocks and watches; Bracelets (jewelry); Watchbands; Control clocks; Watches with the function of wireless communication; Watches that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs.
Priority claimed from 29/07/2015; Application No. : 40-2015-0056668 ;Republic of Korea

3029102  11/08/2015

LG ELECTRONICS INC.
128,YEOUI-DAERO,YEONGDEUNGPO-GU,SEOUL,150-721,REPUBLIC OF KOREA
MANUFACTURERS AND MERCHANTS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Cl.9; Smart phones; Displays for smart phone; Mobile phones; Wearable smart phones; Wireless headsets; Headsets; Wireless headsets for mobile phone; Wireless headsets for smart phone; Digital set top boxes; Leather cases for mobile phone; Leather cases for smart phone; Flip covers for mobile phone; Flip covers for smart phone; Application software; Software for mobile phone; Software for television; Tablet computers; Monitors for computer; Commercial monitors; Wearable computers; Computers; Printers for computer; LED Displays; Leather cases for tablet computer; Flip covers for tablet computer; Portable computers; Rechargeable batteries; Battery chargers; 3D spectacles; Digital cameras; Network monitoring cameras namely for surveillance; Television receivers; Displays for television receiver; Audio component system composed of surround sound speakers, loudspeakers, tuners, sound mixers, equalizer, audio recorders and radio receivers; Apparatus for recording, transmission or reproduction of sound or images; Earphones; DVD players; Portable media players.

Cl.14; Watches; Parts and fittings for watches; Wrist watches; Electronic clocks and watches; Bracelets (jewelry); Watchbands; Control clocks; Watches with the function of wireless communication; Watches that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs.
Priority claimed from 29/07/2015; Application No. : 40-2015-0056669 ;Republic of Korea
3029103   11/08/2015
LG ELECTRONICS INC.
128,YEOUI-DAERO,YEONGDEUNGPO-GU,SEOUL,150-721,REPUBLIC OF KOREA
MANUFACTURERS AND MERCHANTS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
Cl.9;Smart phones; Displays for smart phone; Mobile phones; Wearable smart phones; Wireless headsets; Headsets; Wireless headsets for mobile phone; Wireless headsets for smart phone; Digital set top boxes; Leather cases for mobile phone; Leather cases for smart phone; Flip covers for mobile phone; Flip covers for smart phone; Application software; Software for mobile phone; Software for television; Tablet computers; Monitors for computer; Commercial monitors; Wearable computers; Computers; Printers for computer; LED Displays; Leather cases for tablet computer; Flip covers for tablet computer; Portable computers; Rechargeable batteries; Battery chargers; 3D spectacles; Digital cameras; Network monitoring cameras namely for surveillance; Television receivers; Displays for television receiver; Audio component system composed of surround sound speakers, loudspeakers, tuners, sound mixers, equalizer, audio recorders and radio receivers; Apparatus for recording, transmission or reproduction of sound or images; Earphones; DVD players; Portable media players.

Cl.14;Watches; Parts and fittings for watches; Wrist watches; Electronic clocks and watches; Bracelets (jewelry); Watchbands; Control clocks; Watches with the function of wireless communication; Watches that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs.
3031789  12/08/2015
EDGE FRANCHISING CO. LIMITED
trading as ;EDGE FRANCHISING CO. LIMITED
22nd Floor, The Zoroastrian Building, 101 Leighton Road, Causeway Bay, Hong Kong SAR, the P.R.C.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A LIMITED LIABILITY CORPORATION ORGANISED UNDER THE LAWS OF HONG KONG
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
NO EXCLUSIVE RIGHT ON ANY DESCRIBITIVE MATTER.

Cl.16;Printed matters; printed publications; guide books; stationery; photographs; instructional and teaching materials (except apparatus); books; calendars; catalogues; handbooks; manuals; pamphlets; reference books; posters; pictures; signboards of paper or cardboard

Cl.41;Educational services; tuition services; providing of training; entertainment; sporting and cultural activities, academies [education]; arranging and conducting of conferences and seminars; arranging and conducting of workshops [training]; education information; educational examination; organization of exhibitions for cultural or educational purposes; educational consultancy services; online education services; publication of books; providing on-line electronic publications, not downloadable; publication of electronic books and journals on-line
MICRONOVA
3036067  19/08/2015
TORAY KABUSHIKI KAISHA (TORAY INDUSTRIES, INC.)
1-1, NIHONBASHI-MUROMACHI 2-CHOME, CHUO-KU, TOKYO, JAPAN.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
KOLKATA
Cl.22; STAPLE FIBERS AND RAW TEXTILE FIBERS
Cl.23; THREADS AND YARNS FOR TEXTILE USE
Cl.24; WOVEN FABRICS
Cl.25; CLOTHING
3059932   21/09/2015
KOKUBO & CO., LTD.
201-9,NOKAMISHIN,KAINAN-SHI,WAKAYAMA-KEN,JAPAN
MANUFACTURERS AND MERCHANTS.
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Cl.3;Cleaning preparations; bath lotion; bath salt; aromatics [essential oils]; cosmetic preparations for baths; sun-
tanning preparations [cosmetics]; deodorants for human beings or for animals; soap; preparations for cleaning dentures;
stain removers; laundry bleach; tooth powder

Cl.5;Mothproofing preparations; bath preparations, medicated; mosquito-repellent incense; sterilising preparations;
refrigerator deodorizer; germicides; deodorants, other than for human beings or for animals; deodorants for clothing and
textiles; preparations for destroying mice; tablet for the treatment of halitosis; antipyretic preparations.

Cl.10;Gel-type cooling pads or patches for absorbing and radiating sudden heat in human body; ice bags for medical
purposes; medical apparatus and instruments; air pillows for medical purposes; air cushions for medical purposes;
massage apparatus
Priority claimed from 24/03/2015; Application No. : 013871116 ;European Union

**3061944  23/09/2015**

**ARDUINO, LLC**
72 OAK STREET,#4,SOMERVILLE,MASSACHUSETTS,UNITED STATES OF AMERICA.
MANUFACTURERS AND MERCHANTS.
A LIMITED LIABILITY COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF MASSACHUSETTS, UNITED STATES OF AMERICA.

**Address for service in India/Attorney address:**
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

**Proposed to be Used**

**KOLKATA**

**Cl.7;3D PRINTERS**

**Cl.9;PRINTED CIRCUITS; COMPUTER HARDWARE; ELECTRONIC SENSORS; ELECTRONIC SWITCHGEAR; MONITORS; LCD MONITORS; ELECTRICAL AND ELECTRONIC CABLES; USB CABLES; MICROCONTROLLERS; SUBASSEMBLIES OF COMPUTER HARDWARE COMPONENTS FOR ASSEMBLING CUSTOM ELECTRICAL AND ELECTRONIC DEVICES; WIRELESS TRANSMITTERS AND RECEIVERS; HARDWARE KITS FOR COMPUTERS FOR THE PREPARATION OF ELECTRONIC PROJECTS, THE KITS COMPRISING CABLES, WIRES, RESISTORS, PUSH BUTTONS, TEMPERATURE SENSORS, TILT SENSORS, LEDS, SERVOMOTORS, PIEZOELECTRIC AUDIO COMPONENTS, CONDENSERS, TRANSISTORS, ELECTRIC RESISTORS, BATTERIES AND ELECTRONIC HARDWARE CONNECTORS AND PRINTED CIRCUITS FOR RECORDING, ORGANISING, TRANSMITTING, MANIPULATING, REVIEWING AND RECEIVING TEXT FILES, DATA, IMAGES AND AUDIO; PRINTERS; RESISTORS; ELECTRIC OR ELECTRONIC PUSH BUTTONS FOR ELECTRIC OR ELECTRONIC COMPONENTS; AIR TEMPERATURE SENSORS; INCLINE SENSOR; LEDS; PIEZOELECTRIC SOUND COMPONENTS; CAPACITORS; TRANSISTORS; ELECTRIC RESISTORS; BATTERIES; ELECTRONIC CONNECTORS.**
V20

Priority claimed from 17/06/2015; Application No. : 40-2015-0044937 ;Republic of Korea

3065532  28/09/2015

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
Manufacturers and Merchants
A company existing and organized under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
3064583, 3064584, 3064585

DELHI

Cl.9; Smart phones; Mobile phones; Wearable smart phones; Wireless headsets for mobile phone; Wireless headsets for smart phone; Leather cases for mobile phone; Leather cases for smart phone; Flip covers for mobile phone; Flip covers for smart phone; Watches with the function of wireless communication; Watches that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs.

Cl.14; Watches; Parts and fittings for watches; Wrist watches; Electronic clocks and watches; Bracelets (jewelry); Watchbands; Control clocks.
VERTICAL

3077367  13/10/2015
LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
Manufacturers, Merchants & Service Providers
A company existing and organized under the laws of Republic of Korea (South Korea)

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.9; Smart phones; Displays for smart phone; Mobile phones; Wearable smart phones; Wireless headsets; Headsets;
Wireless headsets for mobile phone; Wireless headsets for smart phone; Digital settop boxes; Leather cases for mobile
phone; Leather cases for smart phone; Flip covers for mobile phone; Flip covers for smart phone; Applications software;
Software for mobile phone; Software for television; Tablet computers; Monitors for computer; Commercial monitors;
Wearable computers; Computer; Printers for computer; LED displays; Leather cases for tablet computer; Flip covers for
tablet computer; Portable computers; Rechargeable batteries; Battery chargers; 3D spectacles; Digital cameras; Network
monitoring cameras namely for surveillance; Television receivers; Displays for television receiver; Audio component
system composed of surround sound speakers, loudspeakers, tuners, sound mixers, equalizer, audio recorders, radio
receivers; Apparatus for recording, transmission or reproduction of sound or images; Earphones; Digital Versatile Disc
[DVD] players; Portable media players; Speakers; Bluetooth cameras; Computer software for virtual reality game;
Wearable telecommunication devices for the wireless receipt, storage and/or transmission of data and messages; Head-
mounted video display apparatus

Cl.14; Watches; Parts and fittings for watches; Wrist watches; Electronic clocks and watches; Bracelets (jewelry);
Watchbands; Control clocks; Watches with the function of wireless communication; Watches that communicate data to
personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other
computer and electronic communication networks; Watchbands that communicate data to personal digital assistants,
smart phones, tablet computers and personal computers through internet websites and other computer and electronic
communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers
and personal computers through internet websites and other computer and electronic communication networks; Watches
incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs; Wearable digital
electronic devices comprised primarily of a wristwatch and also featuring a telephone, software and display screens for
viewing, sending and receiving texts, emails, data and information from smart phones, tablet computers and portable
computers
MY SWEETEST REVENGE

3086976  27/10/2015

ABYSHA REDDY

trading as ;My Sweetest Revenge

67/1, H. Siddaiah Road, c/o Sakalavar Service Station Bangalore 560027

MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:

AMAYA SINGH
LexOrbis,Unit No.606-607,6th Floor,Gamma Block,Sigma Soft Tech Park,No.7 Whitefield Main Rd.,Ramagondanahalli Village,Varthur Hobli,Bangalore-560066

Used Since :02/10/2015

CHENNAI

IN COMMERCE

Subject to restriction with in Karnataka.

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3108132  27/11/2015
MG MINIGEARS S.P.A.
VIA LUSSEMBURGO 25/27 — 35127 PADOVA ITALY
MANUFACTURERS AND MERCHANTS.
A JOINT STOCK COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF ITALY.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
To be associated with:
3108131
KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS mg..
Cl.7; BALANCE SHAFTS FOR MACHINES; BEVEL GEAR SET FOR MACHINES; CENTRIFUGAL CLUTCHES FOR MACHINES; CHAIN DRIVING PINION [EXCEPT FOR LAND VEHICLES]; CLUTCH BASKETS FOR MACHINES; ECCENTRIC WHEEL [PARTS OF MACHINES]; GEAR HEADS [OTHER THAN FOR LAND VEHICLES]; GEAR WHEELS FOR MACHINES; GEAR BOXES [OTHER THAN FOR LAND VEHICLES]; HAMMER PIPES BEING PARTS OF MACHINE TOOLS; HELICAL AND SPUR GEARS [PARTS OF MACHINES]; INTERMEDIATE SHAFTS FOR MACHINES; PERCUSSION PLATES AND RATCHETS BEING PARTS OF TOOL MACHINES; PLANETARY GEARBOXES [OTHER THAN FOR LAND VEHICLES]; REAR AXLES [PARTS OF MACHINES]; CLAMPING DEVICES FOR USE WITH MACHINE TOOLS; STRIKERS / PISTONS [PARTS OF MACHINES AND ENGINES]; TOOL HOLDERS FOR MACHINES; TOOTHED ARMATURE SHAFTS [PARTS OF MACHINES]; TORQUE LIMITER CONTROLLER BEING PARTS OF TOOL MACHINES.
Cl.12; BALANCE SHAFTS FOR LAND VEHICLES; BEVEL GEAR SETS FOR LAND VEHICLES; CAMSHAFTS; CRANK SHAFTS; CENTRIFUGAL CLUTCHES FOR LAND VEHICLES; CHAIN DRIVING PINION FOR LAND VEHICLES; CLUTCH BASKETS FOR LAND VEHICLES; GEAR WHEELS FOR LAND VEHICLES; GEAR BOXES FOR LAND VEHICLES; HELICAL AND SPUR GEARS FOR LAND VEHICLES; INTERMEDIATE SHAFTS FOR LAND VEHICLES; PLANETARY GEARBOXES FOR LAND VEHICLES; REAR AXLES FOR LAND VEHICLES; TIMING PULLEY FOR LAND VEHICLES; TIMING GEARS FOR LAND VEHICLES; TORQUE LIMITER CONTROLLER BEING PARTS OF LAND VEHICLES.
RUFFWEAR

3120132  09/12/2015
RUFF WEAR, INC.
2843 N.W. LOLO DRIVE,BEND,OREGON 97701,UNITED STATES OF AMERICA.
MANUFACTURERS AND MERCHANTS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF OREGON, UNITED STATES OF AMERICA.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Used Since : 24/10/2007

KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

Cl.18; CLOTHING, BOOTS, LEASHES AND ACCESSORIES FOR PETS; DOG COATS, DOG CLOTHING, DOG BOOTS, DOG PACKS, DOG LEASHES, DOG HARNESS, DOG COLLARS
Cl.28; TOYS, GAMES AND PLAYTHINGS FOR PETS; DOG TOYS
3127134    16/12/2015
O4 DIGITAL MEDIA PVT. LTD
BUNGALOW NO 186, SVP, NAGAR, JANKIDEVI PUBLIC SCHOOL ROAD, NEAR VERSOVA TEL EXCHANGE, ANDHERI (WEST), MUMBAI-400053
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SAVEENA TEJPAL BEDI
13/358, JASMINE, NEW MIG COLONY, BANDRA-EAST, MUMBAI-40051.
Used Since :01/12/2015
MUMBAI
Cl.35;ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
Cl.38;TELECOMMUNICATIONS
Cl.41;EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3166078  22/01/2016
MONSTER WORLDWIDE, INC.
133 BOSTON POST ROAD, WESTON, MASSACHUSETTS 02493, UNITED STATES OF AMERICA
SERVICE PROVIDERS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, UNITED STATES OF AMERICA.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Cl.35; PERSONNEL RECRUITMENT; PROVIDING ON-LINE INFORMATION IN THE FIELDS OF EMPLOYMENT, RECRUITMENT, CAREERS, PERSONAL ISSUES RELATED TO CAREERS AND WORK LIFE, JOB RESOURCES, JOB LISTINGS AND RESUMES; PROVIDING ON-LINE INTERACTIVE EMPLOYMENT COUNSELING AND RECRUITMENT SERVICES; PROVIDING ON-LINE EMPLOYMENT PLACEMENT SERVICES, NAMELY, RESUME MATCHING SERVICES VIA A GLOBAL COMPUTER NETWORK; CONSULTING SERVICES IN THE FIELDS OF PERSONNEL RECRUITMENT; PROVIDING ONLINE ADVERTISING SERVICES TO OTHERS IN THE FIELDS OF PERSONNEL RECRUITMENT AND BRAND AWARENESS.

Cl.42; ONLINE COMPUTER SERVICES, NAMELY, NON-DOWNLOADABLE SOFTWARE FOR UPLOADING, MANAGING AND SEARCHING RESUMES, SOCIAL PROFILES, JOB QUALIFICATIONS AND PERSONNEL RECORDS.

Cl.45; ONLINE SOCIAL NETWORKING SERVICES; PROVIDING ONLINE INFORMATION IN THE FIELDS OF PERSONAL ISSUES CONCERNING WORKPLACE BEHAVIOR, RELATIONSHIPS WITH WORK COLLEAGUES AND SUPERVISORS, AND WORK-LIFE BALANCE, FOR PERSONAL PURPOSES.
3184909  12/02/2016
MONSTER WORLDWIDE, INC.
133 BOSTON POST ROAD, WESTON, MASSACHUSETTS 02493, UNITED STATES OF AMERICA
SERVICE PROVIDERS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, UNITED STATES OF AMERICA
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF LETTER M EXCEPT AS DEPICTED.
Cl.35; PROVIDING ONLINE INFORMATION IN THE FIELDS OF EMPLOYMENT, RECRUITMENT, CAREERS, JOB RESOURCES, JOB LISTINGS AND RESUMES; PROVIDING ONLINE INTERACTIVE EMPLOYMENT COUNSELING, RESUME POSTING, RESUME SEARCHING AND RECRUITMENT SERVICES; PROVIDING ONLINE EMPLOYMENT PLACEMENT SERVICES, NAMELY, RESUME AND SOCIAL PROFILE MATCHING SERVICES VIA A GLOBAL COMPUTER NETWORK; BUSINESS AND CAREER NETWORKING SERVICES; CONSULTING SERVICES IN THE FIELDS OF PERSONNEL RECRUITMENT, PROVIDING ONLINE ADVERTISING SERVICES TO OTHERS IN THE FIELDS OF PERSONNEL RECRUITMENT AND BRAND AWARENESS
Cl.42; ONLINE COMPUTER SERVICES, NAMELY NON-DOWNLOADABLE SOFTWARE FOR UPLOADING, MANAGING AND SEARCHING RESUMES, SOCIAL PROFILES, JOB QUALIFICATIONS AND PERSONNEL RECORDS
Cl.45; ONLINE SOCIAL NETWORKING SERVICES; PROVIDING ONLINE INFORMATION IN THE FIELDS OF PERSONAL ISSUES CONCERNING WORKPLACE BEHAVIOR, RELATIONSHIPS WITH WORK COLLEAGUES AND SUPERVISORS, AND WORK-LIFE BALANCE, FOR PERSONAL PURPOSES
THE PEOPLE’S GAMES, LLC
2900 W. OLYMPIC BLVD.,2ND FLOOR,SANTA MONICA,CALIFORNIA 90404,UNITED STATES OF AMERICA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A LIMITED LIABILITY COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF
DELAWARE, UNITED STATES OF AMERICA.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS THE
PEOPLE’S GAMES ..

Cl.9;Films, CDs, DVD, other prerecorded electronic and digital media featuring sports competitions and sports themes;
prerecorded audiovisual performances featuring sports competitions and sports themes; sports equipment, namely, time
clocks, timers, electronic point displays, yard measuring devices, devices for measuring distances and heights, and
protective headgear; computer programs for use in conducting, managing, tracking, and viewing sports competitions;
protective eyewear and cases; computer games, computer game equipment, namely, software, programs, consoles,
controllers; downloadable electronic games via the internet and wireless devices; downloadable ring tone and graphics
for mobile phones; computer game software for use on mobile and cellular phones.

Cl.25;Clothing, shirts, t-shirts, sweatshirts, sweaters, pull-overs, warm-up outfits, polo shirts, jerseys, tank tops, pants,
shorts, visors, hats, caps, baseball hats, beanies, jackets, athletic warm-ups, wristbands, basketball shorts, basketball
jerseys, basketball shoes, practice warm-up suits, soccer jerseys, soccer warm-up suits, soccer shoes, soccer socks,
soccer uniforms, goalie jerseys, football jerseys, football socks, baseball jerseys, baseball pants, baseball hats, belts,
clothing, namely, baseball stirrups, hockey jerseys, hockey socks, hockey sticks, hockey skate guard clothing, namely, moisture
wicking shirts, pants, shorts, and socks, golf shirts, golf shoes, golf spikes, tennis shirts, tennis shorts, tennis shoes,
boxing shorts, boxing shirts, mixed martial arts shirts, mixed martial arts shorts, running shorts, running shoes, track
shoes, underwear, pajamas, robes, jeans, belts, swim wear, coats, footwear, shoes, boots, athletic shoes, sandals, baby
cloth bibs; headwear; headbands.

Cl.41;Entertainment services, namely, organizing, staging, and conducting sports events and competitions; special
event coordination services; entertainment services, namely, providing online computer games, online video games, and
online electronic games
CVS HEALTH

Priority claimed from 18/02/2016; Application No. : 86911719 ;United States of America

3228981 06/04/2016

CVS PHARMACY, INC.
ONE CVS DRIVE, WOONSOCKET, RHODE ISLAND 02895, UNITED STATES OF AMERICA.

MANUFACTURERS AND MERCHANTS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF RHODE ISLAND, UNITED STATES OF AMERICA.

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used

To be associated with:
2648096, 2648097, 3074631, 3074632, 3119221, 3119222, 3228979, 3228980, 3228981

KOLKATA

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.
2648096,2648097,3119221,3119222,3228980,2648096,2648097,3074631,3074632,3119222,3228979,
3228980,2648096,2648097,3074631,3074632,3119222,2648096,2648097,2648096,2648097,3119221,3119222.

Cl.3; foot scrubs; pumice stones; cosmetic cream; non-medicated foot powder; aromatic body care products; wipes impregnated with a cleaning preparation; massage oil; bath oil

Cl.5; Diet supplements; dietary supplements; nutritional supplements; protein diet supplements; whey protein supplements; diet pills; nutritional supplement for eliminating toxins from the body; foot supplement; creams and powders for foot care; medicated foot lotion; medicated foot balm; wart removing preparations; corn and callus creams; antifungal preparations; bunion pads; corn pads; moleskin for medical purposes; cotton wool for medical purposes; odor neutralizing sprays for foot odor; athlete’s foot powders; medicated foot powder; Epsom salts; athlete’s foot preparations; chewing gum for medical purposes; medicated lozenges; tobacco and smoking cessation preparations that temporarily reduce the desire to smoke; transdermal patches featuring smoking cessation preparations; gels used for personal lubricant.

Cl.8; Foot care instruments; foot care implements, namely, foot scrapers; nail clippers; manicure instruments; manicure instruments; callus cutters; hand tools; hand tool, namely, a reacher to extend one’s reach to grab and grip objects

Cl.10; Heel cushions; medical products for feet; compression socks for medical or therapeutic use; splints; arch supports for footwear; supports for feet and toes for medical use; physical rehabilitation, physical therapy and sports medicine equipment all designed specifically for medical use; therapeutic hot and cold therapy packs; massage apparatus; support bandages; medical products; bags for the collection and disposal of emesis waste; medical products, namely, therapeutic mattresses, beds, seats and cushions, canes for medical purposes; crutches; slings; cervical collars; rollators; walkers; crutch accessory kits containing crutch tips, crutch pads, crutch cushions, crutch hand grips; walker accessories; walker accessories, namely, walker glide skis, walker replacement parts.

Cl.11; Commodes; toilets; sitz baths; toilet seats; shower heads; urinals

Cl.16; General purpose plastic bags; paper toilet bowl liners

Cl.17; Non-slip, rubber adhesive-backed bathtub appliques

Cl.18; Canes; cane handles; metal parts of canes and walking sticks

Cl.20; Cushions and portable bath seats; hangers in the nature of non-metal hooks used to hang a cane from a table or chair; inflatable pillows; non-metal bathtub grab bars

Cl.21; Cups; mixing cups; shoe horns

Cl.24; Bath mitts

Cl.25; Clothing; socks and insoles

Cl.26; Shoe laces; laces for footwear
Cl.29; Coconut oil
Cl.30; Food thickeners
Cl.32; Sports and energy drinks; smoothies; protein enriched sports drinks
GTB

3248748 02/05/2016

WPP LUXEMBOURG GAMMA SARL
124, Boulevard de la Pétrusse, Luxembourg L-2330, Luxembourg

Service Providers
A company organised and existing under the laws of Luxembourg

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used
DELHI

The Applicant wishes to claim rights in all colours.

Cl.35; Advertising, promotional and marketing services; digital and interactive advertising and marketing services; public relations services; publicity services; direct marketing advertising services for others; the placement of advertising in the media; marketing consulting; market research, surveys and analysis; media research and consultation; research, information, advisory and consultation services relating to business, advertising and marketing; statistical analysis and compilation; opinion polling services; planning, buying and negotiating advertising and media space and time; media planning and buying services in connection with advertising, namely, consulting and advising on the appropriate media to advertise in, and purchasing media time and space; media placement services, namely, placing advertising for others; providing media services in the field of one-to-one advertising and marketing, namely, the planning and purchase of media time and space for direct marketing advertising; sales promotion services; customer relationship management services; business and marketing consulting services related to advertising, marketing and brand development; event marketing; organization of promotional campaigns and related consultancy services; business and business management services; business administration; business marketing consulting services relating to branding and brand development, branding assessment, branding analysis, exploitation, namely, evaluation services and branding forecasting; organizing business exhibitions for business purposes; collection and compilation of business marketing information into computer databases; data processing; analysis and study of information collected on consumer opinions and behavior through market research and advertising studies; production of product and company advertising material for others; compilation of advertisements for use as web pages on a global computer network; production of advertising matter and commercials; post-production editing services for advertising and other video and audio communications; provision of information, advice and consultancy relating to the aforesaid services; provision of the aforesaid services on-line from a computer database or a global computer network.

Cl.41; Entertainment services; educational services; entertainment services, namely, production and distribution of television programs in the automotive field and a wide range of other fields; special event planning services for social entertainment purposes; educational services, namely, providing classes, seminars and workshops in the field of brand development and design; entertainment information provided from computer databases, the internet or other electronic networks; online computer and video game services provided from computer databases, the internet or other electronic networks; radio and television entertainment services, namely, production of radio and television programs and programs provided online from a computer, the internet or other electronic networks; providing branded, sponsored and other advertising, marketing and promotional related entertainment and content creative, production, distribution and other related services, including, without limitation, online and through other electronic networks; entertainment, namely, continuing programs in the automotive field accessible by radio, television, the internet, computer networks or other electronic networks; game services provided online from computer databases, the internet or other electronic networks, namely, providing online electronic and computer games, providing online video games, providing online augmented reality games, and providing online non-downloadable game software; online publishing services, namely, publishing books, magazines, reviews, electronic books, journals, musical works and audio-visual works in the field of advertising, marketing, promotional-related entertainment, content creative and related services; providing on-line electronic publications; publication of texts, electronic books and online journals; electronic library services for the supply of electronic data, text, audio, graphic images or video and archived data; provision of digital music from computer databases, the internet or other electronic networks, namely, providing non-downloadable playback of music; entertainment services, namely, the provision of music to mobile communications devices via the internet, other electronic networks and wireless networks; providing on-line music, not downloadable; provision of discussion group, blogging, chat room and other electronic information sharing services from computer databases, the internet or other electronic networks; provision of blogging, namely, blogs featuring advertising, marketing, promotional-related entertainment, content creative and related services; film and video editing services; copy editing; editing of radio and television programs; editing and recording of sounds and images; editorial consultation; editorial reporting services;
photo editing; post-production editing services in the field of music, videos, film, and video and audio communications; publication and editing of printed matter; publication of the editorial content of sites accessible via the internet and other electronic networks; video tape editing; written text editing; photographic services.

Cl.42; Design services; industrial design services; art work design; styling agencies (industrial design); graphic arts designing; interior design services; fashion design; architectural services; graphic design services; graphic design services for creating graphic elements of brands and trademarks; packaging design; product design and development; research and development of new products for others (product development); packaging and product design and consulting services related thereto; design of advertising logos; graphic design for creating graphic elements of advertising and promotional material; brand design services; corporate identity graphic design services; industrial product design; graphic art design; industrial design and industrial product development services; graphic design advisory services relating to the designing of graphic arts materials to be displayed on the internet; computer services; editing services for computer programs; software design and development, computer programming services, hosting of computer sites (web sites); assessment and selection of marketing software for use by others; designing and developing websites for others; hosting databases of others in the fields of marketing and advertising; providing a website featuring online non-downloadable software tools for image editing; computer services, namely, electronic digitizing of photographic images; graphic arts studio services, namely, providing graphics art design and graphic illustration for others; analysis of technical data, namely, providing IT consulting; consulting services relating to cross-platform conversion of digital content in the field of advertising and marketing into other forms of digital content; information, research, advisory and consultancy services in relation to all of the aforementioned services; computer services, namely, hosting on-line web facilities for others for organizing and conducting online meetings, gatherings, and interactive discussions. computer services, namely, creating an on-line community for registered users to participate in discussions, get feedback from their peers, form virtual communities, and engage in social networking services in the fields of advertising, marketing, promotional-related entertainment advertising, creative marketing design services content and marketing and advertising related services; hosting on-line web facilities for others for conducting interactive discussions and sharing on-line content; development of computer systems in the field of graphic arts; design (creation) and development of market research tools; creation of virtual and interactive images; updating and maintenance of computer software; installation of computer software and computer programs; development of systems for the storage of data; rental of computer software; services of an application service provider, namely, installation, electronic storage, rental, and maintenance of application software that allows users to play and program music and entertainment-related audio, video, text and other multimedia content; computerised data storage services; information, research and consultancy services relating to the aforesaid; provision of the aforesaid services on-line from a computer database or a global computer network.
MOBILYTIX

3295835  24/06/2016

COMVIVA TECHNOLOGIES LTD.
A-26 INFO CITY SECTOR 34, GURGAON, HARYANA-122001

Manufacturer, Merchants and Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C-2/39 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI

Used Since :20/06/2016

DELHI

Cl.9; CDs containing the software;
Cl.35; Business management, business administration, office functions; marketing; outsourcing services; advisory services for business management;
Cl.36; Financial affairs; financial information; financial consultancy; financial management; financing services;
Cl.38; Telecommunications;
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software;
SURFACEWISE

3300236  01/07/2016

ALLIED BIOSCIENCES, INC.
100 CRESCENT COURT, SUITE 450 DALLAS TEXAS 75201, UNITED STATES OF AMERICA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF NEVADA, UNITED STATES OF AMERICA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Cl.5; CHEMICAL PREPARATIONS FOR SANITARY PURPOSES NAMELY ANTIMICROBIAL COATINGS TO PREVENT AND INHIBIT THE GROWTH OF MOLD, MILDEW, BACTERIA, VIRUSES AND FUNGUS

Cl.40; TREATMENT OF MATERIALS, NAMELY APPLICATION OF COATINGS FOR OTHERS; APPLICATION OF PROTECTIVE SURFACE COATINGS FOR THE PURPOSES OF HYGIENE
ARVIND LIMITED
Naroda Road, Railwaypura Post, Ahmedabad - 380 025 also at 8th Floor, Du Parc Trinity, No. 17, M.G. Road, Bangalore - 560001
Manufacturers and Service Providers
A company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
AHMEDABAD
Cl.25; Clothing, footwear, headgear.
Cl.35; Retail stores; retail sales services provided by means of a global computer network; showroom services, ordering and on-line retail, wholesale, dealership distributorship services and agency; advertising, promotional and information services relating to the retailing, wholesaling and delivery of goods, publication of advertising material online; all related to clothing, footwear, headgear, advertising; marketing; business management; business administration; office functions.
OC - Auto

3374023  27/09/2016
EIKEN KAGAKU KABUSHIKI KAISHA
4-19-9 TAITO, TAITO-KU, TOKYO, JAPAN
MANUFACTURERS AND MERCHANTS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD OC ..

Cl.5;DIAGNOSTIC PREPARATIONS FOR MEDICAL USE; DIAGNOSTIC REAGENTS FOR MEDICAL USE; DIAGNOSTIC REAGENTS FOR IMMUNOLOGICAL DETECTION OF FECAL OCCULT BLOOD; DIAGNOSTIC KITS CONSISTING PRIMARILY OF MONOCLONAL ANTIBODIES, BUFFERS, REAGENTS FOR USE IN COLORECTAL CANCER TESTING; PHARMACEUTICAL PREPARATIONS

Cl.10;SPECIAL CONTAINERS CONTAINING REAGENTS FOR PRESERVING BIOLOGICAL SAMPLES FOR MEDICAL PURPOSES; FECES SAMPLING CONTAINERS CONTAINING REAGENTS FOR FECAL OCCULT BLOOD TEST FOR MEDICAL PURPOSES AND MEDICAL SPECIMEN COLLECTION CUPS AND CONTAINERS
OUTLINE INDIA

3374852  28/09/2016

PRERNA MUKHARYA
C 244 GF, Sushant Lok 1, Gurgaon - 122002, Haryana

Service Providers

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Used Since : 11/10/2012

DELHI

*No exclusive rights over the word INDIA.*

**Cl.35:** Data collection; retail services; Advertising; business management; business administration; office functions.

**Cl.42:** Research and analysis and Monitoring and evaluation, impact assessments, survey tool designing; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
LetSENDORSE DEVELOPMENT PRIVATE LIMITED
SCO-19, Sector - 15C, Chandigarh - 160015

Building holistic local impact ecosystems by bringing corporations, employee workforce, social organizations, innovative solutions, local communities and administration together on common platform.

Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109
Used Since :16/03/2014

DELHI

Cl.35; Advertising; business management; business administration; office functions
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
NINJA GLASS

3421170    28/11/2016

KOMURA-TECH CO., LTD.
6-2-67 NAKA-ISHIKIRI-CHO, HIGASHI-OSAKA-SHI, OSAKA, 579-8014, JAPAN
MANUFACTURERS AND MERCHANTS
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Cl.17; A LAMINATE FILM INCLUDING A LIQUID CRYSTAL MATERIAL INTERPOSED BETWEEN FILMS, PLASTIC SEMI-WORKED PRODUCTS, AN ADHESIVE FILM FOR WINDOW GLASSES, A PLASTIC FILM FOR AUTOMOBILE WINDOW GLASSES

Cl.19; BUILDING GLASS

Cl.20; INDOOR WINDOW BLINDS
NINJA FILM

3421171  28/11/2016
KOMURA-TECH CO., LTD.
6-2-67 NAKA-ISHIKIRI-CHO, HIGASHI-OSAKA-SHI, OSAKA, 579-8014, JAPAN
MANUFACTURERS AND MERCHANTS
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

Cl.17; A LAMINATE FILM INCLUDING A LIQUID CRYSTAL MATERIAL INTERPOSED BETWEEN FILMS, PLASTIC SEMI-WORKED PRODUCTS, AN ADHESIVE FILM FOR WINDOW GLASSES, A PLASTIC FILM FOR AUTOMOBILE WINDOW GLASSES

Cl.19; BUILDING GLASS

Cl.20; INDOOR WINDOW BLINDS
SELECT CITYWALK

3530108  20/04/2017
SELECT INFRASTRUCTURE PVT. LTD.
A-3 DISTRICT CENTRE, SAKET, NEW DELHI-110017
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.18; Leather and imitations of leather; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.

Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.

Cl.25; Clothing, footwear, headgear.
SELECT CITYWALKER

3530110 20/04/2017
SELECT INFRASTRUCTURE PVT. LTD.
A-3 DISTRICT CENTRE, SAKET, NEW DELHI-110017
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.18; Leather and imitations of leather; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.

Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.

Cl.25; Clothing, footwear, headgear.
ADVANCED LIVING SOLUTIONS.

3530226  20/04/2017
REHAU POLYMERS PRIVATE LIMITED
Khed-Pabal Road, Tal-Khed, Raigurunagar, Pune-410505, Maharashtra, India
a Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :11/05/2016

MUMBAI

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry, in particular unprocessed thermoplastic plastics in the form of powders, liquids, granules, balls or pastes, for the plastic and rubber industries, for the automobile and electric industries, for the construction industry and the aircraft industry, including starting products therefore and auxiliary products for the manufacture thereof, included in this class; Gases for laser cutting; Unprocessed polymers; Chemical additives to polymers; Polymers for industrial use

Cl.6; Metal locksets; Metal deadbolts; Metal door stops; Door seals of metal; Junctions of metal for pipes, fastening elements of metal for pipes

Cl.8; Hand-operated implements for construction engineering, namely sizing tools, pressing tools, assembly tools for liquid-conducting and/or gas-conducting pipeline systems; hand-operated hand tools, namely sizing tools, pressing tools, assembly tools for liquid-conducting and/or gas-conducting pipeline systems; hand tools and implements (hand-operated), namely sizing tools, pressing tools, assembly tools for liquid-conducting and/or gas-conducting pipeline systems; hand-operated devices and tools for treatment of materials, and building construction, repair and maintenance work; tube cutters [hand tools]; tube cutting instruments; cutting tools (hand tools); thread-cutting tools (hand tools); Hand tools (hand-operated) for working edgings for furniture, namely gluing apparatus for assembly purposes, capping apparatus, hot air blowers; external planes, internal planes, grinding apparatus, cutting tools (hand-operated); thread-cutting tools (hand tools)

Cl.11; Lighting, heating, steam generating, cooking, refrigerating, drying, ventilating and water conduits apparatus as well as sanitary installations; basins, sinks, kitchen sinks, sink units; extractor hoods for kitchens; ventilation hoods for laboratories; bath tubs; bath tubs for baths; showers; shower trays; shower cubicles (complete); clean chambers, sterile chambers (sanitary installations); wash-stands (parts of sanitary installations); sanitary apparatus and installations; toilets (water-closets); toilet bowls (WC); toilet seats (WC); partition walls for bath tubs or showers; wash-basins (parts of sanitary installations); street lamps; Hydrogen-generation equipment and components, namely, hydrogen generators, hydrogen purifiers, hydrogen purification membranes, fuel processors, and steam reformers; Industrial cooling and heating installations; Cooling and heating machines and installations; Water dispensers; air-conditioning units and installations; Biogas fermentation reactors, namely, percolating fermenters and dry fermenters; Waste water purification installations; Waste water treatment apparatus

Cl.17; Lenses for industrial laser cutting machines; Laser equipment designed for cutting, drilling, marking, engraving and shaping optical lenses for eyeglasses; Closed circuit television systems (CCTV); antennas; Communications headsets for use with communication radios, intercom systems, or other communications network transceivers; Security alarms audio and video systems; Elastomeric polymers; Films and sheets made from polymers; Garden hoses; Insulating materials for insulation against sound; Extruded plastic in the form of edge banding for use on furniture and countertops; Rubber door stops; Junctions not of metal for pipes, goods made from plastics (semi-finished products), sealing material for use in pipes and tubing/hoses (non metallic)

Cl.19; Hardwood decking boards; Softwood decking boards; Wooden decking boards; Building materials, namely, manufactured brick veneer for use on interior and exterior walls, floors and surfaces, patios, poolside’s and driveways; Plastic profiles as components for tambour door construction; Building materials (not of metal), particularly slabs, panels, mouldings made of plastics, mineral and ceramic materials, wood, wooden composites and wood replacement materials for use in furniture construction and interior furnishings as well as for horizontal worktops for bathroom and kitchen furnishing, laboratory facilities, restaurants, shop fitting, hotels, as well as in clinics, hospitals and in building design; buildings, transportable, (not of metal); wall claddings; linings for building; wall linings (not of metal), for building; rock crystal; silica (quartz); clay (potters’) (raw material); Pipes (non metallic) for construction purposes, pipes (non metallic) for heating systems, pipes (non metallic) for water supply, pipes (non metallic) for drinking water systems as well as fittings

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn,
bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics; furniture and furniture components, included in this class; laboratory furnishing (furniture); shelves for storage; tea trolleys (furniture); medicine cabinets; yellow amber; flower-stands (furniture); book rests (furniture); library shelves; sideboards (furniture); dinner wagons (furniture); office furniture; towel closets (furniture); edgings of plastic for furniture; coat stands (furniture); chests of drawers; hospital beds; counters (tables); massage tables; doors for furniture; mouldings (mouldings) for picture frames; cupboards; writing desks; typing desks; desks (furniture); lockers; school furniture; meat chests, not of metal; tables; table tops; dressing tables; showcases (furniture); washstands (furniture); work benches

Cl.35; Bringing together of goods for presentation and sales purposes in the fields of fastening materials, furniture fittings, hand tools, plastics in extruded form for use in manufacture, work surfaces, components for the furniture industry and joinery, edge strips, furniture, mineral and wood materials, edgings; online mail order in the fields of fastening materials, furniture fittings, hand tools, plastics in extruded form for use in manufacture, work surfaces, components for the furniture industry and joinery, edge strips, furniture, mineral and wood materials, edgings; presentation of goods in communications media for retail; retailing, including via the internet, in the field of quickly delivered collections of fastening materials, furniture fittings, hand tools, plastics in extruded form for use in manufacture, work surfaces, components for the furniture industry and joinery, edge strips, furniture, mineral and wood materials, edgings

Cl.39; Storage of components for the furniture industry and joinery; logistics in the transport sector; delivery of goods

Cl.42; Technical consultancy for design in the fields of the furniture industry and joinery; technical consultancy in the field of industrial design; industrial design; Services of a technical measurement and testing laboratory; services of a chemist; services of engineers; services of a chemical laboratory; carrying out chemical analyses; carrying out engineering tests; material testing
3535482 27/04/2017
MALABAR DEVELOPERS PRIVATE LIMITED
41/2299, 3rd FLOOR, MALABAR GATE, RAM MOHAN ROAD, PUTHIYARA P. O., KOZHIKODE - 673 004, KERALA STATE, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since: 30/08/2012

CHENNAI

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
Cl.36; INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS
Cl.37; BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
THE RAINMAKER GROUP

3565458  07/06/2017
TRMG ADVISORS LLP
E-1503, 15TH FLOOR, OBEROI SPLENDOR, JOGESHWARI VIKHROLI LINK ROAD, ANDHERI EAST, MUMBAI - 400060
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
BHARUCHA AND PARTNERS
4TH FLOOR, CECIL COURT, M AHAKAVI BHUSHAN MARG, COLABA, MUMBAI-400 039.
Used Since :25/07/2015
MUMBAI
Services restricted as applied for..
Cl.35; Advertising, Business Management, Consultancy including merger of companies, Business Administration, Office Functions.
Cl.36; INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS
ROBIN

3594477    19/07/2017
WILLIAMS-SONOMA, INC.
3250 Van Ness Avenue, San Francisco, CA 94109
A Delaware corporation

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI

Cl.9; Personal electronic devices for recording, organizing, transmitting, manipulating, monitoring, reviewing, and receiving text, data, images and audio files relating to health and wellness; sound recording and playback machines; sound reproducing apparatus; apparatus for transmitting and reproducing sound or images; downloadable mobile applications relating to health and wellness.

Cl.20; Mattresses, pillows; window shades.

Cl.24; Bedding, namely, bed sheets, duvet covers, coverlets, bed blankets, comforters, quilts, mattress pads, pillow cases, pillow shams, bedskirts; window curtains, draperies, and window panels.
3615058  18/08/2017
Power Box AG
Poststrasse 6, 6301 Zug, Switzerland
A limited company organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
CHARU MEHTA LAW ASSOCIATES
A-432, Defence Colony, New Delhi- 110024

Proposed to be Used
DELHI

Cl.6; Common metals and their alloys; metal building materials; transportable buildings of metal; materials of metal for railway tracks; non-electric cables and wires of common metal; ironmongery, small items of metal hardware; pipes and tubes of metal; safes; goods of common metal not included in other classes; ores; non-electric cables and wires of common metal; socket head cap screws, tool boxes of metal, apparatus for clamping wood pieces (vice benches), screws (including self-drilling, self-tapping, threaded, and wood screws); parts, fittings and accessories for the aforementioned goods.

Cl.7; Machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand operated; incubators for eggs; power tools; wrenches (including ratchet, socket, tap and torque wrenches) socket sets, socket spanners, socket wrenches, sockets, socket head cap screw keys, soldering irons (including gas operated, temperature controlled gas), saws, electrically operated hand saws, clamps, vices, spanners; drill bits; parts, fittings and accessories for the aforementioned goods.

Cl.8; Hand tools and implements (hand-operated); cutlery; side arms; razors; wrenches (including ratchet, socket, tap, torque), socket sets, socket spanners, socket wrenches, sockets, socket head cap screw keys, sockets hand operated, pliers, shovels, spades, axes, knives, forks (hand tools), tool bags (filled), saws, clamps, vices, spanners; drill bits; parts, fittings and accessories for the aforementioned goods.
MAK "V" ELIXIR FLOW PVT. LTD.
A-42/4, MAYAPURI INDUSTRIAL AREA, PHASE-I, NEW DELHI, WEST DELHI, DELHI, INDIA 110064
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Attorney address:
DEEPAK TANWAR
WZ-158, NARAINA VILLAGE, NEW DELHI-28

Proposed to be Used
DELHI

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.11; APPARATUS FOR WATER SUPPLY AND SANITARY PURPOSE; WATER SUPPLY INSTALLATIONS; WATER PURIFICATION INSTALLATIONS; WATER DISTRIBUTION INSTALLATIONS; WATER CONDUITS INSTALLATIONS; WATER FILTERING APPARATUS; WATER STERILIZERS; WATER PURIFYING APPARATUS AND MACHINES; WATER SOFTENING APPARATUS AND INSTALLATIONS; WATER INTAKE APPARATUS; WATERING INSTALLATIONS, AUTOMATIC; WATER FLUSHING INSTALLATIONS/FLUSHING APPARATUS SOLAR WATER HEATER, SOLAR THERMAL COLLECTORS [HEATING]; SOLAR WATER HEATER INSTALLATIONS

Cl.40; WATER TREATING
LF, LLC
P.O. Box 39, Mount Mourne, North Carolina 28123, United States of America
A company incorporated under the laws of the state of Delaware

Address for service in India/Attorney address:
NIHARIKA SINGH
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Hospitality District, Aerocity, IGI Airport, New Delhi-110037

Proposed to be Used
To be associated with:
2875451, 2876967, 2960742

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2875451, 2876967 & 2960742.

Cl.9; Speakers; chargers; laptop and tablet sleeves; computer bags.
Cl.16; Notepads, notebooks; celebration cards; pens, pencils.
Cl.18; Sling bags; umbrellas.
Cl.21; Mugs; cups; drinking glasses; bottles.
Cl.25; Shirts; t-shirts; kurtas; stoles; jackets; hoodies; socks; hats; caps.
3673228  09/11/2017

SHIVANG GUPTA
trading as ;ARTS & CRAFTS OF INDIA
1216, CHAH RAHAT, NEAR JAMA MASJID, DELHI-110006
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Attorney address:
PARAMVEER BHATI
H.N.207, VPO-SALEMPUR GURJAR, GREATER NOIDA, GAUTAM BUDH NAGAR-203202, U.P., INDIA

Proposed to be Used

DELHI

Cl.21; HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; COMBS AND SPONGES; BRUSHES [EXCEPT PAINTBRUSHES]; BRUSH-MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; UNWORKED OR SEMI-WORKED GLASS, EXCEPT BUILDING GLASS; GLASSWARE, PORCELAIN AND EARTHENWARE

Cl.36; INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS; FINANCIAL CONSULTANCY
EXACTO

3685849  23/11/2017

HCL TECHNOLOGIES LTD.
A-9, Sector – 3, NOIDA – 201301 (U.P.), INDIA
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :13/10/2017

DELHI

Cl.9; Artificial Intelligence based Automation software, namely, software capable of interpreting, extracting and reading both structured and unstructured text information; Web site development software, software development tools; Computer Software Tool; computer software, hardware and peripherals; computer software for use in management of the information technology department organization, operations, solution development and projects for various entities.

Cl.42; Design and development of computer hardware and software; design and development of software for business process automation; design and building digital platforms and applications; Consultancy in the design and development of computer hardware and computer software; computer programming, computer programming consultancy; maintenance of software, design, development and implementation of software; computer programming services; computer system and software design; installation and maintenance of computer software; updating of computer software; consulting services relating to the development, implementation of customized computer programmes; Software as a service (SaaS) services; Platform as a service (PaaS) services; Computer project management services and outsourcing in the field of remote infrastructure, network, data centre and server management, web site development services, creating and maintaining websites, provision of specialized services including namely evaluations, estimates, research and reports in the field of computers and telecommunications; scientific and technological services and research and design relating thereto; technical research, architecture services, technical analysis; advisory, consultancy and information services relating to the aforesaid services.
3695178 05/12/2017
NEPTUNE INDIA LIMITED
A-11, Sector 59, Noida 201301
An Indian company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
3695176, 3695177
DELHI
Cl.42; Computer Software Consultancy, Energy Auditing, Quality Control, Consultancy in the Field of Energy Saving.
EURO REPAR CAR SERVICE
Immeuble Pôle tertiaire 2,1 Boulevard de l'Europe, 78300 Poissy, France
A company organised and existing under the laws of France.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3696134.

Cl.1; Chemical preparations for motor vehicles, brake fluids for vehicles, fluids for hydraulic circuits, coolants, antifreeze solutions for vehicles.

Cl.3; Washing products for motor vehicles, windscreen cleaning liquids.

Cl.4; Lubricants for motor vehicles.

Cl.7; Air filters, oil filters, petrol filters, gas-oil filters, spark plugs for vehicle engines, heater plugs for vehicle engines, belts for motors and engines for motor vehicles, drive belts for motor vehicle accessories, alternators for motor vehicles, starters for motor vehicles, joints for motors and engines, valve guides, exhaust pipes and silencers for motor vehicles, exhaust pipe fastenings for motor vehicles, catalytic exhaust-gas converters and catalyzers for motor vehicles; cylinder heads and joints for cylinder heads, connecting rods, drums, valves, fastenings for motor vehicle engines; compressors for motor vehicle air conditioning.

Cl.9; Lambda sensors, batteries for motor vehicles, condensers, fuses, thermostats (parts of apparatus for cooling air).

Cl.11; Lights and headlamps for motor vehicles; lamps, air conditioning devices for motor vehicles and components (dehydrators, gas refills), air-cooling apparatus and their parts (water pumps, radiators); filters for motor vehicles (parts of air-conditioning installations).

Cl.12; Vehicles, apparatus for locomotion by land, automobile vehicles, their components, namely suspension shock absorbers for vehicles; shock absorbing springs for vehicles; engines for land vehicles; gear boxes for land vehicles; vehicles chassis; bodies for vehicles; transmission shafts for land vehicles; hydraulic circuits for vehicles; torque converters for land vehicles; clutches; axles; brakes for vehicles; vehicle wheels; rims for vehicle wheels; hubcaps for vehicle wheels; hubs for vehicle wheels; pneumatic tires; steering wheels; vehicle seats; head-rests for vehicle seats; security systems for vehicles such as safety belts and air bags; rearview mirrors; windshield wipers; torsion bars; bumpers; protective moulding rods; car deflectors; spoilers; windshields; sunroofs; vehicle windows; tank caps; luggage carriers for vehicles.

Cl.35; Retail services of spare parts for motor vehicles.
Cl.37; Motor vehicle maintenance, repair and servicing; vehicle breakdown assistance (repair services).

Cl.39; Transportation services, particularly by car; rental and lending of motor vehicles; garage rental services; vehicle breakdown assistance (towing).
Priority claimed from 07/07/2017; Application No. : 87519018 ;United States of America

3696673  07/12/2017

Queen Lilo LLC
103 Foulk Road, Suite 202, Wilmington, Delaware 19803, U.S.A
a limited liability company organized and existing under the laws of state of Delaware, U.S.A.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.18; All-purpose carrying bags, tote bags, traveling bags, shoulder bags, clutch purses, backpacks, athletic bags, messenger bags, wallets, coin purses and cosmetic bags sold empty.

Cl.25; Clothing, footwear and headgear, namely, shirts, long-sleeved shirts, t-shirts, tank tops, tunics, sleeveless jerseys, vests, swimwear, sweatshirts, hooded sweatshirts, bras, sport bras, jackets, coats, pants, sweatpants, capri pants, leggings, athletic tights, tracksuits, shorts, skorts, skirts, dresses, undergarments, socks, gloves, loungewear; hats, caps, toques, visors, headbands; footwear.
In.Dialogue

3697165  07/12/2017

DELHI ART GALLERY PRIVATE LIMITED
11 HAUZKHAS VILLAGE, NEW DELHI-110016
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.35; Pop-up art galleries and exhibitions for commercial gain; art galleries and all activities in relation to art promotion.
Cl.41; Exhibitions on art, education and conference on art, creating and reinventing museums.
3697398  07/12/2017
JASMINE
House no. 3, Inderlok Street Yamunanagr, Haryana
Individual
Proposed to be Used
DELHI
Cl.16; Stationery
Cl.27; Wall Hangings (non-textile) and Posters containing art
Trade Marks Journal No: 1942, 24/02/2020  Class 99

PRATEEK REALTORS INDIA PRIVATE LIMITED
A-42, Prateek Pro-Menage, Sector-67, NOIDA-201301
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.
Cl.37; Building construction; repair; installation services.
HYPERION MATERIALS & TECHNOLOGIES (SWEDEN) AB
Lerkrogsvagen 19, 12680 Stockholm, Sweden

a limited liability company incorporated under the laws of Sweden.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
DELHI

Cl.3; Sharpening preparations; polish powder; abrasives; grinding preparations; rubbing cream; corundum.

Cl.6; Alloys of common metal; hard alloys; common metals, unwrought or semi-wrought.

Cl.7; Power operated metal working machine tools, including milling, turning, boring and drilling tools and tool holders and inserts for such tools. Tools [parts of machines]; sharpening wheels [parts of machines]; electrical grinding wheel engines, stroping machines; blade sharpening [stropping] machines; millstones; grindstones [parts of machines]; cemented carbide tools; cutting tools; aperture knife tools; machine tools.

Cl.8; Abrading instruments [hand instruments]; blade sharpening instruments; sharpening wheels [hand tools]; sharpening stones; knife steels; augers [hand tools]; bits [parts of hand tools]; scraping tools [hand tools].

Cl.9; Computerized electronic controllers for use in monitoring power-operated machine tools in hard and super hard materials applications; computer programs, and computer software all for the calculation of cutting data for machine tools in hard and super hard materials applications; remote control apparatus for power-operated machine tools to monitor cutting data, computer aided manufacturing software for hard and super hard materials applications; sensors; computerized electric integrated control systems for metal working machines and tools in hard and super hard materials applications; computer software for calculation of data collected in connection with machine working machines and tools in hard and super hard materials applications; computer software for increased machine working tool productivity in hard and super hard materials applications.

Cl.40; Recycling of carbide substrates; material treatment information; regrinding and recoating of tools and machines.

Cl.42; Design, maintenance and installation of computer software for monitoring all hard and super hard materials applications; consultancy relating to computer software for monitoring all hard and super hard materials applications; design of machine tools and machines for metal working.
Priority claimed from 22/06/2017; Application No. : 87501125 ;United States of America

ACT, Inc.
500 ACT Drive, Iowa City, Iowa 52243, United States of America.
An Iowa corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1715220, 1715221, 3339206

DELHI
Cl.9;Downloadable electronic publications in the nature of manuals, catalogues, newsletters, brochures, booklets, score reports, guidebooks, statistical reports, and teaching playbooks and materials in the fields of education, social and emotional learning factors, skills assessments and standardized testing.

Cl.41;Providing educational and skills assessment services; Providing online educational publications, namely, newsletters, brochures, catalogues, manuals, guidebooks, statistical reports and teaching playbooks and materials, all in the fields of education, social and emotional learning factors, skills assessments and standardized testing; Educational and skills testing services featuring the use of standardized tests and surveys; Providing online computer manuals for web-based administration of tests; Providing online educational services, namely, providing summative and formative educational assessments in the fields of social and emotional learning factors; Educational and skills testing services; Preparing, administering, and scoring standardized tests; Educational services, namely, providing online reports containing scores and score interpretation for educational and skills-based tests.

Cl.42;Providing temporary use of online non-downloadable computer software, namely, testing and assessment software in the fields of education, social and emotional learning factors, skills assessments and standardized testing; Providing a web site featuring technology that enables students, parents, educators and administrators to analyze and interpret student formative and summative assessment testing data reflecting social and emotional learning factors in the field of education at the middle school and high school levels.
Noi at Chanakya

3708689  21/12/2017

DLF LIMITED
2nd Floor, DLF Gateway Tower, DLF Cyber City, Phase – III, Gurugram -122002 (Haryana)
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. words separately. Mark shall be used as a whole as represented.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.43; Services for providing food and drink; temporary accommodation.
3711854    26/12/2017
FACEBOOK TECHNOLOGIES, LLC
1601 Willow Road, Menlo Park, CA 94025, United States of America
A limited liability company registered in the state of Delaware.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Mark shall be used as represented.
Cl.9; Computer hardware; software for social networking; software development tools; software for use as an
application programming interface (API); application programming interface (API) for use in building software
applications; application programming interface (API) for software which facilitates online services for social networking
and for data retrieval, upload, download, access and management; software for creating, managing, and interacting with
an online community; software for organizing, searching for and managing events; software for creating, editing,
uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating,
indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic
media or information via computer and communication networks; software for modifying and enabling transmission of
images, audio, audio visual and video content and data; software for the collection, managing, editing, organizing,
modifying, transmission, sharing, and storage of data and information; computer software for sending and receiving
electronic messages, alerts, notifications and reminders; magnetically encoded gift cards; virtual reality game software;
augmented reality game software; mixed reality game software; virtual reality game computer hardware; augmented
reality game computer hardware; mixed reality game computer hardware; computer peripheral devices; virtual,
augmented, and mixed reality software for use in enabling computers, video game consoles, handheld video game
consoles, tablet computers, mobile devices, and mobile telephones to provide virtual reality experiences; game software
for wireless devices; game software for handheld electronic devices; electronic game software; electronic game software;
virtual reality software; augmented reality software; mixed reality software; virtual reality software; Video game software;
interactive multimedia computer game programs; downloadable electronic game programs; computer game software;
headsets for use with computers; laser equipment for non-medical purposes; software for integrating electronic data with real world
environments for the purposes of entertainment, education, gaming, communicating, and social networking; software for
converting natural language into machine-executable commands; software, namely, an interpretive interface for
facilitating interaction between humans and machines; personal assistant software; social assistant software; software
for planning activities with other users, making recommendations; software for social and destination mapping; software
for ordering and/or purchasing goods and services; software for wireless content, data and information delivery; software
for creating, managing and accessing groups within virtual communities; virtual reality computer hardware; virtual reality
game computer hardware; virtual reality software for use in enabling computers, video game consoles, handheld video
game consoles, tablet computers, mobile devices, and mobile telephones to provide virtual reality experiences; computer
software for home video game consoles; wearable peripherals for computers, tablet computers, mobile devices and
mobile telephones, namely, configurable head-mounted displays; headphones for use with video game console; computer
software; augmented reality computer hardware; virtual reality headsets; augmented reality headsets; virtual reality
glasses; augmented reality glasses; virtual reality software for navigating a virtual reality environment; augmented reality
software for navigating an augmented reality environment; augmented reality software for use in enabling computers,
video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile telephones to
provide augmented reality experiences; headsets for virtual reality games; headsets for augmented reality games;
handheld virtual reality controllers; handheld augmented reality controllers; video and computer game programs; interactive entertainment software; gesture recognition software; motion tracking sensors for virtual reality technology; motion tracking sensors for augmented reality technology; computer software for controlling the operation of audio and video devices; digital media streaming devices; earphones; headphones; video display software; video display hardware, namely, video drivers for video eyewear; software for navigating a virtual reality environment; software for use in enabling computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile phones to provide virtual reality and augmented reality experiences; virtual reality software for object tracking, motion control and content visualization; augmented reality software for object tracking, motion control and content visualization; virtual reality software for users to experience virtual reality visualization, manipulation and immersion; augmented reality software for users to experience augmented reality visualization, manipulation and immersion; virtual reality software for operating virtual reality headsets; augmented reality software for operating augmented reality headsets; virtual reality software for interactive entertainment; augmented reality software for interactive entertainment; headsets; software for recording, storing, transmitting, receiving, displaying and analyzing data from wearable computer hardware; wearable computing devices comprised primarily of software and display screens for connection to computers, tablet computers, mobile devices, and mobile phones in order to enable virtual reality and augmented reality world experiences; goggles for enabling virtual reality, augmented reality world experiences; software for use in creating and designing virtual reality and augmented reality software; application programming interface (API) for computer software for developing and creating virtual reality and augmented reality experiences; software and firmware for operating system programs; computer operating systems; software for tracking motion in, visualizing, manipulating, viewing, and displaying augmented and virtual reality experiences; software, firmware and hardware for use in visual, voice, audio, motion, eye and gesture tracking and recognition; hardware and software for operating sensor devices; electronic sensor devices, cameras, projectors, and microphones for gesture, facial, and voice detection, capture and recognition; hardware and software for detecting objects, user gestures and commands; software and firmware for controlling, configuring and managing computer systems and software and firmware for communicating with electronic devices; software for communicating with electronic devices; computer operating system software; software driver programs for electronic devices for enabling computer hardware and electronic devices to communicate with each other; cameras; batteries; battery chargers; battery cases; battery packs; power charging and power management devices for mobile electronic devices; charging docks; charging stands for mobile electronic devices; base chargers for mobile electronic devices; power banks; external chargers; wireless charging cases; rechargeable electric battery devices, namely, rechargeable batteries and portable power supplies; rechargeable external battery packs for use with mobile electronic devices; chargers for batteries; power adapters; electrical adapters; electrical and electronic connectors; power adapters; bags and cases specially adapted for mobile electronic devices; handheld virtual reality controllers; handheld augmented reality controllers; interactive entertainment software; gesture recognition software; motion tracking sensors for virtual reality technology; motion tracking sensors for augmented reality technology; computer software for controlling the operation of audio and video devices; digital media streaming devices; earphones; headphones; video display software; video display hardware, namely, video drivers for video eyewear; software for navigating a virtual reality environment; software for use in enabling computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile phones.
buying; business networking; employment and recruiting services; advertising and information distribution services, namely, providing classified advertising space via the internet and communications networks; pre-paid gift card services, namely, issuing gift card certificates that may be redeemed for goods or services; charitable services, namely, promoting public awareness about charitable, philanthropic, volunteer, public and community service and humanitarian activities; organizing exhibitions and events in the field of software and hardware development for commercial or advertising purposes; association services that promote the interests of professionals and businesses in the field of mobile software application development; online advertising and promoting the goods and services of others via the internet; marketing and advertising consultation services; arranging and conducting special events for commercial, promotional or advertising purposes; advertising via electronic media; organizing, promoting and conducting exhibitions, trade shows and events for business purposes; online retail store services featuring virtual reality and augmented reality headsets, games, content and digital media; dissemination of advertising for others via the internet and communication networks; promoting the goods and services of others by means of distributing video advertising on the internet and communication networks; advertising services, namely, targeting and optimization of online advertising; business management; business administration, office functions; brand consulting; design of advertising materials for others; providing online business directories featuring the businesses, products and services of others.

Cl.38; Photosharing and video sharing services, namely, electronic transmission of digital photo files, videos and audio visual content among internet users; telecommunication services; providing access to computer, electronic and online databases; telecommunications services, namely, electronic transmission of data, messages, graphics, images, audio, video and information; providing online forums for communication on topics of general interest; providing online communications links which transfer mobile device and internet users to other local and global online locations; facilitating access to third party websites or to other electronic third party content via a universal login; providing online chat rooms, email and instant messaging services, and electronic bulletin boards; audio, text and video broadcasting services over the internet or other communication networks; voice over internet protocol (VOIP) services; telephony communication services; providing access to computer databases in the fields of social networking, social introduction and dating; peer-to-peer photo and data sharing services, namely, electronic transmission of digital photo and video files, graphics and audio content among internet users; telecommunications and peer-to-peer network computer services, namely, electronic transmission of images, audio-visual and video content, photographs, videos, data, text, messages, advertisements, media advertising communications and information; streaming and live streaming of video, audiovisual, and interactive and audiovisual content via the internet; telecommunications services, namely, electronic transmission of virtual and augmented reality content and data; providing electronic bulletin boards for transmission of messages among users in the field of general interest; video conferencing services; providing technical support services regarding the usage of communications equipment; providing facilities and equipment for video conferencing; teleconferencing; providing an online community forum for users to share and stream information, audio, video, real-time news, entertainment content, or information, to form virtual communities, and to engage in social networking; electronic exchange of voice, data, audio, video, text and graphics via the internet and telecommunications networks.

Cl.41; Entertainment services; photosharing and video sharing services; electronic publishing services; entertainment services, namely, facilitating interactive and multiplayer and single player game services for games played via the internet or communications networks; providing information about video games, electronic or interactive multimedia games via the internet or communications networks; arranging and conducting competitions and facilitating events for players of electronic or interactive multimedia games; providing online resources for software developers; organizing contest and incentive award programs for software developers; publication of educational materials, namely, publishing of books, journals, newsletters, and electronic publications; online journals, namely, blogs; entertainment services, namely, providing virtual reality games, interactive entertainment and virtual reality content; entertainment services, namely, providing augmented reality games, interactive entertainment and augmented reality content; entertainment services, namely, providing mixed reality games, interactive entertainment and mixed reality content; providing a computer game for use network-wide by network users; providing online virtual reality games; providing online augmented reality games; providing online mixed reality games; entertainment services, namely, providing online video games; organizing exhibitions and events in the field of interactive entertainment, virtual reality, and augmented reality, consumer electronics and video game entertainment software, hardware and technology; organizing exhibitions and events in the field of software development for educational purposes; educational services, namely, organizing and conducting conferences and seminars in the fields of virtual reality, augmented reality, artificial intelligence and the internet of things; providing computer, electronic and online databases in the field of entertainment; rental of photography and/or videography kiosks for capturing, uploading, editing and sharing of pictures and videos; entertainment services, namely, providing online facilities for streaming entertainment content and live streaming video of entertainment events; providing online computer and video games; entertainment services, namely, providing interactive entertainment and virtual reality content; entertainment services, namely, arranging and conducting of competitions for encouraging use and development of interactive entertainment, virtual reality, augmented reality, consumer electronics, and video game entertainment software and hardware; organizing exhibitions and events for cultural, educational, or entertainment purposes; production of video and computer game software; virtual reality arcade services; augmented reality arcade services; virtual reality game services provided online from a computer network; augmented reality game services provided online from a computer network; providing online computer games and interactive games; providing online virtual reality games; augmented reality video production; virtual reality video production; production of video and computer game software; multimedia production services; entertainment services, namely, providing virtual reality environments; entertainment services, namely, providing online virtual reality environments; entertainment services, namely, providing online augmented reality environments; providing entertainment information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, photographic images and audio visual information and communication networks; organizing, promoting and conducting exhibitions, trade shows and events for business purposes; providing information about online computer games and video games via computer or communication networks; arranging and conducting competitions and facilitating events for video gamers and computer game players; organizing exhibitions in the field of interactive entertainment, virtual reality, consumer electronics and
video game entertainment industries for cultural or educational purposes arranging and conducting educational conferences organizing exhibitions and events in the field of software development for educational purposes; education services; providing of training; sporting and cultural activities.

Cl.42: Design and development of computer hardware and software; computer services, namely, creating virtual communities for registered users to organize groups and events, participate in discussions, get feedback from their peers, and engage in social, business and community networking; computer services, namely, hosting electronic facilities for others for organizing and conducting meetings, events and interactive discussions via communication networks; computer services in the nature of customized electronic personal and group profiles or webpages featuring user-defined or specified information, including, audio, video, images, text, content, and data; Computer services, namely, providing search engines for obtaining data on the internet and communication networks; providing online facilities featuring technology that enables online users to create personal profiles featuring social and business networking information and to transfer and share such information among multiple online facilities; non-downloadable software for social networking, creating a virtual community, and transmission of audio, video, images, text and data; application service provider (ASP) featuring software to enable or facilitate the electronic business and e-commerce transaction; providing application programming interface (API) software for use in electronic messaging and transmission of audio, video, images, text, content and data; software for electronic messaging; non-downloadable computer software for sharing and displaying a user’s location, planning activities with other users and making recommendations; application service provider (ASP) featuring software to enable or facilitate the sharing and displaying a user’s location, planning activities with other users and making recommendations; non-downloadable computer software for social and destination mapping; application service provider (ASP) featuring software to enable or facilitate social and destination mapping; non-downloadable software for ordering and/or purchasing goods and services; application service provider (ASP) featuring software to enable or facilitate ordering and/or purchasing goods and services; non-downloadable software for creating, managing and accessing user-created and administered private groups within virtual communities; non-downloadable software for providing a virtual marketplace; platform as a service (PAAS) featuring software platforms for social networking and transmission of images, audio-visual content, video content and messages; non-downloadable software for streaming multimedia entertainment content; providing personal assistant software; providing social assistant software; design and development of computer game hardware and software; design and development of virtual reality hardware and software; design and development of augmented reality hardware and software; design and development of mixed reality hardware and software; computer services in the nature of providing customized online pages featuring user-defined or specified information, personal profiles, virtual reality, and augmented reality content and data; software development; design and development of interactive multimedia software; maintenance and repair of computer software; non-downloadable software for transmitting, sharing, receiving, downloading, displaying, interacting with and transferring content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works; computer services, namely, providing information in the fields of technology and software development via the internet; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; computer services, namely, cloud hosting provider services; online non-downloadable cloud computing software for use in electronic storage of data; online non-downloadable cloud computing software for virtual, augmented reality applications and environments; file sharing services, namely, providing online facilities for others featuring technology enabling users to upload and download electronic files; hosting of digital content on the internet; scientific and technological services and research and design relating thereto; industrial analysis and research services; computer services, namely, providing remote management of devices via computer networks, wireless networks or the internet; providing software for facilitating and arranging for the financing and distribution of fundraising and donations; providing software for online charitable fundraising services and financial donation services.

Cl.45; Social introduction, networking and dating services; online social networking services; user verification services; identification verification services; business identification verification services.
Diamant
3712945   27/12/2017
ICICI BANK LIMITED
ICICI Towers, NBCC Place, Pragati Vihar, Bhishma Pitamah Marg, New Delhi-110003 and also at 7th Floor, North Tower, West Wing, ICICI Bank Towers, Bandra - Kurla Complex, Mumbai - 400051.
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since : 21/11/2012

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks.

Cl.36; Insurance; financial affairs; monetary affairs.
Emeralde

3712946    27/12/2017

ICICI BANK LIMITED

ICICI Towers, NBCC Place, Pragati Vihar, Bhishma Pitamah Marg, New Delhi-110003 and also at 7th Floor, North Tower, West Wing, ICICI Bank Towers, Bandra - Kurla Complex, Mumbai - 400051.

An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:

ANAND AND ANAND.

B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks.

Cl.36; Insurance; financial affairs; monetary affairs.
NAMJOSH
3718258  03/01/2018
NAMRATA JOSHIPURA
B-65, Sector 5, Noida, UP 201301, India
An Indian National.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.18; Clutches; bags, handbags, sling bags; leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.
Cl.25; Clothing, footwear, headgear.
Cl.35; Retail and wholesale services, Outlets, online promotional services; advertising; business management; business administration; office functions.
3723636  10/01/2018
GENIETALK PVT.LTD
SUMMIT BUSINESS BAY, OPP CINEMAX, ANDHERI (E) MUMBAI 400069
COMPANY

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74, 1IG COLONY, INDORE (M.P)-452007

Proposed to be Used
MUMBAI

Cl.9; Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire extinguishing apparatus

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3723680  10/01/2018
RAVINDER AGGARWAL
AB-44, First Floor, Mianwali Nagar, Delhi-110087
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :03/11/2015
DELHI
Cl.9; Compact disc players, Computer memories, Computer peripheral devices, Computers, Radios, Audio & Video receiver, Multimedia speakers, Cabinet for loudspeakers, Telephone receivers, Record players, Electric regulating apparatus, Remote control apparatus, Telephone apparatus, Apparatus for games, Television apparatus, Electronic transistors, Integrated circuit cards, Laptop computers, Video recorders, Video screens, Video telephones, Electric light dimmers, DVD & LCD
3732078    19/01/2018
UCWEB SINGAPORE PTE. LTD.
10 COLLYER QUAY, #10-01 OCEAN FINANCIAL CENTRE, SINGAPORE (049315).
SERVICE PROVIDER
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
J-29, 3rd Floor, Jangpura Extension, New Delhi-110014

Proposed to be Used
MUMBAI

CL.9: COMPUTER PERIPHERAL DEVICES; COMPUTER PROGRAMS (DOWNLOADABLE SOFTWARE); COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; MODEMS; DATA PROCESSING APPARATUS; COMPUTER SOFTWARE, RECORDED; ELECTRONIC PUBLICATIONS, DOWNLOADABLE; COMPUTER GAME SOFTWARE; DOWNLOADABLE MUSIC FILES; DOWNLOADABLE IMAGE FILES; TABLET COMPUTERS; SMARTPHONES; NETWORK COMMUNICATION EQUIPMENT; OPERATING SYSTEM PROGRAMS; DOWNLOADABLE SOFTWARE IN THE NATURE OF A MOBILE APPLICATION; COMPUTER PROGRAMS, RECORDED; MONITORING APPARATUS, ELECTRIC; ANIMATED CARTOONS; IMAGE, AUDIO AND VIDEO EDITING SOFTWARE; COMPUTER SOFTWARE PLATFORMS, RECORDED OR DOWNLOADABLE; PERSONAL DIGITAL ASSISTANTS; VIRTUAL REALITY HEADSETS.

CL.35: ADVERTISING; ON-LINE ADVERTISING ON A COMPUTER NETWORK; COMMERCIAL INTERMEDIATION SERVICES; COLLECTION OF MARKET RESEARCH INFORMATION; RENTAL OF ADVERTISING TIME ON COMMUNICATION MEDIA; PRESENTATION OF GOODS ON COMMUNICATION MEDIA FOR RETAIL PURPOSES; PROVIDING BUSINESS INFORMATION VIA A WEB SITE; BUSINESS INVESTIGATIONS; SALES PROMOTION FOR OTHERS; PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; UPDATING AND MAINTENANCE OF DATA IN COMPUTER DATABASES; WEB SITE TRAFFIC OPTIMIZATION; PRICE COMPARISON SERVICES; WEB INDEXING FOR COMMERCIAL OR ADVERTISING PURPOSES; PROMOTION OF MOVIE SERIES FOR OTHERS; PROVIDING GOODS AND SERVICES ADVERTISING SPACE ON A WEB SITE; PAY PER CLICK ADVERTISING SERVICES; SEARCH ENGINE OPTIMIZATION FOR SALES PROMOTION; PROMOTION OF GOODS AND SERVICES VIA SPORTS SPONSORSHIP; TARGETED MARKETING; MARKETING UNDER SOFTWARE PUBLISHING FRAMEWORK.
K11 GROUP LIMITED
10th Floor, Inter-Continental Plaza, 94 Granville Road, Tsim Sha Tsui, Kowloon, Hong Kong
A company incorporated under the laws of British Virgin Islands

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used

DELHI

Cl.35; advertising; business management; business administration; office functions; advertising services relating to property; business management of hotels, shopping malls, accommodation, cinema, theatre, theme parks, parking services, restaurants, bars, cafes; business management services relating to car parks; car park management services; marketing, publicity, advertising and promotion services; online business information services; online marketing services; providing web space for advertising for online business; rental of advertising space; retailing and online retailing services in relation to foodstuff and beverages, bath and beauty products, printed matters and stationery, clothing and clothing accessories, footwear and headgear, films, textile goods, leather goods and floral products, luggage and bags, building materials; supermarket and departmental store retailing services; information, advisory and consultancy services relating to the aforesaid services

Cl.36; art appraisal; art brokerage; art work valuations [appraisals]; real estate management; estate management services relating to transactions in real property; land and estate management; leasing and rental of real estate; leasing of offices, shops, serviced apartments, apartments and domestic premises; leasing of property; leasing of real estate property; management of offices, shops, apartments and serviced apartments; property management; leasing and acquisition services relating to the rental of land, property and real estate; property valuations; provision of information relating to real estate management; real estate management; real estate services; rent collection and renting of flats; rental of offices, shops, serviced apartments, apartments and domestic premises; information, advisory and consultancy services relating to the aforesaid services.

Cl.43; services for providing food and drink; arranging and conducting of banquets; bar and cocktail lounge services; hotels; serviced apartments; guest house services; temporary accommodation; booking of restaurants, hotels, serviced apartments (temporary accommodation); catering services; charitable services, namely providing food, beverages or temporary accommodation; cocktail lounge buffets; coffee shop services; provision of food and drinks in a food court,
food mall, fast food outlet, canteen, cafeteria, cafe, or restaurant; dim sum bars; dining and restaurant services; food and drink shops (other than retailing); food stores (other than retailing); operation of restaurants, bars, cafes and food stores; providing banquet and social function venues for special occasions; providing conference, exhibition and meeting venues; provision of booking and reservation services for accommodation and restaurants in relation to a loyalty program or incentive scheme; provision of facilities for conference and exhibitions; provision of food and beverages in relation to a loyalty program or incentive scheme; provision of information and advisory services relating to food stores (other than retailing); rental of meeting rooms; restaurant services for the provision of noodles, rice noodles, congee, dim sum, chinese dishes, chinese traditional pastries, drinks and desserts; snack and sandwich bar services; consultancy services relating to food, drink, catering, restaurant and cafeteria services; providing information relating to preparation of foods and beverages and catering services on-line from a computer database or via the internet or extranets; information, advisory and consultancy services relating to the aforesaid services
Trade Marks Journal No: 1942, 24/02/2020 Class 99

K11

3732264 19/01/2018
K11 GROUP LIMITED
10th Floor, Inter-Continental Plaza, 94 Granville Road, Tsim Sha Tsui, Kowloon, Hong Kong
A company incorporated under the laws of British Virgin Islands

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used

DELHI

Cl.35; advertising; business management; business administration; office functions; advertising services relating to property; business management of hotels, shopping malls, accommodation, cinema, theatre, theme parks, parking services, restaurants, bars, cafes; business management services relating to car parks; car park management services; marketing, publicity, advertising and promotion services; online business information services; online marketing services; providing web space for advertising for online business; rental of advertising space; retailing and online retailing services in relation to foodstuff and beverages, bath and beauty products, printed matters and stationery, clothing and clothing accessories, footwear and headgear, films, textile goods, leather goods and floral products, luggage and bags, building materials; supermarket and departmental store retailing services; information, advisory and consultancy services relating to the aforesaid services

Cl.36; art appraisal; art brokerage; art work valuations [appraisals]; real estate management; estate management services relating to transactions in real property; land and estate management; leasing and rental of real estate; leasing of offices, shops, serviced apartments, apartments and domestic premises; leasing of property; leasing of real estate property; management of offices, shops, apartments and serviced apartments; property management; leasing and acquisition services relating to the rental of land, property and real estate; property valuations; provision of information relating to real estate management; real estate services; rent collection and renting of flats; rental of offices, shops, serviced apartments, apartments and domestic premises; information, advisory and consultancy services relating to the aforesaid services

Cl.43; services for providing food and drink; arranging and conducting of banquets; bar and cocktail lounge services; hotels; serviced apartments; guest house services; temporary accommodation; booking of restaurants, hotels, serviced apartments (temporary accommodation); catering services; charitable services, namely providing food, beverages or temporary accommodation; cocktail lounge buffets; coffee shop services; provision of food and drinks in a food court, food mall, fast food outlet, canteen, cafeteria, cafe, or restaurant; dim sum bars; dining and restaurant services; food and drink shops (other than retailing); food stores (other than retailing); operation of restaurants, bars, cafes and food stores; providing banquet and social function venues for special occasions; providing conference, exhibition and meeting venues; provision of booking and reservation services for accommodation and restaurants in relation to a loyalty program or incentive scheme; provision of facilities for conference and exhibitions; provision of food and beverages in relation to a loyalty program or incentive scheme; provision of information and advisory services relating to food stores (other than retailing); rental of meeting rooms; restaurant services for the provision of noodles, rice noodles, congee, dim sum, chinese dishes, chinese traditional pastries, drinks and desserts; snack and sandwich bar services; consultancy services relating to food, drink, catering, restaurant and cafeteria services; providing information relating to preparation of foods and beverages and catering services on-line from a computer database or via the internet or extranets; information, advisory and consultancy services relating to the aforesaid services
Trade Marks Journal No: 1942, 24/02/2020  Class 99

3732265 19/01/2018
K11 GROUP LIMITED
10th Floor, Inter-Continental Plaza, 94 Granville Road, Tsim Sha Tsui, Kowloon, Hong Kong
A company incorporated under the laws of British Virgin Islands

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
DELHI

Cl.35; advertising; business management; business administration; office functions; advertising services relating to property; business management of hotels, shopping malls, accommodation, cinema, theatre, theme parks, parking services, restaurants, bars, cafes; business management services relating to car parks; car park management services; marketing, publicity, advertising and promotion services; online business information services; online marketing services; providing web space for advertising for online business; rental of advertising space; retailing and online retailing services in relation to foodstuff and beverages, bath and beauty products, printed matters and stationery, clothing and clothing accessories, footwear and headgear, films, textile goods, leather goods and floral products, luggage and bags, building materials; supermarket and departmental store retailing services; information, advisory and consultancy services relating to the aforesaid services

Cl.36; art appraisal; art brokerage; art work valuations [appraisals]; real estate management; estate management services relating to transactions in real property; land and estate management; leasing and rental of real estate; leasing of offices, shops, serviced apartments, apartments and domestic premises; leasing of property; leasing of real estate property; management of offices, shops, apartments and serviced apartments; property management; leasing and acquisition services relating to the rental of land, property and real estate; property valuations; provision of information relating to real estate management; real estate services; rent collection and renting of flats; rental of offices, shops, serviced apartments, apartments and domestic premises; information, advisory and consultancy services relating to the aforesaid services

Cl.41; education; providing of training; entertainment; sporting and cultural activities; arranging and conducting conferences and conventions; arranging and conducting of workshops; arranging professional workshop and training courses; art exhibition and gallery services; art gallery services relating to fine arts leasing; booking of tickets for entertainment activities; charitable services, namely academic mentoring, education or training; club services [entertainment or education]; conducting classes, seminars, and workshops in the fields of art, graphic and industrial design, healthcare, wellness, cooking, cuisine and food art; non-financial sponsorship of sporting competition and entertainment and of cultural events; on-line ticket reservation services for entertainment events; organisation of entertainment services including art exhibitions, sport, music, cultural and recreational events and competitions; organising charitable fundraising events being the provision of entertainment, sporting and cultural services; organising of art exhibitions; organization and arranging of musical events and other cultural and artistic events; presentation of works of visual art or literature to the public for cultural or educational purposes; providing club recreation facilities; art gallery services; conducting lectures relating to art and movie; conducting workshops and seminars in art and movie appreciation; education services related to the arts; organization and arranging of artistic events; organizing and conducting of sports and cultural activities; organizing cultural and arts events; organizing of art exhibitions; provision of education, recreation, instruction, tuition and training both interactive and non-interactive; provision of entertainment, cultural or sporting event activities and booking or reservation services of entertainment, cultural or sporting event activities provided in relation to a loyalty program or incentive scheme; information, advisory and consultancy services relating to the aforesaid services

Cl.43; services for providing food and drink; arranging and conducting of banquets; bar and cocktail lounge services; hotels; serviced apartments; guest house services; temporary accommodation; booking of restaurants, hotels, serviced apartments (temporary accommodation); catering services; charitable services, namely providing food, beverages or temporary accommodation; cocktail lounge buffets; coffee shop services; provision of food and drinks in a food court, food mall, fast food outlet, canteen, cafeteria, cafe, or restaurant; dim sum bars; dining and restaurant services; food and drink shops (other than retailing); food stores (other than retailing); operation of restaurants, bars, cafes and food stores;
providing banquet and social function venues for special occasions; providing conference, exhibition and meeting venues; provision of booking and reservation services for accommodation and restaurants in relation to a loyalty program or incentive scheme; provision of facilities for conference and exhibitions; provision of food and beverages in relation to a loyalty program or incentive scheme; provision of information and advisory services relating to food stores (other than retailing); rental of meeting rooms; restaurant services for the provision of noodles, rice noodles, congee, dim sum, Chinese dishes, Chinese traditional pastries, drinks and desserts; snack and sandwich bar services; consultancy services relating to food, drink, catering, restaurant and cafeteria services; providing information relating to preparation of foods and beverages and catering services on-line from a computer database or via the internet or extranets; information, advisory and consultancy services relating to the aforesaid services.
K11 GROUP LIMITED
10th Floor, Inter-Continental Plaza, 94 Granville Road, Tsim Sha Tsui, Kowloon, Hong Kong
A company incorporated under the laws of British Virgin Islands

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
DELHI

Cl.35; advertising; business management; business administration; office functions; advertising services relating to property; business management of hotels, shopping malls, accommodation, cinema, theatre, theme parks, parking services, restaurants, bars, cafes; business management services relating to car parks; car park management services; marketing, publicity, advertising and promotion services; online business information services; online marketing services; providing web space for advertising for online business; rental of advertising space; retailing and online retailing services in relation to foodstuff and beverages, bath and beauty products, printed matters and stationery, clothing and clothing accessories, footwear and headgear, films, textile goods, leather goods and floral products, luggage and bags, building materials; supermarket and departmental store retailing services; information, advisory and consultancy services relating to the aforesaid services

Cl.36; art appraisal; art brokerage; art work valuations [appraisals]; real estate management; estate management services relating to transactions in real property; land and estate management; leasing and rental of real estate; leasing of offices, shops, serviced apartments, apartments and domestic premises; leasing of property; leasing of real estate property; management of offices, shops, apartments and serviced apartments; property management; leasing and acquisition services relating to the rental of land, property and real estate; property valuations; provision of information relating to real estate management; real estate services; rent collection and renting of flats; rental of offices, shops, serviced apartments, apartments and domestic premises; information, advisory and consultancy services relating to the aforesaid services

Cl.43; services for providing food and drink; arranging and conducting of banquets; bar and cocktail lounge services; hotels; serviced apartments; guest house services; temporary accommodation; booking of restaurants, hotels, serviced apartments (temporary accommodation); catering services; charitable services, namely providing food, beverages or temporary accommodation; cocktail lounge buffets; coffee shop services; provision of food and drinks in a food court, food mall, fast food outlet, canteen, cafeteria, cafe, or restaurant; dim sum bars; dining and restaurant services; food and drink shops (other than retailing); food stores (other than retailing); operation of restaurants, bars, cafes and food stores; providing banquet and social function venues for special occasions; providing conference, exhibition and meeting venues; provision of booking and reservation services for accommodation and restaurants in relation to a loyalty program or incentive scheme; provision of facilities for conference and exhibitions; provision of food and beverages in relation to a loyalty program or incentive scheme; provision of information and advisory services relating to food stores (other than retailing); rental of meeting rooms; restaurant services for the provision of noodles, rice noodles, congee, dim sum, chinese dishes, chinese traditional pastries, drinks and desserts; snack and sandwich bar services; consultancy services relating to food, drink, catering, restaurant and cafeteria services; providing information relating to preparation of foods and beverages and catering services on-line from a computer database or via the internet or extranets; information, advisory and consultancy services relating to the aforesaid services
OrgVue
3734924   23/01/2018
CONCENTRA CONSULTING LIMITED
100 Cheapside, London, EC2V 6DT, United Kingdom
A company organised under the laws of United Kingdom

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Cl.9; Computer software designed to estimate costs; computer software packages; computer software designed to estimate resource requirements; interactive computer software; computer software; databases.
Cl.35; Business management consultancy; management consultancy (personnel); advice in relation to business strategy; data management services; business data analysis.
Cl.42; Consulting services relating to computer software; services for the leasing of computer software; providing non-downloadable computer software; data warehousing services; maintaining databases; SaaS (software as a service); research, design and development of computer hardware and software; computer systems analysis.
Every Child in School & Learning Well
373944 25/01/2018

PRATHAM EDUCATION FOUNDATION
B-4/58, 2nd Floor, Safdarjung Enclave, New Delhi-110029.
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 15/01/2010

DELHI

Cl.9; Scientific, nautical, surveying, electric photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments, apparatus for recording, transmission or reproduction of sound or images, magnetic data carriers, recording discs and mechanisms for coin-operated apparatus, cash registers and calculating machines, fire extinguishing apparatus, data processing for equipment, computer hardware, computer software for facilitating work group communications over computer networks, for electronic mail, for creating indexes of information, web sites and other computer related equipment and software and data carrying resources, included in class 09.

Cl.16; Paper, cardboard and gods made from these materials, not included in other classes, printed matter, brouchers, magazines, bookbinding material, photographs, stationery, adhesives for stationery or household purposes, artists' materials, paint brushes, typewriters and office requisites (except furniture), instructional and teaching material (except apparatus), plastic materials for packaging (not included in other classes), printers type, printing blocks.

Cl.41; Education, providing of training, entertainment; sporting and cultural activities.
carfie

3739122  29/01/2018
BITS N BYTES SOFT PRIVATE LIMITED
Plot No. 3036P LGF, Sector 46, Gurgaon, Haryana 122002, India
a company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.9; Computer programs and software for the collection, compilation, processing, transmission and dissemination of global positioning system (GPS) data for use in handheld devices, vehicles; electronic database featuring roadway, map and travel information; automobile navigation system featuring interactive digital map displays, interactive instructions and user generated information; hardware & software for navigation and tracking purposes with navigation systems software and hardware for audio/video apparatus for components, accessories, satellite, radio transmission instruments connection cables, telecommunication receivers.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; software development, embedded firmware programming, fleet management software, real-time vehicle tracking software, automatic vehicle location systems, GPS-GSM based tracking and location systems, vehicle security solutions, mobile security solutions, asset management software.
SUVIDHA
3797534  05/04/2018
HINDUSTAN UNILEVER LIMITED
Unilever House, B. D. Sawant Marg, Chakala, Andheri (East), Mumbai, Maharashtra - 400099. India.
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
MUMBAI
Cl.35; Promoting general awareness around health.
Cl.44; Hygiene services for human beings.
VARTMANPATRA

3850679 03/06/2018

RAMANI RAJESHBHAI BHOLABHAI (PROPRIETOR OF VARTMANPATRA)
A-403, Setu Residency, Kenal Road, Sarthana Jatana, Surat-395006
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Used Since :17/05/2018

AHMEDABAD

Cl.35; Advertising, Business Administration, Business Management, Office Functions, Business Information Services, Advertising and Promotion Services and Information Services Relating There To Included in Class 35.

Cl.42; Internet Services Which Should Be Understood To Include Communication Services, Namely Transmitting Streamed Sound And Audio-Visual Recordings Via The Internet Transmission Of Images And Messages Through Electronic Media, Website, Text And Data Whether In Real Or Delayed Time, Interactive Broadcasting, News Information And News Agency Services by using of Information Technology Included in Class 42.
SSPC : THE SOCIETY FOR PROTECTIVE COATINGS
800 TRUMBULL DRIVE, PITTSBURGH, PA 15205, U.S.A.

Service Provider
(PENNSYLVANIA NON-PROFIT CORPORATION)

Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI

Cl.41; TRAINING SERVICES FOR CERTIFICATION AS INDUSTRIAL PROTECTIVE COATINGS SPECIALISTS

Cl.42; ACCREDITATION SERVICES, NAMLY, PROVIDING STANDARDS IN THE FIELD OF PROTECTIVE COATINGS FOR THE PURPOSE OF ACCREDITATION
Tennis Premier League
3894736  23/07/2018
SKYGOAL SPORTS PRIVATE LIMITED
Flat No. 903, Spectra Prathamesh Complex, Opp. Country Club, Veera Desi Ext. Road, Andheri West, Mumbai 400053

Address for service in India/Attorney address:
PRERAK M HORA
105, A/2, GANGA VIHAR, PODAR ROAD, SANTACRUZ WEST, MUMBAI - 400054

Used Since: 01/07/2018

To be associated with:
3894735

MUMBAI

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
3929933  29/08/2018
LORVEN BIOLOGICS PRIVATE LIMITED
Modugulapeta Village, Govindapuram Post, Santhakavitri Mandal, Srikakulam – 532123, Andhra Pradesh
Private Limited Company incorporated under Laws of The Companies Act, 1956
Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavurri Hills, Madhapur, Hyderabad - 500 033, India
Used Since :01/01/2018
CHENNAI
Cl.5; Dietetic food and substances adapted for medical use; Pharmaceuticals, medical and veterinary preparations; Dietetic food and substances adapted for medical use; Probiotic preparations; Dietary supplements for humans and animals.
Cl.30; Rice; cereals prepared for human consumption (for example, oat flakes and those made of other cereals); flour and preparations made from cereals.
3945090  14/09/2018
WEAGILE SOFTWARE SOLUTIONS PRIVATE LIMITED
19/ A1- TOP FLOOR, KATE PURAM COMPLEX, PHASE 1, NEW SAN HVI, PUNE - 411061 MAHARASHTRA INDIA
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
Cl.41;EDUCATION; PROVIDING OF TRAINING
Cl.42;DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
MR. SANJAY O. PATEL  
C/804, Megh Mayur Malhar Apt., B/h. Sneh Sankul Wadi, Anand Mahal Road, Adajan, Surat – 395009, Gujarat, India.  
Individual  

Address for service in India/Attorney address:  
NILESH DEOKAR  
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park Road, Adajan, Surat (Gujarat)  

Proposed to be Used  
AHMEDABAD  

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujarat only.  

Cl. 36; Providing Real Estate Affairs, Financial Services, Management of Property in class 36  
Cl. 37; Building construction; repair; installation services
ADVANTECH CO., LTD.
No. 1, Alley 20, Lane 26, Rueiguang Rd., Neihu District, Taipei 11466, Taiwan, R.O.C.
A Company incorporated under the laws of Taiwan, R.O.C.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Used Since: 18/01/2008

AHMEDABAD

Cl.9; Industrial computer modules and boards; operating software for industrial computers; computer software and hardware for use in the field of electrical machines automation; computer hardware and software used to manage healthcare data; software for analyzing and transmitting information in the field of health; computer software for use in controlling and operating industrial robots; computer software for remote monitoring and control of robots; data processing programs; application software used for manufacturing and process control; computer software for industry management; telecommunications software and hardware; electronic cables; data processing apparatus; signal conditioning modules and boards; electronic circuit boards; electric control panels; electric connectors; electric sensors; interface cards; semiconductor chips; integrated circuits; touch screens; power distribution panels.

Cl.35; Providing business assistance in selecting computerized manufacturing machinery and equipment for factory use; providing business information in the field of the internet of things; on-line retail store services featuring industrial machines and computer software; business consulting services relating to product distribution, logistics, supply chain, and production solutions.

Cl.42; Research services and technical project studies for industrial computers; research and design services for others of automated apparatus used for manufacturing in the fields of industrial computers; design and analysis of computer systems; consulting services in the field of office and workplace automation; consulting services in the field of software as a service (SAAS); troubleshooting of computer software problems; software as a service (SAAS) services featuring software for use in analyzing, storing, managing and transmitting digitized health data, and for transmitting information in the field of health; development and maintenance of computer software; custom software design and development services for industrial robots; consulting regarding and design of industrial robots.
Trade Marks Journal No: 1942, 24/02/2020 Class 99

Tata Asset Management Limited
Mafatlal Centre, 9th floor, Nariman Point, Mumbai - 400021, India
A company duly organized and existing under the laws of India.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

MUMBAI

Cl.9; Electronic publications (Downloadable and/or non-downloadable), including newsletters, magazines, periodicals, pamphlets, leaflets, instructional materials and teaching materials in the field of finance, Mutual Fund services, investment management and financial portfolio Management Services, Financial Planning and asset management Services and related services, including publications provided via on-line Selling and purchase of Mutual Funds, Portfolio and asset management services; Computer software for use in connection with mutual fund investing services and providing financial and investment information services; prerecorded audio and video tapes, laser discs, CD-ROMs, DVD disks, magnetic data carriers, recording discs and other recordable medium for use in trade including that of securities, investing, and financial planning, and in portfolio management in the fields of finance and investment; apparatus for recording, transmission or reproduction of sound or images; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; publication through Television, Radio, Outdoor, online, cinema and any other electronic media

Cl.16; Paper, not included in other classes; written matter, paper and paper articles; newspapers and periodicals books; instructional and teaching material (except apparatus); books, publications of all kinds and description; Periodical newsletter pertaining to consulting services in the fields of finance, Mutual Fund services, investment management and financial portfolio Management Services, Financial Planning and asset management Services and related services

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; Financial services, including asset management services, investment services, securities, commodities and futures; stock brokering agency services; valuation of financial investments; fiduciary representative services; establishing mutual funds; mutual fund investment advisory services, investment management services and financial services in the nature of pooled investment funds; providing information in the field of finance, asset management and financial portfolio management via electronic downloadable and/or non-downloadable newsletters, magazines, periodicals, pamphlets, leaflets, instructional materials and teaching materials; Administration of mutual funds; Advisory services relating to mutual funds; Brokerage services relating to mutual funds; establishment of mutual funds for others; investment services related to mutual funds and debt instruments; mutual fund distribution; mutual fund investment; Mutual fund services; Mutual funds and capital investment; Provision of pricing information about mutual funds; Mutual funds services

Cl.41; Education, providing of training, entertainment, sporting and cultural activities, including in the field of finance, investment, stocks, wealth management, stock brokering, mutual funds and asset management.
4065424 23/01/2019
BEIBEN TRUCKS GROUP CO., LTD
No. 9 Binggong East Road, Equipment Manufacturing Industry Park, Baotou City, Inner Mongolia Autonomous Region, China
A company incorporated under the laws of China.

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19. Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...


Cl.37; Motor vehicle maintenance and repair, Vehicle lubrication, Vehicle service stations, Vehicle maintenance, Vehicle repair.
4158020 25/04/2019
TIM SA
ul. Tadeusza Regera 111 43-382 Bielsko-Biala, Poland
Manufacturers
A company incorporated under the laws of Poland
Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19. Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA
Proposed to be Used
AHMEDABAD
Cl.29; milk.
Cl.32; beer.
Cl.33; wine.
4170333  08/05/2019
ASV CONSTRUCTIONS PRIVATE LIMITED
NO 59, ORMES ROAD, KILPAUK, CHENNAI-600010
Service Provider
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
T. BALASUBRAMANIAN
OLD NO.33, NEW NO.2, IIND CROSS, CIT NAGAR WEST, CHENNAI-600035
Proposed to be Used
CHENNAI
The mark should be used as a whole.
Cl.35;Advertisement, Business Management, Business Administration, office functions
Cl.36;Insurance, financial affairs, monetary affairs, real estate affairs
Cl.37;Building construction, Repair, installation services
Cl.41;Education; providing of training; entertainment; sporting and cultural activities.
4179233    17/05/2019
SAMUDRA SHIPYARD PVT LTD.
trading as ;SAMUDRA SHIPYARD PVT LTD.
P.B.NO.10, CHEMICAL INDUSTRIAL ESTATE, AROOR, ALAPPUZHA, -688534, KERALA,INDIA.
SERVICES PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :30/08/2005

CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.35;PROMOTION AND ONLINE SALE OF FIBRE BOATS, CANOES, MARINE VESSELS.
Cl.42;IT ENABLED SERVICES, SOFTWARE DEVELOPMENT, WEBSITE.
NOVOCOL PHARMA
Priority claimed from 22/11/2018; Application No. : 1932072 ;Canada
4181094  20/05/2019
SEPHTODONT HOLDING SAS
58, RUE DU PONT DE CRETEIL, CEDEX 94107, SAINT-MAUR-DES FOSSES, FRANCE
A company incorporated under the laws of France
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Proposed to be Used
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
CI.5; Pharmaceutical products namely, acne medication, allergy medication, antacids, anthelminitics, antiarrhythmics, antibiotic creams and ointments, antibiotics, anticoagulants, anticonvulsants, antidepressants, antiemetics, antiflatulants, antihistamines, antihypertensives anti-infectives, anti-inflammatories, antiparasites, antivirals, burn relief medication, calcium channel blockers, central nervous system depressants, central nervous system stimulants, cough treatment medication, diarrhea medication, fungal medications, gastro-intestinal pharmaceutical preparations, glaucoma agents, hydrocortisone, hypnotic agents, sedatives, pain relief medication, and topical and injectable pharmaceutical products for dental, endodontic and periodontal disorders; anti-epileptic pharmaceutical preparations; bismuth preparations for pharmaceutical purposes; cardiovascular pharmaceutical preparations; frostbite salve for pharmaceutical purposes; guaiacol for pharmaceutical purposes; intravenous fluids used for rehydration, nutrition and the delivery of pharmaceutical preparations; inhaled pharmaceutical preparations for the treatment of respiratory diseases and disorders; injectable pharmaceutical contraceptives; pharmaceutical anti-allergic preparations and substances; pharmaceutical for the treatment of erectile dysfunction; pharmaceutical hormonal preparations, namely, corticosteroids, hormone replacement therapy preparations, oral contraceptives, thyroid hormone preparations; pharmaceutical preparations and substances for the treatment of gastro-intestinal diseases; pharmaceutical preparations for the treatment of bone fractures; pharmaceutical preparations for inhalation for the treatment of pulmonary hypertension; pharmaceutical preparations for ocular or intraocular surgery; pharmaceutical preparations for reducing cholesterol; pharmaceutical preparations for the prevention of osteoporosis; pharmaceutical preparations for the relief of pain; pharmaceutical preparations for the treatment of acne; pharmaceutical preparations for the treatment of bacterial skin infections, fungal skin infections, viral skin infections and parasitic skin infections; pharmaceutical preparations for the treatment of allergies; pharmaceutical preparations for the treatment of blood disorders; pharmaceutical preparations for the treatment of cancer; pharmaceutical preparations for the treatment of cardiovascular diseases; pharmaceutical preparations for the treatment of carpal tunnel syndrome; pharmaceutical preparations for the treatment of chronic pain; pharmaceutical preparations for the treatment of cranial or facial nerve disorders; pharmaceutical preparations for the treatment of degenerative nerve diseases and disorders, namely, Alzheimer's disease, Parkinson's disease, Huntington's disease and multiple sclerosis; pharmaceutical preparations for the treatment of dental and oral diseases; pharmaceutical preparations for the treatment of diseases, disorders and infections of the endocrine system, namely growth and thyroid disorders; pharmaceutical preparations for the treatment of diseases, disorders and infections of the spinal cord systems and related cartilage and tissue; pharmaceutical preparations for the treatment of drug and alcohol abuse; pharmaceutical preparations for the treatment of gastro-intestinal diseases; pharmaceutical preparations for the treatment of genito-urinary and pelvic diseases, disorders and infections, namely infertility, sexually transmitted diseases, incontinence and sexual dysfunction; pharmaceutical preparations for the treatment of genitourinary diseases, namely, urological diseases, infertility, sexually transmitted diseases, inflammatory pelvic diseases; pharmaceutical preparations for the treatment of glaucoma; pharmaceutical preparations for the treatment of headaches; pharmaceutical preparations for the treatment of hypercholesteremia; pharmaceutical preparations for the treatment of hyperlipidemia; pharmaceutical preparations for the treatment of immunologic diseases, namely, autoimmune diseases, immunologic deficiency syndromes; pharmaceutical preparations for the treatment of infectious diseases, namely respiratory infections, eye infections; pharmaceutical preparations for the treatment of inflammatory connective tissue diseases and injuries; pharmaceutical preparations for the treatment of inflammatory diseases, namely, inflammatory bowel diseases, inflammatory connective tissue diseases; pharmaceutical preparations for the treatment of inflammatory muscle diseases and disorders; pharmaceutical preparations for the treatment of metabolic diseases and disorders, namely gout, osteoarthritis, muscular dystrophy, anemia; pharmaceutical preparations for the treatment of metabolic disorders, namely bulimia nervosa, anorexia, and hypothyroidism; pharmaceutical preparations for the treatment of migraine; pharmaceutical preparations for the treatment of motion sickness; pharmaceutical preparations for the treatment of multiple sclerosis; pharmaceutical preparations for the treatment of myalgia and neuralgia; pharmaceutical preparations for the treatment of neurological diseases, namely, Alzheimer's, Huntington's Disease, cerebral palsy; pharmaceutical preparations for the treatment of neurological disorders, namely, brain injury, spinal cord injury, seizure disorders; pharmaceutical preparations for the treatment of
treatment of neuromuscular diseases and disorders, namely, cerebrovascular accident (stroke), Parkinson's disease, multiple sclerosis, myasthenia gravis, Huntington's disease; pharmaceutical preparations for the treatment of oncological diseases and disorders; pharmaceutical preparations for the treatment of ophthalmological diseases and disorders; pharmaceutical preparations for the treatment of physical and psychological addictions, namely, gambling addiction, eating disorders and addictions, nicotine addiction, Internet addiction, drug addiction; pharmaceutical preparations for the treatment of psychiatric and other brain diseases and disorders, namely, anxiety, mood disorders, schizophrenia, cognitive and bipolar disorders, epilepsy, Alzheimer's, cerebral palsy, Parkinson's disease, multiple sclerosis; pharmaceutical preparations for the treatment of psychiatric diseases, namely, mood disorders, anxiety disorders, cognitive disorders, schizophrenia; pharmaceutical preparations for the treatment of respiratory diseases, disorders and infections; pharmaceutical preparations for the treatment of skin irritations, namely bee stings, sunburn, rashes, sores, corns, calluses, and acne; pharmaceutical preparations for the treatment of smoking cessation; pharmaceutical preparations for the treatment of the central nervous system, namely, central nervous system infections, brain diseases, central nervous system movement disorders, ocular motility disorders, spinal cord diseases; pharmaceutical preparations for the treatment of the central nervous system, namely, encephalitis, epilepsy, Alzheimer's, cerebral palsy, Parkinson's disease; pharmaceutical preparations for the treatment of the diseases, disorders and infections of the central nervous system namely brain, movement, ocular motility and spinal cord diseases; pharmaceutical preparations for the treatment of the musculoskeletal system, namely, connective tissue diseases, bone diseases, spinal diseases, back pain, fractures, sprains, cartilage injuries; pharmaceutical preparations for the treatment of the respiratory system; pharmaceutical preparations for the treatment of varicose veins; pharmaceutical preparations for the treatment of vascular diseases; pharmaceutical preparations for the treatment of viral diseases, namely, herpes, hepatitis, Acquired Immune Deficiency Syndrome (AIDS); pharmaceutical preparations for treating allergic rhinitis and asthma; pharmaceutical preparations for treating asthma; pharmaceutical preparations for treating dandruff; pharmaceutical preparations for use in dermatology, namely, dermatitis, skin pigmentation diseases, sexually transmitted diseases; pharmaceutical preparations for use in discouraging the smoking habit; pharmaceutical preparations for use in gastroenterology; pharmaceutical preparations for use in ocular disorders; pharmaceutical preparations for use in oncology; pharmaceutical preparations for use in ophthalmology; pharmaceutical preparations for wounds; pharmaceutical products and preparations against dry skin caused by pregnancy; pharmaceutical products and preparations for hydrating the skin during pregnancy; pharmaceutical products for ophthalmological use; pharmaceutical products for the treatment of cancer; pharmaceutical products for treating respiratory diseases; pharmaceutical solutions used in dialysis; radioactive pharmaceutical preparations for in vivo diagnostic or therapeutic use; sunburn preparations for pharmaceutical purposes; synthetic peptides for pharmaceutical purposes.

**Cl.10:** Drug delivery systems, namely needles, syringes, nasal spray bottles, injection devices, oral and nasal inhalation devices, patch pumps, and anesthetic delivery apparatus for medical purposes, but not for use in the fields of diabetes and obesity; disinfection systems, namely all-purpose disinfectants.

**Cl.35:** Consulting services relating to pharmaceutical manufacturing, clinical evaluation and testing, regulatory registration, stability studies, method development, formal stability, registration batches and commercial production; formulation development services, namely the formulation of new dosage forms and the reformulation of existing drug products; clinical trial services, namely managing clinical studies to fast track drug products to market.

**Cl.40:** Contract manufacturing of clinical batches of pharmaceuticals.

**Cl.45:** Consulting services to assist companies with obtaining regulatory compliance and licenses for pharmaceuticals and medical devices.
AIZANT GLOBAL ANALYTICS PRIVATE LIMITED
Flat 403/404, Varuna Block, Sri Vensai Towers, Kompally, Hyderabad, Telangana 500100 – India
Manufacturers and Service Providers
A company incorporated in India under The Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Proposed to be Used

CHENNAI

Cl.9; Computer software; Enterprise application software; Enterprise resource planning software; Enterprise content management software; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Enterprise software in the nature of a database for non-transactional data and a search engine for database content; Computer software, namely, an application allowing sales and field service employees to update and receive data stored in an enterprise”s computer databases in real time, using a mobile device, with full telephony integration with the telephone and/or software features of the mobile device.

Cl.42; Providing online non-downloadable software for use in enterprise resource planning; Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
TUBE LIGHT PRODUCTIONS

4191340  29/05/2019

MOHAMMED NAWAZ
PLOT NO 116 S5 KAAVIYA SUGI, 1ST MAIN ROAD, SANKARAPURAM, SITHlapakkam
SOLE PROPRIETOR

Address for service in India/Attorney address:
PRITHIVI
no 2 narayana pillai street salem 7

Proposed to be Used
CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Cl.35; ADVERTISING
Cl.41; ENTERTAINMENT
Proposed to be Used
CHENNAI
The mark should be used as a whole.

Cl.3; incense, soaps, after shave, perfumery, deodorants, anti-perspirants, shaving preparations, essential oils, cosmetics, shampoos, hair lotions; cleaning substances for personal use, cosmetic preparations for hair and skin care, toothpaste; non-medicated foot care preparations

Cl.9; Computer software and computer hardware, CD Roms, VCDs, DVDs, cinematographic films, videotapes and video disks recorded with religious and spiritual music, visual recordings and audio visual recordings featuring music in the field of religion, spirituality, self-improvement; computer programs, disks and tapes, electronic publications, encoded cards, compact discs, audio and video discs, floppy discs, video tapes and cassettes, parts and fittings for all aforesaid goods

Cl.14; cufflinks; tie pins; watches; anklets [jewellery]; bangles; bracelets; broaches being jewellery; earrings; finger rings; key chains; necklaces

Cl.16; Religious books; religious circular letters; printed matter, brochures, reports, catalogues, paper, cardboard and goods made from these materials not included in other classes; news bulletins; photographs, office requisites (except furniture) and stationery; pens; journals; bookmarks

Cl.18; Leather and imitations of leather and goods made of these materials and not included in other classes; leather bags, briefcases and cases; suitcases and wallets; leather cases; leather handbags; handbags; back packs; travel bags; duffle bags; clutches; umbrellas; school bags

Cl.21; Water bottles; household or kitchen utensils and containers; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware; lunch boxes

Cl.22; Raw fibrous textile materials; jute bags [for use in industry]

Cl.25; Readymade garments; scarfs; shawls; mufflers; caps; socks; slippers; sandals; canvas shoes; raincoats

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; yoga mats

Cl.41; Religious instruction services; educational and entertainment services, namely, providing motivational and educational speakers in the field of self- and personal improvement; providing of training, arranging and conducting educational conferences, arranging of exhibitions, seminars and conferences; television entertainment, production of television programmes and shows, film production, recording studio services, presentation of live performances, dubbing

Cl.45; Religious and spiritual services, namely, providing gatherings and retreats to develop and enhance the spiritual lives of individuals and spiritual rehabilitation services; religious prayer services; evangelistic and ministerial services; ministerial services, namely, holding spiritual retreats to assist religious leaders, both clergy and lay, to develop and enhance their spiritual lives; charitable outreach services, namely, providing counselling services in the field of religion to the needy, the imprisoned, and the sick; providing on-line information in the field of spirituality, self-help, and personal empowerment subject matters
4203710  12/06/2019

RAJAN WARRIER
67, Nandidurga Road Crescent, BANGALORE 560046
Individual

Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.

Used Since :01/01/2019

CHENNAI


Cl.5;Dietetic substances adapted for medical use, nutritional products
Cl.41;Education; Providing of training; Entertainment; Sporting and cultural activities
Hawk.AI

4215069  24/06/2019
SENSEHAWK INC
at 12920 Brandywine Drive Saratoga, CA 95070
Company incorporated under the US Law

Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis, Unit No. 606-607, 6th Floor, Gamma Block, Sigma Soft Tech Park, No. 7 Whitefield Main Rd., Ramagondanahalli Village, Varthur Hobli, Bangalore - 560066

Proposed to be Used

CHENNAI

Cl.9; Downloadable cloud-based software for solar projects; Machine learning software for analysis; Artificial intelligence software for analysis; Computer software for collection of data; Computer application software for use in implementing the Internet of Things [IoT]

Cl.42; Software as a Service for machine learning; Updating and maintaining cloud-based computer software; Platforms of artificial intelligence as software as a service [SaaS]; Providing temporary use of non-downloadable cloud-based software for connecting, operating in the Internet of Things [IoT]
BOMBAY SPEED
4245079  24/07/2019
KAMLA DEVI YADAV
VILLAGE PURSHOTTAMPURA, DADIYA, NARSINGHPURA, JAIPUR, (RAJ.) 303905
PROPRIETOR OF R K TEXTILES
Address for service in India/Agents address:
ANKIT JAIN
B3, TRADE CENTER, 11/12,NEAR LOTUS DAIRY, OPPOSITE J.P. UNDERPASS, SAHAKAR MARG, LALKOTHI, JAIPUR-302015.
Proposed to be Used
AHMEDABAD
Cl.24; Bedsheets, Printed textile piece goods, Apparel fabrics, Textile goods for use as bedding.
Cl.25; Kurti, plazo, gowns, toppers, suits, jeans, shirts, t-shirt, socks, coats, vests, jackets, trousers, footwear, shoes, undergarments, swimwear for men and women
4258020  06/08/2019
DW VERBUNDROHR GMBH
Langer Rain 38, 97437 Hassfurt, Germany.
A corporation organized and existing under the laws of Germany.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :16/05/2017

Mumbai
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.6; Pipes (of metal); pipe bends, pipelines, pipe muffs, pipe clips, pipe connecting elements, pipe fittings, water pipes, all the aforesaid goods of metal.

Cl.17; Non-metal elbows for pipes; pipe muffs, pipe connecting elements, pipe fittings, all aforesaid goods not of metal; tubes (not of metal).

Cl.19; Pipes (not of metal); water pipes (not of metal); pipelines (not of metal).
CPK
4267021  16/08/2019
CPK MANAGEMENT COMPANY
12181 Bluff Creek Drive, 5th Floor, Playa Vista, California 90094
a California corporation
Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Used Since :31/08/2010
DELHI
Cl.29; Meat; shellfish, not live; poultry; calamari, not live; processed vegetables, namely mixed vegetables, vegetable puree, vegetable soup preparation; vegetable salads; salads of meat, poultry, chicken and shrimp; pre-cut lettuce wraps with chicken and shrimp; soups; hummus; snack dips; processed tomato checca; guacamole; coleslaw; and milk for consumption on and off the premises.
Cl.30; Pizza; pastas; pita bread; pizza bread; bread; foccacia bread; sandwiches; desserts, namely, cakes, pies, pastry; apple crisp; tiramisu; brownies; salad dressings; dipping sauces, namely dairy-based dipping sauces, meat-based dipping sauces, fruit-based dipping sauces, vegetable-based dipping sauces; dumplings; tortilla spring rolls; shrimp rolls; tortilla chips; ice creams; ice cream sundaes; coffee; espresso; cappuccino; iced cappuccino; cafe mocha; cafe au lait; cafe latte; hot chocolate; tea; and iced tea, for consumption on and off the premises; frozen pizza.
Cl.43; Dine-in restaurant services; carry-out restaurant services; beverage services, namely, preparation and serving of beverages; catering services; and restaurants featuring home and office delivery services.
Trade Marks Journal No: 1942, 24/02/2020  Class 99

4294972 16/09/2019
SKH MANAGEMENT SERVICES LIMITED
B- 5, CHIRAG ENCLAVE, NEW DELHI- 110048
GOODS
BODY CORPORATE
Address for service in India/Agents address:
MONIKA SHARMA
C-03, DDA FLATS, GAUTAMPURI NEAR SARITA VIHAR,DELHI-110076

Proposed to be Used
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.

Cl.32; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.

Cl.33; Alcoholic Beverages (except beers).
Priority claimed from 09/08/2019; Application No.: 078381; Jamaica

4301194 23/09/2019

OATH INC.
22000 AOL Way, Dulles, Virginia 20166, U.S.A.
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire extinguishing apparatus; computer software to enable users to locate other game players and play games over communications networks; computer software for transmitting electronic mail; computer software for electronic messaging; computer software for electronic transmission of data, images, and documents via a global computer network; computer software for providing online chat rooms and electronic bulletin boards for transmission of messages among users in the field of general interest; computer software used to search, retrieve, index, and organize data; computer software used to enhance the performance and functionality of computer networks; computer software for searching and retrieving information, websites, and other resources on computer networks; computer software for providing a directory of information, websites, and resources available on computer networks; computer software for providing multiple-user access to a computer network for the dissemination of a wide range and variety of information; computer software that allows users to customize their viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video, and audiovisual elements by users in the fields of music, video, sports and the entertainment industry; downloadable podcasts in the fields of news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness; downloadable mobile applications to broadcast live sporting events, broadcasting of sports programming and sports information, including sports scores, sports statistics, player statistics, play-by-play sports commentary and sports editorial commentary; downloadable mobile applications for use in fantasy sports leagues, managing and participating in fantasy sports leagues, providing sports programming and information, providing previews, alerts, replays, video clips of sporting competitions and webcam feeds in the field of sports; downloadable mobile applications
for providing entertainment and sports related news; downloadable mobile applications for sports betting; downloadable films and television programs featuring news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness provided via a video-on-demand service; downloadable mobile applications for viewing online programs, text, images, multimedia content and videos in the fields of current events, news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness; downloadable mobile application featuring software for texting, sharing images, videos, multimedia content; downloadable mobile application featuring software for use in group communication, namely instant messaging, social media, file sharing, and searching and posting of text and images; downloadable mobile applications for news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness; downloadable mobile applications for electronic chat rooms and bulletin boards; downloadable mobile applications for electronic mail, messaging, and electronic transmission of data, images, and documents; credit cards; downloadable mobile applications linked to credit cards and user bank accounts; provider and developer services for the mobile application including finance, online to offline and ad services in the future; point of sale [POS] systems; reservation systems software; computer software; electronic book; music downloaded from the internet, voice data downloaded from the internet; downloadable music files; films downloaded from the internet, images downloaded from the internet; downloadable image files; movies downloaded from the internet; books downloaded from the internet; electronic publications, downloadable; electronic sheet music, downloadable; pictures downloaded from the internet; downloadable graphics for mobile phones; electronic manual; game programs downloaded from the internet, video recording media; sound recording carriers; downloadable films and television programs featuring news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness provided via a video-on-demand service; downloadable mobile applications for viewing online programs, text, images, multimedia content and videos.

Cl.35;Advertising; business management; business administration; office functions; advertising and promotional services for others, namely, placing advertisements and promotional displays for others in electronic sites accessed via computer networks; dissemination of advertising matter, namely, providing advertising and graphic, multimedia and interactive images through computer networks for use on personal home pages; promoting the goods and services of others by means of operating an online shopping mall with links to the retail web sites of others; providing information via the internet regarding the goods and services of others in the nature of a buyers' guide; provision of online price comparison services; compilation of online business directories; providing an online commercial and residential information directory on the internet; providing online directory information services also featuring hyperlinks to other websites; business consulting and technical assistance regarding the operating, managing, advertising, and marketing of websites for others; business consulting services; business marketing consultation in the field of online commerce websites; general business networking referral services, namely, promoting the goods and services of others by passing business leads and referrals; providing information regarding coupons provided by others; providing consumer product information on the internet; electronic calendar services for business purposes rendered via computer networks for organizing and recording appointments and events in the nature of a website with features to organize appointments, reminders, and dates; administration of loyalty programs involving discounts or incentives; administration of sales promotion incentive programs; administration of incentive programs using mobile application; production of video recordings for advertising purposes; advertising; providing market information on goods; word processing; systematization of information into computer databases; auctioneering; rental of advertising space; rental of online advertising banners; provision of an online marketplace for buyers and sellers of goods and services; providing a searchable online advertising guide featuring the goods and services of online vendors, advertising the goods and services of others via a searchable online guide, providing online marketplaces for sellers of goods and services, presentation of goods on communication media, for retail purposes, arranging commercial transactions, for others, via online shops; online retail services connected with the sale of downloadable digital music; online retail services connected with the sale of downloadable digital music; arranging subscriptions to telecommunication services for others; intermediary services for purchase and sale of goods; providing intermediary services for goods exchange via the internet; business administration of consumer loyalty programs; consumer loyalty services for commercial, promotional and/or advertising purposes; providing incentive awards programs for customers; processing of computerised data.

Cl.36;Insurance; financial affairs; monetary affairs; real estate affairs; personal financial and investment advisory services; providing information and advice in the field of personal finance, personal financial investments, and the financial aspects of retirement. arranging financial transactions; automated banking services relating to credit card transactions; automated payment services; clearing services for payment transactions; conducting of financial transactions; credit card and debit card services; electronic commerce payment services; electronic credit card transactions; electronic funds transfer services; electronic processing of payments via a global computer network; financial consultancy relating to the execution of cashless payment transactions; financial transactions; information services relating to the automated payment of accounts; information services relating to the automated transfer of funds; mobile payment service; processing of payments at pods and vendor kiosks; loan services; loan financing; financial loan services; instalment loan services; provision of loans; financial services; financial investment services; financial services relating to insurance; financial evaluation [insurance, banking, real estate]; financial trust planning; financial trust administration; financial trust operations; foreign currency services; foreign currency exchange; provision of finance for sales; credit sales (provision of finance for -); provision of finance for credit sales; internet banking; electronic banking; international banking; banking services; providing banking information; issuing credit cards; credit card services; issuance of credit cards; guarantees; loan guarantees; trust investment services; management of investments; investment management of funds; financial management of collective investment schemes; management of investments for mutual clubs and societies; monetary transactions; payment administration services; payment processing services; payment services provided via call centers; payment services provided via wireless telecommunications apparatus and devices; payment transaction card services; processing credit card transactions for others; processing debit card transactions for others; processing electronic payments made through
and conducting fantasy sports contests and leagues; providing online fantasy sports information; providing sports technology, culture, and wellness; production of music video programs for broadcast on computer networks; production on internet, electronic communications networks, and computer networks; electronic mail services; providing multiple user access to computer networks; providing multiple-user access to computer networks for the transfer and dissemination of a wide range of information; electronic transmission of data, messages, images, and documents via computer networks, mobile devices, and the internet; internet telephony services; providing telephone communication services via computer terminals and networks; providing access to data or documents stored electronically; electronic messaging services; providing online chat rooms and electronic bulletin/message boards for transmission of messages among users in the field of general interest and for playing games; voicemail services; voice messaging services; providing online communications links which transfer the website user to other local and global web pages; telecommunication services, namely instant messaging, and electronic transmission of text, audio, video and other multimedia; telephone directory information; news agencies; television broadcast services; video on demand services; satellite locating signal transmission service; telecommunication transmission; providing internet chatrooms; providing access to databases; telecommunication connections on the internet; telecommunication connections of global computer information networks; online information transmission; communications by computer terminals; transmission of electronic mail; rental of electronic mailbox; provide information transmission on electronic bulletin board; electronic bulletin board services [telecommunications services]; telecommunication line connection; computer-aided transmission of messages and images; providing telecommunications connections to a global computer network; providing user access to global computer networks; telecommunications routing and junction services; chat room information transmission; providing video communication channels for teleshopping services; providing internet chatrooms; providing access to databases; providing access services to online network data; streaming of data; transmission of telegram communications; transmission of fiber [fibre] optic network communications; satellite transmission; teleconferencing services; video conference services; satellite locating signal transmission service; telecommunication transmission; providing telecommunication information; communication information service; information about telecommunication; rental of telecommunication equipment; transmission of greeting cards online; transmission of digital files; providing online forums; online television broadcasting; online radio broadcasting; video-on-demand transmission; providing online directory information services featuring hyperlinks to other websites; providing online video streaming services; providing online music streaming services.

Cl.38; Telecommunications; broadcasting of audio, video, and multimedia content by means of radio, cellular communication, wireless communication, the internet, computers, mobile devices, electronic communications networks, and computer networks; electronic mail services; providing multiple user access to computer networks; providing multiple-user access to computer networks for the transfer and dissemination of a wide range of information; electronic transmission of data, messages, images, and documents via computer networks, mobile devices, and the internet; internet telephony services; providing telephone communication services via computer terminals and networks; providing access to data or documents stored electronically; electronic messaging services; providing online chat rooms and electronic bulletin/message boards for transmission of messages among users in the field of general interest and for playing games; voicemail services; voice messaging services; providing online communications links which transfer the website user to other local and global web pages; telecommunication services, namely instant messaging, and electronic transmission of text, audio, video and other multimedia; telephone directory information; news agencies; television broadcast services; video on demand services; satellite locating signal transmission service; telecommunication transmission; providing internet chatrooms; providing access to databases; telecommunication connections on the internet; telecommunication connections of global computer information networks; online information transmission; communications by computer terminals; transmission of electronic mail; rental of electronic mailbox; provide information transmission on electronic bulletin board; electronic bulletin board services [telecommunications services]; telecommunication line connection; computer-aided transmission of messages and images; providing telecommunications connections to a global computer network; providing user access to global computer networks; telecommunications routing and junction services; chat room information transmission; providing video communication channels for teleshopping services; providing internet chatrooms; providing access to databases; providing access services to online network data; streaming of data; transmission of telegram communications; transmission of fiber [fibre] optic network communications; satellite transmission; teleconferencing services; video conference services; satellite locating signal transmission service; telecommunication transmission; providing telecommunication information; communication information service; information about telecommunication; rental of telecommunication equipment; transmission of greeting cards online; transmission of digital files; providing online forums; online television broadcasting; online radio broadcasting; video-on-demand transmission; providing online directory information services featuring hyperlinks to other websites; providing online video streaming services; providing online music streaming services.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; entertainment services in the nature of providing non-downloadable online games and contests provided via computer networks; providing information relating to electronic and computer games; booking of entertainment; lottery services; providing non-downloadable multimedia entertainment content, namely, games and ongoing shows featuring music and sports via computer networks; ongoing entertainment programs broadcast via radio, television, cellular communication, wireless communication, the internet, electronic communications networks, and computer networks in the fields of current events, news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness; production of music video programs for broadcast on computer networks; production of video programs for broadcast on computer networks; entertainment services, namely, providing information, statistics and commentary in the fields of education, entertainment, finance, current event news, sports betting, and sports for children and adults via computer networks; providing entertainment and television listings via the internet; organizing and maintaining websites and online fantasy sports; research and statistical analysis tools; online publication of sports information via telephone, cellular telephone, wireless communication devices, and the internet; providing information in the field of sports, sports scores, sports statistics, player statistics, play-by-play sports commentary, and sports editorial commentary via the internet; provision of musical performances, musical videos, videos, film clips, celebrity interviews, talk shows, television show previews, photographs, and other entertainment related multimedia materials, provided via a website; online photography services; providing non-downloadable prerecorded music, information in the field of music, and commentary and articles about music, all via computer networks; providing information regarding photography; entertainment services, namely, providing podcasts in the fields of news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness; entertainment services, namely, providing videos in the fields of news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness; entertainment services in the nature of a video series about finance; providing entertainment information in the fields of news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness; entertainment services by means of radio, cellular communication, wireless communication, the internet, computers, mobile devices, electronic communications networks, and computer networks; electronic mail services; providing multiple user access to computer networks; providing multiple-user access to computer networks for the transfer and dissemination of a wide range of information; electronic transmission of data, messages, images, and documents via computer networks, mobile devices, and the internet; internet telephony services; providing telephone communication services via computer terminals and networks; providing access to data or documents stored electronically; electronic messaging services; providing online chat rooms and electronic bulletin/message boards for transmission of messages among users in the field of general interest and for playing games; voicemail services; voice messaging services; providing online communications links which transfer the website user to other local and global web pages; telecommunication services, namely instant messaging, and electronic transmission of text, audio, video and other multimedia; telephone directory information; news agencies; television broadcast services; video on demand services; satellite locating signal transmission service; telecommunication transmission; providing internet chatrooms; providing access to databases; telecommunication connections on the internet; telecommunication connections of global computer information networks; online information transmission; communications by computer terminals; transmission of electronic mail; rental of electronic mailbox; provide information transmission on electronic bulletin board; electronic bulletin board services [telecommunications services]; telecommunication line connection; computer-aided transmission of messages and images; providing telecommunications connections to a global computer network; providing user access to global computer networks; telecommunications routing and junction services; chat room information transmission; providing video communication channels for teleshopping services; providing internet chatrooms; providing access to databases; providing access services to online network data; streaming of data; transmission of telegram communications; transmission of fiber [fibre] optic network communications; satellite transmission; teleconferencing services; video conference services; satellite locating signal transmission service; telecommunication transmission; providing telecommunication information; communication information service; information about telecommunication; rental of telecommunication equipment; transmission of greeting cards online; transmission of digital files; providing online forums; online television broadcasting; online radio broadcasting; video-on-demand transmission; providing online directory information services featuring hyperlinks to other websites; providing online video streaming services; providing online music streaming services.

Cl.38; Telecommunications; broadcasting of audio, video, and multimedia content by means of radio, cellular communication, wireless communication, the internet, computers, mobile devices, electronic communications networks, and computer networks; electronic mail services; providing multiple user access to computer networks; providing multiple-user access to computer networks for the transfer and dissemination of a wide range of information; electronic transmission of data, messages, images, and documents via computer networks, mobile devices, and the internet; internet telephony services; providing telephone communication services via computer terminals and networks; providing access to data or documents stored electronically; electronic messaging services; providing online chat rooms and electronic bulletin/message boards for transmission of messages among users in the field of general interest and for playing games; voicemail services; voice messaging services; providing online communications links which transfer the website user to other local and global web pages; telecommunication services, namely instant messaging, and electronic transmission of text, audio, video and other multimedia; telephone directory information; news agencies; television broadcast services; video on demand services; satellite locating signal transmission service; telecommunication transmission; providing internet chatrooms; providing access to databases; telecommunication connections on the internet; telecommunication connections of global computer information networks; online information transmission; communications by computer terminals; transaction of electronic mail; rental of electronic mailbox; provide information transmission on electronic bulletin board; electronic bulletin board services [telecommunications services]; telecommunication line connection; computer-aided transmission of messages and images; providing telecommunications connections to a global computer network; providing user access to global computer networks; telecommunications routing and junction services; chat room information transmission; providing video communication channels for teleshopping services; providing internet chatrooms; providing access to databases; providing access services to online network data; streaming of data; transmission of telegram communications; transmission of fiber [fibre] optic network communications; satellite transmission; teleconferencing services; video conference services; satellite locating signal transmission service; telecommunication transmission; providing telecommunication information; communication information service; information about telecommunication; rental of telecommunication equipment; transmission of greeting cards online; transmission of digital files; providing online forums; online television broadcasting; online radio broadcasting; video-on-demand transmission; providing online directory information services featuring hyperlinks to other websites; providing online video streaming services; providing online music streaming services.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; entertainment services in the nature of providing non-downloadable online games and contests provided via computer networks; providing information relating to electronic and computer games; booking of entertainment; lottery services; providing non-downloadable multimedia entertainment content, namely, games and ongoing shows featuring music and sports via computer networks; ongoing entertainment programs broadcast via radio, television, cellular communication, wireless communication, the internet, electronic communications networks, and computer networks in the fields of current events, news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness; production of music video programs for broadcast on computer networks; production of video programs for broadcast on computer networks; entertainment services, namely, providing information, statistics and commentary in the fields of education, entertainment, finance, current event news, sports betting, and sports for children and adults via computer networks; providing entertainment and television listings via the internet; organizing and maintaining websites and online fantasy sports; research and statistical analysis tools; online publication of sports information via telephone, cellular telephone, wireless communication devices, and the internet; providing information in the field of sports, sports scores, sports statistics, player statistics, play-by-play sports commentary, and sports editorial commentary via the internet; provision of musical performances, musical videos, videos, film clips, celebrity interviews, talk shows, television show previews, photographs, and other entertainment related multimedia materials, provided via a website; online photography services; providing non-downloadable prerecorded music, information in the field of music, and commentary and articles about music, all via computer networks; providing information regarding photography; entertainment services, namely, providing podcasts in the fields of news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness; entertainment services, namely, providing videos in the fields of news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness; entertainment services in the nature of a video series about finance; providing entertainment information in the fields of news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness; providing TV program information; providing online video streaming services; providing online videos, not downloadable; providing films, not downloadable, via video-on-demand services; providing TV programs, not downloadable, via video-on-demand services; providing online music streaming services; providing online music, not downloadable; game
services provided online from a computer network; organization of competitions [education or entertainment]; arranging and conducting of conferences; organization of exhibitions for cultural or educational purposes; production of film, video and disc; planning and production of recreational TV program; entertainer services; news reporters services; edit, publication, search, subscription and translation services for books, magazines and periodicals.

Cl.42; Scientific and technological services and research and design relating thereto: industrial analysis and research services; design and development of computer hardware and software; computer services, namely, creating indexes of information, sites, and other resources available on computer networks for others; providing internet search engines for searching and retrieving information, websites, and other resources available on computer networks for others; providing search engines; search engine design services; providing customized online web pages featuring user-defined information, which includes search engines and online web links to other websites; online computer mapping services; mapping services, namely, providing a website and website links to geographic information, map images, and trip routing; computer services, namely, non-downloadable computer software provided online for spam filtering, firewall protection, and parental control; website featuring technology that allows users to locate other game players and play games over communication networks; platform as a service (PAAS) featuring computer software platforms for use in group communication, namely instant messaging, file sharing, searching and posting of texts and images; computer services, namely, creating an on-line virtual environment for sports betting; providing search engines for obtaining data featuring information in the fields of news, commentary, weather, sports, entertainment, fashion, finance, music, inspiration, health, lifestyle, travel, parenting, science, technology, culture, and wellness via the internet; providing information in the form of computerized data, files, applications and information via a customized online web page; computer animation design; computer drawing; computer programming; computer software design; updating of computer software, namely, installation on computer or software program; computer software consultancy; computer system analysis; computer system design; installation of computer software; duplication of computer programs; computer virus protection services; design of electronic map software; providing temporary use of nondownloadable online computer software; processing of computer data; conversion of data or documents from physical to electronic media; conversion of computer programs and data, other than physical conversion; rental of network server space; rental of web servers; planning and construction of websites; creating and maintaining websites for others; providing internet search engines; web page design; web hosting; creating or maintaining web pages for others; computer technology consultancy; monitoring of computer systems by remote access; monitoring of computer systems to detect breakdowns; monitoring of computer systems for detecting unauthorized access or data breach; online data storage; electronic data storage; computer data backup; off-site data backup; information technology (IT) consultancy; providing information on computer technology and programming via a web site; cloud computing; web site design consultancy; software as a service [SaaS]; outsourcing service providers in the field of information technology; creating and designing website-based indexes of information for others [information technology services]; platform as a service [PaaS]; provision of research services; product development; providing clothing design information; dress designing; providing information on fashion commodity design; authenticating works of art; meteorological information; development and design of mobile applications; technical assistance regarding the operating and managing of websites for others.

Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals, namely, adoption agencies, babysitting, chaperoning, clothing rental, companionship services for the elderly and disabled, consulting in the field of personal relationships, crime prevention consultancy services, dating services provided through social networking, detective agencies, detective investigations, foster care, funeral services, genealogical services, guardianship services, hire of clothing, hire of jewellery, identity verification, interment services, internet based dating, matchmaking and personal introduction services, internet-based social networking services, introduction and social networking services, lobbying services, other than for commercial purposes, lost property services, mentoring [spiritual], personal background investigations, personal fashion consulting services, personal gift selection for others, personal introduction agency services, personal shopper services, pet sitting, political lobbying services, preparation of personality profiles, private investigation, providing access to computer databases in the fields of social networking, social introduction and dating, providing clothing to needy persons [charitable services], providing fashion information, providing information in the field of personal relationships, provision of emotional support to families, rental of footwear, rental of uniforms; Social networking services; astrology forecasts; fortune telling; dating services; guidance and counselling in the field of anti-online bullying guidance, marriage guidance counselling, bereavement counselling, counselling relating to spiritual direction; providing information on fashion; personal styling consultation; providing online socializing and dating services via correspondence; providing dating and matchmaking services via the internet; providing dating information via the internet; computer dating; Astrology forecasts; fortune telling; dating services; online social networking services; providing information on fashion; personal styling consultation; providing online socializing and dating services via correspondence; providing dating and matchmaking services via the internet; providing dating information via the internet.
4303521    25/09/2019
ASICS CORPORATION
1-1 Minatojima-Nakamachi 7-chome, Chuo-ku, Kobe City, Hyogo Prefecture, Japan
a corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.9; Ear plugs for swimming; Ear plugs for divers; measuring or testing machines and instruments; electronic machines, apparatus and their parts; telecommunication machines and apparatus; cell phone straps; cases for cell phones; cell phone covers; cell phone holders; computer programs; application software for smartphones, spectacles (eyeglasses and goggles); goggles for sports; sunglasses; swimming goggles; spectacle cases; protective helmets for sports; sports whistles, safety shoes.


Cl.42; Design services; programming and maintenance of computer software; programming and maintenance of computer software related to running; programming and maintenance of computer software related to sports training; programming and maintenance of computer software related to physical fitness exercise; programming and maintenance of computer software related to walking; creating or maintaining web sites for others; technological advice related to computers, automobiles and industrial machines; rental of measuring apparatus; rental of computers; providing computer programs on data networks; software as a service [SaaS], cloud computing, providing computer programs related to running; providing computer programs related to sports training; providing computer programs relating to physical fitness exercise; providing computer programs related to walking.
ZORAWAR KALRA

4303574  25/09/2019

MASSIVE RESTAURANTS PRIVATE LIMITED
Plot No. 825, Udyog Vihar, Phase-5, Gurgaon, Haryana-122016
An Indian Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :09/07/2012

DELHI

Cl.29; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.

Cl.30; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].

Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.

Cl.32; Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.

Cl.33; Alcoholic beverages, except beers; Alcoholic preparations for making beverages.

Cl.35; Marketing, advertising and promotion services; Provision of market research and information services; Promoting the services for others via computer and communication networks; business and advertising services, consulting services in the field of advertising, in particular, customizing marketing efforts of others; commercial information services, in particular, advertisement management by providing reports, advertisement targeting, and management of electronically stored advertising, for use on a global computer network, retail and wholesale services.

Cl.43; Restaurant and restaurant services; dining and take-out restaurant services; Self-service restaurant; Fast-food restaurant services; pizza restaurant services; services for providing food and drink; temporary accommodation.
4307477   29/09/2019
UMANG GUPTA
6434, KATRA BARYAN, OPP. FEDERAL BANK, FATEH PURI DELHI-110006
PROPRIETOR
Address for service in India/Attorney address:
VINAY VERMA
V VERMA & COMPANY, NEAR SHYAM MANDIR, GINANI BASS, SARDARSHAHPAR (CHURU) 331403

Proposed to be Used

DELHI
CI.29; meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats, processed or unprocessed Makhana, Phul Makhana
CI.30; coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice, Makhana
KALANJALI

4309962  01/10/2019
MARGADARSI MARKETING PVT LTD
6-3-569/3, Eenadu Complex, Somajiguda, Hyderabad 500082
private limited company

Address for service in India/Attorney address:
G V S JAGANNADHA RAO
22, BHASKARA APARTMENTS, RAJ BHAVAN ROAD, SOMAJIGUDA, HYDERABAD 500082

Used Since :16/11/1992

CHENNAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.24; Textile piece goods, dress material, towels, napkins, hand kerchieves, blankets, bed spreads, mats, tablemats, Coasters [table linen], Covers for cushions, furniture, Jute fabric, Knitted fabric; Silk fabrics;

Cl.25; Sarees made of silk, cotton, jute, synthetic material; Ready Made Garments including kurtha pyjamas, salwar Kameez, ghagras, cholis, night wear, ethnic wear; accessories; Bath robes, Tee-shirts, Slippers, Shoes, Caps; Belts; Wearing Apparels; Gowns, Jackets, skirts, ties, scarves, Shawls

Cl.35; Sale of goods through retail stores, wholesale outlets, through mail order catalogues or through web sites or television shopping programmes
4310964 03/10/2019
CMP PRODUCTS LIMITED
11 Glasshouse Street, St Peters, Newcastle upon Tyne, NE6 1BS, United Kingdom
a company duly organised under the laws of the United Kingdom

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Used Since: 06/10/2017

CHENNAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry.

Cl.6; Non-electric cables and wires of common metal; non-electric cable boxes of metal; cable clamps of metal; cable clips of metal; non-electric cable connectors of metal; non-electric cable couplings of metal; cable ducts made of metal; cable grips of metal; cable joints of metal; cable junction sleeves of metal; cable straps of metal; cable ties of metal; cable cleats of metal; cable supports made of metal; cable straps of metal; cable trays of metal; cable trunking of metal; cables of metal, non-electric; junction sleeves for non-electric cables (metal); cable linkages of metal, non-electric; drain plugs of metal; conduit bends of metal; metal plugs namely drain plugs and breather plugs.

Cl.9; Cables; wires; electric cables; fibre optic cables; cable glands; cable conduits; connectors for cables; cable outlets; cable protectors; cable sleeves; cable splices; cable trays; cable junctions; cable ducting; cable cleats; insulated cables; terminals for electric cables; electricity conduit bends; trunking (channels) of metal for electric cables.
4310990  03/10/2019
VIDEOSLOTS LTD.
Level 2&3 The Space, Alfred Craig Street, PTA1313 Pieta, Malta
Limited Company
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.35; Promotional marketing; Merchandising; Product marketing; Advertisement via mobile phone networks; Distribution of advertisements and commercial announcements; Promoting the sale of the services [on behalf of others] by arranging advertisements; Cinema advertising.

Cl.38; Telecommunication services; Internet based telecommunication services; Interactive telecommunications services; Electronic bulletin board services [telecommunications services]; Communications via multinational telecommunication networks; Digital network telecommunications services; Telecommunication services provided via Internet platforms and portals; Data communication services; Computer intercommunication; Communication by computer; Communications by computer terminals; Mobile telecommunication network services; Digital communications services; On-line communication services; Communications by cellular phones; Electronic network communications; Transmission of sound, picture and data signals; Transmission of data, audio, video and multimedia files; Transmission of videos, movies, pictures, images, text, photos, games, user-generated content, audio content, and information via the Internet; Providing access to gambling and gaming websites on the internet.

Cl.41; Casino services; On-line casino services; Wagering services; Bookmaking [turf accountancy]; Betting services; Organisation of tournaments; Amusement arcades; Game shows; Gambling services; On-line gaming services; Game services provided on-line from a computer network; Arranging of games; Organisation of games and competitions; Organisation of quizzes, games and competitions; Electronic game services provided by means of the internet; Providing online entertainment in the nature of game shows; Organization of lotteries; Prize draws [lotteries].
Skywalker

4311400 03/10/2019
INNOVANTIX SYSTEMS PVT LTD
HN 65B, Belloy, Nuvem, Salcete, Goa
Private Company

Address for service in India/Attorney address:
VENKATESH AMEYA NAYAK SALATRY
#401 Citi Center, Patto Plaza, Panaji, Goa

Proposed to be Used
MUMBAI

Cl.12; vehicles for locomotion by air; aeronautical apparatus, machines and appliances aeroplanes; air vehicles; air pumps [vehicle accessories]; air cushion vehicles air bags [safety devices for automobiles]; aircraft; amphibious airplanes; ejector seats for aircrafts; funnels for locomotives; head-rests for vehicle seats; headlight wipers; hoods for vehicle engines; hoods for vehicles; horns for vehicles; hot air balloons; hub caps hubs for vehicle wheels / vehicle wheel hubs hydroplanes; parachutes; safety belts for vehicle seats, safety seats for children, for vehicles; seaplanes; windows for vehicles; windscreens / windshields; windshield wipers / windscreen wipers; seat covers for vehicles security harness for vehicle seats; shock absorbing springs for vehicles; sun-blinds adapted for automobiles; suspension shock absorbers for vehicles; vehicle bumpers; vehicle running boards; vehicle wheel tires [tyres]; vehicle wheel spokes; vehicle suspension springs; vehicle seats; vehicle covers [shaped] electric vehicles

Cl.39; Services connected with the hiring of transport vehicles; air transport; aircraft rental; rental of aircraft engines; piloting
SHRAOMEV JAYATE
4311614  04/10/2019
SUNDAR YADAV
48, BLOCK-A, QUTUB VIHAR, PH-2, NEAR GOYALA DAIRY TAJ PUR KHURD NEW DELHI-110071
INDIVIDUAL
Address for service in India/Agents address:
AMIT KUMAR,
Q-96, VIKAS VIHAR, UTTAM NAGAR, NEW DELHI-110059.
Proposed to be Used
DELHI
Cl.16; PRINT MEDIA
Cl.35; ADVERTISEMENT AND MARKETING THROUGH, DIGITAL MEDIA, ONLINE MEDIA, SOCIAL MEDIA, TELEVISION AND RADIO
Cl.41; FILM, ENTERTAINMENT, MUSIC
LIFE IS A BEACH

4315807   09/10/2019
BRIN'DCO INTERNATIONAL BEERS PRIVATE LIMITED
S-53, Okhla Industrial Area, Phase-II, New Delhi - 110020, India

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Cl.32; Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.

Cl.33; Alcoholic beverages, except beers; alcoholic preparations for making beverages.

Cl.35; Advertising; business management; business administration; office functions.
Priority claimed from 10/09/2019; Application No. : 018122706 ;European Union
4316671   10/10/2019
ROCHE DIABETES CARE GMBH
Sandhofer Strasse 116, 68305 Mannheim, Germany
a Company existing and organized under the Laws of Germany
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.1;Chemical, biochemical and biological products, included in this class, for use in industry and science; in vitro
diagnostic agents and reagents for use in industry and science; chemical and biological solutions for checking accuracy
of test results; chemical and biological solutions for calibrating and monitoring the functioning of apparatus; chemical,
biochemical and biological products, included in this class, for scientific use and for medical science; in vitro diagnostic
agents and reagents as well as biological and biochemical reagents for scientific use.

Cl.5;Diagnostic test strips for determining levels of glucose in blood for medical diagnostic use; Control solutions used
for quality checks on blood glucose monitors and diagnostic test strips for medical diagnostic use; In-vitro diagnostics
agents and reagents for medical diagnostic purposes; Pre-filled containers with diagnostic test strips for determining
levels of glucose in blood for medical diagnostic use; Test strips and test tapes contained in cassettes for determining
levels of glucose in blood for medical diagnostic use.

Cl.9;Downloadable computer software and computer hardware for evaluation, monitoring, verification and
administration of medical data in the field of diabetes for medical and diagnostic purposes; Downloadable computer
software and computer hardware for linking medical instruments and devices; Downloadable computer software for
analyzing blood sugar test results; Downloadable computer software for providing healthcare services, namely, for
monitoring, tracking and managing patient health data and information for diabetes management purposes;
Downloadable computer software for use in diabetes treatment and management; Downloadable computer software for
managing and monitoring diabetes; Downloadable software in the nature of a mobile application for use in monitoring,
tracking and managing patient health data in the field of diabetes; Downloadable computer software for tracking and
recording usage of insulin infusion sites on the body; Downloadable computer applications used in the fields of lifestyle,
health and behavioral modification in the nature of software for managing medical data; downloadable mobile
applications for the estimation of carbohydrates in food and the calculation of bolus insulin dose; downloadable
computer software for medical and diagnostic purposes, namely, for use in formatting, viewing, transmitting and
transferring data from blood glucose monitors or insulin pumps to electronic data management systems such as personal
computers, tablets, electronic diaries, interfaces, modems and cables for clinical medical use; downloadable computer
software for maintaining a database of blood test results from a blood glucose monitor for use by individuals with
diabetes.

Cl.10;Instruments, devices and apparatus for medical diagnostic purposes, namely, blood glucose meters, lancet
devices and lancets, insulin pumps sold empty and accessories therefor, namely, disposable infusion sets, inserters,
cartridges, infusion tubing, catheters, pen needles, syringes and patches; and blood glucose meter kits consisting of a
blood glucose meter, test strips, control solutions, lancets and lancet devices, all for medical diagnostic use; blood
glucose meter accessories, namely, carrying cases specifically adapted for carrying blood glucose meters; Medical
devices for the infusion or dispensing of insulin for diabetes treatment sold empty sold as a unit with remote controls,
computer hardware and computer software; Medical apparatus, namely, subcutaneous or percutaneous implantable ports
for connecting tubes for medicines and accessories; Medical instruments, namely, insertion tools for the insertion of
needles and infusion sets all for the subcutaneous administration of insulin.
Cl.16; Printed matter, namely, personal log sheets for recording and tracking medical data relating to diabetes; Printed matter, namely, books and brochures in the field of diabetes.

Cl.35; Administration of a program for healthcare providers to review and manage orders of diabetes care products; Administration of a discount and rebate program for enabling individuals to obtain discounts and rebates on products for use in diabetes management through the use of a discount card at the pharmacy and participating retailers; Administration of a consumer loyalty program entitling participants to receive product samples and point discount awards; Providing an educational website featuring consumer product information on diabetes management supplies and price comparison information related to those goods; Mail order services featuring diabetes management supplies; Online retail store services, featuring products for use in diabetes management.

Cl.38; Transmission of medical and scientific information by means of databases.

Cl.41; Education services, namely, conducting classes, workshops and seminars in the field of diabetes and diabetes management; Personal coaching in the fields of lifestyle, health and behavioral modification; Training and education, namely, conducting classes, workshops and seminars in the medical field on the subjects of diabetes management and the use of blood sugar measuring apparatus, insulin pumps and accessories thereof; Electronic publishing services, namely, publication of downloadable books, brochures, leaflets and journals related to the field of diabetes for professionals and patients; Online publication of printed products, namely books, brochures, leaflets and journals related to the field of diabetes for professionals and patients.

Cl.42; Medical and scientific research in the field of diabetes; Consultation pertaining to pharmacology in the field of diabetes; Providing temporary access to on-line, non-downloadable software for evaluating data from a blood glucose device for use by diabetic patients and their healthcare providers; Platform as a service (PAAS) featuring interactive computer software platforms for sharing, reporting, maintaining, managing and monitoring of medical information in the field of diabetes management.

Cl.44; Providing guidance in the field of diabetes and diabetes management, namely, healthcare consulting services for diabetes management; Medical consultation in the field of diabetes for professionals and patients in the nature of maintaining files and records concerning the medical condition of individuals, weight reduction diet planning and printed materials distributed in connection therewith; Medical services in the field of diabetes; Providing a website featuring information about health and wellness, namely, diabetes health care and diabetes management; Providing information in the field of diabetes; Providing a web site featuring medical information; Health care services, namely, diabetes disease management programs; Patient monitoring services, namely, monitoring of medical data relating to diabetes.
APIS

4316773    10/10/2019
DETECT TECHNOLOGIES PRIVATE LIMITED
Module 1, Block D, 3rd Floor, Phase 2, IIT Madras Research Park, Kanagam Road, Taramani, Chennai – 600113, Tamil Nadu, India
Manufacturers, Traders and Service Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Used Since : 31/01/2019

CHENNAI

CI.9; ELECTRONIC INSTRUMENTS FOR USE IN REMOTE INSPECTION AND MEASUREMENT OF VERTICAL INDUSTRIAL ASSETS; ULTRASONIC PROBES; PROBES FOR THICKNESS INSPECTION OF VERTICAL INDUSTRIAL ASSETS; ELECTRONIC ULTRASONIC TEST EQUIPMENT, NAMELY, THICKNESS TESTERS FOR NON-MEDICAL USE; SENSORS; ELECTRONIC SENSORS; DIGITAL SENSORS; MOVEMENT SENSORS; OBJECT DETECTING SENSORS; ULTRASONIC SENSORS; SENSORS FOR MEASURING THE THICKNESS OF VERTICAL INDUSTRIAL ASSETS, NOT FOR MEDICAL USE; SENSORY SOFTWARE; DATA PROCESSING SOFTWARE; SOFTWARE FOR MONITORING AND CONTROLLING COMMUNICATION BETWEEN COMPUTERS AND AUTOMATED MACHINE SYSTEMS.

CI.12; UNMANNED AERIAL VEHICLES (UAVs).

CI.42; TECHNOLOGY SUPERVISION AND INSPECTION IN THE FIELD OF THICKNESS OF VERTICAL ASSETS IN PROCESS INDUSTRIES; REMOTE MEASURING SERVICES OF THICKNESS OF VERTICAL ASSETS IN PROCESS INDUSTRIES USING AERIAL IMAGERY AND COMPUTER SOFTWARE; DESIGN OF COMPUTER MACHINE AND COMPUTER SOFTWARE FOR COMMERCIAL ANALYSIS AND REPORTING; ELECTRONIC MONITORING AND REPORTING OF VERTICAL INDUSTRIAL STRUCTURES USING COMPUTERS OR SENSORS.
DVARA TRUST
10th Floor- Phase I, IIT- Madras Research Park, Kanagam Village, Taramani, Chennai 600 113.
An Indian Trust

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :12/12/2017

CHENNAI

Cl.35;Advertising; Business management; Business administration; Office functions.

Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.45;Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
LEAD 360
4321341  15/10/2019
STERLITE TECHNOLOGIES LIMITED
IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002
Limited Company
Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used
DELHI
Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus

Cl.35; Advertising; business management; business administration; office functions

Cl.38; Telecommunications

Cl.41; Education; providing of training; entertainment; sporting and cultural activities

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software

Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
STUDIO 9
4324239  18/10/2019
SUJIT MUKHERJEE, TRADING AS: STUDIO 9
# 200/C, 6TH CROSS, H.A.L. 3RD STAGE, BANGALORE-560075, KARNATAKA.
Sole Proprietorship
Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Used Since :28/01/1993
CHENNAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Cl.35;Retail services in relation to the sale and distribution of clothing; advertising and promotional services; export services.
Cl.40;Dressmaking and tailoring services; custom dressmaking including alterations of clothing; treatment to clothes and textile fabric, including, cloth cutting and embroidery; custom imprinting of clothing with decorative designs; applying finishes to clothing, textile and fabrics.
ACTIVECARE
Priority claimed from 18/04/2019; Application No. : 018053915 ;European Union
4324337  18/10/2019
VOLVO CONSTRUCTION EQUIPMENT AB
631 85 Eskilstuna, Sweden
A Swedish limited liability company
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Cl.37;Repair and maintenance services for construction machines.
Cl.38;Telematics services, namely, telematic sending of information; electronic remote transmission of data; all of the foregoing services relating to construction machines.
Cl.42;Remote monitoring of the functioning and use of construction machines.
Strepsils Singing Sensation

4328037  22/10/2019

RECKITT BENCKISER (INDIA) PRIVATE LIMITED
Plot No. 48, Sector 32, Institutional Area, Gurgaon 122001, Haryana, India
A Company within the meaning of Companies Act, 2013

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used

DELHI

Cl.5; Ayurvedic medicine and pharmaceutical preparations and substances; medicated confectionary; products for the treatment of sore throats, coughs and colds; Medicinal and pharmaceutical preparations and substances.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
AUNTYPRENEUR

4337008  04/11/2019
NIKHIL TULSIDAS JAWRANI
28/A, 2ND FLOOR, NUTAN NAGAR, GURU NANAK ROAD, OPP. BANDRA TALAO, BANDRA (WEST), MUMBAI 400050

Proposed to be Used

MUMBAI

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS INCLUDED IN CLASS 35

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDED IN CLASS 42
CASALUNA

Priority claimed from 18/06/2019; Application No. : 88479059 ;United States of America

4362400  29/11/2019

TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.20; Furniture; bathroom furniture; picture frames; stools; pouffes; mattresses; pillows; towel racks and stands; indoor window shades and blinds; decorative boxes of wood; decorative mirrors; figurines of wood; mattress pads

Cl.21; Containers for household use; soap dispensers; soap dishes; shower caddies; cotton ball dispensers; toilet tissue holders; dispensers for facial tissues; toothbrush holders; clothes drying racks; waste baskets; candle holders and plates; laundry hampers; coffee and tea mugs; tea balls, strainers and infusers; tea pots; baskets of wicker, metal, wood, cloth for household purposes; brushes for personal use; figurines of glass, earthenware; vases; decorative glass jars, bottles, canisters and boxes

Cl.24; Bedding (comforters); shower curtains; bedding, namely, comforters, sheets and sheet sets, shams, pillow cases, bed skirts, bed spreads, blankets, coverlets, duvet covers and duvets, quilts and throws; curtains; towels

Cl.27; Bath mats; rugs

Cl.35; Retail store and online retail store services featuring a wide variety of consumer goods
CASALUNA
Priority claimed from 19/06/2019; Application No. : 88/480,395 ;United States of America
4362401    29/11/2019
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Proposed to be Used
DELHI
Cl.9; Headphones; ear plugs; sound and video recording and playback machine; electronic apparatus for transmission of sound, images or data; electric or electronic sensors for detecting, processing, measuring, collecting, recording and transmitting general data relating to well-being, sleep cycles, heart rhythm and physical activity; computer software and computer software applications for portable apparatus used for collecting and analyzing variables relating to the environment, namely, temperature, quality of air and light as well as surrounding noise during sleep; USB cables; battery chargers; pedometers; electric monitoring apparatus, namely, electronic devices for monitoring a person and their surrounding during sleep; software for collecting and analyzing variables relating to the environment, namely, temperature, quality of air and light as well as surrounding noise during sleep; USB cables; battery chargers; pedometers; electric monitoring apparatus, namely, electronic devices for monitoring a person and their surrounding during sleep; software for computers, portable computers, portable media players, handheld computers, connected loudspeakers, connected clocks, namely, software for assistance with falling asleep, sleep monitoring, environmental monitoring during sleep, waking up, statistics relating to sleep, streaming and receiving music and radio and setting alarms; application software for mobile telephones and tablets for assistance with falling asleep, sleep monitoring, environmental monitoring during sleep, waking up, statistics relating to sleep, streaming and receiving music and radio and setting alarms; audio tapes featuring music and soothing life sounds
Cl.11; Night lights; LED mood lights; dehumidifier; humidifier; light bulbs; heating and cooling packs filled with chemical substances that react when required to warm or cool the body; electric fragrance dispensers; drinking water filters; lighting apparatus exclusively for use with clocks or alarm clocks or sensors that monitor health and well-being; lighting fixtures; light diffusers; luminous tubes for lighting; electric towel warmers; LED candles; lamps
Cl.14; Clocks; alarm clocks
Cl.16; Stationery; blank journals; notebooks; note cards; date books; calendars; pens and pencils; styluses, namely, steel pens; bookends
4372776   10/12/2019
KAMALA NAGANAND
No. 78, 16th Cross, 1st Main Rd, AECS Layout, Sanjaynagar, Bengaluru, Karnataka 560094
MANUFACTURER
Individual
Proposed to be Used
To be associated with:
4262764
CHENNAI
Cl.3; Perfumery, essential oils and cosmetics.
Cl.4; Illuminants; candles and wicks for lighting.
Cl.14; Precious metals and their alloys and goods in precious metals, jewellery, and precious stones.
Cl.18; Leather and imitations of leather, and goods made of these materials, animal skins, hides; trunks and travelling bags; umbrellas and parasols.
Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials.
Cl.24; Textiles and textile goods, bed and table covers.
Cl.25; Clothing, footwear and headgear.
Cl.27; Carpets, rugs, mats, matting and wall hangings.
Cl.28; Games and playthings, gymnastic and sporting articles.
THE AQUA GARDEN

4373671 10/12/2019
APEEJAY SURRENDRA PARK HOTELS LIMITED
17, Park Street Kolkata, Kolkata - 700016, West Bengal, India
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 10/01/2002

KOLKATA

Cl.41; Education; Providing of training; Entertainment; Sporting and cultural activities.
Cl.43; Services for providing food and drink; Temporary accommodation.
CAFÉ FOR BARISTAS

4381580 18/12/2019
Vitasoy International Holdings Limited
1 Kin Wong Street, Tuen Mun, New Territories, Hong Kong
A company incorporated under the laws of Hong Kong

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used

KOLKATA

Cl.29; Milk, milk drinks, eggs and other dairy products; milk-based beverages; nut-based milk; rice milk; legumes-based milk; wheat milk; oat milk; grain milk; coconut milk; almond milk; milk-based beverages flavoured with chocolate; soymilk, soya bean based food beverage used as a milk substitute; soya bean milk in liquid and solid form, and other milk substitutes; tofu; soya bean curd; soya bean-based food products including sausage, cheese, yogurt, preserves, dairy puddings and desserts, and dips; meats, fish (not live), poultry (not live) and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; edible oils and fats; preserves; preparations made from soya bean curd or protein for making soya milk; food products made from textured vegetable protein derived from soya beans; food products derived from nuts, legumes, herbs, fruits or vegetables; vegetable dips; soya-based meat substitutes; vegetarian sausage; vegetable-based food preparations.

Cl.30; Coffee; tea; cocoa; sugar; tapioca; sago; artificial coffee; flour and preparations made from cereals; food products derived from cereals and grains; bread, biscuits, cakes, pastry and confectionery; ices; honey; treacle; yeast, baking-powder; salt; mustard; pepper; vinegar; sauces (condiments); spices; salad dressings; mayonnaise; ice cream; tea and tea drinks; coffee and coffee drinks; coffee substitutes; cocoa and chocolate drinks; seasonings; custard.

Cl.32; Beer, ale and porter, mineral and aerated waters and other non-alcoholic drinks; syrups and other preparations for making beverages; plant-based drinks and beverages; soya bean-based non-alcoholic drinks and beverages; distilled water and mineralized water; soya bean-based and non-soya bean-based cereal and grain drinks; black bean drinks, oat drinks, sesame drinks, rice drinks, coconut drinks, almond drinks, fruit drinks, vegetable drinks, herbal drinks, cereal-based drinks, legume-based drinks, nut-based drinks, and grain-based drinks; pure soya bean extracts; soya bean-based, fruit-based, vegetable-based, herbal-based, cereal-based, legume-based, nut-based, and grain-based syrups, powders, extracts, concentrates and other preparations for making carbonated and non-carbonated non-alcoholic drinks and beverages; non-alcoholic beverages containing plant-based juices, namely, soy bean juices, rice juices, black bean juices, coconut juices, almond juices, sesame juices, and oat juices; non-alcoholic plant-based extracts used in the preparation of beverages, namely soy bean extracts, rice extracts, black bean extracts, coconut extracts, almond extracts, sesame extracts, and oat extracts; non-alcoholic plant juice beverages, namely soy beverages, rice beverages, black bean beverages, coconut beverages, almond beverages, sesame beverages, and oat beverages; fruit drinks and fruit juices in this class; vegetable drinks and vegetable juices in this class; soft drinks.
Priority claimed from 27/08/2019; Application No. : 018115253 ;European Union 4387325 24/12/2019
Motion Picture Association
15301 Ventura Boulevard, Bldg. E, Sherman Oaks, California, U.S.A., 91403
A corporation organized and existing under the laws of the State of Delaware, U.S.A.
Address for service in India/Attorney address:
CHARU MEHTA LAW ASSOCIATES
D- 74, Panchsheel Enclave, New Delhi- 110017
Used Since :16/09/2019
DELHI
Cl.35: Association services, namely, promoting the interests of member motion picture distributors, and of the motion picture industry generally; public advocacy to promote awareness of the importance of intellectual property protection, innovation, anti-counterfeiting and anti-piracy programs.
Cl.41: Providing information on motion picture ratings; Providing an online searchable database of entertainment information; providing entertainment information related to sources for legally streaming and downloading motion pictures and television programs; providing news and information about the motion picture industry through a website; providing information via a website in the fields of motion picture piracy, illegal duplication of copyrighted materials, the need for protection of copyrighted content, and the technological measures on certain media products; arranging, conducting, and organizing business seminars, conferences, and workshops in the field of intellectual property protection, innovation, anti-counterfeiting and anti-piracy programs, and legislation and policies impacting the motion picture industry; providing non-downloadable electronic publications in the nature of articles, newsletters, reports, and educational materials related to the motion picture industry, intellectual property protection, innovation, anti-counterfeiting programs, anti-piracy programs, and legislation and policies impacting the motion picture industry.
SYNGENE INTERNATIONAL LIMITED
Biocon SEZ, Biocon Park, Plot # 2 & 3, Bommasandra Industrial Area IV Phase, Jigani Link Road, Bangalore 560 099, India
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used:
To be associated with:

CHENNAI

Cl.1; Bio-technological products including, enzymes, protein carbohydrates, lipids, and nucleic acids, DNA products, immunological re-agents, and fine chemicals including organic intermediates; active chemical ingredients for use in the manufacture of pharmaceuticals for treating diseases and conditions; chemicals for use in the agrochemical industry; assays for research purposes; biomedical compounds, namely, peptide substrates used in analysing and detecting certain toxins for laboratory, research, clinical or medical laboratory use; chemical polymers; chemicals for use in biotechnological product development; chemicals, namely, chitosan; chitosan for industrial purposes; aldehydes; chromatography chemicals; cells for scientific, laboratory or medical research; reagents for use in the development of hybridoma antibodies [other than for medical or veterinary purposes]; nucleic acid sequences and chemical reagents for other than medical and veterinary purposes; nucleotides for scientific and research use; protein arrays and nucleotide arrays for scientific and medical research; peptides for industrial purposes; proteins for use in recombinant DNA technology [other than for medical use]; specialty chemicals, namely, chemical additives for general industrial use in the manufacture of a wide variety of goods; reference standards [chemicals] for use in science and industry; isotopes for industrial purposes; biochemicals for in vitro and in vivo scientific use; biochemicals for in vitro and in vivo scientific use; biochemicals, namely, monoclonal antibodies for in vitro scientific or research use; assays for research purposes; diagnostic reagents for in vitro use in biochemistry, clinical chemistry and microbiology.

Cl.5; Bio-logical and bio-technological products pertaining to pharmaceutical and medical industries and formulations thereof; drug testing kits comprised of medical diagnostic reagents and assays for testing body fluids; antibodies; synthetic peptides for pharmaceutical purposes; aldehydes for pharmaceutical purposes; imaging agents for magnetic resonance imaging (MRI); nucleic acid sequences and chemical reagents for medical and veterinary purposes; pharmaceutical preparations and substances for use in oncology; biological tissue grafts; vascular grafts [living tissue]; biopharmaceuticals for the treatment of cancer; yeast and yeast extracts for medical, veterinary or pharmaceutical purposes; proteins for use in recombinant DNA technology; regulatory proteins for medical use; medicines for veterinary purposes; isotopes for medical purposes; biological preparations for medical purposes; chemical preparations for use in DNA analysis [medical]; diagnostic kits consisting primarily of monoclonal antibodies, buffers, and reagents for use in disease testing; drug testing kits comprised of medical diagnostic reagents and assays for testing body fluids.

Cl.42; Scientific research and custom synthesis included in class 42; scientific and clinical research included in class 42; scientific research and development; custom design and development of chemical reagents and biochemical assays; laboratory testing; laboratory testing services; testing of pharmaceuticals; chemical engineering; behavioural analysis of chemicals; drug discovery services; pharmaceutical drug development services; pharmaceutical products development; development of pharmaceutical preparations and medicines; scientific study and research in the field of reproduction, husbandry, and general health of animal; biotechnology research for determining the neuronal survival of molecules in animal models; research and development services in the field of antibodies, antibody technology; custom design and development of chemical reagents and biochemical assays; design, engineering, research, development and testing services in the field of polymeric materials, polymer synthesis, and materials customization for medical, scientific, and technological applications; toxicology services; toxicity analysis; toxicity testing for research purposes; clinical trials (conducting); conducting clinical trials for others [scientific research]; conducting clinical trials for pharmaceutical products; providing medical and scientific research information in the field of clinical trials; conducting early evaluations in the field of new pharmaceuticals; DNA analysis services for scientific research purposes; laboratory research in the
field of gene expression; blood analysis services for scientific research purposes; analysis of human tissues for medical research; scientific services relating to the isolation and cultivation of human tissues and cells; preparation of reports relating to scientific and technical research; analysis in the field of molecular biology; contract research services relating to molecular sciences; biological cloning services; structural and functional analysis of genomes; laboratory services; services of a chemical and/or biological laboratory; laboratory research services relating to pharmaceuticals; research and development and consultation related thereto in the field of antibodies, antibody technology, chemistry, agrochemical pharmaceuticals, bioinformatics, biomedical, biologics, biotechnology, biotherapeutics, biology, biochemical, cell line, chemoinformatic, genetics and genetic engineering, gene expression systems, in vitro, inhalation pharmaceuticals, molecular sciences, micro-organisms, nutrition, ophthalmic, pharmacogenetics, pharmacokinetics, pharmacology, pharmaceuticals, polymer, peptide synthesis, protein, solid state characterization; toxicokinetic, toxicology; scientific and technological services, namely, scientific research, development, analysis, testing, engineering, extraction, synthesis, purification and production in the field of antibody, API, biomolecules, cell bank characterization, chiral, chromosome aberration, clinical chemistry, cloning vector, cyclotides, DNA, flow cytometry, gas chromatography mass spectrometry, gene, immunopharmaceuticals, in vitro irritation, large molecule, liquid chromatography mass spectrometry, microbial, monomer, nanoparticle, natural products, peptides, proteins, RNA, supercritical fluid chromatography, small molecules and vaccines.

Cl.44; Medical diagnostic testing, monitoring and reporting services; preparation of reports relating to medical matters; services for the testing of urine; pathology services.
The Telegraph

4403263  09/01/2020
ABP PRIVATE LIMITED
trading as ;ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001.
MANUFACTURER, MERCHANT AND SERVICE PROVIDERS
AN INDIAN COMPANY.
Address for service in India/Agents address:
SOUMITRA DATTA, ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001, WEST BENGAL, INDIA.
Used Since : 07/07/1982

KOLKATA
Cl.16; PRINTED MATTER, ADVERTISEMENT, MAGAZINES, VISUAL AND PRINT MEDIA, NEWSPAPER, PRINT BLOCKS,
STATIONARY.
Cl.41; EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES,
PHOTOGRAPHY
ANANDABAZAR PATRIKA

4403264  09/01/2020
ABP PRIVATE LIMITED
trading as ;ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001.
MANUFACTURER, MERCHANT AND SERVICE PROVIDERS
AN INDIAN COMPANY.

Address for service in India/Agents address:
SOUMITRA DATTA, ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001, WEST BENGAL, INDIA.
Used Since : 13/03/1922

To be associated with:
4309318, 4309320

KOLKATA

Cl.16; PRINTED MATTER, PRINTED ADVERTISEMENT, MAGAZINES, VISUAL AND PRINT MEDIA, NEWSPAPER, STATIONERY, PRINT BLOCKS.

Cl.41; EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, PHOTOGRAPHY.
4403546  09/01/2020
ESKAY VIDEO PRIVATE LIMITED
156A, Lenin Sarani, Room No.: 404, Kamalaya Centre, Kolkata-700013, West Bengal, India.
an Indian Company duly incorporated under the provisions of Companies Act, 1956

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
To be associated with:
3386666, 3425583

KOLKATA
Cl.38; Cable Television Broadcasting, Television Broadcasting, Wireless Broadcasting and Radio Broadcasting.
Cl.41; Film Production; Film Making Activities such as Scriptwriting, Casting, Shootings Editing, Screening, Exhibition and Distribution; Videotape Film Production; Rental of Cine-films, Rental of Motion Pictures; Entertainment.
Monamie Moda

4406515  13/01/2020

MONAMIE MODA PRIVATE LIMITED
FLAT NO B 804, B- BLOCK, PURVA WHITEHALL AMBALIPURA, SARJAPUR, MAIN ROAD, HARALUR, BANGALORE
Bangalore KA 560035 IN
Private Limited Company-Active

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
Flat no 301, Sri Sampada Arcade III, Behind Andhra Bank, Khajaguda, Gachibowli-Hyderabad-500089

Proposed to be Used
CHENNAI
Cl.25;Clothing
Cl.35;Online retail store services in relation to clothing, Retail store services in the field of clothing
Priority claimed from 12/07/2019; Application No. : 88511893 ;United States of America

4406649   13/01/2020

PATTERN HOME, INC.
165 BOULEVARD, SCARSDALE, NY 10583, UNITED STATES OF AMERICA

SERVICE PROVIDER

Address for service in India/Agents address:

ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.42; NON-DOWNLOADABLE SOFTWARE IN THE NATURE OF A MOBILE APPLICATION FOR PROVIDING HOROSCOPES AND ASTROLOGICAL INFORMATION.

Cl.45; PROVIDING A WEBSITE FEATURING ASTROLOGICAL INFORMATION; ASTROLOGICAL FORECASTING; ASTROLOGY CONSULTATION.
PIYUSH MAURYA
K-22/55 UG/F KHL NO. 570, GALI NO.1, GANGOTRI VIHAR, WEST GHONDA EAST DELHI, DELHI-110053
Proprietor

KIRAN KUMARI
SCO 20-21, FIRST FLOOR, BATRA PLAZA, GEETA BHAWAN CHOWK, SONIPAT, HARYANA-131001

Proposed to be Used

DELHI

Cl.7; Mixer, Juicer, Grinder

Cl.11; Electrical Kettle, Table Lamp, Immersion Rod, Room Heater, Fan, Exhaust Fan, Electric iron
4406861  13/01/2020
OORJAA DESIGN LLP
#29/11, Ambalipura Residency Off Haralur Road, Off Sarjapur Road, Bangalore - 560 102, Karnataka
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025 ,INDIA
Used Since :22/02/2018
To be associated with:
3893763

CHENNAI
Cl.11;Apparatus for lighting, heating, air filtering installations, air conditioning apparatus, lighting apparatus and installations with sustainable materials.
Cl.20;Furniture, mirrors, picture frames, wooden blocks, goods for wood, bamboo, cork, reed, plastic used for lamps and lighting
R 3A RPSCQC
4407520  14/01/2020

3-A Sanitary Standards, Inc.
6888 Elm Street, Suite 2D, McLean, Virginia 22101 United States of America
a corporation of Delaware

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI

Cl.6; Sanitary industrial food handling equipment, namely insulated tanks, stainless steel tanks for transportation, silos, milk storage tanks, uninsulated tanks, metal tubing, rupture discs (pressure relief discs), hose assemblies, transportation tank vents, sight/light windows for viewing tank/vessel food processing; portable bins made of metal for the storage, transportation and handling of dry food products

Cl.7; Sanitary industrial food handling equipment, namely, centrifugal and rotary pumps, homogenizers and reciprocating pumps, formers, fillers and sealers for containers for fluid products, centrifugal separators and clarifiers, packaging equipment, sifters, blending equipment, rotor stator mixers, open cheese vats and tables, pneumatic conveyors, bag collectors, mechanical conveyors, in-line strainers, diaphragm pumps, crossflow membrane modules, valves, compression valves, diaphragm valves, leak protector valves, seal valves, vacuum breakers and check valves, displacement samplers for fluid products, agitators, belt type feeders, in place spray cleaning devices, auger type feeders, pulsation dampening devices, enclosed cheese vats and tables, personnel access ports for wet applications, double-seat mix proof valves, mechanical strainers, machine leveling feet and supports, robot based automation systems, air driven sonic horns for particulate recovery; recoverable projectiles used for clearing food processing pipelines

Cl.9; Sanitary industrial food handling equipment, namely, flow meters, refractometers and optical sensors, level sensing devices, sensors and sensor fittings and connections

Cl.11; Sanitary industrial food handling equipment, namely, filters, heat exchangers, cooling and holding tanks, evaporators and vacuum pans, freezers, pasteurizers, air eliminators, steam injection heaters, sanitary fittings, cheese cookers, cheese moulders, cheese chillers, mixers, non-coil-type batch processor for fluid heating, cooling, and processing
Trade Marks Journal No: 1942, 24/02/2020 Class 99

Certification trade mark u/s 18(2)

4407521 14/01/2020

3-A Sanitary Standards, Inc.
6888 Elm Street, Suite 2D, McLean, Virginia 22101 United States of America
A corporation of Delaware

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI

Cl.6; Sanitary industrial food handling equipment, namely insulated tanks, stainless steel tanks for transportation, silos, milk storage tanks, uninsulated tanks, metal tubing, rupture discs (pressure relief discs), hose assemblies, transportation tank vents, sight/light windows for viewing tank/vessel food processing; portable bins made of metal for the storage, transportation and handling of dry food products

Cl.7; Sanitary industrial food handling equipment, namely, centrifugal and rotary pumps, homogenizers and reciprocating pumps, formers, fillers and sealers for containers for fluid products, centrifugal separators and clarifiers, packaging equipment, sifters, blending equipment, rotor stator mixers, open cheese vats and tables, pneumatic conveyors, bag collectors, mechanical conveyors, in-line strainers, diaphragm pumps, crossflow membrane modules, valves, compression valves, diaphragm valves, leak protector valves, seal valves, vacuum breakers and check valves, displacement samplers for fluid products, agitators, belt type feeders, in place spray cleaning devices, auger type feeders,
pulsation dampening devices, enclosed cheese vats and tables, personnel access ports for wet applications, double-seat mix proof valves, mechanical strainers, machine leveling feet and supports, robot based automation systems, air driven sonic horns for particulate recovery; recoverable projectiles used for clearing food processing pipelines

Cl.9; Sanitary industrial food handling equipment, namely, flow meters, refractometers and optical sensors, level sensing devices, sensors and sensor fittings and connections

Cl.11; Sanitary industrial food handling equipment, namely, filters, heat exchangers, cooling and holding tanks, evaporators and vacuum pans, freezers, pasteurizers, air eliminators, steam injection heaters, sanitary fittings, cheese cookers, cheese moulders, cheese chillers, mixers, non-coil-type batch processor for fluid heating, cooling, and processing
THRESHOLD
4407728 14/01/2020
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
2232492, 2232493, 2232494, 2232495, 2232497, 2232499, 2232500, 2256519, 2256520, 2256522, 2256524, 2256526, 2256527, 2256528, 2256529, 2256531

DELHI
Cl.3; Potpourri; skin soap; lotions; incense; room fragrances; room fragrance refills for non-electric room fragrance dispensers; wood conditioners

Cl.4; Candles

Cl.6; Metal lawn and garden structures, namely, gazebos, trellises; metal greenhouse frames; decorative boxes made of non-precious metal; metal gazebos; metal plant hangers; metal garden stakes; Metal tubs; baskets of common metals; desktop stationary made of non-precious metal; metal bathroom and kitchen hardware, namely, pulls and knobs; metal hooks; metal key hooks; wrought iron decorative artwork; decorative hardware and fixtures made of metal, namely, doorknobs, clothing hooks, drawer pulls, drawer knobs, drawer handles, cabinet pulls, cabinet knobs and cabinet handles

Cl.8; Flatware; hand tools for use in the kitchen, namely, cutting tools, knives, tongs; hand operated lawn and garden tools, namely, shovels, cultivators, pruners, trowels; non-electric food peelers

Cl.9; Decorative switch plate covers; electrical outlet plates; Digital scales; weather thermometers; measuring spoons and cups

Cl.11; Lighting fixtures; lamps; lamp shades; lamp bases; electric decorative string lights; electric lighting fixtures; candle lamps and lanterns; electric candles; solar light fixtures, namely, outdoor solar powered lighting units and fixtures

Cl.14; Clocks; jewelry and accessory boxes

Cl.16; Letter racks, cookbook holders; office supplies, namely, binder clips; black boards, bulletin boards, magnetic boards, tack boards; desk file trays, desktop organizers; bookends; file boxes for storage of business and personal records, file trays; photo storage boxes; globes; prints; stationery

Cl.18; Umbrellas; umbrella bases; umbrella covers; trunks; bags, namely, tote bags and tool bags sold empty

Cl.19; Pottery stone; non-precious stones for garden or ornamental use; figurines of clay, stone

Cl.20; Furniture; outdoor and indoor furniture, namely, coffee tables, end tables, side tables, dining tables, chairs, dining chairs, motion chairs, lounge chairs, ottomans, stools, benches, work benches, sofas, couches and chaise lounges; umbrella stands; tea carts; shelving; mirrors; picture frames; photograph frames; beds, pillows and bolsters; seat cushions; drapery hardware, namely, tension rods, rod sets, rods of wood, rods of steel, poles, rings, brackets, drapery rings not of metal; decorative window finials; wall plaques made of plaster, plastic, or wood; display boards; fire guards for domestic use; fire screens for domestic use; clothes hangers; curtain hooks, rings, rods, rollers and poles; shower curtain rings; shower curtain rods; bath pillows; coat stands; hampers; towel racks, towel stands; wine racks; trinket boxes made of wood; cushions; statues and figurines of plaster, plastic, wood; non-metal storage deck boxes; decorative boxes made of wood; storage and organization products and accessories, namely, storage shelves, storage drawers, storage racks; cupboards; non-metal containers for storage, namely, wood and plastic storage boxes; bookcases; book stands, desks; jewelry armoires; cabinets; chests of drawers; dressers; entertainment centers; filing cabinets; medicine cabinets; nightstands; hampers; non-metal garden stakes; garment racks; coat stands; hat racks; glass bottle stoppers; gardening kneeling pads; desktop stationary of wood or plastic

Cl.21; Containers for plants, namely, planters and flower pots; statues of glass; vases and flower pots all being of glass, ceramic, stone; gardening gloves; watering cans; bird houses; bird baths; buckets and sieves; candle holders; urns; food
and beverage containers for household use; dinnerware; stemware; beverage ware; drinking glasses and mugs; mixing bowls; butter dishes; cake stands; pitchers; vases; chip-and-dip dish sets; banana holders in the nature of household kitchen utensils; dish drying racks; household food storage canisters sold empty; meal trays; paper towel dispensers; napkin rings not of precious metal; soap dispensers; soap dishes; shower caddies; cotton ball dispensers; toilet tissue holders and dispensers for facial tissues; toothbrush holders; containers for household or kitchen use; clothes drying racks; garbage cans; waste baskets; decorative pots not of metal; plates and pots; home decorative accessories, namely, decorative plates, candleholders, candle rings; desktop statuary not of metal, namely, desktop statuary made of glass, ceramic sculptures, vessels and bowls; pillar candle plates; kitchen tools and accessories, namely, cookie jars, carafes, napkin holders not of metal, coaster sets not of paper and not being table linen, bread boxes, salad bowl sets, gravy boats, pepper mills; pans; bake ware; serving dishes, namely, tiered platters, sugar and creamer sets, salt and pepper shakers; tea pots not of precious metal; trivets; household utensils, namely, spatulas, tongs, sponge holders, graters, strainers, turners, whisks; serving forks; flatware caddies; beverage coolers; buckets and pots; statues and figurines of ceramic; lawn and garden ornaments of glass; spoon rests; toilet brushes; toilet brush holders; kitchen tools and accessories, namely, beverage stirrers, spice racks; cookware, namely, pots and pans, roasting pans; cooking utensils, namely, wire baskets; cocktail picks; beverage stands

Cl.22; Awnings; nettings, not of metal; canvas canopies; fabric cabanas and hammocks

Cl.24; Linens; shower curtains; bedding, namely, comforters, sheets and sheet sets, shams, pillow cases, bed skirts, bed spreads, blankets, coverlets, duvets, quilts and throws; table linens not of paper, namely, placements, napkins, tablecloths, fabric table runners; fabric window coverings, namely, curtains, draperies, sheers, valances; towels; wash cloths; dish cloths; oven mitts; fitted toilet lid covers made of fabric

Cl.25; Aprons; gardening boots; headwear; sleepwear; robes and slippers

Cl.26; Artificial flowers; artificial flower arrangements; artificial plants, artificial flower, fruit and greenery swags and artificial wreaths; artificial topiary; decorative ribbon

Cl.27; Rugs; accent rugs; door mats; woven area rugs; rugs in the nature of floor runners; bath mats; fabric bath tub rugs; rug stays, namely, non-slip rug pads

Cl.28; Christmas tree ornaments and decorations; Christmas tree stands and covers; Christmas tree skirts and stockings

Cl.35; Retail department store and online retail department store services featuring a wide variety of consumer goods
pishach
4407750 14/01/2020
ABHINAV VERMA
Plot No. 183, Ground Floor, Gali No 9, Jain Road, Bhagwati Garden Ext., Dwarka Mor, Near Devi Charitable Dental Hospital
E-commerce website, online selling of goods, trading of goods
GST Registered
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Proposed to be Used
DELHI
Cl.9; ANTENNAS; APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING AND REPRODUCTION OF SOUND, IMAGES OR DATA; AUDIO SPEAKERS; BACKUP DRIVES FOR COMPUTERS; BATTERIES AND BATTERY CHARGERS; BLANK COMPUTER DISCS; BLANK DIGITAL STORAGE MEDIA; BLANK ELECTRONIC STORAGE MEDIA; BLANK MAGNETIC DATA CARRIERS; BLANK SMART CARDS; FLASH STORAGE DEVICES; MODEMS; COMPUTER CABLES; CHARGERS; ADAPTORS; CALCULATORS; CAMERAS; CAMERA CASES; COMPUTER PERSPHERALS; COMPUTER MICE; NETWORK SWITCHES, ROUTERS AND HUBS; COMPUTERS; COMPUTER ACCESSORIES; COMPUTER SOFTWARE; FAX SIMULATIONS; FLASH CARD READERS; ELECTRONIC GAME SOFTWARE; HEADPHONES; PROJECTORS; TELEVISIONS; SCANNERS; DVD BURNERS; DVD CASES; DVD DRIVES; DVD RECORDERS; COPIERS; MEMORY CARDS; WIRELESS CARDS; WORKSTATION CONSOLES; MEDIA PLAYERS; MEDIA PLAYER COMPONENTS AND ACCESSORIES; AUDIO ELECTRONICS; AUDIO ELECTRONIC COMPONENTS AND ACCESSORIES; VIDEO ELECTRONICS; VIDEO ELECTRONIC COMPONENTS AND ACCESSORIES; DIGITAL ELECTRONICS; DIGITAL ELECTRONIC COMPONENTS AND ACCESSORIES; CASES SPECIFICALLY ADAPTED FOR HOLDING ELECTRONICS AND ACCESSORIES; BATTERIES AND CHARGERS FOR ELECTRONICS CIGARETTES, CONSUMER ELECTRONICS; CABLES; USB CABLES; VIDEO CABLES; EXTENSION CABLES; POWER CORDS; CONNECTORS; CABLE CONNECTORS; PLUG CONNECTORS; CONVERTERS; USB HARDWARE; SPEAKER WIRE; KEYBOARDS; MOUSE PADS; MEMORY STORAGE DEVICES; PORTABLE EXTERNAL COMPUTER HARD DRIVES; PRINTERS; PRINTER COMPONENTS AND ACCESSORIES; ELECTRONIC BOOK READERS SMARTPHONE; MOBILE PHONE; MOBILE ACCESSORIES; MOBILE SCREEN GUARD; MOBILE COVER; MOBILE TEMPERED GLASS; BATTERY; CHARGER; ALL PARTS, INSTRUMENTS; COMPONENTS AND ACCESSORIES RELATED TO MOBILE PHONE AND INCLUDED IN CLASS 9. CABLES, SWITCHES, CHIPS, CIRCUIT BREAKERS, CIRCUIT CLOSERS, COMPUTERS, INTEGRATED CIRCUIT CARDS, SPEAKERS, MICROPROCESSORS, REMOTE CONTROL APPARATUS, SWITCH BOARDS, TRANSFORMERS, TRANSFORMERS, UPS, VIDEO GAMES, GAME CARTRIDGES, VIDEO CASSETTES, VIDEO RECORDERS, COMPACT DISKS.
Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE SERVICES, SYSTEMATIZATION OF INFORMATION INTO COMPUTER DATABASES, AND ALL OTHER SERVICES INCLUDED IN CLASS 35. ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS, ON-LINE TRADING SERVICES TO FACILITATE THE SALE OF GOODS BY OTHERS VIA A COMPUTER NETWORK AND PROVIDING EVALUATIVE FEEDBACK AND RATINGS OF SELLERS" GOODS AND SERVICES, THE VALUE AND PRICES OF SELLERS" GOODS, BUYERS" AND SELLERS" PERFORMANCE, DELIVERY, AND OVERALL TRADING EXPERIENCE IN CONNECTION THEREWITH. ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES; AUCTION SERVICES; CLASSIFIED ADVERTISING SERVICES; MAIL ORDER SALES; RETAIL STORE SERVICES; RETAIL SALES SERVICES PROVIDED BY MEANS OF A GLOBAL COMPUTER NETWORK; SALES PROMOTION FOR OTHERS; BUSINESS INFORMATION SERVICES; RETAIL DEPARTMENT STORES; RETAIL ON-LINE DEPARTMENT STORES; RETAIL CONVENIENCE STORES; RETAIL ON-LINE CONVENIENCE STORES; COMPUTERIZED ON-LINE ORDERING FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY; PROVIDING A SEARCHABLE DATABASE IN THE FIELD OF BUSINESS INFORMATION AVAILABLE VIA A GLOBAL COMPUTER NETWORK; DISSEMINATION OF ADVERTISING FOR OTHERS VIA AN ON-LINE ELECTRONIC COMMUNICATIONS NETWORK; PROVIDING A SEARCHABLE ON-LINE DATABASE FEATURING GOODS AND SERVICES OF OTHERS; PROVIDING A SEARCHABLE ON-LINE ADVERTISING GUIDE FEATURING THE GOODS AND SERVICES OF OTHER ON-LINE VENDORS; DATABASE MANAGEMENT SERVICES; COMPUTER SERVICES, NAMELY, PROVIDING DIRECTORIES FOR TELEPHONE NUMBERS, BUSINESS ADDRESSES, ELECTRONIC MAIL ADDRESSES, NETWORK HOME PAGE ADDRESSES, ADDRESSES AND TELEPHONE NUMBER OF PEOPLE, PLACES, AND ORGANIZATIONS; DATA STORAGE AND RETRIEVAL SERVICES FOR TRANSMITTING, DISPLAYING AND STORING TRANSACTION, IDENTIFICATION AND FINANCIAL INFORMATION; ON-LINE RETAIL AND...
WHOLESALE DISTRIBUTORSHIP SERVICES FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL"S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING OF GOODS AND SERVICES FOR OTHERS PROVIDED OVER A GLOBAL COMMUNICATION INFORMATION NETWORK.
Priority claimed from 16/07/2019; Application No. : 88516551 ;United States of America
4409702   16/01/2020
GLOBAL POLO ENTERTAINMENT INC.
1400 Centrepark Blvd., Suite 200, West Palm Beach, Florida 33401, United States
A corporation organized under the laws of the State of Florida

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Cl.25; Belts [clothing]; Hats; jackets [clothing]; Jerseys; Pants; Shirts; Button down shirts; Polo shirts; Sport shirts; Sweat shirts; T-shirts
Cl.41; Entertainment services, namely, organizing and conducting polo tournaments
MAHARAJA WHITELINE

4410318   16/01/2020
GROUPE SEB INDIA PRIVATE LIMITED
215-220, Vipul Plaza Suncity, Golf Course Road, Sector 54, Gurugram – 122011, Haryana, India
A Company incorporated under the laws of India

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Used Since :01/07/2009

To be associated with:
2766891, 2766894, 2766895, 2766897, 2766902, 2899209

DELHI

Cl.11; Fans ; Room heater; Steam Iron.

Cl.35; Advertising, marketing, wholesale, import, export & retailing, business management, business administration, office functions, business administration, official functions, distribution, marketing, services rendered in relation to advertisement activities, business networking services and via electronic optical communication networks, promotion and advertising services of all kinds including information, organizing of exhibition and events, business information services included in class 35.
JANVIER LABS
Route des Chênes Secs, 53940 Le Genest-Saint-Isle, France

Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA
Used Since :04/07/2016

DELHI

Cl.5; Biological preparations for medical or veterinary purposes; Biological preparations for medical and veterinary use; Cultures of microorganisms; Pharmaceutical and veterinary preparations.

Cl.10; Instruments and equipment (kits) for medical or veterinary purposes for use in assisted reproduction and breeding of animals used for scientific purposes, in particular rodent; medical or veterinary apparatus for the cryogenic conservation of biological samples in particular of cells or rodent embryos.

Cl.16; Printed matter and printed publications, instructional and teaching manuals, user guides, data sheets, letters and newsletters, catalogs, leaflets, technical instruction manuals, periodicals, books, magazines, reviews, circulars, brochures, booklets, prospectuses, operating manuals; notecards ; posters, flyers; printed press releases; handbooks [manuals]; stationery; specialist journals; protective packaging of paper or cardboard; bags and small bags (envelopes, pouches) of paper or plastic for packaging; labels of paper or cardboard; protective packaging and packaging containers of paper or cardboard; envelopes, pouches of paper or cardboard; packaging materials of plastic; advertising and promotional material; publications relating to assisted reproduction and breeding of embryos in particular of rodent embryos.

Cl.31; Live animals; Laboratory animals; Laboratory animals intended for scientific, pharmaceutical, biological, biomedical and medical research; Frozen preimplantation rodent embryos; Products from rodent embryos; Cryopreserved mouse embryos and culture media packaged for long preservation periods.

Cl.42; Science and technology services; Scientific and technological designer services; Scientific and technological design for medical purposes; Laboratory services; Providing of assistance and support in the development and maintenance of research models; Conducting of studies and protocols; Promotion of research models; Transgenic services.

Cl.44; Medical and veterinary services; Artificial insemination services; Rearing of rodents; Development, rearing, production and care of rodents; Breeding of rodents; Assisted reproduction of rodents; Services in the field of rearing; Animal welfare services; Veterinary surgery services.
Priority claimed from 21/08/2019; Application No. : 88587655 ;United States of America

4411252    17/01/2020

Pattern Home, Inc.
165 Boulevard, Scarsdale, NY 10583, United States of America
A Delaware Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.42;Non-downloadable software for providing horoscopes and astrological information

Cl.45;Providing a website featuring astrological information; Astrological forecasting; Astrology consultation
Trade Marks Journal No: 1942, 24/02/2020 Class 99

4411293 17/01/2020
ZHUHAI MINGYUAN ZHIRUI TECHNOLOGY CO. LTD
Unit 4, Floor 2, Production and processing center, No.1 software park road, Tangjiawan town, High-tech zone, Zhuhai city, Guangdong province, China
A company incorporated under the laws of China

Address for service in India/Attorney address:
ACE INDIA LEGAL CONSULTANTS LLP
F-83, Ground Floor, Green Park (Main), New Delhi – 110016

Proposed to be Used

DELHI
Cl.9; Microprocessors; Electronic tags for goods; Integrated circuit cards [smart cards]; Interactive touch screen terminals; Electronic interactive whiteboards; Personal digital assistants [PDAs]; Thin client computers; Electronic notice boards; Global Positioning System [GPS] apparatus; Neon signs.

Cl.42; Computer programming; Computer hardware (Consultancy in the design and development of —); Monitoring of computer systems by remote access; Platform as a service [PaaS]; Cloud computing; Rental of web servers; Computer software consultancy; Web site design consultancy; Software as a service [SaaS]; Development of computer platforms.
SATRIVA

4411366  17/01/2020

TRIPOOR SCIENCES
151/C, JAMNA NAGAR SOCIETY, NEAR SHIVAJI PARK, GHOD DOD ROAD, SURAT - 395007
MANUFACTURER AND MERCHANT
Partnership Firm

Address for service in India/Attorney address:
HARSHA TOTUKA
Chir Amrit Corporate LLP, 6th Floor, 'Unique Destination', Opp. Times of India Office, Tonk Road, Jaipur-302015

Proposed to be Used
AHMEDABAD

Cl.5; Pharmaceutical, veterinary and sanitary preparations, dietetic substances adapted for medical use, food for babies, plasters, materials for dressings, materials for stopping teeth, dental wax, disinfectants, preparations for destroying vermin, fungicides, herbicides including Class 5

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces, condiments, spices, ice including Class 30
SHISTAKA
4411367    17/01/2020
TRIPOOR SCIENCES
151/C, JAMNA NAGAR SOCIETY, NEAR SHIVAJI PARK, GHOD DOD ROAD, SURAT - 395007
MANUFACTURER AND MERCHANT
Partnership Firm
Address for service in India/Attorney address:
HARSHA TOTUKA
Chir Amrit Corporate LLP, 6th Floor, 'Unique Destination', Opp. Times of India Office, Tonk Road, Jaipur-302015

Proposed to be Used

AHMEDABAD

Cl.5; Pharmaceutical, veterinary and sanitary preparations, dietetic substances adapted for medical use, food for babies, plasters, materials for dressings, materials for stopping teeth, dental wax, disinfectants, preparations for destroying vermin, fungicides, herbicides including Class 5

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces, condiments, spices, ice including Class 30
4413479  20/01/2020
GUDSEN TECHNOLOGY CO., LTD.
6/F, Bldg.10, Jiuxiangling Ind. Park, Xili Ave., Nanshan District, Shenzhen, Guangdong, China
A Chinese Company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA

Cl.9; Camcorders; cinematographic cameras; cameras; cases especially made for photographic apparatus and instruments; stands for photographic apparatus; Camera tripods; Selfie sticks; spectacles; sunglasses; 3D spectacles;

Cl.12; Shock absorbers for automobiles; suspension shock absorbers for vehicles; shock absorbing springs for vehicles; head-rests for vehicle seats; fitted seat covers for vehicles; safety seats for children, for vehicles; vehicle bumpers; automobile chassis; vehicle seats; camera drones.
Priority claimed from 24/10/2019; Application No. : UK00003438977 ;United Kingdom
4413733 20/01/2020

DKH RETAIL LIMITED
Unit 60, The Runnings, Cheltenham, Gloucestershire, GL51 9NW, United Kingdom
A limited liability company existing under the laws of England and Wales

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumes; perfumery; body mist; body wash; body spray; body lotions; bubble bath; shower gel; lip gloss; lip balm; essential oils; make-up; cosmetics; products for the hair, body and skin; toiletries; hair lotions; hair colouring products; shampoos; conditioners; products for personal hygiene and beauty care; dentifrices; deodorants for personal use; antiperspirant deodorant; cologne; aftershave preparations; aftershaves; air perfuming preparations; nail polish; nail varnish; nail care products; preparations for use in tanning and sun protection; shaving preparations; depilatory products; body lotions, gels, creams and mousses; hair gels, creams and mousses; body fragrances and fragrance preparations; skincare preparations; false nails; nail overlays/ wraps; false eyelashes; leather cleaning and polishing preparations; diffusers; room sprays; gel eye masks.

Cl.9; Optical apparatus and instruments; sunglasses; sports goggles; spectacles; ski goggles; cases, cords and chains for sunglasses, spectacles, ski goggles and sports goggles; containers for contact lenses; laptop bags; bags and cases for personal digital assistants, electronic organisers, tablet computers and e-book devices; computer hardware; mats for use with a computer mouse; computer game programs; computer software; apparatus for recording, transmission or reproduction of sound or images; photographic apparatus and instruments; telecommunications apparatus and instruments; telephones; mobile telephones; smart phones; MP3 and other digital format audio and video players; fascias, cases, covers, carry bags and holders for telephones, smart phones, mobile telephones, satellite navigational devices, MP3 and other digital format audio and video players, cameras and video cameras; parts and accessories for telephones, smart phones, mobile telephones, satellite navigational devices, MP3 and other digital format audio and video players, cameras and video cameras; hands free kits for telephones; wireless headsets; headphones; microphones; radios; chargers; apparatus for connecting and charging portable and handheld digital electronic devices; magnetic data carriers, recording discs; CDs, DVDs; memory cards; encoded cards, magnetic; life jackets; diving suits; diving equipment and apparatus; protective helmets for use in sports; helmets; swimming goggles; downloadable musical sound recordings; motion pictures and video recordings featuring music, adventure and/or animation; project screens; pocket calculators; parts and fittings for all the aforesaid goods.

Cl.14; Jewellery; imitation jewellery; precious stones; horological and chronometric instruments; watches; watch bands; watch straps; watch cases; clocks; parts and accessories for all the aforesaid goods.

Cl.18; Bags; handbags; shoulder bags; toiletry bags; make-up bags; kit bags; rucksacks; sports bags; gym bags; beach bags; swing bags; hip bags; cross body bags; travel bags; luggage; wallets; purses; key cases (leather ware); umbrellas; parasols; leather and imitations of leather; leather and imitation leather bags; leather and imitation leather wallets; leather and imitation leather purses; leather and imitation leather laces; leather and imitation leather cords, twists and straps; leather and imitation leather cases; leather and imitation leather pouches; leather and imitation leather handbags; leather and imitation leather credit card wallets; leather and imitation leather belts; leather and imitation leather credit card cases; leather and imitation leather luggage tags; leather and imitation leather card holders; leather and imitation leather belts; leather and imitation leather garment bags; leather and imitation leather make up bags; leather and imitation leather travelling sets; suit bags; brief cases and attaché cases; beauty cases; vanity cases; golf umbrellas; diaper bags; nappy bags; baby carriers; backpacks for carrying babies.
Cl.24; Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic.

Cl.25; Clothing; casual clothing; formal clothing; sportswear; leisurewear; activewear; hooded sweatshirts; sweatshirts; printed t-shirts; t-shirts; polo shirts; short sleeved and long sleeved shirts; shirts; blouses; shorts; baggy shorts; long sleeved T-shirts; rugby tops; printed and embroidered sweatshirts; cardigans; sweaters; zip tops; joggers; trousers; jeans; knitwear; jumpers; fleece pullovers; dresses; skirts; tops; lined and unlined jackets; jackets; coats; trench coats; leather and imitation leather clothing; leather jackets; flakirion jackets; wax jackets; military blazers; macs; gilets; hunting jackets; flax jackets; stormbreaker jackets; army jackets; bomber jackets; cagoules; suits; waistcoats; ties; leggings; socks; scarves; gloves; swimwear; wetsuits; belts; underwear; camisoles; bras; knickers; boxer shorts; underpants; slips [undergarments]; nightwear; pyjamas; bathrobes; dressing gowns; footwear; sandals; beach shoes; flip flops; canvas shoes; boots; shoes; leather shoes; trainers; running shoes; plimsolls; sports shoes; slippers; headgear; hats; caps; peaked caps; baseball caps; sports hats; sports caps; bandanas; beanies; berets; running tights; leggings; sports bras; gym clothing; yoga clothing; running shoes; bags for ski boots; ski gloves; belts made of leather or artificial leather.

Cl.35; Advertising and promotion services provided online from a computer database or the Internet; Retail services in connection with the sale of non-medicated cosmetics and toiletry preparations, non-medicated dentifrices, perfumery, essential oils, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments, apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity, apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data, recorded and downloadable media, computer software, blank digital or analogue recording and storage media, mechanisms for coin-operated apparatus, cash registers, calculating devices, computers and computer peripheral devices, diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming, fire-extinguishing apparatus, precious metals and their alloys, jewellery, precious and semi-precious stones, horological and chronometric instruments, leather and imitations of leather, animal skins and hides, luggage and carrying bags, umbrellas and parasols, walking sticks, whips, harness and saddlery, collars, leashes and clothing for animals, textiles and substitutes for textiles, household linen, curtains of textile or plastic, clothing, footwear, headwear, enabling customers to conveniently view and purchase these goods from retail stores, general merchandise catalogues by mail order, telephone, or other means of telecommunication, or from a general merchandise website; Wholesale services in connection with the sale of non-medicated cosmetics and toiletry preparations, non-medicated dentifrices, perfumery, essential oils, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments, apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity, apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data, recorded and downloadable media, computer software, blank digital or analogue recording and storage media, mechanisms for coin-operated apparatus, cash registers, calculating devices, computers and computer peripheral devices, diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming, fire-extinguishing apparatus, precious metals and their alloys, jewellery, precious and semi-precious stones, horological and chronometric instruments, leather and imitations of leather, animal skins and hides, luggage and carrying bags, umbrellas and parasols, walking sticks, whips, harness and saddlery, collars, leashes and clothing for animals, textiles and substitutes for textiles, household linen, curtains of textile or plastic, clothing, footwear, headwear; The provision of advice and information to customers and potential customers in the selection of non-medicated cosmetics and toiletry preparations, non-medicated dentifrices, perfumery, essential oils, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments, apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity, apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data, recorded and downloadable media, computer software, blank digital or analogue recording and storage media, mechanisms for coin-operated apparatus, cash registers, calculating devices, computers and computer peripheral devices, diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming, fire-extinguishing apparatus, precious metals and their alloys, jewellery, precious and semi-precious stones, horological and chronometric instruments, leather and imitations of leather, animal skins and hides, luggage and carrying bags, umbrellas and parasols, walking sticks, whips, harness and saddlery, collars, leashes and clothing for animals, textiles and substitutes for textiles, household linen, curtains of textile or plastic, clothing, footwear, headwear; Organisation, operation and supervision of loyalty card, incentive and promotional schemes, loyalty, incentive and bonus program services; fashion shows for promotional and commercial purposes.

Transliteration : Jyunin Toirō
Trade Marks Journal No: 1942 , 24/02/2020 Class 99

Priority claimed from 25/10/2019; Application No. : UK00003439356 ;United Kingdom
4413734  20/01/2020

DKH RETAIL LIMITED
Unit 60, The Runnings, Cheltenham, Gloucestershire, GL51 9NW, United Kingdom
A limited liability company existing under the laws of England and Wales

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumes; perfumery; body mist; body wash; body spray; body lotions; bubble bath; shower gel; lip gloss; lip balm; essential oils; make-up; cosmetics; products for the hair, body and skin; toiletries; hair lotions; hair colouring products; shampoo; conditioners; products for personal hygiene and beauty care; dentifrices; deodorants for personal use; antiperspirant deodorant; cologne; aftershave preparations; aftershaves; air perfuming preparations; nail polish; nail varnish; nail care products; preparations for use in tanning and sun protection; shaving preparations; depilatory products; body lotions, gels, creams and mousses; hair gels, creams and mousses; body fragrances and fragrance preparations; skin care preparations; false nails; nail overlays/wraps; false eyelashes; leather cleaning and polishing preparations; diffusers; room sprays; gel eye masks.

Cl.9; Optical apparatus and instruments; sunglasses; sports goggles; spectacles; ski goggles; cases, cords and chains for sunglasses, spectacles, ski goggles and sports goggles; containers for contact lenses; laptop bags; bags and cases for personal digital assistants, electronic organisers, tablet computers and e-book devices; computer hardware; mats for use with a computer mouse; computer game programs; computer software; apparatus for recording, transmission or reproduction of sound or images; photographic apparatus and instruments; telecommunications apparatus and instruments; telephones; mobile telephones; smart phones; MP3 and other digital format audio and video players; fascias, cases, covers, carry bags and holders for telephones, smart phones, mobile telephones, satellite navigational devices, MP3 and other digital format audio and video players, cameras and video cameras; parts and accessories for telephones, smart phones, mobile telephones, satellite navigational devices, MP3 and other digital format audio and video players, cameras and video cameras; hands free kits for telephones; wireless headsets; headphones; loudspeakers; microphones; radios; chargers; apparatus for connecting and charging portable and handheld digital electronic devices; magnetic data carriers, recording discs; CDs, DVDs; memory cards; encoded cards, magnetic; life jackets; diving suits; diving equipment and apparatus; protective helmets for use in sports; mouth guards; helmets; swimming goggles; downloadable musical sound recordings; motion pictures and video recordings featuring music, adventure and/or animation; project screens; pocket calculators; parts and fittings for all the aforesaid goods.

Cl.14; Jewellery; imitation jewellery; precious stones; horological and chronometric instruments; watches; watch bands; watch straps; watch cases; clocks; parts and accessories for all the aforesaid goods.

Cl.15; Musical instruments; Music stands and stands for musical instruments; Conductors' batons.

Cl.18; Bags; handbags; shoulder bags; toiletry bags; make-up bags; kit bags; rucksacks; sports bags; gym bags; beach bags; swing bags; hip bags; cross body bags; travel bags; luggage; wallets; purses; key cases (leather ware); umbrellas; parasols; leather and imitations of leather; leather and imitation leather bags; leather and imitation leather wallets; leather and imitation leather purses; leather and imitation leather laces; leather and imitation leather cords, twists and straps; leather and imitation leather cases; leather and imitation leather pouches; leather and imitation leather handbags; leather and imitation leather credit card wallets; leather and imitation leather belts; leather and imitation leather credit card cases; leather and imitation leather luggage tags; leather and imitation leather card holders; leather and imitation leather belts; leather and imitation leather garment bags; leather and imitation leather make up bags; leather and imitation leather travelling sets; suit bags; brief cases and attaché cases; beauty cases; vanity cases; golf umbrellas; diaper bags; nappy bags; baby carriers; backpacks for carrying babies.

Cl.25; Clothing; casual clothing; formal clothing; sportswear; leisurewear; activewear; hooded sweatshirts; sweatshirts; printed t-shirts; t-shirts; polo shirts; short sleeved and long sleeved shirts; shirts; blouses; shorts; baggy shorts; long
sleeved T-shirts; rugby tops; printed and embroidered sweatshirts; cardigans; sweaters; zip tops; joggers; trousers; jeans; knitwear; jumpers; fleece pullovers; dresses; skirts; tops; lined and unlined jackets; jackets; coats; trench coats; leather and imitation clothing; leather jackets; flatiron jackets; wax jackets; military blazers; macs; gilets; hunting jackets; flax jackets; stormbreaker jackets; army jackets; bomber jackets; cagoules; suits; waistcoats; ties; leggings; socks; scarves; gloves; swimwear; wetsuits; belts; underwear; camisoles; bras; knickers; boxer shorts; underpants; slips [undergarments]; nightwear; pyjamas; bathrobes; dressing gowns; footwear; sandals; beach shoes; flip flops; canvas shoes; boots; shoes; leather shoes; trainers; running shoes; plimssoles; sports shoes; slippers; headgear; hats; caps; peaked caps; baseball caps; sports hats; sports caps; bandanas; beanies; berets; running tights; leggings; sports bras; gym clothing; yoga clothing; running shoes; bags for ski boots; ski gloves; belts made of leather or artificial leather; snow-boarding suits; bags for snowboard boots; bags for studded boots used in sport.

Cl.28; Apparatus and equipment for games; balls for sports; bats; racquets; appliances for gymnastics; articles for playing golf; golf clubs; golf tees; sporting articles and equipment; aerobic steps; weights for exercise; barbells; archery sets; hand wraps; protective pads for use in sports; protective pads for elbows, knees and wrists; athletic tape; back boards for basketball; badminton sets; baseball bats; baseball mitts; climbers harnesses; hockey sticks; ice hockey sticks; hockey balls and pucks; ice skates; ice skate guards; in-line roller skates; roller skates; tennis racquets; straps/leashes for body boards; surfboard leashes; body boards; skateboard boards; long boards; snowboards; skis; skipping ropes; boxing gloves; exercise mats; hula hoops; skipping ropes; Swiss balls; exercise mats; jump ropes; medicine balls; resistance bands; surfboards; bags adapted for sporting articles; golf bags; ski bags; bowling bags; baseball bat bags; bags for fishing; bags for skateboards; hockey stick bags; bags for cricket bats; racquet bags; bags for surfboards; bags for snowboards; bags for ski equipment; balls for games; ball pumps especially adapted for use with balls for games; bags specially adapted for handheld video games; bags for skateboards; bags especially designed for ski bags; balls; golf balls; basketballs; baseballs; soccer balls; footballs; rugby balls; netballs; tennis balls; exercise balls; beach balls; balls for sports; billiard equipment; board games; bowling bags; bodyboards; body boards; body-training apparatus; body-training equipment; card games; cases adapted for sporting articles; ski cases; water ski carrying cases; snowboard cases; static exercise bicycles; racquet cases; cricket equipment case; bicycle cases; golf cases; cases for skis; cases for snowboards; cases for ski boots; cases for snowboard boots; cases for ski equipment; darts; dart boards; gloves for sports; waterski gloves; running gloves; football gloves; baseball mitts; bowling gloves; weight-lifting gloves; golf gloves; bicycle gloves; gymnastic apparatus; indoor fitness apparatus; treadmills; running machines; weight machines; weight training equipment; handheld weights; fitness machines; kettle bells; medicine balls; rowing machines; cross trainers; elliptical trainer; exercise bikes; paddles; bicycles; suspension training equipment; inflatable toys; kites; kites; kite board apparatus; kite board boats; kites; kite board harnesses; knee guards for athletic use; lacrosse sticks; nets for sports; playing cards; badminton racquets; tennis racquets; shin guards for athletic use; skateboards; ice skates; roller skates; inline skates; skis; snowboards; swimming equipment namely goggles, floats, flippers; tennis racquets and covers; wake boards; water skis; yoga apparatus; namely; blocks and straps; surfboard leashes; surfboard wax; volley balls; windsurfing boards; windsurfing board apparatus namely boards, foot straps and fins; harnesses for windsurf boards; stand-up paddle boards; athletic protective pads for elbows, knees and wrists; snowboard bindings; sports equipment for boxing and martial arts; punching bags; harnesses for use in sports.

Cl.32; Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.

Cl.35; Advertising and promotion services provided online from a computer database or the Internet; Retail services in connection with the sale of non-medicated cosmetics and toiletry preparations, non-medicated dentifrices, perfumery, essential oils, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments, apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data, recorded and downloadable media, computer software, blank digital or analogue recording and storage media, mechanisms for coin-operated apparatus, cash registers, calculating devices, computers and computer peripheral devices, diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming, fire-extinguishing apparatus, precious metals and their alloys, jewellery, precious and semi-precious stones, horological and chronometric instruments, musical instruments, music stands and stands for musical instruments, conductors' batons, leather and imitations of leather, animal skins and hides, luggage and carrying bags, umbrellas and parasols, walking sticks, whips, harness and saddlery, collars, leashes and clothing for animals, clothing, footwear, headwear, games, toys and playthings, video game apparatus, gymnastic and sporting articles, decorations for Christmas trees, bees, non-alcoholic beverages, mineral and aerated waters, fruit beverages and fruit juices, syrups and other non-alcoholic preparations for making beverages, enabling customers to conveniently view and purchase these goods from retail stores, general merchandise catalogues by mail order, telephone, or other means of telecommunication, or from a general merchandise website; Wholesale services in connection with the sale of non-medicated cosmetics and toiletry preparations, non-medicated dentifrices, perfumery, essential oils, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments, apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data, recorded and downloadable media, computer software, blank digital or analogue recording and storage media, mechanisms for coin-operated apparatus, cash registers, calculating devices, computers and computer peripheral devices, diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming, fire-extinguishing apparatus, precious metals and their alloys, jewellery, precious and semi-precious stones, horological and chronometric instruments, musical instruments, music stands and stands for musical instruments, conductors' batons, leather and imitations of leather, animal skins and hides, luggage and carrying bags, umbrellas and
parasols, walking sticks, whips, harness and saddlery, collars, leashes and clothing for animals, clothing, footwear, headwear, games, toys and playthings, video game apparatus, gymnastic and sporting articles, decorations for Christmas trees, beers, non-alcoholic beverages, mineral and aerated waters, fruit beverages and fruit juices, syrups and other non-alcoholic preparations for making beverages; The provision of advice and information to customers and potential customers in the selection of non-medicated cosmetics and toiletry preparations, non-medicated dentifrices, perfumery, essential oils, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments, apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity, apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data, recorded and downloadable media, computer software, blank digital or analogue recording and storage media, mechanisms for coin-operated apparatus, cash registers, calculating devices, computers and computer peripheral devices, diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming, fire-extinguishing apparatus, precious metals and their alloys, jewellery, precious and semi-precious stones, horological and chronometric instruments, musical instruments, music stands and stands for musical instruments, conductors' batons, leather and imitations of leather, animal skins and hides, luggage and carrying bags, umbrellas and parasols, walking sticks, whips, harness and saddlery, collars, leashes and clothing for animals, clothing, footwear, headwear, games, toys and playthings, video game apparatus, gymnastic and sporting articles, decorations for Christmas trees, beers, non-alcoholic beverages, mineral and aerated waters, fruit beverages and fruit juices, syrups and other non-alcoholic preparations for making beverages; Organisation, operation and supervision of loyalty card, incentive and promotional schemes, loyalty, incentive and bonus program services; fashion shows for promotional and commercial purposes.

Transliteration: “Bouken Damashii” or “Tamashii”
Superdry

冒険魂

Priority claimed from 25/10/2019; Application No.: UK00003439375; United Kingdom
4413735 20/01/2020

DKH RETAIL LIMITED
Unit 60, The Runnings, Cheltenham, Gloucestershire, GL51 9NW, United Kingdom
A limited liability company existing under the laws of England and Wales

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumes; perfumery; body mist; body wash; body spray; body lotions; bubble bath; shower gel; lip gloss; lip balm; essential oils; make-up; cosmetics; products for the hair, body and skin; toiletries; hair lotions; hair colouring products; shampoos; conditioners; products for personal hygiene and beauty care; dentifrices; deodorants for personal use; antiperspirant deodorant; cologne; aftershave preparations; aftershaves; air perfuming preparations; nail polish; nail varnish; nail care products; preparations for use in tanning and sun protection; shaving preparations; depilatory products; body lotions, gels, creams and mousses; hair gels, creams and mousses; body fragrances and fragrance preparations; skincare preparations; false nails; nail overlays/wraps; false eyelashes; leather cleaning and polishing preparations; diffusers; room sprays; gel eye masks.

Cl.9; Optical apparatus and instruments; sunglasses; sports goggles; spectacles; ski goggles; cases, cords and chains for sunglasses, spectacles, ski goggles and sports goggles; containers for contact lenses; laptop bags; bags and cases for personal digital assistants, electronic organisers, tablet computers and e-book devices; computer hardware; mats for use with a computer mouse; computer game programs; computer software; apparatus for recording, transmission or reproduction of sound or images; photographic apparatus and instruments; telecommunications apparatus and instruments; telephones; mobile telephones; smart phones; MP3 and other digital format audio and video players; fascias, cases, covers, carry bags and holders for telephones, smart phones, mobile telephones, satellite navigational devices, MP3 and other digital format audio and video players, cameras and video cameras; parts and accessories for telephones, smart phones, mobile telephones, satellite navigational devices, MP3 and other digital format audio and video players, cameras and video cameras; hands free kits for telephones; wireless headsets; headphones; loudspeakers; microphones; radios; chargers; apparatus for connecting and charging portable and handheld digital electronic devices; magnetic data carriers, recording discs; CDs, DVDs; memory cards; encoded cards, magnetic; life jackets; diving suits; diving equipment and apparatus; protective helmets for use in sports; helmets; swimming goggles; downloadable musical sound recordings; motion pictures and video recordings featuring music, adventure and/or animation; project screens; pocket calculators; parts and fittings for all the aforesaid goods; wearable activity trackers; pedometers; altimeters; personal digital assistants; personal electronic devices used to track fitness goals and statistics; portable digital electronic devices for recording, organizing, transmitting, manipulating, reviewing, and receiving text, data, audio, image, video and digital files; wearable electronic devices, namely, watches, bracelets, and wristbands that are comprised of software that communicates data to personal digital assistants, smartphones, and personal computers through Internet websites and other computer and electronic communication networks; wearable digital electronic devices comprised primarily of software for alerts, messages, emails, and reminders, and for recording, organizing, transmitting, manipulating, reviewing, and receiving text, data, audio, image, video and digital files and display screens; cables, namely charging cables; computer software for alerts, messages, emails, and reminders, and for recording, organizing, transmitting, manipulating, reviewing, and receiving text, data, audio, image, video and digital files; computer operating system programs for wearable electronic devices; computer game software; computer software and downloadable software in relation to customer incentive and loyalty-award programs in the fields of health, nutrition, athletics, sportswear and athletic footwear; music headphones; wireless headphones; protective helmets for sportswear.

Cl.12; Vehicles; Apparatus for locomotion by land, air or water.

Cl.14; Jewellery; imitation jewellery; precious stones; horological and chronometric instruments; watches; watch
Cl.15: Musical instruments; Music stands and stands for musical instruments; Conductors’ batons.

Cl.18: Bags; handbags; shoulder bags; toiletry bags; make-up bags; kit bags; rucksacks; sports bags; gym bags; beach bags; swing bags; hip bags; cross body bags; travel bags; luggage; wallets; purses; key cases (leather ware); umbrellas; parasols; leather and imitations of leather; leather and imitation leather bags; leather and imitation leather wallets; leather and imitation leather purses; leather and imitation leather laces; leather and imitation leather cords, twists and straps; leather and imitation leather cases; leather and imitation leather pouches; leather and imitation leather handbags; leather and imitation leather credit card wallets; leather and imitation leather belts; leather and imitation leather credit card cases; leather and imitation leather luggage tags; leather and imitation leather card holders; leather and imitation leather belts; leather and imitation leather garment bags; leather and imitation leather make up bags; leather and imitation leather travelling sets; suit bags; brief cases and attaché cases; beauty cases; vanity cases; golf umbrellas; diaper bags; nappy bags; baby carriers; backpacks for carrying babies.

Cl.24: Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic.

Cl.25: Clothing; casual clothing; formal clothing; sportswear; leisurewear; activewear; hooded sweatshirts; sweatshirts; printed t-shirts; t-shirts; polo shirts; short sleeved and long sleeved shirts; shirts; blouses; shorts; baggy shorts; long sleeved T-shirts; rugby tops; printed and embroidered sweatshirts; cardigans; sweaters; zip tops; joggers; trousers; jeans; knitwear; jumpers; fleece pullovers; dresses; skirts; tops; lined and unlined jackets; jackets; coats; trench coats; leather and imitation leather clothing; leather jackets; flatiron jackets; wax jackets; military blazers; macs; gilets; hunting jackets; flax jackets; stormbreaker jackets; army jackets; bomber jackets; cagoules; suits; waistcoats; ties; leggings; socks; scarves; gloves; swimwear; wetsuits; belts; underwear; camisoles; bras; knickers; boxer shorts; underpants; slips [underwear]; pyjamas; batiste; nightgowns; chemical protective clothing; footwear; sandals; beach shoes; gym shoes; boots; shoes; leather shoes; trainers; running shoes; plimsoles; sports shoes; slippers; headgear; hats; caps; peaked caps; baseball caps; sports hats; sports caps; bandanas; beansies; berets; running tights; leggins; sports bras; gym clothing; yoga clothing; running shoes; bags for ski boots; ski gloves; belts made of leather or artificial leather.

Cl.35: Advertising and promotion services provided online from a computer database or the Internet; Retail services in connection with the sale of non-medicated cosmetics and toiletry preparations, non-medicated dentifrices, perfumery, essential oils, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments, apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity, apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data, recorded and downloadable media, computer software, blank digital or analogue recording and storage media, mechanisms for coin-operated apparatus, cash registers, calculating devices, computers and computer peripheral devices, diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming, fire-extinguishing apparatus, vehicles, apparatus for locomotion by land, air or water, precious metals and their alloys, jewellery, precious and semi-precious stones, horological and chronometric instruments, musical instruments, music stands and stands for musical instruments, conductors’ batons, leather and imitations of leather, animal skins and hides, luggage and carrying bags, umbrellas and parasols, walking sticks, whips, harness and saddlery, collars, leashes and clothing for animals, textiles and substitutes for textiles, household linen, curtains of textile or plastic, clothing, footwear, headwear; The provision of advice and information to customers and potential customers in the selection of non-medicated cosmetics and toiletry preparations, non-medicated dentifrices, perfumery, essential oils, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments, apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity, apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data, recorded and downloadable media, computer software, blank digital or analogue recording and storage media, mechanisms for coin-operated apparatus, cash registers, calculating devices, computers and computer peripheral devices, diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming, fire-extinguishing apparatus, vehicles, apparatus for locomotion by land, air or water, precious metals and their alloys, jewellery, precious and semi-precious stones, horological and chronometric instruments, musical instruments, music
stands and stands for musical instruments, conductors’ batons, leather and imitations of leather, animal skins and hides, luggage and carrying bags, umbrellas and parasols, walking sticks, whips, harness and saddlery, collars, leashes and clothing for animals, textiles and substitutes for textiles, household linen, curtains of textile or plastic, clothing, footwear, headwear; Organisation, operation and supervision of loyalty card, incentive and promotional schemes, loyalty, incentive and bonus program services; fashion shows for promotional and commercial purposes.

Transliteration: “Bouken Damashii” or “Tamashii”
Trade Marks Journal No: 1942, 24/02/2020 Class 99

EVERNEW INTERNATIONAL

4414353 21/01/2020
YAO DEEPAK
trading as; EVER NEW INTERNATIONAL
1314, POORVANCHAL JAWAHAR LAL NEHRU UNIVERSITY, VASANT VIHAR, DELHI-110067, INDIA
SERVICE PROVIDER
Used Since: 08/06/2019
DELHI
Cl.35; BUSINESS MANAGEMENT
Cl.41; EDUCATION; SPORTING AND CULTURAL ACTIVITIES
Grah Pravesh

4414869  21/01/2020
ANIL AGRAWAL
Laxmi Ganj, Kotwali Gali, Guna, 473001
PROPRIETOR

Address for service in India/Attorney address:
HINDOL NANDI
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasha, Kolkata, West Bengal 700107

Proposed to be Used
MUMBAI

Cl.24; Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic.
Cl.27; CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS, NOT OF TEXTILE.
Paytm TicketNew

4416660    23/01/2020

ONE97 COMMUNICATIONS LIMITED
First Floor, Devika Tower, Nehru Place, New Delhi 110019
A Company incorporated under Indian Companies Act

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

To be associated with:
3328541, 3328548, 3412054

DELHI

Cl.9; Mobile applications for booking tickets for entertainment shows, movies, cultural events, theme park and amusement park; computer software (recorded or downloadable) for booking tickets for entertainment shows, movies, cultural events, theme park and amusement park; downloadable mobile applications; computer application software for mobile phones; downloadable computer software and downloadable mobile application software for transmitting virtual vouchers and gift credits for food and beverage purchases to others, redeeming food or beverage virtual vouchers or gift credits purchased by others through the software and redeeming virtual voucher or gift credit rewards of food or beverages from bars and restaurants sent to the user through the software; stored vouchers; embedded vouchers.

Cl.16; Printed tickets; printed event admission tickets; entry tickets; printed awards and coupons; printed discount coupons; printed food and beverages vouchers.

Cl.35; Management of event ticketing for others; advertising and marketing services provided by means of indirect methods of marketing communications, namely, social media, search engine marketing, inquiry marketing, internet marketing and mobile marketing; entertainment admission venue control services, namely, the remote verification of ticket validity upon presentation of tickets at an entertainment venue; advertising, entertainment marketing services; procurement, namely, purchasing tickets to entertainment events for others; marketing services, namely promoting the goods and services of others through the distribution of discount cards, coupons and voucher books.

Cl.36; Issuing of food and beverage vouchers.

Cl.41; Entertainment ticket reservation and booking services; reservation and booking services for concerts, movies, cultural events, theme park, amusement park; ticketing and event booking services.
4416661    23/01/2020
ONE97 COMMUNICATIONS LIMITED
First Floor, Devika Tower, Nehru Place, New Delhi 110019
A Company incorporated under Indian Companies Act

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI

Cl.9; Mobile applications for booking tickets for entertainment shows, movies, cultural events, theme park and amusement park; computer software (recorded or downloadable) for booking tickets for entertainment shows, movies, cultural events, theme park and amusement park; downloadable mobile applications; computer application software for mobile phones; downloadable computer software and downloadable mobile application software for transmitting virtual vouchers and gift credits for food and beverage purchases to others, redeeming food or beverage virtual vouchers or gift credits purchased by others through the software and redeeming virtual voucher or gift credit rewards of food or beverages from bars and restaurants sent to the user through the software; stored vouchers; embedded vouchers.

Cl.16; Printed tickets; printed event admission tickets; entry tickets; printed awards and coupons; printed discount coupons; printed food and beverages vouchers.

Cl.35; Management of event ticketing for others; advertising and marketing services provided by means of indirect methods of marketing communications, namely, social media, search engine marketing, inquiry marketing, internet marketing and mobile marketing; entertainment admission venue control services, namely, the remote verification of ticket validity upon presentation of tickets at an entertainment venue; advertising, entertainment marketing services; procurement, namely, purchasing tickets to entertainment events for others; marketing services, namely promoting the goods and services of others through the distribution of discount cards, coupons and voucher books.

Cl.36; Issuing of food and beverage vouchers.

Cl.41; Entertainment ticket reservation and booking services; reservation and booking services for concerts, movies, cultural events, theme park, amusement park; ticketing and event booking services.
4416848   23/01/2020
CULTRARO AUTOMAZIONE ENGINEERING S.R.L.
VIA ALBENGA 94, 10098 RIVOLI, TORINO, ITALY
An Italian Limited Liability Company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since : 06/11/2008

DELHI
Cl.6; Metal dampers
Cl.17; Plastic dampers
4416849   23/01/2020
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1236890, 1236891, 1247045, 1632278, 1794032, 2759861

MUMBAI

Cl.9; Electric batteries for powering electric vehicles; batteries components including cells and batteries charging components and other charging facilities; Locks for vehicles, electric; Batteries for electric vehicles; Electric accumulators for vehicles; Electrical alarm instruments (anti-theft -) [other than for vehicles]; Wireless controllers to remotely monitor and control the function and status of other electrical, electronic, and mechanical devices or systems, namely, vehicles and tracking of vehicles; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.

Cl.12; Vehicles including electric vehicles; apparatus for locomotion by land, air or water.

Cl.35; Promoting the sale of goods and services in the automotive industry; Promoting the sale of goods and services in the automotive industry by dissemination of promotional materials and product information through an online global computer network, through the distribution of printed material, audio and video recordings, television and radio recordings, and promotional contests; import and export agency; organizing and conducting of product presentations on communication media, for retail purposes; on-line advertising on a computer network; advertising by mail order in the nature of direct mail advertising services; online services, namely, providing data and information regarding vehicle fleet management and tracking and monitoring of vehicles for commercial purposes and driver personnel management; advertising; business Management; business administration; office functions.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.

Cl.37; Repair, maintenance, installation and servicing of vehicles. Repair, maintenance and servicing of aerals and navigation equipment; Maintenance and repair of electronic navigational and positioning apparatus and instruments.
4418463    24/01/2020
MITHILESH KUMAR PANDIT
B-6 Gujrat Apartment, Pitampura, Delhi-110034
Individual

Address for service in India/Attorney address:
S.K. BATRA & ASSOCIATES
3393, 1st Floor, South Patel Nagar, Adjacent Jaypee Siddharth Hotel, New Delhi-110008

Proposed to be Used
DELHI

Cl.18; Leather Cloth, Leather Bags, Letter Suitcase, Leather Briefcase, Leather Handbags, Leather Purses, Leather Wallets, Leather Pouches, Leather Belts,

Cl.35; Online Retail Services relating to Clothing, Online Retail Services relating to Handbags.
Trade Marks Journal No: 1942 , 24/02/2020    Class 99

TAIGUN

4419673  25/01/2020
Volkswagen Aktiengesellschaft
Berliner Ring 2, 38440 Wolfsburg, Germany
A company incorporated under the laws of Germany

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBYSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP,PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091,WEST BENGAL,INDIA

Proposed to be Used

KOLKATA

Cl.12; Vehicles and conveyances; Vehicles for locomotion by land, air, water or rail and their parts; Motor land vehicles; Driverless cars [autonomous cars]; Powertrains, including engines and motors, for land vehicles ; Propulsion mechanisms for land vehicles; Chassis for vehicles; Vehicle bodies; Vehicle couplings; Shock absorbers for vehicles; Shock absorbing springs for vehicles; Pneumatic tyres; Tyres for vehicle wheels; Rims for vehicle wheels; Solid rubber tyres for vehicle wheels; Vehicle wheels; Hubs for vehicle wheels; Lug nuts for vehicle wheels; Inner tubes for pneumatic tyres; Casings for pneumatic tyres; Tyre mouße inserts; Repair outfits for inner tubes, Adhesive rubber patches for repairing inner tubes; Spikes for tyres; Tire snow chains [land vehicle parts] Non-skid devices for vehicle tyres; Vehicle seats; Rearview mirrors; Head-rests for vehicle seats; Security systems for vehicles [other than locks], Anti-theft devices for vehicles; Cigar lighters for automobiles; Automotive vehicles; Cars; Robotic cars; Motor racing cars; Vans [vehicles]; Trailers and semi-trailers for vehicles, Trailer hitches for vehicles; Omnibuses; Motorcycles; Mopeds; Bicycles; Electric bicycles; Camera drones; Helicams; Cable transport apparatus and installations; Carts, Shopping trolleys, luggage carts; Aircrafts; Boats, Ships; Locomotives; Motor buses; Caravans; Tractors; Two-wheeled vehicles, Scooters [vehicles]; Self-balancing boards; Self-balancing electric unicycles; Chairlifts, cableways; Wheelchairs; Clips adapted for fastening automobile parts to automobile bodies; Tumbler holders adapted for use in motor vehicles; Parts and accessories for all the above mentioned goods, included in this class;

Cl.28; Sporting articles and equipment, Appliances for gymnastics; Festive decorations and artificial Christmas trees; Fairground and playground apparatus; Toys, games, playthings and novelties; Scale model kits [toys]; Plush toys and other stuffed toys; Slot machines [gaming machines]. Arcade video game machines; Video game apparatus; Video game consoles; Scale model vehicles; Toy vehicles; Scooters [toys]; Toy cars; Remote-controlled toy vehicles; Balls for games; Kaleidoscopes; Board games; Playing cards; Playing balls; Stationary exercise bicycles; Archery implements; Appliances for gymnastics; Racing car games; Gloves for games; Floats for fishing; Camouflage screens [sports articles]; parts and fittings of all aforesaid goods, included in this class;

Cl.35; Retail and wholesale services concerning motor vehicles Retail and wholesale services in relation to vehicles, vehicle parts and accessories, motors and power units for land vehicles, chassis for land vehicles, vehicle body and tires for wheel rims; Retail and wholesale services for mail order motor vehicles, vehicle parts and accessories, motors and power units for land vehicles, chassis for land vehicles, vehicle body and tires for wheel rims; Retail and wholesale services via the Internet in relation to motor vehicles, vehicle parts and accessories, motors and power units for land vehicles, chassis for land vehicles, vehicle body and tires for wheel rims; Retail and wholesale services of teleshopping consignments of motor vehicles, vehicle parts and accessories, motors and power units for land/farm vehicles, chassis for land/farm vehicles, vehicle body and tires for wheel rims; assembly, other than transport, of various motor vehicles, parts and accessories of motor vehicles, engines and power units for land vehicles, chassis for vehicles, bodies of vehicles and tires for wheels of vehicles for third parties, in order to facilitate the inspection and purchase by consumers of those goods in a retail outlet; Mediation of contracts for third parties on the purchase and sale of motor vehicles, motor vehicle parts and accessories, engines and powertrains for land vehicles, chassis for vehicles or vehicle bodies and tires for vehicle wheels; Transportation fleet [business management of -] [for others]; Commercial information and advice for consumers [consumer advice shop]; Administrative processing of purchase orders; Arranging of contracts for others for the buying and selling of goods; Assistance, advisory services and consultancy with regard to business management; Advertising; Marketing; Business management; Business administration; Clerical services; Personnel management consultancy, Business consultancy and advisory services, Radio- and television advertising, Organization of trade fairs for commercial or advertising purposes, News clipping services; Presentation of goods on communication media, for retail purposes; Public relations; Compiling indexes of information for commercial or advertising purposes; Auctioneering; Sales promotion for others; Promotion of goods and services through sponsorship of sports events; Personnel recruitment; Relocation services for businesses; Administrative processing of purchase orders; Book-keeping; Sponsorship search; Consultancy and information relating to the abovementioned services, included in this class;

Cl.37; Building, construction and demolition; Installation, cleaning, repair and maintenance; Rental of tools, plant and
equipment for construction, demolition, cleaning and maintenance; Mining, oil and gas extraction; Extermination, disinfection and pest control; conversions, repair, dismantling, maintenance, care and refueling for vehicles; Vehicle breakdown repair services; Custom conversion of motor vehicle bodies, chassis, motors and engines (tuning), included in class 37; Painting of motor vehicles; Vehicle polishing; Anti-rust treatment for vehicles; Vehicle maintenance; Vehicle cleaning; Retreading of tyres; Maintenance, cleaning and repair of boilers and burners; Repair information; Construction information; Installation of doors and windows; Quarrying services; Machinery installation, maintenance and repair; Airplane maintenance and repair; Shipbuilding; Photographic apparatus repair; Clock and watch repair; Repair of security locks; Rustproofing; Furniture maintenance; Leather care, cleaning and repair; Disinfecting; Burglar alarm installation and repair; Consultancy and information relating to the abovementioned services, included in this class;
Proposed to be Used

DELHI

Cl.9: Downloadable software in the nature of a mobile application for internet-based social networking, dating and matchmaking; downloadable software in the nature of a mobile application in the field of social media, namely for sending status updates to subscribers of web feeds, uploading and downloading electronic files to share with others; computer software development tools; computer software for use as an application programming interface (API); Application programming interface (API) for computer software which facilitates online services for social networking, building social networking applications and for allowing data retrieval, upload, download, access and management; computer software to enable uploading, downloading, accessing, posting, displaying, tagging, blogging, streaming, linking, sharing or otherwise providing electronic media or information via computer and communication networks; downloadable e-commerce computer software to allow users to perform electronic business transactions via a global computer network; software for sending electronic message alerts and reminders via the Internet; software for transmitting orders and for sending and receiving electronic messages via the Internet.

Cl.35: Marketing, advertising and promotion services; Market research and information services; Promoting the goods and services of others via computer and communication networks; Facilitating the exchange and sale of goods and products of third parties via computer and communication networks; Online retail store services featuring delivery of digital media, namely, pre-recorded music, video, images, text and audiovisual works; providing online marketplaces for sellers of goods and/or services; providing a website for connecting sellers with buyers; Charitable services, namely, promoting public awareness about charitable, philanthropic, volunteer, public and community service and humanitarian activities.

Cl.41: Providing computer, electronic and online databases in the field of entertainment and in the fields of secondary, collegiate, social and community interest groups; Photosharing and video sharing services; Electronic journals and weblogs, featuring user generated or specified content; Electronic publishing services for others; Entertainment services, namely, facilitating interactive and multiplayer and single player game services for games played via computer or communication networks; Providing information about online computer games and video games via computer or communication networks.

Cl.45: Social introduction, networking and dating services; Providing online computer databases in the fields of social networking, social introduction and dating; Providing social services, namely, social networking services and information in the field of personal development, namely, self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community services, and humanitarian activities.
FAST ARROW

4423305  28/01/2020
FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India
Private Limited Company

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
FARMOVA GLOBAL

4423308   28/01/2020

FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 IN

Private Limited Company

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.1; Genes of seeds for agricultural production, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
DRACULA
4423311  28/01/2020
FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill Hyderabad Telangana 500034 India

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry
Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
NORTIX

4423322 28/01/2020
FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Sri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
DOCKET

4424657   28/01/2020
FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India
Private Limited Company

Address for service in India/Attorney address:

ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
BELIZE

4424658  28/01/2020

FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry
Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
4429486  04/02/2020
SANGITA PAREKH
204, MANEK SMRUTI, ABOVE HDFC BANK, NEHRU ROAD, VILE PARLE EAST, MUMBAI -400 057

Address for service in India/Agents address:
SAVEENA TEJPAL BEDI
13/358, JASMINE, NEW MIG COLONY, BANDRA-EAST, MUMBAI-40051.

Proposed to be Used

MUMBAI

Cl.5; PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS; DIETETIC SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD FOR BABIES; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; PREPARATIONS FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE

Cl.44; MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.